



# भारत का राजपत्र The Gazette of India

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इस भाग में भिन्न पृष्ठ संख्या दी जाती है जिससे कि यह अलग संकलन के रूप में रखा जा सके।  
(Separate paging is given to this Part in order that it may be filed as a separate compilation)

## भाग IV [PART IV]

[गैर-सरकारी व्यक्तियों और गैर-सरकारी संस्थाओं के विज्ञापन और सूचनाएं]  
[Advertisements and Notices issued by Private Individuals and Private Bodies]

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BY ORDER  
Controller of Publication

I hitherto known as MANISH KUMAR TOMAR son of Shri JAIDEV TOMAR, residing at H.No. 2764, Near Green Park, Sector-7A, Faridabad-121006, have changed my name and shall hereafter be known as MANISH TOMAR.

It is certified that I have complied with other legal requirements in this connection.

MANISH KUMAR TOMAR  
[Signature (in existing old name)]

### CHANGE OF NAME

I hitherto known as RAJINDER RAJORA alias RAJINDER KUMAR RAJORA alias RAJINDER KUMAR son of Late Shri RAMANAND RAJORA, residing at 53/75, Ramjas Road, Karol Bagh, New Delhi-110005, have changed my name and shall hereafter be known as RAJINDER RAJORA.

It is certified that I have complied with other legal requirements in this connection.

RAJINDER RAJORA alias RAJINDER KUMAR RAJORA  
alias RAJINDER KUMAR  
[Signature (in existing old name)]

I hitherto known as VIDIT alias VIDIT TUSHIR son of JITENDER SINGH, residing as VTC. Janti Kalan (52), PO: Janti Kalan, District: Sonipat, State: Haryana, Pin Code: 131028, have changed my name and shall hereafter be known as VIDIT TUSHIR.

It is certified that I have complied with other legal requirements in this connection.

VIDIT alias VIDIT TUSHIR  
[Signature (in existing old name)]

I hitherto known as BHANU PRATAP S/o PARS RAM, residing at 1/596, West Guru Angad Nagar, Laxmi Nagar, East Delhi-110092, have changed my name and shall hereafter be known as BHANU PRATAPP.

It is certified that I have complied with other legal requirements in this connection.

BHANU PRATAP  
[Signature (in existing old name)]

I hitherto known as ASHISH BANSAL S/o NARENDER SINGH, R/o 140, Siroli Choti Nehar, Gurjar Chowk, Loni, Ghaziabad, Badshahpur Sirauli, Ghaziabad, Uttar Pradesh-201102, have changed my name and shall hereafter be known as ALLU GURJAR.

It is certified that I have complied with other legal requirements in this connection.

ASHISH BANSAL  
[Signature (in existing old name)]

I, VIKAS JAIN S/o SUMER CHNAD JAIN, R/o C-6/12, Miyawali Nagar, Paschim Vihar, New Delhi-110084, have changed the name of my minor son DAKSH JAIN, aged 8 years and he shall hereafter be known as SHIVANSH JAIN.

It is certified that I have complied with other legal requirements in this connection.

VIKAS JAIN  
[Signature of Guardian]

I, TARUN GUPTA S/o Sh. SURINDER KUMAR, R/o 508, Arihant Paradiso Plot No.-6, Mall Road, Ahinsa Khand-2, Indirapuram, Ghaziabad-201014, have changed the name of my minor daughter RIDDHI GUPTA, aged 13 years and she shall hereafter be known as RITIKA GUPTA.

It is certified that I have complied with other legal requirements in this connection.

TARUN GUPTA  
[Signature of Guardian]

I, DEV PARKASH S/o Shri RAM SHARMA, R/o 122/2 Budhera (43), Gurugram, Haryana-122505, have changed the name of my minor daughter CHAVI, aged 07 years and she shall hereafter be known as CHHAVI.

It is certified that I have complied with other legal requirements in this connection.

DEV PARKASH  
[Signature of Guardian]

I hitherto known as SHASHI BALA W/o SON PAL, R/o B-498, Sangam Vihar, Pushpa Bhawan, South Delhi, Delhi-110062, have changed my name and shall hereafter be known as SHASHI.

It is certified that I have complied with other legal requirements in this connection.

SHASHI BALA  
[Signature (in existing old name)]

I hitherto known as DINESH KUMAR JHA alias DINESH KUMAR S/o Sh. DAYA RAM JHA, residing at H. No. 7-A, DDA Flats, Taimoor Nagar, New Friends Colony, New Delhi-110025, have changed my name and shall hereafter be known as DINESH KUMAR JHA.

It is certified that I have complied with other legal requirements in this connection.

DINESH KUMAR JHA  
alias DINESH KUMAR  
[Signature (in existing old name)]

I hitherto known as MADAN LAL GUPTA alias MADAN LAL S/o JAGDISH PRASAD, R/o T-28, Gali No.-2 MCD School, Shivaji Nagar, Narela, North West Delhi, Delhi-110040, have changed my name and shall hereafter be known as MADAN LAL.

It is certified that I have complied with other legal requirements in this connection.

MADAN LAL GUPTA alias MADAN LAL  
[Signature (in existing old name)]

I hitherto known as KHUSHI JAIN D/o SANDEEP JAIN W/o SARTHAK BANSAL, R/o B-314, S.F, Swarn Jayanti, Puram Kavi Nagar, Ghaziabad, Uttar Pradesh-201002, have changed my name and shall hereafter be known as KHUSHI BANSAL.

It is certified that I have complied with other legal requirements in this connection.

KHUSHI JAIN  
[Signature (in existing old name)]

I hitherto known as VIKAS S/o JAIBHAGWAN, R/o Village Harigarh Kingan Tehsil Guhla District Kaithal, Haryana-136034, have changed my name and shall hereafter be known as VIKAS SHIRA.

It is certified that I have complied with other legal requirements in this connection.

VIKAS  
[Signature (in existing old name)]

I hitherto known as KISHORE NAWANI alias KISHOR KUMAR NAWANI S/o Shri SITARAM NAWANI, R/o A-41, 2nd Floor, Joshi Colony, I.P. Extn. Delhi-110092, have changed my name and shall hereafter be known as KISHORE NAWANI.

It is certified that I have complied with other legal requirements in this connection.

KISHORE NAWANI alias  
KISHOR KUMAR NAWANI  
[Signature (in existing old name)]

I hitherto known as HARTESH GOYAL S/o JAY DEEP GUPTA, residing at B-1/7, Krishna Nagar, Delhi-110051, have changed my name and shall hereafter be known as HARTEESH JYD GOYAL.

It is certified that I have complied with other legal requirements in this connection.

HARTESH GOYAL  
[Signature (in existing old name)]

I, DAVINDER BAHL S/o Late RADHA KRISHAN BAHL, R/o B-14/A, Single Storey, Vijay Nagar, North West, Delhi, Delhi-110009, have changed the name of my minor daughter VANI BAHL, aged 14 years and she shall hereafter be known as VAANI BAHL.

It is certified that I have complied with other legal requirements in this connection.

DAVINDER BAHL  
[Signature of Guardian]

I, SNEHA RANI W/o DHARMENDRA KUMAR YADAV, R/o 1582, Gali Arya Samaj Sita Ram Bazar, Delhi-110006, have changed the name of my minor son MANTHAN GOLA, aged 13 years and he shall hereafter be known as MANTHAN YADAV.

It is certified that I have complied with other legal requirements in this connection.

SNEHA RANI  
[Signature of Guardian]

I hitherto known as CHARANJIT SINGH S/o BEGRAM SINGH, R/o 2/8 A First Floor Jangpura-B, Ashram, South Delhi, Delhi-110014, have changed my name and shall hereafter be known as CHARANJEET SINGH.

It is certified that I have complied with other legal requirements in this connection.

CHARANJIT SINGH  
[Signature (in existing old name)]

I hitherto known as RAJNISH S/o VINOD, R/o Saraswati Vihar, Loni Dehat, Ghaziabad, Loni, Uttar Pradesh-201102, have changed my name and shall hereafter be known as RAHUL.

It is certified that I have complied with other legal requirements in this connection.

RAJNISH  
[Signature (in existing old name)]

I hitherto known as AYUSHKUMAR MANOJKUMAR LAHOTY S/o MANOJ KUMAR LAHOTY, R/o L-139, Shastri Nagar, North East Delhi, Delhi-110052, have changed my name and shall hereafter be known as AYUSH.

It is certified that I have complied with other legal requirements in this connection.

AYUSHKUMAR MANOJKUMAR LAHOTY  
[Signature (in existing old name)]

I hitherto known as VIRANDERA KUMAR SHARMA alias VIRENDER KUMAR SHARMA S/o SHRI NIWASH SHARMA, R/o H. No. 1/3160 B, Street No. 19, Ram Nagar, Shahdara, East Delhi, Delhi-110032, have changed my name and shall hereafter be known as VIRENDER KUMAR SHARMA.

It is certified that I have complied with other legal requirements in this connection.

VIRANDERA KUMAR SHARMA  
alias VIRENDER KUMAR SHARMA  
[Signature (in existing old name)]

I hitherto known as RISHABH TYAGI S/o NAGENDER TYAGI, R/o H-51/2, West Jyoti Nagar, Purvi Shahdara, North East Delhi-110094, have changed my name and shall hereafter be known as KALKI TYAGI.

It is certified that I have complied with other legal requirements in this connection.

RISHABH TYAGI  
[Signature (in existing old name)]

I hitherto known as VANITA VASAVA W/o VINAY PANCHAL, R/o B-982, Near Sarai Rohilla, Shastri Nagar, VTC: Ashok Vihar, PO: Ashok Vihar, North West Delhi, Delhi-110052, have changed my name and shall hereafter be known as VANITA PANCHAL.

It is certified that I have complied with other legal requirements in this connection.

VANITA VASAVA  
[Signature (in existing old name)]

I hitherto known as KM SANGH MITRA GAUTAM alias AARTI D/o ASHOK KUMAR GAUTAM W/o SANDEEP KUMAR, R/o C-186 Pratap Vihar, Part-3, Kirari Suleman Nagar, North West Delhi-110086, have changed my name and shall hereafter be known as AARTI.

It is certified that I have complied with other legal requirements in this connection.

KM SANGH MITRA GAUTAM alias AARTI  
[Signature (in existing old name)]

I, AJAY KUMAR S/o RAMBHAJ SINGH, R/o H. No.-49, Vijay Vihar Colony, Satrod Kalan (153), Hisar Cantt., Haryana-125006, have changed the name of my minor son MIVAAN VERMA, aged 1 year and he shall hereafter be known as VAYU VERMA.

It is certified that I have complied with other legal requirements in this connection.

AJAY KUMAR  
[Signature of Guardian]

I, PARMOD SINGH S/o JAGDEV SINGH, Parmanent Adress- QTR-50, Type- 2, CISF Nisa Campus, Hakimpet Bus Depot, Hakimpet, Adraspalle K.V. Rangareddy Nisa Hakimpet, Andhra Pradesh- 500078, Present Address- 106-C/A/B-3, Dilshad Garden Delhi-110095, have changed the name of my minor son TANISH SINGH, aged 13 years and he shall hereafter be known as TANISH SINGH BILLAWARIA.

It is certified that I have complied with other legal requirements in this connection.

PARMOD SINGH  
[Signature of Guardian]

I hitherto known as ASHOK KUMAR CHUG son of BHAGWAN DASS CHUGH, residing at House No. E-141, Ground Floor, East of Kailash, PO: Srinivaspuri, South Delhi, New Delhi-110065, have changed my name and shall hereafter be known as ASHOK KUMAR CHUGH.

It is certified that I have complied with other legal requirements in this connection.

ASHOK KUMAR CHUG  
[Signature (in existing old name)]

I hitherto known as SUMER SINGH CHAUHAN S/o Late Sh. JAYLAL SIINGH CHAUHAN, R/o Gali No. 3, Chhalera, Sector-44, Main Sadarpur Road, Noida, Gautam Buddha Nagar, Uttar Pradesh-201301, have changed my name and shall hereafter be known as VINOD KUMAR CHAUHAN.

It is certified that I have complied with other legal requirements in this connection.

SUMER SINGH CHAUHAN  
[Signature (in existing old name)]

I hitherto known as ANKUR GUPTA S/o GHANSHYAM DAS GUPTA, R/o 47-C, Pocket-C, Mayur Vihar, Phase-2, Patparganj, Delhi-110091, have changed my name and shall hereafter be known as ANKUR G GUPTA.

It is certified that I have complied with other legal requirements in this connection.

ANKUR GUPTA  
[Signature (in existing old name)]

I hitherto known as ONKAR NATH GUPTA S/o SATISH CHANDER, residing at 800/801, Gururamdas, 1st floor Laxmi Nagar Extn., Shakar Pur Baramad, Shakarpur, East Delhi, Delhi-110092, have changed my name and shall hereafter be known as OMKAR AGGARWAL.

It is certified that I have complied with other legal requirements in this connection.

ONKAR NATH GUPTA  
[Signature (in existing old name)]

I hitherto known as ASHISH PORWAL alias AASHISH S/o RAM VANSHI PORWAL, R/o H.No. XV/2534, Top Floor, Gali No. 11, Chuna Mandi, VTC: Pahar Ganj, PO: Swami Ram Tirth Nagar, Sub District, New Delhi, District Central Delhi, Delhi-110055, have changed my name and shall hereafter be known as ASHISH PORWAL.

It is certified that I have complied with other legal requirements in this connection.

ASHISH PORWAL alias AASHISH  
[Signature (in existing old name)]

I, NISHA W/o JASBIR, R/o H.No-489, Jalalpuria Gali, Pherwan Pana, Jharoda Kalan, South West Delhi-110072, have changed the name of my minor daughter ANISHIK, aged 16 years and she shall hereafter be known as HANSIKA.

It is certified that I have complied with other legal requirements in this connection.

NISHA  
[Signature of Guardian]

I, RATAN SINGH S/o NETRAPAL SINGH, R/o Dari Alawlpur, Aligarh, Dadon, Uttar Pradesh-202133, have changed the name of my minor son DEEPAK KUMAR, aged 11 years and he shall hereafter be known as ATUL KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RATAN SINGH  
[Signature of Guardian]

I hitherto known as RAMA NAND alias RAMA NAND CHAUHAN S/o DASIYA RAM CHAUHAN, R/o H. No.-48, Sai Enclave, Village Jhampur, Distt. SAS Nagar Mohali, Punjab-160014, have changed my name and shall hereafter be known as RAMA NAND CHAUHAN.

It is certified that I have complied with other legal requirements in this connection.

RAMA NAND alias RAMA NAND CHAUHAN  
[Signature (in existing old name)]

I hitherto known as ISHAN LILGAR S/o MOHAMMAD IRFAN, R/o RZ-H-14, Gali No-5, 30 Futa Road, Seeta Puri Part-2, Palam Village, South West Delhi, Delhi-110045, have changed my name and shall hereafter be known as ISHAN SOLANKI. I have changed my name only not my religion

It is certified that I have complied with other legal requirements in this connection.

ISHAN LILGAR  
[Signature (in existing old name)]

I, SANJAY KUMAR son of OM PARKASH, residing at Village Lower Bhanjal PO Bhanjal AMB Distt. Una, Himachal Pradesh-177213, have changed the name of my minor son AARYAV MODGIL, aged 3 years and he shall hereafter be known as CHANDER MOHAN SHARMA.

It is certified that I have complied with other legal requirements in this connection.

SANJAY KUMAR  
[Signature of Guardian]

I, DAVINDER KAUR wife of SATINDER SINGH, residing at VPO. Ghurial, Distt. Jalandhar, Punjab-144106, India, have changed the name of my minor daughter ASHIRWAD KAUR, aged 17 years and she shall hereafter be known as ASHIRWAD.

It is certified that I have complied with other legal requirements in this connection.

DAVINDER KAUR  
[Signature of Guardian]

I, DHAN RAJ S/o MOHAN LAL, R/o 2586, Gali Katra Gafoor Baksh Niyariyan Chowk, Ajmeri Gate, North Delhi-110006, have changed the name of my minor son SAURAV, aged 10 years and he shall hereafter be known as AADESH.

It is certified that I have complied with other legal requirements in this connection.

DHAN RAJ  
[Signature of Guardian]

I hitherto known as KANTA SHARMA alias CHANDER KANTA SHARMA W/o CHARANJIT SHARMA, R/o D-408/3, Shastrinagar, D Block, Meerut Nauchandi, Police Station, Meerut-250004, have changed my name and shall hereafter be known as CHANDER KANTA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

KANTA SHARMA alias CHANDER KANTA SHARMA  
[Signature (in existing old name)]

I, ARVIND MITTAL S/o ROHTASH MITTAL, R/o A-197/A, Majlis Park Adarsh Nagar, Delhi-110033, have changed the name of my minor Daughter CHHAVI, aged 14 years and she shall hereafter be known as CHHAVI MITTAL.

It is certified that I have complied with other legal requirements in this connection.

ARVIND MITTAL  
[Signature of Guardian]

I hitherto known as BANOTH KOUSHIK SIDDHARTHA alias BANOTH KOUSHIK SIDDARTHA S/o SHRI BANOTH HARJI SINGH, Permanent, R/o 1-5-28/1, Aravind Nagar, Jagitial, Telangana-505327 and Present R/o 1798, Ram Gali, Malka Ganj, New Delhi-110007, have changed my name and shall hereafter be known as ARJUN KOUSHIK SIDDHARTHA.

It is certified that I have complied with other legal requirements in this connection.

BANOTH KOUSHIK SIDDHARTHA  
alias BANOTH KOUSHIK SIDDARTHA  
[Signature (in existing old name)]

I, HARPREET SINGH S/o HARBHAJAN SINGH, residing at House No. 7, 3rd Floor, Rashid Market, Krishna Nagar, East Delhi, Delhi-110051, have changed the name of my minor son RANDEEP SINGH, aged about 11 years and he shall be hereafter known as AGAMJOT SINGH.

It is certified that I have complied with other legal requirements in this connection.

HARPREET SINGH  
[Signature of Guardian]

I hitherto known as KIRTI Daughter of JASWANT SINGH, Residing at H.No.I-148, Shiv Durga Vihar, Lakkarpur, Faridabad, Surajkund, Faridabad, Haryana-121009, have changed my name and shall hereafter be known as SAVITA.

It is certified that I have complied with other legal requirements in this connection.

KIRTI  
[Signature (in existing old name)]

I hitherto known a LOVE SINGH S/o PAWAN SINGH PANWAR, R/o H. No. K-21/30, Street No. 8, Gangotri Vihar, Ghonda, Dist: North East, Delhi-110053, have changed my name and shall hereafter be known as LUV PANWAR.

It is certified that I have complied with other legal requirements in this connection.

LOVE SINGH  
[Signature (in existing old name)]

I hitherto known as ROHIT BHASIN S/o KRISHAN LAL BHASIN, R/o X/1831, Street No.-12, Rajgarh Colony Gandhi Nagar East Delhi-110031, have changed my name and shall hereafter be known as ROHHIT BHASIN.

It is certified that I have complied with other legal requirements in this connection.

ROHIT BHASIN  
[Signature (in existing old name)]

I hitherto known as BHIM BAHADUR alias BHIM BAHADUR THAPA S/o KHEM BAHADUR, employed as Stores Officer in the Ministry of Defence, DRDO, DGRE, Plot No. 01, Sector 37-A, Chandigarh residing at House No. 129, Sector 42-A, Chandigarh have changed my name and shall hereafter be known as BHIM BAHADUR THAPA.

It is certified that I have complied with other legal requirements in this connection.

BHIM BAHADUR alias BHIM BAHADUR THAPA  
[Signature (in existing old name)]

I hitherto known as URFEE AFZAAL D/o Late AFZAAL KHAN W/o MOHD ALI JAFRI, R/o H.No. 4897, Street No. 1, East Old Seelampur, Gandhi Nagar, East Delhi, Delhi-110031, have changed my name and shall hereafter be known as URFEE ALI JAFRI.

It is certified that I have complied with other legal requirements in this connection.

URFEE AFZAAL  
[Signature (in existing old name)]

I hitherto known as SUNNY alias SHANI KUMAR PAL S/o Sh. MOHAN LAL, R/o A-580/02, Shastri Nagar, Ashok Vihar, North West Delhi, Delhi-110052, have changed my name and shall hereafter be known as SHANI KUMAR PAL.

It is certified that I have complied with other legal requirements in this connection.

SUNNY alias SHANI KUMAR PAL  
[Signature (in existing old name)]

I hitherto known as PALLAVI BIRLEY ANEJA W/o NITIN ANEJA, R/o S-301 Anupam Apartment, East Arjun Nagar, Shahdara, Delhi-110032, have changed my name and shall hereafter be known as PALLAVI ANEJA.

It is certified that I have complied with other legal requirements in this connection.

PALLAVI BIRLEY ANEJA  
[Signature (in existing old name)]

I hitherto known as MONU KUMAR SHARMA, S/o PARMANAND SHARMA, employed as Inspector in the O/o The Superintendent, CGST & Central Excise, Madhupur Range, Deoghar Division, Ranchi Commissionerate at "Ushalaya", Panah Kola Road, Near Sumer Chitra Mandir, Madhupur, Deoghar, Jharkhand, Pin- 815353, (Department of Revenue, Ministry of Finance, Govt. of India), R/o Vill.- Purana Dumka, Shiv Mandir Chowk, P.O- Dumka, P.S- Dumka (T), Distt.- Dumka, State-Jharkhand, Pin-814101, have changed my name and shall hereafter be known as MOKSH KUMAR SHARMA.

It is certified that I have complied with other legal requirements in this connection.

MONU KUMAR SHARMA  
[Signature (in existing old name)]

I hitherto known as SHAILENDRA SHANKHDHAR S/o SOMENDRA SHANKHDHAR, R/o Near Professor Colony Mohalla, Indrapuram Colony, Budaun, Budaun, Uttar Pradesh-243601, have changed my name and shall hereafter be known as SHAILENDRA KUMAR SHANKHDHAR.

It is certified that I have complied with other legal requirements in this connection.

SHAILENDRA SHANKHDHAR  
[Signature (in existing old name)]

I hitherto known as MONU SHANKAR S/o GANESH SHANKAR, residing at H.No- 68, Sarai Sohal, Mangla Puri, Palam, South West Delhi, Delhi- 110045, have changed my name and shall hereafter be known as MAYANK SHANKAR.

It is certified that I have complied with other legal requirements in this connection.

MONU SHANKAR  
[Signature (in existing old name)]

I hitherto known as SUMIT SAGAR S/o BHAGWAN DAS SAGAR, R/o H. No. 312, D.D.A. Flat Tigri, South Delhi, New Delhi-110062, have changed my name and shall hereafter be known as SUMIT SEJWAL.

It is certified that I have complied with other legal requirements in this connection.

SUMIT SAGAR  
[Signature (in existing old name)]

I hitherto known as LEELA DEVI alias LEELA ARYA D/o DHANI RAM W/o MANOJ KURRA, R/o G-13, Type-2, Lodhi Road Police Station Staff Quater, Lodhi Road, Central Delhi, Delhi-110003, have changed my name and shall hereafter be known as LEELA KURRA.

It is certified that I have complied with other legal requirements in this connection.

LEELA DEVI alias LEELA ARYA  
[Signature (in existing old name)]

I hitherto known as MAHIMA DAS D/O DANIEL DAS, R/o B-4079, Gali No.-108, Sant Nagar, Near 25 Foota Road, Burari, North Delhi-110084, have changed my name and shall hereafter be known as MAHIMA DANIEL.

It is certified that I have complied with other legal requirements in this connection.

MAHIMA DAS  
[Signature (in existing old name)]

I hitherto known as DURGESH NANDINI W/o SRI VINAYAK SINGH YADAV, D/o SRI MULAYAM SINGH YADAV, resident of Plot No. 58, Part-3, Ganga Vihar Colony, Near I.T.I. Etawah-206001 (U.P.), have changed my name and shall hereafter be known as DURGESH SINGH.

It is certified that I have complied with other legal requirements in this connection.

DURGESH NANDINI  
[Signature (in existing old name)]

I hitherto known as DHARAM PAL BADWAL S/o PAIRA LAL, employed as Clerk in the office DPDO, Sector-9A, Chandigarh under CDA (PD) Meerut Cantt and resident of House No. 1258 Sector - 35 B Chandigarh (UT), have changed my name and shall hereafter be known as DHARAM PAL SAINI.

It is certified that I have complied with other legal requirements in this connection.

DHARAM PAL BADWAL  
[Signature (in existing old name)]

I hitherto known as REENA EKKA W/o DHARAM PAL BADWAL, Employed as Clerk in the office PCDA (Western Command Sector-9A, Chandigarh, under and resident of House No. 1258 Sector-35 B, Chandigarh (UT), have changed my name and shall hereafter be known as REENA SAINI.

It is certified that I have complied with other legal requirements in this connection.

REENA EKKA  
[Signature (in existing old name)]

I hitherto known as PAYAL GOYAL D/o PARDEEP GOYAL, residing at DF250A, Ward No. 16, Main Bazar, Gharaunda, Karnal, Haryana-132114, have changed my name and shall hereafter be known as PRISHA GOYAL.

It is certified that I have complied with other legal requirements in this connection.

PAYAL GOYAL  
[Signature (in existing old name)]

I hitherto known as JYOTI DAS D/o DANIEL DAS, R/o B-4079, Gali No.-108, Sant Nagar, Near 25 Foota Road, Burari, North Delhi-110084, have changed my name and shall hereafter be known as JYOTI DANIEL.

It is certified that I have complied with other legal requirements in this connection.

JYOTI DAS  
[Signature (in existing old name)]

I hitherto known as POOJA MEHRA ailas RITU GAMBHIR D/o VIJAY KUMAR MEHRA W/o BHARAT BHUSHAN GAMBHIR, R/o House No.-468 A, Plot No.-12 A, Gali No.-5, Kala Niketan School, Durgapuri Extn. Nand Nagri, Delhi-110093, have changed my name and shall hereafter be known as RITU GAMBHIR.

It is certified that I have complied with other legal requirements in this connection.

POOJA MEHRA ailas RITU GAMBHIR  
[Signature (in existing old name)]

I, HATINDER KHOSLA S/o LAL BAHADUR KHOSLA, R/o 1606, 16th Floor Tower Galaxy D3, Supertech Livingston Crossing Republic Ghaziabad, Uttar Pradesh-201016, have changed my minor daughter name PEEHU KHOSLA aged 12 years and she shall hereafter be known as JISHA KHOSLA.

It is certified that I have complied with other legal requirements in this connection.

HATINDER KHOSLA  
[Signature of Guardian]

I hitherto known as ARPITA AGARWAL D/o ANIL AGARWAL, R/o 11, Aadharshila Apartments, 7/37, Tilak Nagar, Kanpur, Uttar Pradesh-208002, have changed my name and shall hereafter be known as ARPITA AGGARWAL.

It is certified that I have complied with other legal requirements in this connection.

ARPITA AGARWAL  
[Signature (in existing old name)]

I hitherto known as MURTI alias MURTI DEVI D/o MUSADDI RAM W/o RAMMEHAR, R/o 34, Harijan Mohalla Village, Iradat Nagar alias Naya Bans, North West Delhi-110082, have changed my name and shall hereafter be known as MURTI DEVI.

It is certified that I have complied with other legal requirements in this connection.

MURTI alias MURTI DEVI  
[Thumb Impression]

I hitherto known as CHITRA D/o SANJAY, R/o C-6/193, Sultan Puri, North West Delhi-110086, have changed my name and shall hereafter be known as CHITRA TANWAR.

It is certified that I have complied with other legal requirements in this connection.

CHITRA  
[Signature (in existing old name)]

I hitherto known as SARA D/o RAKESH KUMAR SHARMA W/o SHIVAYE SHARMA, R/o B-13/15, 2nd Floor Parivartan Park Society, DLF Ankur Vihar, Loni, Ghaziabad, Uttar Pradesh-201102, have changed my name and shall hereafter be known as SWATI SHARMA.

It is certified that I have complied with other legal requirements in this connection.

SARA  
[Signature (in existing old name)]

I hitherto known as LALIT KISHOR alias LALIT KISHORE S/o SH. BHOLA RAM, R/o 5126/4, Harphool Singh Building, Near Clock Tower, Old Subzi Mandi, Delhi-110007, have changed my name and shall hereafter be known as AJAY SANGWAN.

It is certified that I have complied with other legal requirements in this connection.

LALIT KISHOR alias LALIT KISHORE  
[Signature (in existing old name)]

I hitherto known as POONAM GHOGHALE alias POONAM D/o KARAM CHAND W/o RAHUL SHARMA, R/o T-1088, Bhagat Singh Nagar, East Park Road, Manak Pura, Karol Bagh, Central Delhi-110005, have changed my name and shall hereafter be known as POONAM.

It is certified that I have complied with other legal requirements in this connection.

POONAM GHOGHALE alias POONAM  
[Signature (in existing old name)]

I hitherto known as HIMANSHU son of JITENDER SINGH, residing at House No. RZ 40A, Sai Baba Enclave, Najafgarh, South West Delhi, Delhi-110043, have changed my name and shall hereafter be known as HIMANSHU SANGWAN.

It is certified that I have complied with other legal requirements in this connection.

HIMANSHU  
[Signature (in existing old name)]

I hitherto known as NARENDER KUMAR BHARDWAJ alias NARENDRA BHARDWAJ S/o RAM CHANDER BHARDWAJ, R/o H.No.-313, Near Shiv Mandir Mubarak Pur, Dabas, North West Delhi-110081, have changed my name and shall hereafter be known as NARENDRA.

It is certified that I have complied with other legal requirements in this connection.

NARENDER KUMAR BHARDWAJ alias NARENDRA  
BHARDWAJ  
[Signature (in existing old name)]

I hitherto known as KASHISH daughter of RAMESH KUMAR, residing at H. No. D-16, 40 Feet Road, Near Mandir, Chanakya Place Part-1, New Delhi 110059, have changed my name and shall hereafter be known as KASHISH GHANGSH.

It is certified that I have complied with other legal requirements in this connection.

KASHISH  
[Signature (in existing old name)]

I hitherto known as DROUPADI MAMTANI D/o DEVANDAS SEERWANI W/o PARKASH CHANDER MAMTANI, R/o 190 B, Pocket M, Sarita Vihar, South Delhi-110076, have changed my name and shall hereafter be known as NISHA MAMTANI.

It is certified that I have complied with other legal requirements in this connection.

DROUPADI MAMTANI  
[Signature (in existing old name)]

I, KARTIKEYA ROY S/o Late Sh. SATISH KUMAR ROY, R/o C-1/856, Vardan Khand, Gomti Nagar Extension, Gombtinagar, Lucknow, Uttar Pradesh-226010, have changed the name of my minor son PRANEIL ROY, aged 06 years and he shall hereafter be known as PRAKRISHT RAI.

It is certified that I have complied with other legal requirements in this connection.

KARTIKEYA ROY  
[Signature of Guardian]

I hitherto known as NARENDER SINGH SIHMAR alias NARENDER KUMAR S/o ZILE SINGH, R/o Gatauli (49), Jind, Haryana-126114, have changed my name and shall hereafter be known as NARENDER KUMAR.

It is certified that I have complied with other legal requirements in this connection.

NARENDER SINGH SIHMAR alias NARENDER  
KUMAR  
[Signature (in existing old name)]

I hitherto known as SAUMYA D/o RAKESH GUPTA, R/o 199, Sector-13, Sonipat, Haryana-131001, have changed my name and shall hereafter be known as SAUMYA GUPTA.

It is certified that I have complied with other legal requirements in this connection.

SAUMYA  
[Signature (in existing old name)]

I hitherto known as SANCHIT S/o RAJPAL, R/o N-29-A, Budh Vihar Phase-1, Pooth Kalan, North West Delhi, Sultanpuri, C Block, Delhi-110086, have changed my name and shall hereafter be known as SANCHIT TALIYAN.

It is certified that I have complied with other legal requirements in this connection.

SANCHIT  
[Signature (in existing old name)]



I hitherto known as SHARAD GULATI S/o NARESH GULATI, R/o H.No. 1002, Dr. Mukherjee Nagar, Distt. North West Delhi, Delhi-110009, have changed my name and shall hereafter be known as SHARAD K GULATI.

It is certified that I have complied with other legal requirements in this connection.

SHARAD GULATI  
[Signature (in existing old name)]

I hitherto known as ANMOL S/o SH. RAMESH LAL, R/o D-403, Plot No. 9, Chitrakoot Apartments, Sector-22, Dwarka, Amberhai, South West Delhi, Delhi-110075, have changed my name and shall hereafter be known as ANMOL SINGH.

It is certified that I have complied with other legal requirements in this connection.

ANMOL  
[Signature (in existing old name)]

I hitherto known as PRAGATI SRIVASTAVA D/o PRABHU NARAIN SRIVASTAVA, W/o CHANDRA DHAR DWIVEDI, R/o Flat No- T-9, 708, Tower-9, Ace Divino, Plot No. GH-14A, Noida Extension, Greater Noida, Uttar Praesh-201306, Permanent Address H.No. 258-A, Tilak Nagar, Allahabad, Uttar Pradesh-211006, have changed my name and shall hereafter be known as PRAGATI CHANDRA DWIVEDI.

It is certified that I have complied with other legal requirements in this connection.

PRAGATI SRIVASTAVA  
[Signature (in existing old name)]

I hitherto known as KANIKA GULATI D/o RAJIV KUMAR GULATI, W/o YOGESHARORA, R/o G-114, Naraina Vihar, Delhi-110028, have changed my name and shall hereafter be known as KANIKA ARORA.

It is certified that I have complied with other legal requirements in this connection.

KANIKA GULATI  
[Signature (in existing old name)]

I, VINOD KUMAR BHARGAVA S/o Sh. RAM KUMAR, R/o RZ-M-89, Dharampura, Nagafgarh, New Delhi-110043, have changed the name of minor son SUDAKSH, aged 14 years and he shall hereafter be known as SUDAKSH BHARGAVA.

It is certified that I have complied with other legal requirements in this connection.

VINOD KUMAR BHARGAVA  
[Signature of Guardian]

I, VINOD KUMAR BHARGAVA S/o Sh. RAM KUMAR, R/o RZ-M-89, Dharampura, Nagafgarh, New Delhi-110043, have changed the name of minor son VATSAL, aged 12 years and he shall hereafter be known as VATSAL BHARGAVA.

It is certified that I have complied with other legal requirements in this connection.

VINOD KUMAR BHARGAVA  
[Signature of Guardian]

I, SUMEET MAAN S/o Sh. SURJIT SINGH MAAN, R/o E-86, 2nd Floor, Greater Kailash Enclave-1, Delhi-110048, have changed the name of my minor son AADVIK MAAN, aged 04 years and he shall hereafter be known as AADVVIK MAAN.

It is certified that I have complied with other legal requirements in this connection.

SUMEET MAAN  
[Signature (in existing old name)]

I, SUNIL ARORA S/O RAMESH ARORA, R/o A-35, UGF, Asha Park, Fateh Nagar, Near Medical Pharmacy, Delhi-110018, have changed the name of my minor son ANSH ARORA, aged 14 years and he shall hereafter be known as ANSHDEEP SINGH.

It is certified that I have complied with other legal requirements in this connection.

SUNIL ARORA  
[Signature (in existing old name)]

I hitherto known as KUM. VANDANA SIROYA alias RATNA MODI D/o KAILASH CHAND SIROYA, W/o SHAILENDRA MODI, residing at H.No.A-41, Surya Nagar, Ghaziabad, U.P.-201011, have changed my name and shall hereafter be known as RATNA MODI.

It is certified that I have complied with other legal requirements in this connection.

KUM. VANDANA SIROYA alias RATNA MODI  
[Signature (in existing old name)]

I, RUCHIR ANAND DHARIWAL S/o KANWAR PAL SINGH, residing at 8672-73, 1st Floor, Bahargarh, Roshnara Road, Delhi-110007, have changed the name of my minor daughter VANYA ANAND, aged 16 years and she shall hereafter be known as ASVI ANAND.

It is certified that I have complied with other legal requirements in this connection.

RUCHIR ANAND DHARIWAL  
[Signature of Guardian]

I hitherto known as SACHIN S/o YOGENDRA SINGH, R/o A-13, Gali No.-1, Kanhaiya Vihar, Behind P.N.B. Johripur, New Delhi-110094, have changed my name and shall hereafter be known as SACHIN SINGH.

It is certified that I have complied with other legal requirements in this connection.

SACHIN  
[Signature (in existing old name)]

I hitherto known as ANKIT SINGHAL S/o Sh. MUKESH SINGHAL, R/o H.No. 668, Sector-28, Faridabad, Haryana-121008, have changed my name and shall hereafter be known as ANKIT KUMAR SINGHAL.

It is certified that I have complied with other legal requirements in this connection.

ANKIT SINGHAL  
[Signature (in existing old name)]

I, VIRENDER S/o OM PARKASH, R/o Flat No-100C, NU-Block, Pitampura, North West Delhi-110034, have changed the name of my minor son GAURAV, aged 13 years and he shall hereafter be known as ARYAN GANGLANI.

It is certified that I have complied with other legal requirements in this connection.

VIRENDER  
[Signature of Guardian]

I hitherto known as CHEERUTHI D/o Sh. OM PRAKASH, W/o Sh. AAYUSH SHARMA, R/o 1772, Kucha Lattu Shah, Dariba, Chandni Chowk, North Delhi, Delhi-110006, have changed my name and shall hereafter be known as CHEERUTHI SHARMA.

It is certified that I have complied with other legal requirements in this connection.

CHEERUTHI  
[Signature (in existing old name)]

I hitherto known as NARESH KUMAR alias NARESH KUMAR GAHLAWAT S/o RAM KANWAR, R/o Village and Post Office Bhambhewa, Distt Jhajjar, Haryana-124021, have changed my name and shall hereafter be known as NARESH KUMAR GAHLAWAT.

It is certified that I have complied with other legal requirements in this connection.

NARESH KUMAR alias NARESH KUMAR GAHLAWAT  
[Signature (in existing old name)]

I hitherto known as AMARPAL alias AMAR PAL S/o NARENDER SINGH, R/o H No.-480, Village-Baprola, Najafgarh, Delhi, Delhi-110043, have changed my name and shall hereafter be known as AMARPAL.

It is certified that I have complied with other legal requirements in this connection.

AMARPAL alias AMAR PAL  
[Signature (in existing old name)]

I hitherto known as SUMAN KUMAR S/o CHANDRESHWAR PRASAD SINHA, R/o Village Chakle Waini Ward No.-7, Post Waini, Pusa Road, Samastipur, Bihar-848131, have changed my name and shall hereafter be known as SUMAN SINHA.

It is certified that I have complied with other legal requirements in this connection.

SUMAN KUMAR  
[Signature (in existing old name)]

I hitherto known as KANWALJIT KAUR JHAND W/o SUKHJIT SINGH, R/o Village-Gopipur, PO-Khallu, Kapurthala, Punjab-144628, have changed my name and shall hereafter be known as KAMALJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

KANWALJIT KAUR JHAND  
[Signature (in existing old name)]

I hitherto known as GURVINDER SINGH S/o BAKHSHISH SINGH, R/o Vill. Gurditi Wala, Tehsil Zira, Distt. Ferozepur-152021, have changed my Minor Daughter TANVIR KAUR GILL, aged about 9 years 6 month and she shall hereafter be known as TANVIR KAUR.

It is certified that I have complied with other legal requirements in this connection.

GURVINDER SINGH  
[Signature of Guardian]

I hitherto known as SUKHBIR KAUR CHAHAL D/o MALKIT SINGH, W/o HARJIT SINGH, R/o H.No.-374, Harinder Grewal Enclave, J P Colony, Sural, Patiala, Punjab-147001, have changed my name and shall hereafter be known as SUKHBIR KAUR.

It is certified that I have complied with other legal requirements in this connection.

SUKHBIR KAUR CHAHAL  
[Signature (in existing old name)]

I hitherto known as SAMREEN KAUR W/o BHAJANDEEP SINGH, Residing at House No. 348, City Enclave, Dhandra Road, Ludhiana, District Ludhiana, Punjab-141116, India, have changed my name and shall hereafter be known as ASHU.

It is certified that I have complied with other legal requirements in this connection.

SAMREEN KAUR  
[Signature (in existing old name)]

I hitherto known as BIKRAMJIT SINGH KHERA S/o BOHARH SINGH, R/o Village Usman Wala, P.O. Arif Ke, Tehsil Ferozepur, Distt. Ferozepur, Punjab-152021, have changed my name and shall hereafter be known as BIKRAMJIT SINGH.

It is certified that I have complied with other legal requirements in this connection.

BIKRAMJIT SINGH KHERA  
[Signature (in existing old name)]

I hitherto known as ADITYA JAIN S/o NEERAJ KUMAR JAIN, R/o H.No.-30/37, Kumharpara, P.S. Rakabganj, Tehsil & Distt.-Agra, Uttar Pradesh-202001, have changed my name and shall hereafter be known as YOGYANSH JAIN.

It is certified that I have complied with other legal requirements in this connection.

ADITYA JAIN  
[Signature (in existing old name)]

I hitherto known as GURJEET SINGH KHOSA S/o JASPAL SINGH, R/o Village V.P.O. Kot Karor Kalan, Tehsil Ferozepur, Distt. Ferozepur, Punjab-142060, have changed my name and shall hereafter be known as GURJEET SINGH.

It is certified that I have complied with other legal requirements in this connection.

GURJEET SINGH KHOSA  
[Signature (in existing old name)]

I, KULWINDER SINGH S/o HARJIT SINGH, R/o VPO-Patel Nagar, Tehsil & District-Ferozepur, Punjab-152002, have changed the name of my minor daughter MEHAKDEEP KAUR SANDHU, aged 17 years and she shall hereafter be known as MEHAKDEEP KAUR.

It is certified that I have complied with other legal requirements in this connection.

KULWINDER SINGH  
[Signature of Guardian]

I hitherto known as MOHAN LAL SUMMAN S/o DALIPA RAM SUMMAN, residing at Village Dhanda, PO. Dhesian Sang, Tehsil Phillaur Distt. Jalandhar-144409, Punjab, India, have changed my name and shall hereafter be known as MOHAN SINGH.

It is certified that I have complied with other legal requirements in this connection.

MOHAN LAL SUMMAN  
[Signature (in existing old name)]

I hitherto known as HARPREET KUMAR S/o MOHAN LAL, R/o Mohala Patti Dhirowal, Daroli Kalan, Distt.-Jalandhar, Punjab-144104, have changed my name and shall hereafter be known as HARPREET SINGH.

It is certified that I have complied with other legal requirements in this connection.

HARPREET KUMAR  
[Signature (in existing old name)]

I hitherto known as SURMEET SINGH S/o JAGTAR SINGH, R/o Baba Wadbhag Singh Nagar, Basti Nizamdin Wali, Ferozepur City, Punjab-152002, have changed my name and shall hereafter be known as SURMEET MUTTI.

It is certified that I have complied with other legal requirements in this connection.

SURMEET SINGH  
[Signature (in existing old name)]

I hitherto known as ROOPJIT KAUR SODHI D/o JAGJIT SINGH DHILLON, R/o 62-P, Jhoke Road, Ferozepur Cantt., District-Ferozepur, Punjab-152001, have changed my name and shall hereafter be known as ROOPJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

ROOPJIT KAUR SODHI  
[Signature (in existing old name)]

I hitherto known as SHINDERPAL alias SUKHWINDERPAL SINGH DHUNA S/o MUKHTIAR SINGH, R/o Ward No.-09, Talwandi Bhai, District-Ferozepur, Punjab-142050, have changed my name and shall hereafter be known as SHINDERPAL DHUNA.

It is certified that I have complied with other legal requirements in this connection.

SHINDERPAL alias SUKHWINDERPAL SINGH DHUNA  
[Signature (in existing old name)]

I hitherto known as SWASTIAN S/o DAVID, resident at H. No. 175, VPO Pholriwal, Jalandhar-144022, Punjab, India, have changed my name and shall hereafter be known as SWASTIAN MATTU.

It is certified that I have complied with other legal requirements in this connection.

SWASTIAN  
[Signature (in existing old name)]

I hitherto known as PARKASH WATI D/o Sh. RATTAN SINGH, W/o Sh. KAPTAN SINGH, R/o 6128/4, First Floor, Sector-D, Pocket-6, Vasant Kunj Delhi-110070, have changed my name and shall hereafter be known as PRAKASH PRIYA SINGH.

It is certified that I have complied with other legal requirements in this connection.

PARKASH WATI  
[Signature (in existing old name)]

I hitherto known as SUMAN D/o PREM MASIH, residing at Village Mehmoodpur, PO. Hardeo Khundpur, Tehsil Mukerian, Distt. Hoshiarpur, Punjab-144306, India, have changed my name and shall hereafter be known as SIMRAN SHERGILL. I have changed only my name not my religion.

It is certified that I have complied with other legal requirements in this connection.

SUMAN  
[Signature (in existing old name)]

I hitherto known as SEEMA SHARMA W/o GURDEEP CHAND, residing at Village Manak Majra Gadian (41), Tehsil Indri, Distt. Karnal, Punjab-132041, have changed my name and shall hereafter be known as RAJNI.

It is certified that I have complied with other legal requirements in this connection.

SEEMA SHARMA  
[Signature (in existing old name)]

I hitherto known as HIMANSHU SHARMA S/o SHYAM BABU SHARMA, R/o Plot No.-50, New Viman Nagar, Kanpur, Nagar, Uttar Pradesh-208007, have changed my name and shall hereafter be known as DEEPTANSHU SHARMA.

It is certified that I have complied with other legal requirements in this connection.

HIMANSHU SHARMA  
[Signature (in existing old name)]

I hitherto known as EKTA JAIN D/o PAWAN KUMAR JAIN, W/o GAGAN KHURANA, R/o SFS Flats, No. 36 C, B Block, Near Iskcon Temple, East of Kailash, Srinivaspuri, South Delhi-110065, have changed my name and shall hereafter be known as EKTA KHURANA.

It is certified that I have complied with other legal requirements in this connection.

EKTA JAIN  
[Signature (in existing old name)]

I hitherto known as JASPREET son of Shri HARJINDER SNGH, residing at VPO. Jassowal, Tehsil Garhshankar, Hoshiarpur, Punjab-144529, have changed my name and shall hereafter be known as SINGH JASPREET.

It is certified that I have complied with other legal requirements in this connection.

JASPREET  
[Signature (in existing old name)]

I hitherto known as ANJALI SANGWAN alias ANJALI SINGH alias ANJALI D/o AMAR SINGH W/o JASBIR SINGH, R/o # 188, Mohra (188), PO-Mohra, Distt.-Ambala, Haryana-133004, have changed my name and shall hereafter be known as ANJALI.

It is certified that I have complied with other legal requirements in this connection.

ANJALI SANGWAN alias ANJALI SINGH alias ANJALI  
[Signature (in existing old name)]

I hitherto known as RAJENDRA PRASAD MEENA S/o JOHARI LAL MEENA, R/o Ishwana, PO. Rajgarh, Distt. Alwar, Rajasthan-301408, have changed my name and shall hereafter be known as RAJENDRA KANKARWAL.

It is certified that I have complied with other legal requirements in this connection.

RAJENDRA PRASAD MEENA  
[Signature (in existing old name)]

I hitherto known as BAKHTAUR SINGH S/o GURNAM SINGH, R/o VPO-Badhahi, Distt-Sri Muktsar Sahib-152026, Punjab (India), have changed my name and shall hereafter be known as BAKHTOR SINGH.

It is certified that I have complied with other legal requirements in this connection.

BAKHTAUR SINGH  
[Signature (in existing old name)]

I hitherto known as ASHA RANI W/o SANDEEP KALRA, R/o House No.-1633, Palleder Mohalla, Kachha Bazar, Ward No. 22, Block-2, Ambala Cantt., Ambala, Haryana-133001, have changed my name and shall hereafter be known as ASHA KALRA.

It is certified that I have complied with other legal requirements in this connection.

ASHA RANI  
[Signature (in existing old name)]

I, CHARANDEEP SINGH son of DARSHAN SINGH, resident of Khidrana Enclave, Street No. 2, Bathinda Road Bypass, Sri Muktsar Sahib-152026, Punjab, have changed name of my minor daughter PRINCEDEEP KAUR BRAR, aged 17 years and she shall hereafter be known as PRINCEDEEP KAUR.

It is certified that I have complied with other legal requirements in this connection.

CHARANDEEP SINGH  
[Signature of Guardian]

I hitherto known as TAHSEEN FATIMA USMANI D/o ANEESUL HAQ USMANI W/o MOHAMMAD MAHMOOD ALI KHAN, R/o 1 (87) G-1 Bilal Enclave, Shadab Colony, Mahanagar, Lucknow, Uttar Pradesh, India-226006, have changed my name and shall hereafter be known as TAHSEEN FATIMA.

It is certified that I have complied with other legal requirements in this connection.

TAHSEEN FATIMA USMANI  
[Signature (in existing old name)]

I hitherto known as KIRORI MAL GOEL alias KAMAL KANT GOEL S/o RAJENDRA PRASAD GOEL, residing at Bharawas Road, Near Kali Mata Mandir, Mohalla New Adarsh Nagar Bara Pathar Mandir, Rewari, Haryana-123401, have changed my name and shall hereafter be known as KIRORI MAL GOEL.

It is certified that I have complied with other legal requirements in this connection.

KIRORI MAL GOEL alias KAMAL KANT GOEL  
[Signature (in existing old name)]

I, FARUK ANSARI S/o NIJAMUDDIN ANSARI, residing at H.No.-70, Ward No.-14 Malwiyaganar, Seorahi Kushinagar, Uttar Pradesh-274406, have changed the name of my minor daughter FAIZA KHATOON, aged 13 years and she shall thereafter be known as SHADIYA PARVEEN.

It is certified that I have complied with other legal requirements in this connection.

FARUK ANSARI  
[Signature of Guardian]

I hitherto known as BASAPPA DHARWAD S/o VISHNU P NAIK, residing at The Zuri, ITPL Road, Whitefield, Bengaluru, Karnataka-560048, have changed my name and shall hereafter be known as ASHOK VISHNU NAIK.

It is certified that I have complied with other legal requirements in this connection.

BASAPPA DHARWAD  
[Signature (in existing old name)]

I hitherto known as SHAKUNTALA CHOPRA W/o DHARAM PAL CHOPRA, residing at Sec.-17/386, Chopasni Housing Board, Jodhpur, Rajasthan-342008, have changed my name and shall hereafter be known as SHAKUNTALA RANI CHOPRA.

It is certified that I have complied with other legal requirements in this connection.

SHAKUNTALA CHOPRA  
[Signature (in existing old name)]

I, PEDDOJI SURYA PRAKASH S/o PEDDOJI SRINIVAS, R/o 12-11-1390/25, Boudha Nagar, Near Nagaiah Hotel, Secunderabad, Hyderabad, Telangana-500061, have changed the name of my minor daughter PEDDOJI SADASYA, aged about 3 years and she shall hereafter be known as PEDDOJI AARVIKA.

It is certified that I have complied with other legal requirements in this connection.

PEDDOJI SURYA PRAKASH  
[Signature of Guardian]

I hitherto known as KARAN son of UMESH KUMAR, residing at VPO-Chhau, Tehsil-Gudha Gaurji, Dist.-Jhunjhunu (Raj), Pin-333305, have changed my name and shall hereafter be known as KARAN KUMAR.

It is certified that I have complied with other legal requirements in this connection.

KARAN  
[Signature (in existing old name)]

I hitherto known as PINKI DEVI W/o RAMESH, residing at A-24, Kaushal Puri Azadpur, Delhi-110033, have changed my name and shall hereafter be known as URMILA PASWAN.

It is certified that I have complied with other legal requirements in this connection.

PINKI DEVI  
[Signature (in existing old name)]

I, LALIT KUMAR S/o AMAR NATH, residing at Gandhi Gate Main Bazar, Dinanagar, Gurdaspur, Punjab-143531, have changed the name of my minor daughter SUSHMA, aged 17 years and she shall thereafter be known as SUSHMA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

LALIT KUMAR  
[Signature of Guardian]

I hitherto known as DIPAK DAS S/o FAKIRA RAJAK, R/o 36/H/1, Wat Gunge Street, Kabitirtha Sarani, Khidirpore, Kolkata, West Bengal-700023, have changed my name and shall hereafter be known as DIPAK RAJAK.

It is certified that I have complied with other legal requirements in this connection.

DIPAK DAS  
[Signature (in existing old name)]

I hitherto known as SITA DEVI W/o PRITAM DASS, residing at Khajurla, Kapurthala, Punjab-144402, have changed my name and shall hereafter be known as SATNAM KAUR.

It is certified that I have complied with other legal requirements in this connection.

SITA DEVI  
[Signature (in existing old name)]

I hitherto known as GIAN CHAND S/o NAJAR RAM, residing at Ravidass Nagar Chachoki, District Kapurthala, Punjab-144632, have changed my name and shall hereafter be known as GIAN SINGH.

It is certified that I have complied with other legal requirements in this connection.

GIAN CHAND  
[Signature (in existing old name)]

I hitherto known as PUSHPENDER CHAUHAN S/o AMIT KUMAR, residing at H.No. 32, Block-C, Sector-108, Noida, Gautam Buddha Nagar, Uttar Pradesh-201301, have changed my name and shall hereafter be known as PRITHVI CHAUHAN.

It is certified that I have complied with other legal requirements in this connection.

PUSHPENDER CHAUHAN  
[Signature (in existing old name)]

I, KOTHA SRIDHAR S/o HANUMANATHA RAO, R/o No.-4/10, Plot No.-1, P L P Flats, West Kodampakkam Main Road, Behind Indian Oil Petrol Bunk, West Mambalam, Chennai, Tamil Nadu-600033, have changed the name of my minor son KANDAKATLA THANDAVA KRISHNA SRI SAI, aged about 12 years and he shall hereafter be known as KOTHA THANDAVA KRISHNA VENKATA SRI SAI.

It is certified that I have complied with other legal requirements in this connection.

KOTHA SRIDHAR  
[Signature of Guardian]

I hitherto known as ANJANIN LOBO M J D/o JOHNSON LOBO, R/o #85, 3rd Cross, 2nd Main Ambedkar Jnanaloka, B M Sri Nagara, Metagalli, Mysore, Karnataka-570016, have changed my name and shall hereafter be known as ANJALI.

It is certified that I have complied with other legal requirements in this connection.

ANJANIN LOBO M J  
[Signature (in existing old name)]

I hitherto known as SUNNY S/o SURINDER KUMAR, residing at Mohalla Rattan Pura, Phagwara, Kapurthala, Punjab-144401, have changed my name and shall hereafter be known as SUNNY KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SUNNY  
[Signature (in existing old name)]

I hitherto known as MOHAMMED ZAKIR HUSSAIN S/o SHAIK ABDUL REHMAN, residing at No.-07, 4th Cross, 1st Main Road, Valmikinagar, Mysore Road, Bangalore, Karnataka-560026, have changed my name and shall hereafter be known as ZAKIR HUSSAIN.

It is certified that I have complied with other legal requirements in this connection.

MOHAMMED ZAKIR HUSSAIN  
[Signature (in existing old name)]

I hitherto known as VISHWAS S/o RATTAN LAL MATTU, residing at House No. WG-740/B, Mohalla Islam Ganj, Back Side Naaz Complex, Jalandhar-1, Jalandhar City, Punjab-144001, have changed my name and shall hereafter be known as VISHAL MATTU.

It is certified that I have complied with other legal requirements in this connection.

VISHWAS  
[Signature (in existing old name)]

I hitherto known as HARSH DHAWAN S/o OM PRAKASH DHAWAN, R/o Golf Course Extension Road, UT E-25 01, Tower-E, Ireo Uptown, Sector-66, Badshahpur, Gurgaon, Haryana-122101, have changed my name and shall hereafter be known as HARSSHH DHAWAN.

It is certified that I have complied with other legal requirements in this connection.

HARSH DHAWAN  
[Signature (in existing old name)]

I, KURRI RAMESH S/o KURRI BABU, residing at 5-127/1, Mudigonda Village, Mudigonda Mandal, Mudigonda, Khammam, Telangana-507158, have changed the name of my minor son KURRI SRUJAN TEJ, aged 5 years and he shall thereafter be known as KURRI BHARATH.

It is certified that I have complied with other legal requirements in this connection.

KURRI RAMESH  
[Signature of Guardian]

I hitherto known as SURENDRA KAUR alias S K JUNEJA W/o MOHINDER KUMAR JUNEJA, residing at 27/13 Top Floor, East Patel Nagar, Patel Nagar, Delhi-110008, have changed my name and shall hereafter be known as SURENDRA KAUR JUNEJA.

It is certified that I have complied with other legal requirements in this connection.

SURENDRA KAUR alias S K JUNEJA  
[Signature (in existing old name)]

I hitherto known as RITU BALA W/o RAJ KUMAR CHHABRA, R/o H. No. B-2/82, Near Vashno Mata Mandir, Jatinder Chowk Faridkot, Punjab, have changed my name and shall hereafter be known as RITU BALA CHHABRA.

It is certified that I have complied with other legal requirements in this connection.

RITU BALA  
[Signature (in existing old name)]

I hitherto known as SUKHPAL KAUR W/o AVTAR SINGH, R/o 409, Gali No.-4, Qadian Road, Ujjagar Nagar, Batala Gurdaspur, Punjab-143505, have changed my name and shall hereafter be known as SUKHPAL KAUR PADDA.

It is certified that I have complied with other legal requirements in this connection.

SUKHPAL KAUR  
[Signature (in existing old name)]

I hitherto known as VIVEK AGARWAL S/o ASHOK GUPTA, R/o House No. 25, Gaushala Marg, Post Office Kharsia, Tehsil Kharsia, Raigarh, Chhattisgarh- 496661, have changed my name and shall hereafter be known as VIVEK GUPTA.

It is certified that I have complied with other legal requirements in this connection.

VIVEK AGARWAL  
[Signature (in existing old name)]

I hitherto known as SUNITA KUMAR wife of RAJESH KUMAR and daughter of Late Sh. OM PARKASH BAJAJ, residing at 325-326, Sri Sai Niwas, Street No. 2, Kundan Nagar, Ferozepur City, have changed my name and shall hereafter be known as SUNITA.

It is certified that I have complied with other legal requirements in this connection.

SUNITA KUMAR  
[Signature (in existing old name)]

I, MAYANK SHRIVASTAVA S/o SUNIL SHRIVASTAVA, R/o Village and Post Parsonda Vaman, Parsounda Vaman, Datia, Madhya Pradesh-475673, have changed the name of my minor daughter MISHTI SHRIVASATVA, aged about 3 Years and she shall hereafter be known as AKSHITA SHRIVASTAVA.

It is certified that I have complied with other legal requirements in this connection.

MAYANK SHRIVASTAVA  
[Signature of Guardian]

I hitherto known as M POORAN PAL S/o SANTRAM PAL, residing at Gadriyan Purwa, Kursi Road, Lucknow, Uttar Pradesh-226021, have changed my name and shall hereafter be known as POORAN PAL.

It is certified that I have complied with other legal requirements in this connection.

M POORAN PAL  
[Signature (in existing old name)]

I, LOKANADHAM MOHANA RAO S/o LOKANADHAM THUMBULINGAM, R/o D.No. 1-104, Jangamveedi, Palasa Kasibhugga, Brahmanatarla Village, Palasa Mandal, Srikakulam District, Andhra Pradesh-532220, have changed the name of my minor daughter LOKANADHAM CHITRAKSHI, aged about 1 year and she shall hereafter be known as LOKANADHAM ANANYA.

It is certified that I have complied with other legal requirements in this connection.

LOKANADHAM MOHANA RAO  
[Signature of Guardian]

I hitherto known as KALPESH CHHAGAN BARAIYA S/o CHHAGAN MANDANE, residing at House No.-976, Zinzuwadi, Saudwadi, Vanakbara, Diu-362570, U.T DNH & DD, have changed my name and shall hereafter be known as KALPESH CHHAGAN.

It is certified that I have complied with other legal requirements in this connection.

KALPESH CHHAGAN BARAIYA  
[Signature (in existing old name)]

I hitherto known as NIRMAL KANTA W/o ASHOK KUMAR, residing at Village Kothe Nagal, P.O. Sahowra Khurd, Teh.-Pathankot, Punjab-143534, have changed my name and shall hereafter be known as JYOTI.

It is certified that I have complied with other legal requirements in this connection.

NIRMAL KANTA  
[Signature (in existing old name)]

I hitherto known as PAWAN CHAWLA W/o PUSHPINDER SINGH, R/o House No. 387-A, First Floor, Saini Colony, Model Town, Karnal, Haryana-132001, have changed my name and shall hereafter be known as PARAMJEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

PAWAN CHAWLA  
[Signature (in existing old name)]

I hitherto known as MISTRY GUDDI MOHANBHAI W/o BHIKHA RAM, R/o 456, Dauwanion Ki Dhani, Goonga, Barmer, Rajasthan-344705, have changed my name and shall hereafter be known as GUDDI KUMAWAT.

It is certified that I have complied with other legal requirements in this connection.

MISTRY GUDDI MOHANBHAI  
[Signature (in existing old name)]

I hitherto known as EUSTACE GREGORY BONIFACE DE NAZARETH alias GREGORY DE NAZARETH S/o HUGH DE NAZARETH, residing at Flat 202, Pilerne Apartments, #13 Hayes Road, Richmond Tower, Bangalore, Karnataka- 560025, India, have changed my name and shall hereafter be known as GREGORY DE NAZARETH.

It is certified that I have complied with other legal requirements in this connection.

EUSTACE GREGORY BONIFACE DE NAZARETH alias  
GREGORY DE NAZARETH  
[Signature (in existing old name)]

I hitherto known as MAST RAM S/o HANS RAJ, residing at H.No. B-XII/168, Guru Dashmesh Nagar, Saili Road, Pathankot, Distt. Pathankot-145001, Punjab, India, have changed my name and shall hereafter be known as MANOJ RANA.

It is certified that I have complied with other legal requirements in this connection.

MAST RAM  
[Signature (in existing old name)]

I hitherto known as RASH PAL Son of KISHORE CHAND, residing at H.No. 2143, Kuldip Nagar, Basti Mani Singh, Ward No. 60, Ludhiana-141008, Punjab, have changed my name and shall hereafter be known as YASH PAL.

It is certified that I have complied with other legal requirements in this connection.

RASH PAL  
[Signature (in existing old name)]

I hitherto known as ANUJ KUMAR DEORA son of KAPIL DEORA, residing at H.No.135/14, Krishanpura Mohalla, 9 New Town, Near D. N. Model School, Moga-142001, Punjab, India, have changed my name and shall hereafter be known as ANUJ DEORA.

It is certified that I have complied with other legal requirements in this connection.

ANUJ KUMAR DEORA  
[Signature (in existing old name)]

I hitherto known as SANDHYA GARG W/o DEVENDRA KUMAR, R/o House No.-10/268 F, Opposite Thana Etmad-Ud-Daula, Katra Wazir Khan, Kuberpur, P.O. Yamuna Bridge, Agra, Uttar Pradesh-282006, have changed my name and shall hereafter be known as SANDHYA AGARWAL.

It is certified that I have complied with other legal requirements in this connection.

SANDHYA GARG  
[Signature (in existing old name)]

I hitherto known as VEENA W/o GURDEEP SINGH, R/o Ramgarh Bhullar, Ludhiana, Punjab-142033, have changed my name and shall hereafter be known as MANPREET KAUR.

It is certified that I have complied with other legal requirements in this connection.

VEENA  
[Signature (in existing old name)]



I, VIJAY KKASHETTI S/o SATYANNA KASHETTI, R/o Flat No.-403, Gurukrupa Laabh BLDG, Ghodbunder Road, Behind TMC School, Kasarvadavaili, Thane, Kasarvadavaili, Thane, Maharashtra-400615, have changed the name of my minor son SHAURYA VIJAY KASHETTI, aged about 3 years and he shall hereafter be known as SHAURYA KKASHETTI.

It is certified that I have complied with other legal requirements in this connection.

VIJAY KKASHETTI  
[Signature of Guardian]

I, KAMAL KISHOORE SHARMA S/o SURESH KUMAR SHARMA, residing at H.No.-F-1/141, Rohini, Sec.-11, Delhi-110085, have changed the name of my minor daughter DHRITI SHARMA, aged 13 years and she shall thereafter be known as AASHVI SHARMA.

It is certified that I have complied with other legal requirements in this connection.

KAMAL KISHOORE SHARMA  
[Signature of Guardian]

I hitherto known as MEENA KUMARI W/o HARJINDER SINGH, R/o House No.-2540, Ward No.-9, Jawahar Nagar, Adampur Doaba, Distt.-Jalandhar, Punjab-144102, have changed my name and shall hereafter be known as SHINA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

MEENA KUMARI  
[Signature (in existing old name)]

I hitherto known as YASHPAL S/o JAGDISH SINGH, residing at Sant Nagar Nawanshahr, Tehsil-Nawanshahr, District-Shaheed Bhagat Singh Nagar, Punjab-144514, have changed my name and shall hereafter be known as YASHPAL GANGAR.

It is certified that I have complied with other legal requirements in this connection.

YASHPAL  
[Signature (in existing old name)]

I hitherto known as JASHVANTBHAI TRIBHOVANDAS PATEL S/o TRIBHOVANDAS, residing at B-102, Tirupati Shyam Vila, Opp-Safal Bunglows, Bhimrad Canal Road, Surat City, Althan, Surat, Gujarat-395017, have changed my name and shall hereafter be known as PATEL JASHVANTBHAI.

It is certified that I have complied with other legal requirements in this connection.

JASHVANTBHAI TRIBHOVANDAS PATEL  
[Signature (in existing old name)]

I hitherto known as DEEPAK KUMAR S/o PARGAN DASS, R/o House No 11348, Satguru Nagar, Haibowal Kalan, Ludhiana, Punjab-141001, have changed my name and shall hereafter be known as DEEPAK KUMAR GINDAY.

It is certified that I have complied with other legal requirements in this connection.

DEEPAK KUMAR  
[Signature (in existing old name)]

I, SRIDHAR VADDI S/o VENKATAIAH V, residing at #4/4 Ground Floor, 3rd Cross 1st Main, 1st Circular Road, Nanjundeshwar Nagar, Nandinilayout, Bangalore, Karnataka-560096, have changed the name of my minor son VADDI EASHANTH KRISHNA, aged 10 years and he shall thereafter be known as OJAS EASHANTH KRISHNA.

It is certified that I have complied with other legal requirements in this connection.

SRIDHAR VADDI  
[Signature of Guardian]

I hitherto known as PINKY D/o DESH RAJ, R/o Ward No. 01, Near Vijay Ice Factory Giddarbah, Tehsil Gidderbaha, Distt. Sri Muktsar Sahib, Punjab, Pin Code-152101, have changed my name and shall hereafter be known as PINKY RANI NISHAD.

It is certified that I have complied with other legal requirements in this connection.

PINKY  
[Signature (in existing old name)]

I hitherto known as MOHINDER KUMAR alias M K JUNEJA S/o AMAR DASS JUNEJA, residing at 27/13, Top Floor, East Patel Nagar, Patel Nagar, Delhi-110008, have changed my name and shall hereafter be known as MOHINDER KUMAR JUNEJA.

It is certified that I have complied with other legal requirements in this connection.

MOHINDER KUMAR alias M K JUNEJA  
[Signature (in existing old name)]

I hitherto known as MADHU W/o SATNAM SINGH, residing at Ranipur, Kamboan, Kapurthala, Punjab-144403, have changed my name and shall hereafter be known as AMARJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

MADHU  
[Signature (in existing old name)]

I hitherto known as VIJAY LAXMI W/o SHAMBHU RAM SHARMA, R/o 3425, Gali No-89, Block-B, Sant Nagar, Burari, North Delhi, Delhi-110084, have changed my name and shall hereafter be known as SURESHNA DEVI.

It is certified that I have complied with other legal requirements in this connection.

VIJAY LAXMI  
[Signature (in existing old name)]

I, TRAPTI MISHRA W/o ROHIT SRIVASTAVA, resident at 703, Hill View, Prestige Residency, Waghbil Naka Ghodbandar Road, Thane, Maharashtra-400607, have changed the name of my minor son AARYASH SRIVASTAVA, aged 3 years and he shall hereafter be known as ANUSHRUT SRIVASTAVA.

It is certified that I have complied with other legal requirements in this connection.

TRAPTI MISHRA  
[Signature of Guardian]

I hitherto known as MOHD AREEB S/o SARFARAZ AHMED, residing at Village and Post Sedha, District Bijnor, Uttar Pradesh-246733, have changed my name and shall hereafter be known as MOHAMMAD AREEB.

It is certified that I have complied with other legal requirements in this connection.

MOHD AREEB  
[Signature (in existing old name)]

I hitherto known as KANTA RANI Wife of SANJAY GARG, R/o H.No. 1614, Roop Nagar, Giddarbaha, Tehsil Giddarbaha, Distt. Sri Muktsar Sahib, Punjab, Pin Code-152101, have changed my name and shall hereafter be known as PINKY GARG

It is certified that I have complied with other legal requirements in this connection.

KANTA RANI  
[Signature (in existing old name)]

I hitherto known as DAKI GNAN PAUL S/o Late DAKI GNANA RAJU, residing at D.No.115-13-108, 3rd Lane, Rajarajeswari Nagar, Konthamuru, Rajahmundry, Andhra Pradesh, Pin Code-533102, have changed my name and shall hereafter be known as D G PAUL PILLA.

It is certified that I have complied with other legal requirements in this connection.

DAKI GNAN PAUL  
[Signature (in existing old name)]

I hitherto known as RAMESH VARMA NADIMPALLI S/o VENKATA SUBRAHMANYA VARMA, residing at 2-92, Vijaya Bank, Muramalla, I Polavaram, East Godavari, Andhra Pradesh-533220, have changed my name and shall hereafter be known as KEERTHI RAMESH NADIMPALLI.

It is certified that I have complied with other legal requirements in this connection.

RAMESH VARMA NADIMPALLI  
[Signature (in existing old name)]

I hitherto known as MADHU BALA TANDON W/o HITESH DHINGRA, residing at K-Block 12/6, Gali No.-18, Gangotri Vihar, West Ghonda, Maujpur, Delhi-110053, have changed my name and shall hereafter be known as MADHU DHINGRA.

It is certified that I have complied with other legal requirements in this connection.

MADHU BALA TANDON  
[Signature (in existing old name)]

I, MANJUNATHA M S/o MUTHAIAH, R/o Renuka Nilaya, 1st Cross B. H. Road, Gajanana Nagara, Bhimasandra, Tumkur, Karnataka-572107, have changed the name of my minor daughter ABHIGNYA M, aged 07 years, and she shall hereafter be known as SAI ABHIGNYA M.

It is certified that I have complied with other legal requirements in this connection.

MANJUNATHA M  
[Signature of Guardian]

I hitherto known as BINDIA KAPOOR W/o RAM PARTAP SHARMA, residing at House No. 1291, Sector-6, Urban Estate, Karnal (Rural) (Part) (1) Karnal, Haryana-132001, have changed my name and shall hereafter be known as SURBHI SHARMA.

It is certified that I have complied with other legal requirements in this connection.

BINDIA KAPOOR  
[Signature (in existing old name)]

I hitherto known as SUHAIB MAQBOOL RESHI S/o MOHAMMAD MAQBOOL RASHIE, residing at Bunpora, Yamberzal Wari, Baramula, Jammu & Kashmir-193201, have changed my name and shall hereafter be known as ZAHOR AHMAD RASHIE.

It is certified that I have complied with other legal requirements in this connection.

SUHAIB MAQBOOL RESHI  
[Signature (in existing old name)]

I hitherto known as MADASU NAGA RAJU son of MADASU NARSING, R/o H.No 11-6-192, Andalamma Basthi, Nampally PO Hyderabad, Telangana-500001, have changed my name and shall hereafter be known as MADASU VICKY.

It is certified that I have complied with other legal requirements in this connection.

MADASU NAGA RAJU  
[Signature (in existing old name)]

I hitherto known as RIPKA W/o GEORGE MAND, R/o Mand Kulla, Kapurthala, Punjab-144631, have changed my name and shall hereafter be known as RIPKA MAND.

It is certified that I have complied with other legal requirements in this connection.

RIPKA  
[Signature (in existing old name)]

I hitherto known as SYED TAJ BABA S/o SYED MAHBOOB BAIG, R/o 2-5-700/1, Nowgam Basti, Kagaz Nagar, Adilabad, Telangana-504296, have changed my name and shall hereafter be known as TAJ BAIG.

It is certified that I have complied with other legal requirements in this connection.

SYED TAJ BABA  
[Signature (in existing old name)]

I hitherto known as KARANDEEP SINGH S/o ONKAR SINGH, residing at House No. 343, Gali No. 4, Malout, Adarsh Nagar, Malout, Sri Muktsar Sahib, Punjab-152107, have changed my name and shall hereafter be known as KARRANDEEP ONKAR SINGH.

It is certified that I have complied with other legal requirements in this connection.

KARANDEEP SINGH  
[Signature (in existing old name)]

I, VINOD KUMAR S/o SUCHHA SINGH, R/o 206, Tower 8, 2nd floor, AVL36 Gurgaon, CPR Road, Sihi, Gurgaon, Haryana-122004, have changed the name of my minor son VIRAJ BANKER, aged about 5 years and he shall hereafter be known as VIRAJ KUMAR.

It is certified that I have complied with other legal requirements in this connection.

VINOD KUMAR  
[Signature of Guardian]

I hitherto known as NARESH KUMAR BALKRISHANA SALUJA S/o SALUJA BALKRISHANA, residing at 1 Shreeji Raj Society, Tilak Park, Harni Colony, Vadodara, Gujarat-390022, have changed my name and shall hereafter be known as NARESH BALKRISHANA SALUJA.

It is certified that I have complied with other legal requirements in this connection.

NARESH KUMAR BALKRISHANA SALUJA  
[Signature (in existing old name)]

I hitherto known as MANSI SHARMA W/o ROHIT OHRI, residing at Ohri Mohalla, PO: Dinanagar, Gurdaspur, Punjab-143531, have changed my name and shall hereafter be known as MANSI OHRI.

It is certified that I have complied with other legal requirements in this connection.

MANSI SHARMA  
[Signature (in existing old name)]

I hitherto known as ALKA N PATEL W/o NATVARLAL, residing at E-1, Kiran Nagar Society, Near Tulsidham Char Rasta, Manjalpur, Vadodara, Gujarat-390011, have changed my name and shall hereafter be known as PATEL ALKABEN.

It is certified that I have complied with other legal requirements in this connection.

ALKA N PATEL  
[Signature (in existing old name)]

I, KANA RAM S/o RANA RAM, R/o Near Bijali Ghar, Rajasani, Binjwariya, Beenj, Wariya, Jodhpur, Rajasthan-342306, have changed the name of my minor son JIGNESH, aged about 6 years and he shall hereafter be known as AYUSH PARIHAR.

It is certified that I have complied with other legal requirements in this connection.

KANA RAM  
[Signature of Guardian]

I hitherto known as KISHAN PAL S/o SORAN SINGH, R/o Quarter No.-30, 3rd Floor, Type-III, Varun Kunj Rithala, DJB Staff Qtrs, Near Rithala, Sec-5 Rohini, North West Delhi, Delhi-110085, have changed my name and shall hereafter be known as KISHAN PAL SWARAN.

It is certified that I have complied with other legal requirements in this connection.

KISHAN PAL  
[Signature (in existing old name)]

I hitherto known as SALEEM BEG S/o MIRZA BUNDU BEG, R/o Ruhasa, Meerut, Uttar Pradesh-250223, have changed my name and shall hereafter be known as MOH. SALIM BEG.

It is certified that I have complied with other legal requirements in this connection.

SALEEM BEG  
[Signature (in existing old name)]

I hitherto known as VARSHA D/o NARENDER, residing at Village-Lohari Jatu (47), Bhiwani, Haryana-127032, have changed my name and shall hereafter be known as VARSHA BHARDWAJ.

It is certified that I have complied with other legal requirements in this connection.

VARSHA  
[Signature (in existing old name)]

I hitherto known as VARUN CHADHA S/o PAWAN CHADHA, residing at A-141, Sector-55, Noida, Gautam Buddha Nagar, Uttar Pradesh-201301, have changed my name and shall hereafter be known as VAARRUN CHADHA.

It is certified that I have complied with other legal requirements in this connection.

VARUN CHADHA  
[Signature (in existing old name)]

I hitherto known as ROHIT SINGH alias MANOJ KUMAR S/o VED PRAKASH, residence of H. No. 34, Balaji Dham, Saimari, Agra, Uttar Pradesh-282009, have changed my name and shall hereafter be known as MANOJ KUMAR.

It is certified that I have complied with other legal requirements in this connection.

ROHIT SINGH alias MANOJ KUMAR  
[Signature (in existing old name)]

I, ABHISHEK YADAV S/o HANUMAN SINGH YADAV, residing at House No-A-14, Lohiya Nagar Colony Ashapur, Samath, Varanasi, Uttar Pradesh-221007, have changed the name of my minor daughter VAISHNAVI YADAV, aged 10 years and she shall thereafter be known as ARUNITA YADAV.

It is certified that I have complied with other legal requirements in this connection.

ABHISHEK YADAV  
[Signature of Guardian]

I hitherto known as MANJINDER SINGH SIDHU S/o JASWINDER SINGH, residing at VPO. Jalalabad East, Tehsil Dharamkot, Distt. Moga, Pin-142042, Punjab, India, have changed my name and shall hereafter be known as MANJINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

MANJINDER SINGH SIDHU  
[Signature (in existing old name)]

I, MAYANK GUPTA S/o SHIV KUMAR GUPTA, residing at House No.-293A, 1st Floor, Street No.-4A, Ashok Vihar Phase-1, Gyan Deep Public School, Gurgaon, Haryana-122001, have changed the name of my minor son SHARNEY GUPTA, aged 12 year and he shall thereafter be known as KESHAV GUPTA.

It is certified that I have complied with other legal requirements in this connection.

MAYANK GUPTA  
[Signature of Guardian]

I hitherto known as TEJVEER GUHANIA alias TEJ VIR SINGH alias TEJ VEER SINGH GOHANIA S/o Late SHRI RAMCHAND SINGH, residing at 45, 2, South Anarkali, Krishna Nagar, Delhi-110051, have changed my name and shall hereafter be known as TEJVIR SINGH.

It is certified that I have complied with other legal requirements in this connection.

TEJVEER GUHANIA alias TEJ VIR SINGH alias TEJ  
VEER SINGH GOHANIA  
[Signature (in existing old name)]

I hitherto known as AJAY KUMAR son of KOER SINGH, residing at House No. 23/743, R. D. Colony, Street No. 8, Old Suraj Nagri, Abohar, Distt. Fazilka (Punjab), have changed my name and shall hereafter be known as AJAY KUMAR GUPTA.

It is certified that I have complied with other legal requirements in this connection.

AJAY KUMAR  
[Signature (in existing old name)]

I hitherto known as MAITREYI JUGRAN daughter of Shri AJAY JUGRAN, residing at B-59, Sarvodya Enclave, New Delhi, have changed my name and shall hereafter be known as RIYAAZ JUGRAN.

It is certified that I have complied with other legal requirements in this connection.

MAITREYI JUGRAN  
[Signature (in existing old name)]

I hitherto known as KISHAN SINGH S/o HARDIYAL SINGH, residing at House No.-12966, Steet No.-4, Tibba Road, Ward No.-8, Geeta Nagar, Ludhiana, PO-Basti Jodhewal, Distt.-Ludhiana, Punjab-141007, have changed my name and shall hereafter be known as KRISHAN SINGH.

It is certified that I have complied with other legal requirements in this connection.

KISHAN SINGH  
[Signature (in existing old name)]

I hitherto known as HARMINDER KAUR BRAR D/o CHAND SINGH and W/o RAJINDER SINGH, residing at 249, Daudhar Garbi, Daudhar Garbi, Moga Punjab-142053, have changed my name and shall hereafter be known as HARMINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

HARMINDER KAUR BRAR  
[Signature (in existing old name)]

I hitherto known as UMA SHANKER SHUKLA S/o PANNA LAL SHUKLA, R/o House Number 4644, Suhagi, Indra Nagar, Adhartal, Jabalpur, Madhya Pradesh-482004, have changed my name and shall hereafter be known as RAJENDRA SHUKLA.

It is certified that I have complied with other legal requirements in this connection.

UMA SHANKER SHUKLA  
[Signature (in existing old name)]

I hitherto known as BHURA SINGH S/o INDER SINGH, residing at Punjab Enclave, Bhoglan Road, Rajpura, Patiala, Punjab-140401, have changed my name and shall hereafter be known as BHARPOOR SINGH.

It is certified that I have complied with other legal requirements in this connection.

BHURA SINGH  
[Signature (in existing old name)]

I hitherto known as MANI DEVI W/o LAL JEET, residing at B-34, Agar Nagar Suleman Nagar, Kirari, North West Delhi, Delhi-110086, have changed my name and shall hereafter be known as MALTI.

It is certified that I have complied with other legal requirements in this connection.

MANI DEVI  
[Signature (in existing old name)]

I hitherto known as SUKHDEV SINGH GILL S/o HARBANS SINGH, R/o VPO: Arayanwala Kalan, District Faridkot, Punjab, have changed my name and shall hereafter be known as SUKHDEV SINGH.

It is certified that I have complied with other legal requirements in this connection.

SUKHDEV SINGH GILL  
[Signature (in existing old name)]

I hitherto known as RAKESH KUMAR S/o BADAN SINGH, R/o 273, Bus Stand Area, Ward No. 11, Rajgarh, Churu, Rajasthan-331023, have changed my name and shall hereafter be known as RAKESH KASWAN.

It is certified that I have complied with other legal requirements in this connection.

RAKESH KUMAR  
[Signature (in existing old name)]

I hitherto known as BEERBAL son of PIARA LAL, residing at VPO. Mehli, Distt. Shaheed Bhagat Singh Nagar-144632, Punjab, India, have changed my name and shall hereafter be known as BEERBAL BAINS.

It is certified that I have complied with other legal requirements in this connection.

BEERBAL  
[Signature (in existing old name)]

I hitherto known as BHAJAN KUMAR S/o ACHHRU RAM, R/o Ward No.-4, Near GPS Katil, Bilawar, Baggan, Kathua, Jammu and Kashmir-184204, have changed my name and shall hereafter be known as ANUJ KUMAR.

It is certified that I have complied with other legal requirements in this connection.

BHAJAN KUMAR  
[Signature (in existing old name)]

I hitherto known as REENA SHARMA W/o ABHISHEK THAKUR, R/o Ward No.-4, Prem Nagar Colony, Baraily, Bareilly, Raisen, Madhya Pradesh-464668, have changed my name and shall hereafter be known as REENA THAKUR.

It is certified that I have complied with other legal requirements in this connection.

REENA SHARMA  
[Signature (in existing old name)]

I hitherto known as DULARI D/o MANGAL SAINI, residing at 172, Ward Number-4, Ferozepur Jhirka, Mewat, Haryana-122104, have changed my name and shall hereafter be known as DRISHTI SAINI.

It is certified that I have complied with other legal requirements in this connection.

DULARI  
[Signature (in existing old name)]

\_\_\_\_\_

I hitherto known as TANYA GULATI W/o TARUN GULATI, residing at H.No.723, Sector-6, U.E. Karnal, Haryana-132001, have changed my name and shall hereafter be known as RAJNI GULATI.

It is certified that I have complied with other legal requirements in this connection.

TANYA GULATI  
[Signature (in existing old name)]

\_\_\_\_\_

I hitherto known as ANU D/o SATPAL, residing at Bhullrai, Kapurthala, Punjab-144401, have changed my name and shall hereafter be known as ANU KAUR.

It is certified that I have complied with other legal requirements in this connection.

ANU  
[Signature (in existing old name)]

\_\_\_\_\_

I hitherto known as ANKIT S/o AJAY KUMAR VERMA, residing at Guru Kripa, M M-4/76, A, Vinay Khand-4, Gontinagar, Lucknow, Uttar Pradesh-226010, have changed my name and shall hereafter be known as ANKIT VERMA.

It is certified that I have complied with other legal requirements in this connection.

ANKIT  
[Signature (in existing old name)]

\_\_\_\_\_

I hitherto known as REENA SHARMA W/o KAMAL KISHOORE SHARMA, residing at H.No.-F-1/141, Rohini Sec.-11, Delhi-110085, have changed my name and shall hereafter be known as REENA SHRMA.

It is certified that I have complied with other legal requirements in this connection.

REENA SHARMA  
[Signature (in existing old name)]

\_\_\_\_\_

I hitherto known as PREM PAL S/o DESHRAJ SINGH, residing at H.No.-493, 00, Sohna, Gurgaon, Haryana-122103, have changed my name and shall hereafter be known as PREM.

It is certified that I have complied with other legal requirements in this connection.

PREM PAL  
[Signature (in existing old name)]

\_\_\_\_\_

I hitherto known as KULWANT KAUR W/o PREET MOHINDER SINGH MULTANI, R/o 624, Urban Estate Phase 2, Jalandhar-II, Jalandhar, Punjab-144022, have changed my name and shall hereafter be known as KULWANT KAUR MULTANI.

It is certified that I have complied with other legal requirements in this connection.

KULWANT KAUR  
[Signature (in existing old name)]

\_\_\_\_\_

I hitherto known as RAJA NAGARKOTI S/o HIMMAT SINGH, R/o Thaklad, Bamrari, Bageshwar, PO Bamrari, Bageshwar, Uttarakhand-263641, have changed my name and shall hereafter be known as RAJ SINGH.

It is certified that I have complied with other legal requirements in this connection.

RAJA NAGARKOTI  
[Signature (in existing old name)]

\_\_\_\_\_

I hitherto known as YOGESHWAR PAL KALRA S/o RAM SWAROOP KALRA, R/o House No. 9 A/ 87, WEA, Karol Bagh, Central Delhi, Delhi-110005, have changed my name and shall hereafter be known as YOGESH KALRA.

It is certified that I have complied with other legal requirements in this connection.

YOGESHWAR PAL KALRA  
[Signature (in existing old name)]

\_\_\_\_\_

I hitherto known as SHANTI DEVI W/o REHMAT SHAH, residing at Hareri Road, Jivan Nagar, Sangrur, Punjab-148001, have changed my name and shall hereafter be known as JASPREET.

It is certified that I have complied with other legal requirements in this connection.

SHANTI DEVI  
[Signature (in existing old name)]

\_\_\_\_\_

I hitherto known as KISLAY S/o RADHA RAMAN SINHA, residing at Vidya Niwas, Industrial Estate Road, Kurji, Sadaquat Ashram, Patna, Bihar-800010, have changed my name and shall hereafter be known as KISLAY SINHA.

It is certified that I have complied with other legal requirements in this connection.

KISLAY  
[Signature (in existing old name)]

I, SAURABH SHARMA S/o SATYENDRA PRASAD SHYAM SHARMA, residing at C-504, Patel Homes MIDC Pipeline Road, Ambarnath, Thane, Maharashtra-421501, have changed the name of my minor daughter ARISHA SHARMA aged 12 years and she shall thereafter be known as ANYA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

SAURABH SHARMA  
[Signature of Guardian]

I hitherto known as SHAKUNTALA DEVI W/o DESH RAJ GULATI, residing at 82, Luniya Mohalla, Kalika Marg, Dehradun, Uttarakhand-248001, have changed my name and I shall hereafter be known as SHAKUNTALA DEVI GULATI.

It is certified that I have complied with other legal requirements in this connection.

SHAKUNTALA DEVI  
[Signature (in existing old name)]

I hitherto known as GAGANDEEP S/o LEKH RAJ, residing at Village-Bahadurpur, PO-Garh Padhiana, Tehsil-Nawanshahr, District-Shaheed Bhagat Singh Nagar, Punjab-144518, have changed my name and shall hereafter be known as GAGANDEEP SAPRA.

It is certified that I have complied with other legal requirements in this connection.

GAGANDEEP  
[Signature (in existing old name)]

I hitherto known as ANJU AHUJA D/o Sh. RAM LAL MADAN W/o Late Sh. SUNIL AHUJA, residing at H. No. 1103, Sector 9 A, Near ESI Hospital, Gurgaon, Haryana-122001, have changed my name and shall hereafter be known as ANJU.

It is certified that I have complied with other legal requirements in this connection.

ANJU AHUJA  
[Signature (in existing old name)]

I hitherto known as JATINDER KAUR W/o KULDIP SODHI, R/o Vill. Alipur, PO. Mithapur, Distt. Jalandhar, Punjab-144022, have changed my name and shall hereafter be known as JATINDER KAUR BASSI.

It is certified that I have complied with other legal requirements in this connection.

JATINDER KAUR  
[Signature (in existing old name)]

I hitherto known as SAIFAHMED AHAMED S/o AHAMED BASHA, R/o Vila 142, MS Shelters, Royal Sunnyvale, Chandpura-Anekal Road, Near Alliance University, Anekal, Bangaluru, Karnataka-562106, have changed my name and shall hereafter be known as SAIF AHMED.

It is certified that I have complied with other legal requirements in this connection.

SAIFAHMED AHAMED  
[Signature (in existing old name)]

I hitherto known as DIVYASRI alias AYANAMBAKAM DIVYASRI D/o BHARANI KUMAR REDDY AYANAMBAKAM W/o BHARGAVA REDDY KAPIREDDY, R/o 1A1/87, Peddanjimeedu, PO: Anjimeedu, Dist: Tirupati, Andhra Pradesh-517619, have changed my name and shall hereafter be known as AYANAMBAKAM DIVYASRI.

It is certified that I have complied with other legal requirements in this connection.

DIVYASRI alias AYANAMBAKAM DIVYASRI  
[Signature (in existing old name)]

I hitherto known as SANEHLATA wife of RAJESH RANJAN, residing at Noor Mohiuddinpur, Parsa Bazar, Punpun, Patna, Bihar- 804453, have changed my name and shall hereafter be known as SUDHA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

SANEHLATA  
[Signature (in existing old name)]

I hitherto known as CHANDNI NEGI D/o CHANDAN SINGH NEGI W/o JEET SINGH RAWAT, R/o 12/2, East Guru Angad Nagar, Laxmi Nagar, East Delhi, Delhi-110092, have changed my name and shall hereafter be known as CHANDNI RAWAT.

It is certified that I have complied with other legal requirements in this connection.

CHANDNI NEGI  
[Signature (in existing old name)]

I hitherto known as ANAND SAWROOP S/o PREM SAWROOP PURI, residing at Diwana Mahalla, Ward-3, Sultanpur Lodhi, PO- Sultanpur Lodhi, Distt.- Kapurthala, Punjab-144626, have changed my name and shall hereafter be known as ANAND PURI.

It is certified that I have complied with other legal requirements in this connection.

ANAND SAWROOP  
[Signature (in existing old name)]

I, SHUKLA SUNILBHAI S/o SOBHARAM, R/o 69, Rishabhdev Nagar, Adinath Nagar, Ahmedabad City, Odhav Industrial Estate, Ahmedabad, Gujarat-382415, have changed the name of my minor daughter KISHA aged about 17 years and she shall hereafter be known as KEISHA.

It is certified that I have complied with other legal requirements in this connection.

SHUKLA SUNILBHAI  
[Signature of Guardian]

I hitherto known as ANJU BALA alias ANJU ARORA D/o DES RAJ ARORA W/o RAJEEV KOCHHAR, R/o 194, Kadambari Apartments, Sector-9, Rohini, Delhi-110085, have changed my name and shall hereafter be known as ANJU BALA ARORA.

It is certified that I have complied with other legal requirements in this connection.

ANJU BALA alias ANJU ARORA  
[Signature (in existing old name)]

I hitherto known as MD MOKAZZABIN SHAHANSHAH S/o MD. RUSTAM, R/o Village- Nabi Nagar Kakrar, Ariari Sheikhpura, Bihar- 811105, have changed my name and shall hereafter be known as MD MOZAMMIL SHAHANSHAH.

It is certified that I have complied with other legal requirements in this connection.

MD MOKAZZABIN SHAHANSHAH  
[Signature (in existing old name)]

I hitherto known as SAGJIT KAUR W/o SARDOOL SINGH, R/o Village Middu Maan District Faridkot, Punjab-151203, have changed my name and shall hereafter be known as SUKHJEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

SAGJIT KAUR  
[Signature (in existing old name)]

I, BIJAY VERMA S/o LALAN VERMA, R/o Bajaj Toli, Near Holy Child School, Hijuguri, Tinsukia, Assam-786125, have changed the name of my minor daughter AARADHYA VERMA aged about 2 years and she shall hereafter be known as AANYA.

It is certified that I have complied with other legal requirements in this connection.

BIJAY VERMA  
[Signature of Guardian]

I hitherto known as SEWA SINGH BUNGER S/o KARTARA RAM, R/o Nai Abadi, Nawanshahr Road, Village Garha, Tehsil Phillaur, Distt. Jalandhar, Punjab, have changed my name and shall hereafter be known as SEWA SINGH.

It is certified that I have complied with other legal requirements in this connection.

SEWA SINGH BUNGER  
[Signature (in existing old name)]

I hitherto known as DEEPAK S/o SURJIT SINGH, R/o Village Kondla, Post Office Bassi Kalan, Distt. Hoshiarpur, Punjab, have changed my name and shall hereafter be known as DEEPAK SINGH.

It is certified that I have complied with other legal requirements in this connection.

DEEPAK  
[Signature (in existing old name)]

I hitherto known as ROSHAN LAL S/o SATISH CHAND, R/o E-110/B, Gali No.-2, West Vinod Nagar, Mandawali Fazalpur, Delhi-110092, have changed my name and shall hereafter be known as ROSHAN MALHOTRA.

It is certified that I have complied with other legal requirements in this connection.

ROSHAN LAL  
[Signature (in existing old name)]

I, PRABHJOT SINGH SANGHA S/o BHUPINDER SINGH SANGHA, residing at Moga Patti, Jandu Singha, Jalandhar, Punjab-144025, have changed the name of my minor daughter GURPARTAP KAUR SANGHA alias SEHREEN KAUR SANGHA, aged 4 years and she shall hereafter be known as SEHREEN KAUR SANGHA.

It is certified that I have complied with other legal requirements in this connection.

PRABHJOT SINGH SANGHA  
[Signature of Guardian]



I hitherto known as POONAM KAUR wife of LOVEJEET SINGH, residence of H. No. 70 C/150, Shastri Nagar, Batala, Distt. Gurdaspur, Punjab-143505, have changed my name and shall hereafter be known as KAUR POONAM.

It is certified that I have complied with other legal requirements in this connection.

POONAM KAUR  
[Signature (in existing old name)]

I hitherto known as KARAMJIT SINGH KHAIRA S/o RANJIT SINGH KHAIRA, R/o House No. 322, Mata Gujri Nagar, Ward No. 4, Morinda District Ropar, Punjab, have changed my name and shall hereafter be known as KARAMJIT SINGH.

It is certified that I have complied with other legal requirements in this connection.

KARAMJIT SINGH KHAIRA  
[Signature (in existing old name)]

I hitherto known as SAHIL S/o AVTAR CHAND, R/o VPO Dada Distt Hoshiarpur, Punjab, have changed my name and shall hereafter be known as SAHIL BHARDWAJ.

It is certified that I have complied with other legal requirements in this connection.

SAHIL  
[Signature (in existing old name)]

I hitherto known as RATI BHAN S/o HIRA SINGH, R/o H.No. 730, Street No. 14, Raj Nagar Part-2, Palam Colony, Bagdola, Delhi Cantonment South West Delhi at Present Village Kakroli Hukmi, PO Kakroli Sardara, Distt Charakhi Dadri, State Haryana, have changed my name and shall hereafter be known as RATIBHAN SHEORAN ARYA.

It is certified that I have complied with other legal requirements in this connection.

RATI BHAN  
[Signature (in existing old name)]

I hitherto known as SUNIL KUMAR SHARMA alias SUNIL SHARMA S/o HARINDER SHARMA, R/o VP-278B, Pitampura, Delhi-110034, have changed my name and shall hereafter be known as SUNIL KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SUNIL KUMAR SHARMA alias SUNIL SHARMA  
[Signature (in existing old name)]

I hitherto known as HAR PRASAD S/o DHERU RAM, residing at H.No. 304, Village Dhina, PO. Jalandhar Cantt., Distt. Jalandhar-144005, Punjab, India, have changed my name and shall hereafter be known as HARPARSHAD.

It is certified that I have complied with other legal requirements in this connection.

HAR PRASAD  
[Signature (in existing old name)]

I hitherto known as ANUPAM DUGGAL daughter of SURINDER KUMAR DUGGAL wife of PANKAJ SETH, residing at B-23 H. No. 3121, Street No. 3, Ganesh Nagar, Millerganj, Ludhiana-141003, Punjab, India, have changed my name and shall hereafter be known as SEHAJ SETH.

It is certified that I have complied with other legal requirements in this connection.

ANUPAM DUGGAL  
[Signature (in existing old name)]

I hitherto known as PIYOOSH S/o ASHUTOSH TRIPATHI, residing at barigon post sohgaora, VTC: Sohgaora, PO: Sogaura, Sub District: Bansgaon, District: Gorakhpur, State: Uttar Pradesh, PIN Code: 273413, have changed my name and shall hereafter be known as PRASHANT TRIPATHI.

It is certified that I have complied with other legal requirements in this connection.

PIYOOSH  
[Signature (in existing old name)]

I, AVULA SRINIVAS son of VEERAI AH AVULA, R/o 4-75/2/2, Rekurthi, Kothapalli PO, mandal, Karimnagar, Telangana-505451, have changed the name of my minor son AVULA VISHNU SAI, aged 6 years and he shall hereafter be known as AVULA SRIHITH.

It is certified that I have complied with other legal requirements in this connection.

AVULA SRINIVAS  
[Signature of Guardian]

I hitherto known as KALLU alias BULARAM S/o BHEMLA, R/o Leshwali (Rasnali), Tahsil Bansur, Shyampura, Alwar, Rajasthan-301402, have changed my name and shall hereafter be known as BULARAM.

It is certified that I have complied with other legal requirements in this connection.

KALLU alias BULARAM  
[Signature (in existing old name)]

I, AVULA SRINIVAS son of VEERAI AH AVULA, R/o 4-75/2/2, Rekurthi, Kothapalli PO, Mandal, Karimnagar, Telangana-505451, have changed the name of my minor son AVULA VIRUPAM SAI aged 6 years and he shall hereafter be known as AVULA YASHWANT.

It is certified that I have complied with other legal requirements in this connection.

AVULA SRINIVAS  
[Signature of Guardian]

I hitherto known as SHAIK KHALID BASHA S/o SHAIK ABDUL KHADAR BASHA, residing at No.-20, Ground Floor, Sumit Nivas, Building Nandishwara, Layout, Hongasandra, Main Road, Garvebhavipalya, Bommenahalli, Bangalore, Karnataka-560068, have changed my name and shall hereafter be known as KHALID EVAN.

It is certified that I have complied with other legal requirements in this connection.

SHAIK KHALID BASHA  
[Signature (in existing old name)]

I, JITENDRA SINGH S/o ROMESH CHANDRA, residing at Vill.-doad Bahal P.O. Dudhana Tehsil Nadaun, Dudhana Ghirthan (37/31), Hamirpur, Himachal Pradesh-177026, have changed the name of my minor daughter VERNIKA, aged 08 years and she shall thereafter be known as VERNIKA THAKUR.

It is certified that I have complied with other legal requirements in this connection.

JITENDRA SINGH  
[Signature of Guardian]

I hitherto known as LOVEMESH YADAV S/o PRAVEEN YADAV, residing at 349 Sector-22 Gurgaon Gurgaon Haryana 122001, have changed my name and shall hereafter be known as LOVMESH YADAV.

It is certified that I have complied with other legal requirements in this connection.

LOVEMESH YADAV  
[Signature (in existing old name)]

I hitherto known as KUNDURU BHAGYAMMA D/o KUNDURU ANKI REDDY, R/o Kondepalli village, Markapuram, Prakasam district, Andhra Pradesh-523329, have changed my name and shall hereafter be known as KUNDURU BHAGYA SHREE.

It is certified that I have complied with other legal requirements in this connection.

KUNDURU BHAGYAMMA  
[Signature (in existing old name)]

I hitherto known as JUGINDER SINGH alias JOGINDER CHAHAL S/o SHER SINGH, R/o B-129 Sector-8, Dwarka, South West Delhi-110075, have changed my name and shall hereafter be known as JOGINDER CHAHAL.

It is certified that I have complied with other legal requirements in this connection.

JUGINDER SINGH alias JOGINDER CHAHAL  
[Signature (in existing old name)]

I hitherto known as BALJIT SINGH GILL S/o GURSAHAB SINGH, R/o Dhani Enna Khera Road VPO. Jhorar, Tehsil Malout, Distt. Sri Muktsar Sahib, Pin-152112, Punjab, India, have changed my name and shall hereafter be known as BALJIT SINGH.

It is certified that I have complied with other legal requirements in this connection.

BALJIT SINGH GILL  
[Signature (in existing old name)]

I hitherto known as YOGESHKUMAR MEGHJI BARIYA S/o MEGHJI BAVA, Residing at House No.- 591-1, Navapara, Ghoghla, Diu, Pin Code-362540 ( U.T DNH & DD), have changed my name and shall hereafter be known as YOGESHKUMAR MEGHJI BARIA.

It is certified that I have complied with other legal requirements in this connection.

YOGESHKUMAR MEGHJI BARIYA  
[Signature (in existing old name)]

I, PARDEEP SINGH S/o BALDEV SINGH, R/o Preet Nagar near Convent School Ward No 13 Street No 3/2 Malout Tehsil Malout, Distt. Sri Muktsar Sahib, Punjab, India-152107, have changed the name of my minor daughter SURVEEN KAUR SANDHU, aged, 15 years and she shall hereafter be known as SURVEEN KAUR.

It is certified that I have complied with other legal requirements in this connection.

PARDEEP SINGH  
[Signature of Guardian]

I hitherto known as WAHEGURU SINGH SALLAN son of MALKEET SINGH, residing at H. No. 7711, Mohalla Sarang Pura, Near Khalsa Sen. Sec. School, Sri Muktsar Sahib, Distt. Sri Muktsar Sahib, Punjab-152026, have changed my name and shall hereafter be known as WAHEGURU SINGH.

It is certified that I have complied with other legal requirements in this connection.

WAHEGURU SINGH SALLAN  
[Signature (in existing old name)]

I hitherto known as SUDESH KUMARI W/o MEHAR CHAND, residing at VPO Chandpur Rurki Tehsil Balachaur District SBS Nagar, Punjab, have changed my name and shall hereafter be known as SANDESH KUMARI .

It is certified that I have complied with other legal requirements in this connection.

SUDESH KUMARI  
[Signature (in existing old name)]

I hitherto known as SHBAMBHU PRAIAD AMARWAL S/o Late BANSI DHAR AGARWAL, R/o GP-112, 2nd Floor, Pitampura, Delhi-110034, have changed my name and shall hereafter be known as SHAMBHU PRASAD AGARWAL.

It is certified that I have complied with other legal requirements in this connection.

SHBAMBHU PRAIAD AMARWAL  
[Signature (in existing old name)]

I hitherto known as SONU KUMARI GOYAT alias SONU GOYAT D/o JORA SINGH GOYAT, R/o A-173, Suncity sector-35, Rohtak Haryana-124001, have changed my name and shall hereafter be known as SONYA GOYAT.

It is certified that I have complied with other legal requirements in this connection.

SONU KUMARI GOYAT alias SONU GOYAT  
[Signature (in existing old name)]

I hitherto known as PARMINDER SINGH S/o SUKHDEV SINGH, R/o House No.277, St. No.1, Dhandra Road, Beri Colony, Dugri, PO Basant Avenue Ludhiana Punjab, have changed my name and shall hereafter be known as KESAR SINGH.

It is certified that I have complied with other legal requirements in this connection.

PARMINDER SINGH  
[Signature (in existing old name)]

I, VARSHA RANI W/o SHIV PRAKASH DUBEY, R/o 9/695, Block-44, Sector-11, Pratap Vihar, Kashiram Yojana, Ghazibad, Uttar Pradesh- 201009, have changed the name of my minor daughter DIVYANSHI DUBEY, aged 4 years and she shall hereafter be known as AANYA DUBEY.

It is certified that I have complied with other legal requirements in this connection.

VARSHA RANI  
[Signature of Guardian]

I hitherto known as DARSHAN LAL S/o MEHAR CHAND, R/o Ward Number 33, House Number 386, Block D, Rajindra Estate, Moga, Punjab-142001, have changed my name and shall hereafter be known as DARSHAN LAL GUPTA.

It is certified that I have complied with other legal requirements in this connection.

DARSHAN LAL  
[Signature (in existing old name)]

I hitherto known as R.B RANA S/o TEK BAHADUR RANA, R/o N70/159, T-Huts Aruna Nagar, Majnu Ka Tila, Civil Lines North Delhi, Delhi-110054, have changed my name and shall hereafter be known as RATTAN BAHADUR RANA.

It is certified that I have complied with other legal requirements in this connection.

R.B RANA  
[Signature (in existing old name)]

I hitherto known as GURCHHAN SINGH S/o GELLAN SINGH, R/o VPO. Dharar, Tehsil and District Amritsar Pin-143115, have changed my name and shall hereafter be known as GURSHAN SINGH.

It is certified that I have complied with other legal requirements in this connection.

GURCHHAN SINGH  
[Signature (in existing old name)]

I hitherto known as MANJINDER SINGH BRAR S/o SUKHMINDER SINGH, R/o VPO. Tappa Khera, Tehsil Malout, Distt. Sri Muktsar Sahib, Pin-152114, Punjab, India, have changed my name and shall hereafter be known as MANJINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

MANJINDER SINGH BRAR  
[Signature (in existing old name)]

I hitherto known as BHAWANI SINGH S/o Sh. HAZARI LAL, R/o 1487 Mahavir Colony, Near Bala Ji Chowk Hisar Haryana- 125001, have changed my name and shall hereafter be known as SAHIL.

It is certified that I have complied with other legal requirements in this connection.

BHAWANI SINGH  
[Signature (in existing old name)]

I hitherto known as BALJINDER KAUR alias HARJINDER KAUR W/o HARBANS SINGH, R/o Village Burj Duna, Post Office Gholia Khurd, Distt Moga, Punjab, 142056, have changed my name and shall hereafter be known as HARJINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

BALJINDER KAUR alias HARJINDER KAUR  
[Signature (in existing old name)]

I hitherto known as SURINDER SINGH GILL S/o JAGJIT SINGH, R/o Near Baba Jiwan Singh Gurdawara Sahib, Nathuwala Jadid, Tehsil & Distt. Moga, Punjab, have changed my name and shall hereafter be known as SURINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

SURINDER SINGH GILL  
[Signature (in existing old name)]

I hitherto known as SHASHIMA RAJ, Daughter of PARAS NATH RAY, Residing at Village-Daudnagar Chakgadho, P.O.-Daudnagar Chakgadho, P.S.-Bidupur, District-Vaishali, State- Bihar, Pin- 844503, have changed my name and shall hereafter be known as RAJNI RAJ.

It is certified that I have complied with other legal requirements in this connection.

SHASHIMA RAJ  
[Signature (in existing old name)]

I, SHIVAM DWIVEDI son of ARVIND DWIVEDI, residing at 209/28 Chandra Nagari, Sajari Farm, Sanigawan, Distt. Kanpur (Uttar Pradesh)-208021, have changed the name of my minor daughter ISHANI, aged 2 years and she shall hereafter be known as ADITI DWIVEDI.

It is certified that I have complied with other legal requirements in this connection.

SHIVAM DWIVEDI  
[Signature of Guardian]

I hitherto known as SUMIT KUMAR S/o Shri ASHWANI KUMAR, R/o Village Dabla PO & Tehsil Jaisinghpur, Distt.-Kangra, Himachal Pradesh-176095, have changed my name and shall hereafter be known as SUMIT SAKRAL.

It is certified that I have complied with other legal requirements in this connection.

SUMIT KUMAR  
[Signature (in existing old name)]

I hitherto known as SARASWATHI Daughter of RAMACHANDRA, residing at #28, 2nd and 3rd Cross, Byrasandra, Jayanagar, Bangalore, Karnataka-560011, India, have changed my name and shall hereafter be known as SARASWATHI NAYAK R.

It is certified that I have complied with other legal requirements in this connection.

SARASWATHI  
[Signature (in existing old name)]

I hitherto known as RAMANDEEP SINGH BRAR son of BALWINDER SINGH, residing at Sukhmander Sactori Wali Gali, VPO Chand Purana, Tehsil Bagha Purana, Distt. Moga, Punjab, India-142038, have changed my name and shall hereafter be known as RAMANDEEP SINGH.

It is certified that I have complied with other legal requirements in this connection.

RAMANDEEP SINGH BRAR  
[Signature (in existing old name)]

I hitherto known as NARINDER KAUR alias SIMRAN D/o SINGARA SINGH W/o KAMAL JIT SINGH, residing at RZ-111, Ground Floor, Gali No.-3, Vaishali, Dabri Palam Road, Palam Village, Delhi-110045, have changed my name and shall hereafter be known as NARINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

NARINDER KAUR alias SIMRAN  
[Signature (in existing old name)]

I hitherto known as SANDEEP Son of KULDEEP, KUMAR, Residing at W.No. 29 Anandpur Kullian, Near Baba Peer, Post Office Pathankot, Tehsil Pathankot, Gurdaspur, Punjab-145001, have changed my name and shall hereafter be known as SANDEEP SHARMA.

It is certified that I have complied with other legal requirements in this connection.

SANDEEP  
[Signature (in existing old name)]

I hitherto known as DALJIT SINGH S/o KULDEEP SINGH, residing at V.P.O. Mona Kalan, Hoshiarpur, Punjab-146112, have changed my name and shall hereafter be known as DALJEET SINGH.

It is certified that I have complied with other legal requirements in this connection.

DALJIT SINGH  
[Signature (in existing old name)]

I hitherto known as VINOD KUMAR S/o SHIV LAL, residing at Near Guru Nanak school, Abohar, Firozpur, Punjab-152116, have changed my name and shall hereafter be known as VINOD KUMAR GOYAL.

It is certified that I have complied with other legal requirements in this connection.

VINOD KUMAR  
[Signature (in existing old name)]

I hitherto known as BALKAR SINGH S/o MAKHAN SINGH, R/o H.No. 58, Park Avenue, Faridkot, Pin-151203, Punjab, have changed my name and shall hereafter be known as BALKAR SINGH MAAN.

It is certified that I have complied with other legal requirements in this connection.

BALKAR SINGH  
[Signature (in existing old name)]

I hitherto known as SEEMA D/o RAJESH KUMAR, R/o H. No.-135, Vill. Khatkar, Teh- Sonapat, Khatkar (46), Sonipat, Haryana-. 131028, have changed my name and shall hereafter be known as SARAS SHARMA.

It is certified that I have complied with other legal requirements in this connection.

SEEMA  
[Signature (in existing old name)]

I hitherto known as MEENA W/o KHUSHDEEP SINGH PURBA, R/o H. No. 32, Odeon Gali No. 2, Majitha Road, Bhawani Nagar, Amritsar-I, PO Amritsar, G.P.O, Distt. Amritsar, Punjab-143001, have changed my name and shall hereafter be known as MEENA PURBA.

It is certified that I have complied with other legal requirements in this connection.

MEENA  
[Signature (in existing old name)]

I hitherto known as SUCHETA RANI D/o RAJENDER KUMAR, R/o Nuhiyan Wali (249), Sirsa, Haryana-125077, have changed my name and shall hereafter be known as SUCHETA SAHARAN.

It is certified that I have complied with other legal requirements in this connection.

SUCHETA RANI  
[Signature (in existing old name)]

I hitherto known as HARJIT SINGH LUTHRA Son of LAKHBIR SINGH, R/o H.No.189, Bazar No. 5, Gali No. 4, Shaheed Udham Singh Nagar, Sultanwind Road, Distt. Amritsar, Punjab, have changed my name and shall hereafter be known as HARJIT SINGH.

It is certified that I have complied with other legal requirements in this connection.

HARJIT SINGH LUTHRA  
[Signature (in existing old name)]

I hitherto known as JAGDISH GULERIA S/o MAHANT RAM, R/o 2742, Gali No. 2, Dashmesh Nagar, Joura Phatak, Distt. Amritsar-143001, Punjab, have changed my name and shall hereafter be known as JAGDISH CHAND.

It is certified that I have complied with other legal requirements in this connection.

JAGDISH GULERIA  
[Signature (in existing old name)]

I hitherto known as ANGAN S/o CHOOR KHAN, R/o Village Landha, PO Bowani, Tehsil Payal, Distt. Ludhiana-141421, Punjab, have changed my name and shall hereafter be known as KANGAN DEEN.

It is certified that I have complied with other legal requirements in this connection.

ANGAN  
[Signature (in existing old name)]

I hitherto known as RAJNI SHARMA BHALLA D/o VIJAY KUMAR SHARMA, resident of Flat No. 10, First Floor, Maa Shimla Homes Parts-3, Near Vinod Hospital, Chajju Majra Colony, Kharar, S.A.S Nagar (Mohali), Punjab-140301, have changed my name and shall hereafter be known as RAJNI SHARMA.

It is certified that I have complied with other legal requirements in this connection.

RAJNI SHARMA BHALLA  
[Signature (in existing old name)]

I hitherto known as KULWANT KAUR W/o HARJIT SINGH, R/o Village Brahmipur, Distt. Tarn Taran, Punjab, have changed my name and shall hereafter be known as PALWINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

KULWANT KAUR  
[Signature (in existing old name)]

I hitherto known as SUSHEELA VASANT SADAMATE W/o VASANT DHONDIBA SADAMATE, residing at Deshing, District-Sangli, Maharashtra-416410, have changed my name and shall hereafter be known as SUSHABAI VASANT SADAMATE.

It is certified that I have complied with other legal requirements in this connection.

SUSHEELA VASANT SADAMATE  
[Signature (in existing old name)]

I hitherto known as AMARJIT KAUR W/o HARVINDER SINGH, residing at Bhadson, Teh. Nabha, Distt. Patiala, Punjab-147202, have changed my name and shall hereafter be known as KIRANDEEP KAUR.

It is certified that I have complied with other legal requirements in this connection.

AMARJIT KAUR  
[Signature (in existing old name)]

I hitherto known as AMANDEEP KAUR W/o ANGREJ SINGH MANN, R/o VPO. Tharaj Tehsil Bagha Purana District Moga, Punjab, have changed my name and shall hereafter be known as AMANDEEP KAUR MANN.

It is certified that I have complied with other legal requirements in this connection.

AMANDEEP KAUR  
[Signature (in existing old name)]

I hitherto known as DIAMOND S/o DAVINDER SINGH, R/o 63, Sant Chanan Singh Colony, Near Sultanwind Road, Distt. Amritsar, Punjab, have changed my name and shall hereafter be known as DIAMOND SINGH.

It is certified that I have complied with other legal requirements in this connection.

DIAMOND  
[Signature (in existing old name)]

I hitherto known as VISHAL SINGH S/o NARAYAN SINGH, R/o 40, Kota Talla, Distt. Pauri Garhwal, Uttarakhand-249304, have changed my name and shall hereafter be known as GYAN SINGH.

It is certified that I have complied with other legal requirements in this connection.

VISHAL SINGH  
[Signature (in existing old name)]

I hitherto known as SHERRY D/o SUBASH CHANDER, R/o Village Chogawan, PO Chogawan, Tehsil Lopoke, Distt. Amritsar, Punjab, have changed my name and shall hereafter be known as SHERRY BAJWA.

It is certified that I have complied with other legal requirements in this connection.

SHERRY  
[Signature (in existing old name)]

I hitherto known as HARPRIT KAUR W/o HARPAL SINGH, R/o Moh. P.A.P Kothi VPO. Kalanaur, Distt. Gurdaspur-143512 Punjab, India, have changed my name and shall hereafter be known as RAMDEEP KAUR

It is certified that I have complied with other legal requirements in this connection.

HARPRIT KAUR  
[Signature (in existing old name)]

I hitherto known as AKASHDEEP S/o ASHOK KUMAR, R/o H. No. 422, Gandhi Chowk, Main Bazar Urmar, Tehsil Dasuya, Urmar, Hoshiarpur, Punjab- 144204, have changed my name and shall hereafter be known as AKASHDEEP MALHAN.

It is certified that I have complied with other legal requirements in this connection.

AKASHDEEP  
[Signature (in existing old name)]

I hitherto known as SHEHNAZ W/o AHSAN ALI, R/o H.No. B-2/39/14, Mohalla Civil Line Extension, Tehsil and Distt. Hoshiarpur, Punjab-146001, have changed my name and shall hereafter be known as SAHNAJ.

It is certified that I have complied with other legal requirements in this connection.

SHEHNAZ  
[Signature (in existing old name)]

I hitherto known as GAURAV KUMAR S/o GOPAL MAHESHWARI, R/o 1, Chanakyapuri, Shastri Nagar, Meerut, Uttar Pradesh-250004, have changed my name and shall hereafter be known as GAURAV MAHESHWARI.

It is certified that I have complied with other legal requirements in this connection.

GAURAV KUMAR  
[Signature (in existing old name)]

I hitherto known as MH SALIM KHAN alias SUNIL S/o RANJEET, residing at Purkhas Dhiran (159), Sonipat, Haryana-131102, have changed my name and shall hereafter be known as MH SALIM KHAN, have changed my name only not religion.

It is certified that I have complied with other legal requirements in this connection.

MH SALIM KHAN alias SUNIL  
[Signature (in existing old name)]

I hitherto known as SURJIT KAUR W/o MALKIT SINGH, R/o Village Joginder Nagar, Bhulath, District Kapurthala, Punjab-144622, have changed my name and shall hereafter be known as JOGINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

SURJIT KAUR  
[Thumb Impression]

I hitherto known as P K BANSAL S/o JAI KISHAN DASS, R/o House No. 678, Sector-24 Huda, Panipat, Haryana-132103, have changed my name and shall hereafter be known as PARDEEP KUMAR.

It is certified that I have complied with other legal requirements in this connection.

P K BANSAL  
[Signature (in existing old name)]

I, MOHIT SHARMA BHARDWAJ S/o KRISHNA KUMAR SHARMA, residing at N-404, Logix Blossom County, Sector-137, Nalgadha, Gautam Buddha Nagar, Uttar Pradesh-201305, have changed the name of my minor daughter GARIMA BHARDWAJ alias GEETISHA BHARDWAJ, aged 08 year and she shall thereafter be known as AARDHVE BHARDWAJ.

It is certified that I have complied with other legal requirements in this connection.

MOHIT SHARMA BHARDWAJ  
[Signature of Guardian]

I hitherto known as AJAY SHARMA S/o BANWARI LAL, residing at House No. 381, Ramesh Chowk, Vinoba Basti, Shri Ganganagar, Ganganagar, Rajasthan-335001, have changed my name and shall hereafter be known as AJAY KUMAR SHARMA.

It is certified that I have complied with other legal requirements in this connection.

AJAY SHARMA  
[Signature (in existing old name)]

I hitherto known as SANDEEP S/o RAJA RAM RATHI, residing at Alipur (180), Gurgaon, Haryana-122102, have changed my name and shall hereafter be known as SANDEEP RATHI.

It is certified that I have complied with other legal requirements in this connection.

SANDEEP  
[Signature (in existing old name)]

I hitherto known as RAJINDER SINGH PURBA son of AMRIK SINGH, R/o VPO. Dabwali Dhab, Tehsil Malout, Distt. Sri Muktsar Sahib, Pin-152115, Punjab, India, have changed my name and shall hereafter be known as RAJINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

RAJINDER SINGH PURBA  
[Signature (in existing old name)]

I hitherto known as RANJEET SINGH DHILLON son of MUKHTIAR SINGH, R/o VPO. Dabwali Dhab, Tehsil Malout, Distt. Sri Muktsar Sahib, Pin-152115, Punjab, India, have changed my name and shall hereafter be known as RANJEET SINGH.

It is certified that I have complied with other legal requirements in this connection.

RANJEET SINGH DHILLON  
[Signature (in existing old name)]

I hitherto known as CHANDRA PRAKASH MAHENDRAKER S/o Late SHANKAR RAO, R/o 21-1-249, Rikab Gunj, Near High Court, Rikab Gunj, Charminar, Hyderabad, Andhra Pradesh-500002, have changed my name and shall hereafter be known as CHANDRA PRAKASH.

It is certified that I have complied with other legal requirements in this connection.

CHANDRA PRAKASH MAHENDRAKER  
[Signature (in existing old name)]

I hitherto known as SUMEDHA D/o SANDIP KUMAR BHAGAT, R/o Manorma House, 282 - Bekapur, Munger - 811201, Bihar, have changed my name and shall hereafter be known as SUMEDHA BHAGAT.

It is certified that I have complied with other legal requirements in this connection.

SUMEDHA  
[Signature (in existing old name)]

I hitherto known as DIPALI SONI W/o SHUBHANSHU PANDEY, employed as Executive Engineer in the Nuclear Power Corporation of India Limited under Department of Atomic Energy, R/o 71, Teachers Colony, Ward No. 2, Gali No. 3, Chhindwara (M.P)-480001, have changed my name and shall hereafter be known as DIPALI SONI PANDEY.

It is certified that I have complied with other legal requirements in this connection.

DIPALI SONI  
[Signature (in existing old name)]

I hitherto known as KANWALJOT KAUR daughter of LABH SINGH KULLAR, residing at VPO Nasrula Distt. Hoshiarpur, Punjab, have changed my name and shall hereafter be known as KANWALJOT KAUR KULLAR.

It is certified that I have complied with other legal requirements in this connection.

KANWALJOT KAUR  
[Signature (in existing old name)]

I hitherto known as HARDEEP KAUR W/o JAGTAR KUMAR, R/o VPO Sahni, Tehsil Phagwara, Distt. Kapurthala, Punjab, have changed my name and shall hereafter be known as YASHPREET KAUR.

It is certified that I have complied with other legal requirements in this connection.

HARDEEP KAUR  
[Signature (in existing old name)]

I hitherto known as RANVIR SINGH S/o JAGDISH RAM, R/o Vill. Seena, PO. Jallowal Khanoor, Distt. Hoshiarpur, Punjab, have changed my name and shall hereafter be known as SINGH RANVIR.

It is certified that I have complied with other legal requirements in this connection.

RANVIR SINGH  
[Signature (in existing old name)]

I hitherto known as BALVIR KAUR W/o BALVIR SINGH, R/o VPO. Ramgarh, District Barnala Punjab, have changed my name and shall hereafter be known as BEERWANT KAUR.

It is certified that I have complied with other legal requirements in this connection.

BALVIR KAUR  
[Signature (in existing old name)]

I, CHANDREGOWDA S/o SWAMY GOWDA, residing at Kasaba Hobli, Tattakere, Mudalahippe, Hassan-573211, Karnataka, have changed the name of my minor son HARTHIK GOWDA T C, aged 8 years and he shall hereafter be known as HEMANTH GOWDA T C.

It is certified that I have complied with other legal requirements in this connection.

CHANDREGOWDA  
[Signature of Guardian]

I hitherto known as BALWINDER KAUR W/o GURNAM SINGH, R/o VPO Daroli Khurd, Distt. Jalandhar, Punjab-144104, have changed my name and shall hereafter be known as KAUR BALWINDER.

It is certified that I have complied with other legal requirements in this connection.

BALWINDER KAUR  
[Signature (in existing old name)]

I hitherto known as DHAMINDER S/o TULSI DASS, R/o 3486/14, Hargolal Ahata, D.C Road, Ambala Cantt., Ambala, Haryana-133001, have changed my name and shall hereafter be known as DHARMINDER DHAMIJA.

It is certified that I have complied with other legal requirements in this connection.

DHAMINDER  
[Signature (in existing old name)]

I hitherto known as MONU S/o VIJAY KUMAR, R/o H. No. BX-680 NA-246, Kishanpura, Jalandhar, Punjab-144001, have changed my name and shall hereafter be known as KARAN THAPAR.

It is certified that I have complied with other legal requirements in this connection.

MONU  
[Signature (in existing old name)]

I hitherto known as VIVEK KUMAR CHOPRA son of IQBAL NATH CHOPRA, residing at House No. 1392, Street No. 8, Abohar, Distt. Fazilka (Punjab), have changed my name and shall hereafter be known as VIVEK CHOPRA.

It is certified that I have complied with other legal requirements in this connection.

VIVEK KUMAR CHOPRA  
[Signature (in existing old name)]



I, SUNIL KUMAR P son of MALLAIAH, residing at 35 F 1, Kambar Street, J B Nagar, Railway Carshed Complex, PO. Railway Carshed Complex, Tiruvallur, Tamil Nadu-600109, have changed the name of my minor daughter P DIYA GRACE, aged 9 years and she shall hereafter be known as S DIYA GRACE.

It is certified that I have complied with other legal requirements in this connection.

SUNIL KUMAR P  
[Signature of Guardian]

I, ANKUR KASHIKAR S/o VASANT KASHIKAR, R/o 203-B Block, Perfect Kalakriti Apartment, Goyal Vihar Khajrana Temple, Indore, Madhya Pradesh-452016, have changed the name of my minor son ARAV, aged 14 years and he shall hereafter be known as ARAV KASHIKAR .

It is certified that I have complied with other legal requirements in this connection.

ANKUR KASHIKAR  
[Signature of Guardian]

I hitherto known as FALAK NAAZ W/o PUSHKAR SIKKA, residing at D-25, 2nd Floor, Kiran Garden, Uttam Nagar, New Delhi-110059, have changed my name and shall hereafter be known as FALAK NAAZ SIKKA. I have changed my name only not my religion.

It is certified that I have complied with other legal requirements in this connection.

FALAK NAAZ  
[Signature (in existing old name)]

I hitherto known as AASIM alias AASIM ALI son of SADIK, residing at H.No.1060, 4th Floor, Sector-29, Rohini, Badli, Samaypur, Delhi-110042, have changed my name and shall hereafter be known as AASIM ALI.

It is certified that I have complied with other legal requirements in this connection.

AASIM alias AASIM ALI  
[Signature (in existing old name)]

I hitherto known as GOLU alias AARAV S/o KAMLESH, R/o A-985, Shyam Colony Phase-2, Budh Vihar, North West Delhi, Delhi-110086, have changed my name and shall hereafter be known as AARAV.

It is certified that I have complied with other legal requirements in this connection.

GOLU alias AARAV  
[Signature (in existing old name)]

I hitherto known as MUKHTYAR AHMAD S/o MUSTAK AHMAD, R/o D-1054, Gali No. 3, Jaitpur Extn. Part-2, Badarpur, Jaitpur, South Delhi, Delhi-110044, have changed my name and shall hereafter be known as MUKHTAR AHAMAD.

It is certified that I have complied with other legal requirements in this connection.

MUKHTYAR AHMAD  
[Signature (in existing old name)]

I hitherto known as PAPPU LAL MEENA son of RAM PRASAD MEENA, residing at Badila Bamanwas, Sawai Madhopur, Rajasthan-322211, have changed my name and shall hereafter be known as PRAKHAR SINGH CHIRAWNDYA.

It is certified that I have complied with other legal requirements in this connection.

PAPPU LAL MEENA  
[Signature (in existing old name)]

I hitherto known as RAJEEV KUMAR son of LALL BIHARI PRASAD, residing at Flat No. 609, Deep Leela Complex, Vindwashani Street, Behind Ayurvedic College, P.O.-Kadamkuan, P.S.-Kadamkuan, District-Patna, State- Bihar, Pin-800003, have changed my name and shall hereafter be known as RAJEEV KUMAR SINHA.

It is certified that I have complied with other legal requirements in this connection.

RAJEEV KUMAR  
[Signature (in existing old name)]

I hitherto known as RICHA TIWARI W/o ABDHESH KUMAR, R/o 201, Yusufpur, NA, Yusufpur, Yusufpur, Ghazipur, Uttar Pradesh-233310, have changed my name and shall hereafter be known as JYOTI.

It is certified that I have complied with other legal requirements in this connection.

RICHA TIWARI  
[Signature (in existing old name)]

I hitherto known as BOBY KAUR W/o BAADAL SINGH, residing at Village Kaunke, District Ludhiana, Punjab-141121, India, have changed my name and shall hereafter be known as BABY KAUR.

It is certified that I have complied with other legal requirements in this connection.

BOBY KAUR  
[Signature (in existing old name)]

I hitherto known as OMENDER SHARMA S/o CHHIDDA SINGH, R/o RZ-J-18A, Upper Ground Floor, Gali No.-2, Mohan Mandir, West Sagarpur, New Delhi-110046, have changed my name and shall hereafter be known as OMENDER KUMAR SHARMA.

It is certified that I have complied with other legal requirements in this connection.

OMENDER SHARMA  
[Signature (in existing old name)]

I hitherto known as AMARJIT SINGH BRAR son of JANGIR SINGH, R/o Near Water Works, Village Mallan, Post Office Malan, Tehsil Gidderbaha, Distt. Sri Muktsar Sahib, Punjab-152031, have changed my name and shall hereafter be known as AMARJIT SINGH.

It is certified that I have complied with other legal requirements in this connection.

AMARJIT SINGH BRAR  
[Signature (in existing old name)]

I hitherto known as RANBIR KAUR JASSAL W/o TARANJEET SINGH JASSAL, residing House No. B-04, Gn.d.u. Campus Guru Nanak Dev University, P.O. Guru Nanak Dev University, Amritsar-143005, Punjab, India, have changed my name and shall hereafter be known as RANBIR KAUR.

It is certified that I have complied with other legal requirements in this connection.

RANBIR KAUR JASSAL  
[Signature (in existing old name)]

I hitherto known as SARJIT SINGH son of SUCHA SINGH, residing at Village Harar Kalan, Tehsil Ajnala, Distt. Amritsar, Punjab-143102, have changed my name and shall hereafter be known as SURJIT SINGH.

It is certified that I have complied with other legal requirements in this connection.

SARJIT SINGH  
[Signature (in existing old name)]

I hitherto known as ROMA AGNIHETRI alias RAMA KUMARI alias RAMA SHARMA W/o SURINDER KUMAR, R/o Amar Nagar Churwal Chungi, Distt. Kapurthala, Punjab, have changed my name and shall hereafter be known as RAMA RANI.

It is certified that I have complied with other legal requirements in this connection.

ROMA AGNIHETRI alias RAMA KUMARI alias  
RAMA SHARMA  
[Signature (in existing old name)]

I hitherto known as KULWINDER KAUR KHEHRA wife of JAGJIT SINGH KHEHRA, residing at VPO. Mulewal Khehra, Tehsil Shahkot, Distt. Jalandhar-144702, Punjab, India, have changed my name and shall hereafter be known as KULWINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

KULWINDER KAUR KHEHRA  
[Signature (in existing old name)]

I hitherto known as PURAN CHANDRA JOSHI alias PURAN CHANDER S/o P.B. JOSHI, residing at House Number G2 A/FF-60, Ansal Town, Roorkey Road, Modipuram, VTC modipuram, PO Modipuram, Sub District Mawana, District Meerut, State Uttar Pradesh, Pin Code-250110, have changed my name and shall hereafter be known as PURAN CHANDRA JOSHI.

It is certified that I have complied with other legal requirements in this connection.

PURAN CHANDRA JOSHI alias  
PURAN CHANDER  
[Signature (in existing old name)]

I hitherto known as AKASH AGRAHARI S/o MOHAN LAL AGRAHARI, residing at Kuraishi Nagar, Ward 14, Basahiya Urf Kaptan Ganj, Kushinagar, Captainganj, Uttar Pradesh-274301, have changed my name and shall hereafter be known as RITESH KUMAR AGRAHARI.

It is certified that I have complied with other legal requirements in this connection.

AKASH AGRAHARI  
[Signature (in existing old name)]

I hitherto known as PARMPREET KAUR W/o SURJIT SINGH, residing at Nihal Singh Wala Road, Kothe Gandha Singh Wale Baghapurana, Bhagha Purana, Moga, District Moga, Punjab-142038, India, have changed my name and shall hereafter be known as PARAMPREET KAUR.

It is certified that I have complied with other legal requirements in this connection.

PARMPREET KAUR  
[Signature (in existing old name)]

I hitherto known as ISRAR S/o JINDA HASAN, residing at House No. 8160, Street No. 14, Ward No. 71, Merry Mint School, Guralp Nagar, Millerganj, Ludhiana, Punjab-141003, India, have changed my name and shall hereafter be known as ISRAR SALMANI.

It is certified that I have complied with other legal requirements in this connection.

ISRAR  
[Signature (in existing old name)]

I hitherto known as HARJIT KAUR W/o GURCHARAN SINGH, R/o Ward No. 6, Post Office Bariwala, Distt. Muktsar, Punjab-152025, have changed my name and shall hereafter be known as HARJEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

HARJIT KAUR  
[Signature (in existing old name)]

I hitherto known as CHARANJIT KAUR W/o SUKHWINDER SINGH, residing at Village Uksi, District Ludhiana, Punjab-141119, India, have changed my name and shall hereafter be known as DALJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

CHARANJIT KAUR  
[Signature (in existing old name)]

I hitherto known as KULWANT SINGH BEDI S/o AVTAR SINGH BEDI, R/o 57, Nagar Nigam Colony, O/S Gilwali Gate, Distt. Amritsar-143001, Punjab, have changed my name and shall hereafter be known as KULWANT SINGH.

It is certified that I have complied with other legal requirements in this connection.

KULWANT SINGH BEDI  
[Signature (in existing old name)]

I hitherto known as NOOR BHATTI D/o SIMRANJEET SINGH BHATTI, R/o 7A, Guru Amar Das Avenue, Ajnala Road, Amritsar, Punjab 143008, India, have changed my name and shall hereafter be known as NOOR KAUR BHATTI.

It is certified that I have complied with other legal requirements in this connection.

NOOR BHATTI  
[Signature (in existing old name)]

I, HARVINDER S/o FAQIR CHAND, VPO. Pabwan, Teh. Phillaur, Distt. Jalandhar, Pin code-144034 (Punjab), have changed the name of my minor son namely MIVAAN aged 3 year and he shall hereafter be known as MIVAAN SINGH for all future purposes.

It is certified that I have complied with other legal requirements in this connection.

HARVINDER  
[Signature of Guardian]

I hitherto known as HARBANS LAL S/o RAM LAL, R/o Mohalla Kotla, VPO. Nurmahal, Teh. Phillaur (Jalandhar) Pincode-144039, Punjab, have changed my name and shall hereafter be known as LAL HARBANS.

It is certified that I have complied with other legal requirements in this connection.

HARBANS LAL  
[Signature (in existing old name)]

I hitherto known as RENU KAPOOR W/o RAJINDER KAPOOR, R/o 219 Guru Gobind Singh Avenue, Jalandhar-144001, Punjab, India, have changed my name and shall hereafter be known as RENU BALA.

It is certified that I have complied with other legal requirements in this connection.

RENU KAPOOR  
[Signature (in existing old name)]

I hitherto known as NAVNEET KAUR wife of GURMEET SINGH, residing at Village Bhalerian, Teh Malout, Distt. Sri Muktsar Sahib, Punjab-152112, have changed my name and shall hereafter be known as SUKHPAL KAUR.

It is certified that I have complied with other legal requirements in this connection.

NAVNEET KAUR  
[Signature (in existing old name)]

I hitherto known as BALA W/o TARA CHAND, R/o Permanent Address-(183) Jawa, Bhiwani, Haryana-127310, Present Address-HQ Battery, 214 Rocket Regiment (GRAD), C/o 56 APO, Ambala Cantt, Distt.-Ambala, Haryana-133001, have changed my name and shall hereafter be known as SUSHILA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

BALA  
[Signature (in existing old name)]

I hitherto known as PROMILA D/o KARAN SINGH W/o ANAND DUHAN, R/o House No.-787-B, Gali No.-8, Ashok Vihar Phase-1, Gurgaon, Haryana-122001, have changed my name and shall hereafter be known as PROMILA MALIK.

It is certified that I have complied with other legal requirements in this connection.

PROMILA  
[Signature (in existing old name)]

I hitherto known as HARDEV CHAND S/o HARBHAJAN DASS, R/o Village Begampur, Post Office Sangatpur, Phagwara, Phagwara, Kapurthala, Punjab-144401, have changed my name and shall hereafter be known as CHAND HARDEV.

It is certified that I have complied with other legal requirements in this connection.

HARDEV CHAND  
[Signature (in existing old name)]

I hitherto known as KAMLESH KUMARI W/o SHRI PRAKASH, R/o Kishunpur, Kishun Pur, Kheri, Uttar Pradesh-261501, have changed my name and shall hereafter be known as MALTI DEVI.

It is certified that I have complied with other legal requirements in this connection.

KAMLESH KUMARI  
[Signature (in existing old name)]

I hitherto known as SURJIT SINGH S/o JASWANT SINGH, R/o VPO Lodhipur, Tehsil Nawanshahr, District S.B.S. Nagar, Pin-144513, Punjab, have changed my name and shall hereinafter be known as SURJEET SINGH.

It is certified that I have complied with other legal requirements in this connection.

SURJIT SINGH  
[Signature (in existing old name)]

I hitherto known as PRABHDEEP KAUR alias PRABHDEEP KAUSHIK D/o GURDEEP SINGH SETHI W/o NEELESH KAUSHIK, R/o Street No.-2, Near Peer Baba Ji, Khothran road, Shaheed Bhagat Singh Nagar, Phagwara, Kapurthala, Punjab-144401, have changed my name and shall hereafter be known as PRABHDEEP KAUSHIK. I have changed only my name not my religion.

It is certified that I have complied with other legal requirements in this connection.

PRABHDEEP KAUR alias PRABHDEEP KAUSHIK  
[Signature (in existing old name)]

I hitherto known as KANTA DEVI W/o HARDEV CHAND, R/o Village, Begampur, Phagwara, Phagwara, Kapurthala, Punjab-144401, have changed my name and shall hereafter be known as DEVI KANTA.

It is certified that I have complied with other legal requirements in this connection.

KANTA DEVI  
[Signature (in existing old name)]

I hitherto known as AVTAR SINGH S/o AMARJIT SINGH, R/o 421/6, Gokal Nagar, Near Shiv Shakti Mandir, Hoshiarpur, Hoshiarpur, Punjab-146001, have changed my name and shall hereafter be known as SINGH AVTAR.

It is certified that I have complied with other legal requirements in this connection.

AVTAR SINGH  
[Signature (in existing old name)]

I hitherto known as ACHHAR SINGH S/o CHANAN SINGH, R/o Vill. Munak Khurd, PO Munak Kalan, Tehsil Dasuya, Distt. Hoshiarpur Punjab-144204, have changed my name and shall hereafter be known as ARVINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

ACHHAR SINGH  
[Signature (in existing old name)]

I hitherto known as KAMALJEET KAUR W/o PARMINDER SINGH, R/o VPO Lalton Kalan, Distt. Ludhiana, Punjab, have changed my name and shall hereafter be known as SARBJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

KAMALJEET KAUR  
[Signature (in existing old name)]

I hitherto known as SUNITA W/o ROHIT WALIA, R/o H. No.171, Mohalla Kacha Toba, Hoshiarpur, Punjab-146001, have changed my name and shall hereafter be known as RADHIKA WALIA.

It is certified that I have complied with other legal requirements in this connection.

SUNITA  
[Signature (in existing old name)]

I, hitherto known as KULDIP KAUR wife of AJIT SINGH, residing at VPO. Jaura, Tehsil Dasuya, Distt. Hoshiarpur-144203, Punjab, India, have changed my name and shall hereafter be known as KULJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

KULDIP KAUR  
[Signature (in existing old name)]

I hitherto known as BIJESH KUMAR S/o MAHINDER SINGH, residing at Ward No.-3 Bhagwargarh, Jagadhri, Jagadhri, Yamuna Nagar, Haryana-135003, have changed my name and shall hereafter be known as RAJ KUMAR.

It is certified that I have complied with other legal requirements in this connection.

BIJESH KUMAR  
[Signature (in existing old name)]

I hitherto known as PARMINDER KAUR JOSAN W/o SUKHDEV SINGH, R/o Village Bodal Kiri, Po Verowal, Tehsil Khadoor Sahib, Distt. Tarn Taran-143118, Punjab, have changed my name and shall hereafter be known as PARMINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

PARMINDER KAUR JOSAN  
[Signature (in existing old name)]

I hitherto known as BARINDERJIT KAUR AKALI RAI W/o KAMALDEEP SINGH, residing at VPO Bahawal, Distt. Hoashiarpur-146105, Punjab, India, have changed my name and shall hereafter be known as BARINDERJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

BARINDERJIT KAUR AKALI RAI  
[Signature (in existing old name)]

I hitherto known as PARMJIT SINGH AKALI RAI S/o RAWAL SINGH, residing at VPO Bhootan, Tehsil Banga, Distt. S.B.S Nagar-144512, Punjab, India, have changed my name and shall hereafter be known as PARMJIT SINGH.

It is certified that I have complied with other legal requirements in this connection.

PARMJIT SINGH AKALI RAI  
[Signature (in existing old name)]

I hitherto known as PARMPREET KAUR W/o JASPREET SINGH, R/o H. No. 2295, Ward No. 07, Railway Road Adampur Doaba Distt. Jalandhar, Punjab-144102, have changed my name and shall hereafter be known as PARMPREET KAUR SAROYA.

It is certified that I have complied with other legal requirements in this connection.

PARMPREET KAUR  
[Signature (in existing old name)]

I, HARPAL KAUR W/o HARPAL LAL, R/o VPO Katana, Tehsil Phillaur, Distt. Jalandhar-144416, Punjab, have changed the name of my minor Daughter NAVPREET KAUR, age 17 years and she shall hereafter be known as KAUR NAVPREET.

It is certified that I have complied with other legal requirements in this connection.

HARPAL KAUR  
[Signature of Guardian]

I, hitherto known as MAHESWAR KUMAR PATTANAİK S/o MAHENDRA MOHAN PATNAİK, R/o Biswanath Nagar 7th Lane, Good Shed Road, Near Chanchada Padia, Brahmapur Sadar, Lanjipalli, Ganjam, Odisha- 760008, have changed my name and shall hereafter be known as MAHESWAR KUMAR PATNAİK.

It is certified that I have complied with other legal requirements in this connection.

MAHESWAR KUMAR PATTANAİK  
[Signature (in existing old name)]

I hitherto known as SURESH KUMAR KHANDELWAL S/o KESA RAM SHARMA, R/o Khanri, Daudsar, Nagaur, Rajasthan-341516, have changed my name and shall hereafter be known as PRADEEP KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SURESH KUMAR KHANDELWAL  
[Signature (in existing old name)]

I hitherto known as SACHIN S/o SATISH CHANDRA PANDEY, R/o 401, B Block Sri Krishna Awadh Enclave, Kaju Bagaan, Ratu Road, Hehal, Kaju Bagaan, Near D.A.V Junior Wing, Hehal Ranchi, Jharkhand-834005, have changed my name and shall hereafter be known as SACHIN PANDEY.

It is certified that I have complied with other legal requirements in this connection.

SACHIN  
[Signature (in existing old name)]

I, hitherto known as RAJANI PATIL alias RAJANI KHANDELWAL D/o SHANT PRAKASH GUPTA W/o NIKHIL PATIL, R/o 1 K 1 S T C, Housing Board Colony, Bharatpur, Rajasthan-321001, have changed my name and shall hereafter be known as RAJANI KHANDELWAL PATIL.

It is certified that I have complied with other legal requirements in this connection.

RAJANI PATIL alias RAJANI  
[Signature (in existing old name)]

I hitherto known as JIWAN KUMARI KALIA Daughter of KEWAL KRISHAN Wife of PARAMJEET KALIA resident of H.No. 58-C, Guru Nanak Pura (West), Jalandhar, Pin-144001, Punjab, India have changed my name and shall hereafter be known as JEEVAN KALIA.

It is certified that I have complied with other legal requirements in this connection.

JIWAN KUMARI KALIA  
[Signature (in existing old name)]

I hitherto known as URMILA W/o SANDEEP KUMAR D/o BHOO DEV SINGH, residing at House Number-467, Jatav Mohalla, Tughlakabad, Badarpur, South Delhi, Delhi-110044, have changed my name and shall hereafter be known as URMILA SINGH.

It is certified that I have complied with other legal requirements in this connection.

URMILA  
[Signature (in existing old name)]

I hitherto known as RUBI DEVI W/o RAJESH KUMAR GUPTA, residing at Near Durga Mandir, Purani Jakkampur, D.V.C Chowk, VTC: Phulwari, PO Patna G.P, Sub District: Phulwari, District: Patna, State: Bihar, Pin Code-800001, have changed my name and shall hereafter be known as RUBI KUMARI.

It is certified that I have complied with other legal requirements in this connection.

RUBI DEVI  
[Signature (in existing old name)]

I, RASHPAL SINGH son of KULWANT SINGH, residing at Vill Midda, Teh. Malout, Distt Sri Muktsar Sahib, Punjab-151210, have changed the name of my minor daughter SUKHLEEN SANDHU, aged 17 yrs and she shall hereafter be known as SUKHLEEN KAUR.

It is certified that I have complied with other legal requirements in this connection.

RASHPAL SINGH  
[Signature of Guardian]

I, NIDHI KHEMKA W/o Late ASHWINI KHEMKA, R/o BD-37, Rabindra Pally, Rajarhat Gopalpur (M), Prafulla Kanan, North 24 Paraganas, West Bengal- 700101, have changed the name of my minor daughter VAANI KHEMKA aged about 17 years and she shall hereafter be known as HARSHIKA KHEMKA.

It is certified that I have complied with other legal requirements in this connection.

NIDHI KHEMKA  
[Signature of Guardian]

I hitherto known as SARVESH S/o SANDIP KUMAR BHAGAT, R/o Manorma House, 282-Bekapur, Munger-811201, Bihar, have changed my name and shall hereafter be known as SARVESH BHAGAT.

It is certified that I have complied with other legal requirements in this connection.

SARVESH  
[Signature (in existing old name)]

I hitherto known as GANESH SINGH S/o MOTI LAL KHARWAR, R/o Barkagaon Sablapatti, Nagarpura, Buxar, Bihar- 802118, have changed my name and shall hereafter be known as GANESH KHARWAR.

It is certified that I have complied with other legal requirements in this connection.

GANESH SINGH  
[Signature (in existing old name)]

I hitherto known as BHACHOO SS son of RAWEL SINGH, residing at 437A Street No. 6, Mohala, Gurunanak Pura (West) Teh & Distt.-Jalandhar (Punjab) 144009, India, have changed my name and shall hereafter be known as SWARAN SINGH BHACHOO.

It is certified that I have complied with other legal requirements in this connection.

BHACHOO SS  
[Signature (in existing old name)]

I hitherto known as ABHISARIKA YADAV W/o VIJAY KUMAR WADHWANI, R/o Block-A, House No. 104, 3rd Floor, Shri Ram Tower, Vyapar Vihar, Near ICICI Bank, Bilaspur, Chhattisgarh- 495001, have changed my name and shall hereafter be known as SIDDHI WADHWANI.

It is certified that I have complied with other legal requirements in this connection.

ABHISARIKA YADAV  
[Signature (in existing old name)]

I hitherto known as RAJESH KUMAR son of RAMESH NIRDOSH, residing at Gali Silver Estate, Near Asha Palace, Saili Road, District Pathankot-145001, Punjab, have changed my name and shall hereafter be known as RAJESH SHARMA.

It is certified that I have complied with other legal requirements in this connection.

RAJESH KUMAR  
[Signature (in existing old name)]

I hitherto known as KARANBIR GILL D/o SURINDER PAL SINGH W/o HARPREET SINGH, residing at H.No.202, E-Block, Ranjit Avenue, Amritsar-143001, Punjab, have changed my name and shall hereafter be known as KARANBIR KAUR.

It is certified that I have complied with other legal requirements in this connection.

KARANBIR GILL  
[Signature (in existing old name)]

I hitherto known as JASWINDER SINGH BEDI son of HARBHAJAN SINGH, residing at H. No. 696-A, Plot No. 81, Guru Nanak Avenue, Phase-3, Back Side Power Colony, Majitha Road, District Amritsar-143001, Punjab, have changed my name and shall hereafter be known as JASWINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

JASWINDER SINGH BEDI  
[Signature (in existing old name)]

I hitherto known as PURNIMA GHOSH D/o JOGESH GHOSH, residing at Jadunathbati Malancha Jadunath Bati Malancha North Twenty Four Parganas, West Bengal-743135, have changed my name and shall hereafter be known as PIU GHOSH.

It is certified that I have complied with other legal requirements in this connection.

PURNIMA GHOSH  
[Signature (in existing old name)]

I hitherto known as HARBHJAN SINGH son of TARA SINGH, residing at Village Bakhatpur, PO Bhumbli, Tehsil and District Gurdaspur-143529, Punjab, have changed my name and shall hereafter be known as HARBHAJAN SINGH.

It is certified that I have complied with other legal requirements in this connection.

HARBHJAN SINGH  
[Signature (in existing old name)]

I hitherto known as AADITYA CHARAN alias AADITYA S/o SATPAL, residing at 181k, Ward No. 3, Manjhuwas, Narsinghpura Barani, Ganganagar Rajasthan-335025, have changed my name and shall hereafter be known as AADITYA CHARAN.

It is certified that I have complied with other legal requirements in this connection.

AADITYA CHARAN alias AADITYA  
[Signature (in existing old name)]

I hitherto known as LINCY MOSES, daughter of S UDAY SURYAN wife of BIJUMON K L, residing at Dairy Farm Village, Near PS Mill, PO Junglighat, Port Blair, South Andaman, Andaman & Nicobar Islands-744103, have changed my name and shall hereafter be known as LINCY BIJU.

It is certified that I have complied with other legal requirements in this connection.

LINCY MOSES,  
[Signature (in existing old name)]

I hitherto known as NAVITA YADAV D/o MANSHA RAM, W/o SAURABH YADAV, R/o 185, Basantpur (Ghaewaspur), Dharamganj, Ambedkar Nagar, Dharamganj, Uttar Pradesh- 224152, have changed my name and shall hereafter be known as NAVITA.

It is certified that I have complied with other legal requirements in this connection.

NAVITA YADAV  
[Signature (in existing old name)]

I hitherto known as AISHWARYA SHATRUGHAN DHAGE D/o SHATRUGHAN NARAYAN DHAGE and wife of URVESH VIJAY KATODE, resident of A/101, Silver Showers, Lake Garden Complex, Near Status Hotel, Papdi Talao, Papdi, Vasai (West), Ta. Vasai, Distt. Palghar - 401207, have changed my name and shall hereafter be known as AISHWARYA URVESH KATODE.

It is certified that I have complied with other legal requirements in this connection.

AISHWARYA SHATRUGHAN DHAGE  
[Signature (in existing old name)]

I hitherto known as SAYED MUDDASSAR NAZAR son of KAZIM, employed as Senior Admin Assistant in Vehicle Research Development Establishment, Ahmednagar-414 006 residing at H. No.3956 Imran Manzil Takhati Darwaza Ahmednagar, Tehsil-Ahmednagar, Distt.-Ahmednagar, Maharashtra-414 001, have changed my name and shall hereafter be known as SAYYED MUDDASSAR NAZAR KAZIM.

It is certified that I have complied with other legal requirements in this connection.

SAYED MUDDASSAR NAZAR  
[Signature (in existing old name)]

I hitherto known as HARPAL KAUR W/o HARPAL LAL R/o VPO Katana, Tehsil Phillaur, Distt. Jalandhar-144416, Punjab, have changed my name and shall hereafter be known as KAUR HARPAL.

It is certified that I have complied with other legal requirements in this connection.

HARPAL KAUR  
[Signature (in existing old name)]

I hitherto known as KAWLOCHANJIT KAUR W/o JAGDIP SINGH SIDHU residing Bharat Colony, Aliwal Road, Batala, Gurdaspur, Pin 143505, Punjab, India, have changed my name and shall hereafter be known as KAWLOCHANJIT KAUR SIDHU.

It is certified that I have complied with other legal requirements in this connection.

KAWLOCHANJIT KAUR  
[Signature (in existing old name)]

I hitherto known as SANJAY KUMAR S/o RAJ KUMAR, R/o 242-243, Garden Enclave, Verka Bye Pass, Distt. Amritsar-143001, Punjab, have changed my name and shall hereafter be known as SANJAY ARORA.

It is certified that I have complied with other legal requirements in this connection.

SANJAY KUMAR  
[Signature (in existing old name)]

I hitherto known as MANJEET KAUR THANDI W/o PREM SINGH, R/o Village Dhak Mazara, P.O. Dayalpur, Tehsil Phillaur, Distt. Jalandhar-144419, Punjab, have changed my name and shall hereafter be known as MANJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

MANJEET KAUR THANDI  
[Signature (in existing old name)]

I hitherto known as GIRDHARI GOYAL S/o AJAY GOYAL, R/o- Ward No.- 03, Patti Khokaraan, Doghat, VTC-Doghat Rural, PO- Doghat, Sub District- Baraut, District-Baghat, Uttar Pradesh-250622, have changed my name and shall hereafter be known as UTKARSH GOYAL.

It is certified that I have complied with other legal requirements in this connection.

GIRDHARI GOYAL  
[Signature (in existing old name)]

I hitherto known as CH RAMA DANTESWARA RAO alias CHEEKURUMELLI RAMA DANTESWARA RAO S/o CHEEKURUMELLI V SWAMY, R/o 2-27, near Ramalayam, Bobbarlanka, Atreyapuram PO, Dr. B.R. Ambedkar Konaseema district, Andhra Pradesh-533235, have changed my name and shall hereafter be known as CHEEKURUMELLI ABHISHEK DANTHI.

It is certified that I have complied with other legal requirements in this connection.

CH RAMA DANTESWARA RAO alias  
CHEEKURUMELLI RAMA DANTESWARA RAO  
[Signature (in existing old name)]

I hitherto known as SATISH CHANDER MEHTA alias SATISH MEHTA alias SATISH MOHAN MEHTA S/o IQBAL MOHAN MEHTA, R/o House No-1182, Third Floor, Near MVN School, Sector-17, PO: Sector-16 A, Faridabad, Haryana-121002, have changed my name and shall hereafter be known as SATISH CHANDER MOHAN MEHTA.

It is certified that I have complied with other legal requirements in this connection.

SATISH CHANDER MEHTA alias SATISH MEHTA alias  
SATISH MOHAN MEHTA  
[Signature (in existing old name)]

I hitherto known as RAUNAK GUPTA alias PRAKHAR GUPTA S/o ANIL KUMAR GUPTA, R/o G-51/A, Kiran Garden Uttam Nagar, D. K. Mohan Gardan, West Delhi, Delhi-110059, have changed my name and shall hereafter be known as PRAKHAR GUPTA.

It is certified that I have complied with other legal requirements in this connection.

RAUNAK GUPTA alias PRAKHAR GUPTA  
[Signature (in existing old name)]

I hitherto known as BINIT KUMAR JHA S/o SUSHIL JHA, residing at F 1206, G L S Avenue 51, Sector 92, Wazirpur (115) Gurgaon, Haryana-122505, have changed my name and shall hereafter be known as BINIT KUMAR.

It is certified that I have complied with other legal requirements in this connection.

BINIT KUMAR JHA  
[Signature (in existing old name)]

I hitherto known as MOHD SADDAM S/o MOHD SHAFIQUE, residing at H.No. 2722, 4th Floor, Gali Peepal Wali Pahadi Bhojla Choori Walan, Delhi-110006, have changed my name and shall hereafter be known as MOHD KASHIF.

It is certified that I have complied with other legal requirements in this connection.

MOHD SADDAM  
[Signature (in existing old name)]

I hitherto known as VISHALA W/o BASAVARAJU, R/o #15, Thimmanahalli, Nerlige, Hasan, Karnataka- 573125, have changed my name and shall hereafter be known as VISHALA BASAVARAJU.

It is certified that I have complied with other legal requirements in this connection.

VISHALA  
[Signature (in existing old name)]



I hitherto known as ABDUL KAREEM MOHAMMED S/o ASKER ALI, residing at 13-84/A/1, Shad Nagar, Dasnapur, Dasnapur, Adilabad, Telangana-504002, have changed my name and shall hereafter be known as MOHAMMED ALI.

It is certified that I have complied with other legal requirements in this connection.

ABDUL KAREEM MOHAMMED  
[Signature (in existing old name)]

I hitherto known as HARMANDEEP SINGH JOSAN S/o SUKHDEV SINGH, R/o Village Bodal Kiri, PO Verowal, Tehsil Khadoor Sahib, Distt. Tarn Taran-143118, Punjab, have changed my name and shall hereafter be known as HARMANDEEP SINGH.

It is certified that I have complied with other legal requirements in this connection.

HARMANDEEP SINGH JOSAN  
[Signature (in existing old name)]

I hitherto known as KIRAN W/o SURAJ MANI, R/o H. No. B-3-48/1, Mohalla Malahan Phillaur, Tehsil Phillaur, Distt. Jalandhar-144410, Punjab, have changed my name and shall hereafter be known as KIRAN SHARMA.

It is certified that I have complied with other legal requirements in this connection.

KIRAN  
[Signature (in existing old name)]

I hitherto known as SUNNY KUMAR S/o HANS RAJ, R/o Mohalla Mathurapuri Phillaur, Tehsil Phillaur, Distt. Jalandhar-144410, Punjab, have changed my name and shall hereafter be known as KUMAR SUNNY.

It is certified that I have complied with other legal requirements in this connection.

SUNNY KUMAR  
[Signature (in existing old name)]

I hitherto known as VIMAL CHHOKER W/o SURENDER CHHOKER, R/o 2/523-A, Prabhu Nagar, Distt. Sonipat, Haryana-131001, have changed my name and shall hereafter be known as VIMLA CHHOKER.

It is certified that I have complied with other legal requirements in this connection.

VIMAL CHHOKER  
[Signature (in existing old name)]

I hitherto known as SAMRITI W/o KARAMVIR SINGH, R/o Vill. Pandhiana, Distt. Jalandhar, Punjab-144102, have changed my name and shall hereafter be known as SAMRITI KAUR.

It is certified that I have complied with other legal requirements in this connection.

SAMRITI  
[Signature (in existing old name)]

I hitherto known as GURJEET D/o KEWAL KRISHAN, residing at Village Nagra, Nandanpur, Distt. Jalandhar-144013, Punjab, India have changed my name and shall hereafter be known as GURJEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

GURJEET  
[Signature (in existing old name)]

I hitherto known as BANTI S/o PALA RAM, R/o Village Bangaon, Tehsil & Distt. Fatehabad-125050, (Haryana), have changed my name and shall hereafter be known as BANTI DHAKA.

It is certified that I have complied with other legal requirements in this connection.

BANTI  
[Signature (in existing old name)]

I hitherto known as LAKSHMI ARUNKUMAR SURYAVANSHI W/o ARUNKUMAR M SURYAVANSHI, R/o 171 B-Sector No-33, Behind UKP Quarters Navanagar, Bagalkot, Karnataka-587101, have changed my name and shall hereafter be known as DIPALI ARUNKUMAR SURYAVANSHI.

It is certified that I have complied with other legal requirements in this connection.

LAKSHMI ARUNKUMAR SURYAVANSHI  
[Signature (in existing old name)]

I hitherto known as JAGJIT SINGH S/o MEHAR SINGH, R/o Bariwala, Tehsil Bariwala, Distt. Sri Muktsar Sahib, Punjab-152025, have changed my name and shall hereafter be known as JAGJIT SINGH MAKKAR.

It is certified that I have complied with other legal requirements in this connection.

JAGJIT SINGH  
[Signature (in existing old name)]

I hitherto known as NINDER SINGH wife of RATTAN SINGH, residing at B-5/57, Street No.1, Sanjay Gandhi Nagar, Jalandhar-144004, Punjab, India, have changed my name and shall hereafter be known as NARINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

NINDER SINGH  
[Signature (in existing old name)]

I hitherto known as MEGH NATH son of KARAM SINGH, residing at Vill. Jadli, PO. Garle Dhaha, Tehsil Balachaur, Distt. SBS Nagar-144526, Punjab, India, have changed my name and shall hereafter be known as MEGH NATH SINGH.

It is certified that I have complied with other legal requirements in this connection.

MEGH NATH  
[Signature (in existing old name)]

I, R. RAMACHANDRAN S/o N RAJU, R/o Near Govt. Primary School, Mazhar Pahad, Shadipur, South Andaman, Andaman and Nicobar Islands-744106, have changed the name of my minor son HASHWIN CHANDRAN, aged about 7 years and he shall hereafter be known as R. HASHWIN CHANDRAN.

It is certified that I have complied with other legal requirements in this connection.

R. RAMACHANDRAN  
[Signature of Guardian]

I hitherto known as SURJIT KAUR W/o LAKHWINDER SINGH, R/o Ward No.3, Makbul Shah Road, Ajnala, Tehsil Ajnala, Distt. Amritsar, Punjab, have changed my name and shall hereafter be known as SUKHJEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

SURJIT KAUR  
[Signature (in existing old name)]

I hitherto known as MRS. ANITA KUMARI W/o MR. ARVIND KUMAR, R/o House No. 21, Officers Avenue, Milan Vihar, GMS Road, Dehradun, have changed my name and shall hereafter be known as ANITA MEHTA.

It is certified that I have complied with other legal requirements in this connection.

MRS. ANITA KUMARI  
[Signature (in existing old name)]

I hitherto known as SHILPI KUMARI alias SHILPI KUMARI SINGH D/o KARUNA SHANKAR SINGH wife of DEVESH NARAYAN SINGH, R/o 00, Govind Nagar Colony, Kheri, Uttar Pradesh- 262904, have changed my name and shall hereafter be known as SHILPI SINGH.

It is certified that I have complied with other legal requirements in this connection.

SHILPI KUMARI alias SHILPI KUMARI SINGH  
[Signature (in existing old name)]

I hitherto known as CHIRANJEEV SHARMA S/o RAMAN SHARMA, residing at House No.-17, Surya Enclave, New Punjab Mata Nagar, Pakhowal Road, Ludhiana, Punjab-141013, have changed my name and shall hereafter be known as CHIRANJEEV.

It is certified that I have complied with other legal requirements in this connection.

CHIRANJEEV SHARMA  
[Signature (in existing old name)]

I hitherto known as MUNESH TARAR W/o BRIJESH TARAR, R/o Khrehna, Mohanlalganj, Lucknow, Uttar Pradesh-227305, have changed my name and shall hereafter be known as MANJU VARDHAN.

It is certified that I have complied with other legal requirements in this connection.

MUNESH TARAR  
[Signature (in existing old name)]

I hitherto known as SARBJIT KAUR SOND wife of NAVJOT SINGH LALLY, residing at VPO. Jandu Singha, Dala Patti, Distt. Jalandhar-144025, Punjab, India, have changed my name and shall hereafter be known as SARBJIT KAUR LALLY.

It is certified that I have complied with other legal requirements in this connection.

SARBJIT KAUR SOND  
[Signature (in existing old name)]

I hitherto known as GURMEET KAUR TOOR daughter of RACHHPAL SINGH wife of HARJEET SINGH BRAR, residence Taloka Patti, Village Lande, Tehsil Baghapurana Distt. Moga, Punjab-142049, have Changed my name and shall hereafter be known as GURMEET KAUR BRAR.

It is certified that I have complied with other legal requirements in this connection.

GURMEET KAUR TOOR  
[Signature (in existing old name)]

I hitherto known as MANJIT KAUR D/o JASWANT SINGH and W/o SUKHWINDER SINGH, R/o Vill Nasran, PO Bachhohi, Distt. Hoshiarpur-146102, Punjab, India, have changed my name and shall hereafter be known as RANJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

MANJIT KAUR  
[Signature (in existing old name)]

I hitherto known as KHUSHVIR SINGH S/o KEWAL SINGH, residing at VPO Bath Kalan, Tehsil Nakodar, District Jalandhar, Punjab-144044, India, have changed my name and shall hereafter be known as KHUSHVIR SINGH BATH,

It is certified that I have complied with other legal requirements in this connection.

KHUSHVIR SINGH  
[Signature (in existing old name)]

I hitherto known as JASWINDER SINGH DOL son of JARNAIL SINGH, residing at H.No. J-12/8, Small Town Colony, VPO. Sultanwind, Near Attari Sahib Gurdwara, Amritsar-143001, Punjab, have changed my name and shall hereafter be known as JASWINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

JASWINDER SINGH DOL  
[Signature (in existing old name)]

I hitherto known as MANJU wife of JASWINDER SINGH, residing at H. No.51, 100 FT Road, Bagh, District Amritsar-143001, Punjab, have changed my name and shall hereafter be known as MANRAJ KAUR.

It is certified that I have complied with other legal requirements in this connection.

MANJU  
[Signature (in existing old name)]

I, PARMJIT SINGH BRAR S/o GURDEV SINGH, R/o House No. 367, Part No.2, VPO Mal Ke Tehsil Baghapurana, District Moga, Punjab, have changed the name of my minor son AJITESH SINGH BRAR, aged 17 years and he shall hereafter be known as AJITESHWAR SINGH BRAR.

It is certified that I have complied with other legal requirements in this connection.

PARMJIT SINGH BRAR  
[Signature of Guardian]

I hitherto known as RAJESH KUMAR DUA S/o BRIJ BHUSHAN DUA, R/o New Raja Garden, Jalandhar-144021, Punjab, have changed my name and shall hereafter be known as RAJESH DUA.

It is certified that I have complied with other legal requirements in this connection.

RAJESH KUMAR DUA  
[Signature (in existing old name)]

I hitherto known as ROHIT son of ANOOP KUMAR, residing at Village Suchetgarh, PO Naushera Majja Singh, Tehsil and District Gurdaspur-143518, Punjab, have changed my name and shall hereafter be known as ROHIT KUMAR.

It is certified that I have complied with other legal requirements in this connection.

ROHIT  
[Signature (in existing old name)]

I hitherto known as SHIBUMON A S S/o ALAKKAL KOCHUTTY SUKUMARAN, R/o C 111 Alackal, Aimury P.O, Vengoor West Village, Koovappady, Ernakulam, Kerala-683544, have changed my name and shall hereafter be known as SHIBU A S.

It is certified that I have complied with other legal requirements in this connection.

SHIBUMON A S  
[Signature (in existing old name)]

I hitherto known as POONAM SOOD daughter of AMAR SINGH SOOD wife of GAGANDEEP, residing at Village Jalal, PO. Bholana, Distt. Kapurthala-144620, Punjab, India, have changed my name and shall hereafter be known as POONAM.

It is certified that I have complied with other legal requirements in this connection.

POONAM SOOD  
[Signature (in existing old name)]

I hitherto known as NANDANI wife of TEJWANT SINGH, residing at Village Sundarh, PO Purana Shalla, Tehsil and District Gurdaspur-143530, Punjab, have changed my name and shall hereafter be known as GURSIRAT KAUR.

It is certified that I have complied with other legal requirements in this connection.

NANDANI  
[Signature (in existing old name)]

I, YOGENDRA SINGH S/o MOHAR SINGH, R/o C3/3, S/F Kh. No.-23/3, Gali No.-32, Harsh Vihar Nand Nagri North East Delhi-110093, have changed the name of my minor son GAURISH KUMAR, aged 14 years and shall hereafter be known as GAURISH SINGH.

It is certified that I have complied with other legal requirements in this connection.

YOGENDRA SINGH  
[Signature of Guardian]

I hitherto known as GARIMA D/o YOGENDRA SINGH, R/o C3/3, S/F Kh. No.-23/3, Gali No.-32 Harsh Vihar Nand Nagri, North East Delhi-110093, have changed my name and shall hereafter be known as GARIMA SINGH.

It is certified that I have complied with other legal requirements in this connection.

GARIMA  
[Signature (in existing old name)]

I, SHIV RAJ BANSAL S/o MAMRAJ BANSAL, residing at C-8/301, Yamuna Vihar, Delhi-110053, have changed the name of my minor son ARADHYA BANSAL alias ANNANYA BANSAL aged 11 years and he shall hereafter be known as ARUJ BANSAL.

It is certified that I have complied with other legal requirements in this connection.

SHIV RAJ BANSAL  
[Signature of Guardian]

I hitherto known as RAMAN KUMAR SHARMA S/o KRISHAN DEV TOLA, R/o 528, Phase-2, Urban Estate, Patiala, Punjab-147002, have changed my name and shall hereafter be known as RAMAN SHARMA.

It is certified that I have complied with other legal requirements in this connection.

RAMAN KUMAR SHARMA  
[Signature (in existing old name)]

I hitherto known as GOLDY daughter of GURDEEP SINGH wife of JASPAL SINGH, residing at H.No. 2411-A, Sharifpura, Amritsar-143001, Punjab, have changed my name and shall hereafter be known as SIMRAN.

It is certified that I have complied with other legal requirements in this connection.

GOLDY  
[Signature (in existing old name)]

I hitherto known as PALWINDER KOUR wife of GURWINDER SINGH, residing at H.No. 57, Gali No. 1, Sanjay Gandhi Nagar, Jalandhar-144004, Punjab, India, have changed my name and shall hereafter be known as RANJEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

PALWINDER KOUR  
[Signature (in existing old name)]

I hitherto known as MOHD WAZIR S/o MOHD MIYAN, R/o H. No.-282, Kucha Mir Ashiq Chawri Bazar, Police Station, Jama Masjid, Delhi 6, Delhi-110006, have changed my name and shall hereafter be known as MOHD REHMAN.

It is certified that I have complied with other legal requirements in this connection.

MOHD WAZIR  
[Signature (in existing old name)]

I hitherto known as AJAY S/o SANT KUMAR, R/o Ward No. 04, Khumaro Ka Mohalla, Chirawa, Jhunjhunun, Rajasthan-333026, have changed my name and shall hereafter be known as AJAY JALANDRA.

It is certified that I have complied with other legal requirements in this connection.

AJAY  
[Signature (in existing old name)]

I hitherto known as AJIT SINGH son of ISHER SINGH, residing at H.No. 6/3, Kalgidhar Colony, G.T Road, Naraingarh, Chheharta, District Amritsar-143105, Punjab, have changed my name and shall hereafter be known as JIT SINGH.

It is certified that I have complied with other legal requirements in this connection.

AJIT SINGH  
[Signature (in existing old name)]

I hitherto known as JASPREET SINGH TAMBER S/o TARSEM SINGH, R/o Bassi Purani, Hoshiarpur, Punjab-146021, have changed my name and shall hereafter be known as JASPREET SINGH.

It is certified that I have complied with other legal requirements in this connection.

JASPREET SINGH TAMBER  
[Signature (in existing old name)]

I hitherto known as GURBAX KAUR D/o MOHAN SINGH W/o AMRIK SINGH, R/o P.O Meghowal Doaba, Hoshiarpur, Punjab-146109, have changed my name and shall hereafter be known as INDERJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

GURBAX KAUR  
[Signature (in existing old name)]

I hitherto known as KUMARI RANJANA W/o SHIVAM, R/o B-189, Amrapali Leisure Valley Villas, Near Panchmukhi Hanuman Mandir, Greater Noida Sector 1, Gautam Buddha Nagar, Uttar Pradesh-201306, have changed my name and shall hereafter be known as RANJANA SINGH.

It is certified that I have complied with other legal requirements in this connection.

KUMARI RANJANA  
[Signature (in existing old name)]

I hitherto known as KAMESHWAR RAY S/o SWAROOP RAI, R/o H.No.-63, Jagriti Enclave, Viswas Nagar, East Delhi, Delhi-110092, have changed my name and shall hereafter be known as KAMAL.

It is certified that I have complied with other legal requirements in this connection.

KAMESHWAR RAY  
[Signature (in existing old name)]

I hitherto known as NAYAN JETHA VAGHELA S/o JETHA KANA, residing at House No.-1415/1, Navapara, Bhucharvada, Diu, Pin code-362570 ( U.T DNH & DD), have changed my name and shall hereafter be known as NAYAN JETHA.

It is certified that I have complied with other legal requirements in this connection.

NAYAN JETHA VAGHELA  
[Signature (in existing old name)]

I hitherto known as SANJNA daughter of PAWAN KUMAR, residing at VPO. Bairsian, Tehsil Nawanshahr, District Shaheed Bhagat Singh Nagar, Punjab-144517, have changed my name and shall hereafter be known as SANJNA BHATTI.

It is certified that I have complied with other legal requirements in this connection.

SANJNA  
[Signature (in existing old name)]

I hitherto known as CHANAN KAUR W/o JARNAIL SINGH, R/o H. No. 2735, Ground Floor, Phase 7, Sector 61, S A S Nagar (Mohali), Punjab-160062, have changed my name and shall hereafter be known as CHANAN KAUR SADRA.

It is certified that I have complied with other legal requirements in this connection.

CHANAN KAUR  
[Signature (in existing old name)]

I hitherto known as MANU S/o RAKESH KUMAR, R/o H.No. 305, Old Hamida, Yamuna Nagar, Tehsil Jagadhri, District Yamuna Nagar-135001, (Haryana), India, have changed my name and shall hereafter be known as RAHUL PUNANI.

It is certified that I have complied with other legal requirements in this connection.

MANU  
[Signature (in existing old name)]

I hitherto known as PURNEET SINGH S/o GURWINDER SINGH, R/o Vill. Ralhan, PO. Khudda, Teh. Dasuya, Hoshiarpur, Punjab-144305, have changed my name and shall hereafter be known as SINGH PURNEET.

It is certified that I have complied with other legal requirements in this connection.

PURNEET SINGH  
[Signature (in existing old name)]

I hitherto known as LOVEPREET son of MAHINDER PAL, residing at VPO. Dhak Pandori, Tehsil Phagwara, Distt. Kapurthala-144401, Punjab, have changed my name and shall hereafter be as LOVEPREET NAHAR.

It is certified that I have complied with other legal requirements in this connection.

LOVEPREET  
[Signature (in existing old name)]

I hitherto known as JAGJEET SINGH S/o SUKHMANDER SINGH, R/o Patti Hari Ki Near Water Box, Village Machhike, Tehsil Nihal Singh Wala, Distt. Moga, Punjab-142039, have changed my name and shall hereafter be known as JAGJIT SINGH.

It is certified that I have complied with other legal requirements in this connection.

JAGJEET SINGH  
[Signature (in existing old name)]

I hitherto known as ASHA DEVI W/o RUGHUVEER LAL, R/o Village Rattangarh, Tehsil and District Pathankot, Punjab-143534, have changed my name and shall hereafter be known as SAROJ KUMARI.

It is certified that I have complied with other legal requirements in this connection.

ASHA DEVI  
[Signature (in existing old name)]

I hitherto known as JIT SINGH son of AMAR CHAND, residing at VPO. Jaura, Tehsil Dasuya, Distt. Hoshiarpur-144203, Punjab, India, have changed my name and shall hereafter be known as AJIT SINGH.

It is certified that I have complied with other legal requirements in this connection.

JIT SINGH  
[Signature (in existing old name)]

I hitherto known as ASHOK KUMAR S/o RAVINDRA PRASAD, R/o Khanpur, VTC-Khanpur, PO-Khanpur, Sub District-Wazirganj, District-Gaya, Bihar-805129, have changed my name and shall hereafter be known as KARU TANTI.

It is certified that I have complied with other legal requirements in this connection.

ASHOK KUMAR  
[Signature (in existing old name)]

I hitherto known as NAHIDA BANO W/o TANWIR AHMED, R/o H. No. C-7/0563, Quba Enclave, Near Model Town, Ludhiana Bye Pass, Malerkotla (R), Sangrur, Punjab-148023, have changed my name and shall hereafter be known as NAHID TANWIR.

It is certified that I have complied with other legal requirements in this connection.

NAHIDA BANO  
[Signature (in existing old name)]

I hitherto known as DEVENDRE SINGH DHAILA S/o KHUSHAL SINGH DHAILA, R/o Devashish, Ghorakhal Road, Bhowali Ranga, Nainital, Uttarakhand- 263132, have changed my name and shall hereafter be known as DEVENDRA SINGH DHAILA.

It is certified that I have complied with other legal requirements in this connection.

DEVENDRE SINGH DHAILA  
[Signature (in existing old name)]

I hitherto known as GAURAV BHANDARI alias GAURAV alias GAURAV RAMAN S/o RAMAN BHANDARI, R/o House No.1, Eucalyptus Road, Bhiwani, Bhjwani, Haryana-127021, have changed my name and shall hereafter be known as GAURAV RAMAN.

It is certified that I have complied with other legal requirements in this connection.

GAURAV BHANDARI alias GAURAV alias  
GAURAV RAMAN  
[Signature (in existing old name)]

I hitherto known as BABY LATA D/o KRISHAN LAL, R/o Ward No 01, Near Ambedkar Bhawan, Sampal (128), Rohtak, Haryana-124113, have changed my name and shall hereafter be known as LATA.

It is certified that I have complied with other legal requirements in this connection.

BABY LATA  
[Signature (in existing old name)]

I hitherto known as KARANDEEP son of JASVIR SINGH, residing at Vill. Makowal, PO. Mutton, Tehsil Balachaur, Distt. SBS Nagar-144522, Punjab, India, have changed my name and shall hereafter be known as SINGH KARANDEEP.

It is certified that I have complied with other legal requirements in this connection.

KARANDEEP  
[Signature (in existing old name)]

I hitherto known as DARSHNA NAND S/o GANESH DATTA, R/o F-1/86-87, Sector-16, Rohini, Sector 15, North West Delhi, Delhi- 110089, have changed my name and shall hereafter be known as DARSHAN ANAND.

It is certified that I have complied with other legal requirements in this connection.

DARSHNA NAND  
[Signature (in existing old name)]

I hitherto known as BAKHSHISH SINGH VIRDI son of BHAGAT SINGH, residing at H. No. 8, New Gobind Nagar, Basti Guzan, Jalandhar-144002, Punjab, India, have changed my name and shall hereafter be known as SUKHDEV SINGH.

It is certified that I have complied with other legal requirements in this connection.

BAKSHISH SINGH VIRDI  
[Signature (in existing old name)]

I hitherto known as TAHSEEN W/o SUNIL KUMAR NAYAK, R/o P-90B, First Floor, South Extension Part-2, New Delhi, Ext-II, Delhi- 110049, have changed my name and shall hereafter be known as ANNIE NAYAK. I have changed only my name not my religion.

It is certified that I have complied with other legal requirements in this connection.

TAHSEEN  
[Signature (in existing old name)]

I hitherto known as JASMEET SINGH BHATIA S/o KULWANT SINGH BHATIA, residing at S-357, 3rd Floor, Greater Kailash-2, Greater Kailash, South Delhi, Delhi- 110048, have changed my name and shall hereafter be known as JAASMEET SIINGH.

It is certified that I have complied with other legal requirements in this connection.

JASMEET SINGH BHATIA  
[Signature (in existing old name)]

I hitherto known as ANURADHA TOPPO D/o GOGA ORAON, W/o VINAY KUMAR, R/o 413, Asia House, Kasturba Gandhi Marg, New Delhi-110001, have changed my name and shall hereafter be known as ANURADHA TYAGI. I have changed only my name not my religion.

It is certified that I have complied with other legal requirements in this connection.

ANURADHA TOPPO  
[Signature (in existing old name)]

I, MANESH KUMAR S/o RAJENDRA PRASAD, R/o Panlawa, Sikar, Rajasthan- 332316, have changed the name of my minor daughter MISHTI CHOUDHARY aged about 2 years and she shall hereafter be known as PREEN.

It is certified that I have complied with other legal requirements in this connection.

MANESH KUMAR  
[Signature of Guardian]

I, MOHAMMAD YOUNIS BHAT S/o MOHAMMAD MAQBOOL BHAT, R/o Gund Sadurkoot, Gund Sadra Kote, Bandipore, Jammu and Kashmir- 193504, have changed the name of my minor daughter INSHA BINT YOUNIS aged about 17 years and she shall hereafter be known as JANNAT BINTE YOUNIS.

It is certified that I have complied with other legal requirements in this connection.

MOHAMMAD YOUNIS BHAT  
[Signature of Guardian]

I hitherto known as SUKHMINDER KAUR W/o BALKAR SINGH, residing at VPO. Boparai Kalan, Tehsil Jagraon, District Ludhiana, Punjab-141422, have changed my name and shall hereafter be known as SUKHWINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

SUKHMINDER KAUR  
[Signature (in existing old name)]

I hitherto known as BABITA D/o RAM MILAN W/o MAHESH SHARMA, R/o Ravidas Mohalla, Ward No. 05, Balachaur, Distt. Shaheed Bhagat Singh Nagar, Punjab-144521, have changed my name and shall hereafter be known as BABITA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

BABITA  
[Signature (in existing old name)]

I, MAHENDRA PRABHU S/o RAMASAMY, R/o A-43, Annai Aishwariyam Enclave, Near Erode Emergency Care Hospital, Vecrappampalayam, Thindal (Kel), Tamil Nadu- 638012, have changed the name of my minor son NAVI aged about 2 years and he shall hereafter be known as NAVI. M.

It is certified that I have complied with other legal requirements in this connection.

MAHENDRA PRABHU  
[Signature of Guardian]

I, PIYUSH ALIMCHANDANI S/o HARISH BHAGWANDAS ALIMCHANDANI, R/o 815/16/10, 7 Satya Bhawan Padamjee Compound Bhawani Peth, Pune City, Pune, Maharashtra-411042, have changed the name of my minor son SUHAAN ALIMCHANDANI aged about 14 years and he shall hereafter be known as SURAJ ALIMCHANDANI.

It is certified that I have complied with other legal requirements in this connection.

PIYUSH ALIMCHANDANI  
[Signature of Guardian]

I hitherto known as RAMBABOO YADAV S/o RAMLAKHAN YADAV, R/o Gram Rayan Parsaulee, PO. Parsauli, Banda, Uttar Pradesh-210125, have changed my name and shall hereafter be known as RAMAN YADAV.

It is certified that I have complied with other legal requirements in this connection.

RAMBABOO YADAV  
[Signature (in existing old name)]

I, SHIKHA KAPOOR W/o VIKAS KAPOOR, R/o Flat No. 1609, Latina Tower, Mahagun Mirabella, Sector-79, Gautam Buddha Nagar, Uttar Pradesh-201301, have changed the name of my minor son RUDR KAPOOR, aged about 3 years and he shall hereafter be known as SAMAR KAPOOR.

It is certified that I have complied with other legal requirements in this connection.

SHIKHA KAPOOR  
[Signature of Guardian]

I hitherto known as KANCHAN KUMARI D/o MAHESH TIWARI, R/o Matri Ashram, Behind Jamtara College, Court Road, Jamtara, Jharkhand-815351, have changed my name and shall hereafter be known as RICHA TIWARI.

It is certified that I have complied with other legal requirements in this connection.

KANCHAN KUMARI  
[Signature (in existing old name)]

I hitherto known as MAINEJAR PRASAD S/o SATYA NARAYAN, R/o Babhnauli, Narawn, Babhnouli Khurd, Chikahar, Rasra, Ballia, Uttar Pradesh-221701, have changed my name and shall hereafter be known as DEEPANKAR PRAJAPATI.

It is certified that I have complied with other legal requirements in this connection.

MAINEJAR PRASAD  
[Signature (in existing old name)]

I hitherto known as DHRUB KUMAR VERMA S/o RAJESH KUMAR VERMA, R/o Chaukpar, Biharsharif, Nalanda, Bihar-803101, have changed my name and shall hereafter be known as DHRUV KUMAR VERMA.

It is certified that I have complied with other legal requirements in this connection.

DHRUB KUMAR VERMA  
[Signature (in existing old name)]

I hitherto known as IFFAT PARVEEN W/o MD TAJUDDIN ANSARI, R/o 46/1, BL 5, Post. Kankinara, Distt. North 24 Paraganas, Bhatpara(M), West Bengal-743126, have changed my name and shall hereafter be known as NAFISA JABEEN.

It is certified that I have complied with other legal requirements in this connection.

IFFAT PARVEEN  
[Signature (in existing old name)]

I, TRIBHUWAN BHAINSORA S/o RAMESH SINGH, R/o Plot No.-33, 34-A, Sainik Enclave Part-2, Jharoda Kalan, South West Delhi, Delhi-110072, have changed the name of my minor son ARDHYA BHAINSORA, aged about 13 years and he shall hereafter be known as ARADHY BHAINSORA.

It is certified that I have complied with other legal requirements in this connection.

TRIBHUWAN BHAINSORA  
[Signature of Guardian]

I hitherto known as GUDDU MIAN S/o SAIYAD, R/o Dakshini Gali, Gaighat, P.O.-Gulzarbagh, P.S.-Alamganj, Distt.-Patna, Bihar-800007, have changed my name and shall hereafter be known as SAIYAD MOHAMMAD.

It is certified that I have complied with other legal requirements in this connection.

GUDDU MIAN  
[Signature (in existing old name)]

I hitherto known as SARU DHINGRA D/o SANJAY DHINGRA, R/o Mohalla Khokhran Faridkot, Punjab, have changed my name and shall hereafter be known as SARU.

It is certified that I have complied with other legal requirements in this connection.

SARU DHINGRA  
[Signature (in existing old name)]

I hitherto known as TANISHA D/o BHARAT BHUSHAN, R/o House No. 65, Ward No. 4, Near Dauji Mandir, Hassanpur (Rural), Palwal, Haryana-121107, have changed my name and shall hereafter be known as TANISHA GUPTA.

It is certified that I have complied with other legal requirements in this connection.

TANISHA  
[Signature (in existing old name)]

I hitherto known as SHATROHAN S/o HARI RAM PAL, resident of Street No. 3-L, Harindra Nagar, Faridkot, District Faridkot, Punjab, have changed my name and shall hereafter be known as SHATRUGHAN PAL.

It is certified that I have complied with other legal requirements in this connection.

SHATROHAN  
[Signature (in existing old name)]



I hitherto known as RANDEEP KAUR DHILLON W/o JAGJIT SINGH, residing at Vill. Chak Mukand PO Khasa, Amritsar-143107, Punjab, have changed my name and shall hereafter be known as RANDEEP KAUR.

It is certified that I have complied with other legal requirements in this connection.

RANDEEP KAUR DHILLON  
[Signature (in existing old name)]

I hitherto known as MANDEEP KAUR BEDI wife of JASWINDER SINGH, residing at H.No. 696-A, Plot No. 81, Guru Nanak Avenue, Phase-3, Back Side Power Colony, Majitha Road, District Amritsar-143001, Punjab, have changed my name and shall hereafter be known as MANDEEP KAUR.

It is certified that I have complied with other legal requirements in this connection.

MANDEEP KAUR BEDI  
[Signature (in existing old name)]

I hitherto known as PRAKHAR S/o DHANESH KUMAR SINGH, R/o Village-Rohua Raja Ram, Post-Musahri, Muzaffarpur, Bihar-842002, have changed my name and shall hereafter be known as PRAKHAR SINGH.

It is certified that I have complied with other legal requirements in this connection.

PRAKHAR  
[Signature (in existing old name)]

I hitherto known as ASMA D/o ISHAQ SOMANI, residing at House No. 5-2/2/2, Bhavani Nagar, Nagaram, Keesara(M), Medcal Malkajgiri, Distt. Telangan State-500083, have changed my name and shall hereafter be known as ASMA SOMANI.

It is certified that I have complied with other legal requirements in this connection.

ASMA  
[Signature (in existing old name)]

I, ROHIT BATTA S/o RAJNISH BATTA, residing at H.No.-109/A, Preet Vihar, Back Side Dr. Dhir Abha, Patiala, Punjab-147201, have changed the name of my minor son SHARAV SHAURYA BATTA, aged 13 years and he shall hereafter be known as HARSHVARDHAN BATTA.

It is certified that I have complied with other legal requirements in this connection.

ROHIT BATTA  
[Signature of Guardian]

I hitherto known as RAJINDER KAUR D/o NAND SINGH and W/o KULDEEP SINGH, residing at Ward No.-14, Village-Baltana, Bartana, SAS Nagar, (Mohali) Punjab-140604, have changed my name and shall hereafter be known as HARJINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

RAJINDER KAUR  
[Signature (in existing old name)]

I hitherto known as SIMRANJIT SINGH AHLUWALIA son of GURJIT SINGH, residing at H.No. 5040/23, Gali No.1, Bhagat Singh Pura, Sultanwind Road, District, Amritsar-143001, Punjab, have changed my name and shall hereafter be known as SIMRANJIT SINGH.

It is certified that I have complied with other legal requirements in this connection.

SIMRANJIT SINGH AHLUWALIA  
[Signature (in existing old name)]

I hitherto known as NEERU BALA daughter of NARINDER PAL wife of VIVEK KUMAR, R/o H.No. 395, Adda Jaintipur, Tehsil Majitha, District Amritsar-143502, Punjab, have changed my name and shall hereafter be known as POONAM SODHI.

It is certified that I have complied with other legal requirements in this connection.

NEERU BALA  
[Signature (in existing old name)]

I hitherto known as HARPREET KAUR SANDHU daughter of RANJEET SINGH wife of MAHABIR SINGH, residing at Village Drajke, District Tarn Taran-143303, Punjab, have changed my name and shall hereafter be known as HARPREET KAUR.

It is certified that I have complied with other legal requirements in this connection.

HARPREET KAUR SANDHU  
[Signature (in existing old name)]

I, AFTAB ALAM SIDDIQUI son of Md. ANWAR, resident of Alsamecha Complex 2nd Floor, Bihari Sao Lane, Sahusamaj, P.O.- Bankipur, P.S.-Pirbahore, District-Patna, State-Bihar, Pin-800004, have change the name of my minor daughter TANNAZ SIDDIQUI, aged about 13 year and she shall hereafter be known as MARIYAM HUSSAIN.

It is certified that I have complied with other legal requirements in this connection.

AFTAB ALAM SIDDIQUI  
[Signature of Guardian]

I hitherto known as KAWALPREET KAUR W/o BALVIR SINGH, R/o Ramgarh, District Barnala, Punjab, have changed my name and shall hereafter be known as KAMALPREET KAUR.

It is certified that I have complied with other legal requirements in this connection.

KAWALPREET KAUR  
[Signature (in existing old name)]

I hitherto known as KULBHUSHAN S/o VIJAY KUMAR, R/o B-21/174, Ambe Valley, Ajjowal, Hoshiarpur, Punjab, have changed my name and shall hereafter be known as KULBHUSHAN CHOUDHARY.

It is certified that I have complied with other legal requirements in this connection.

KULBHUSHAN  
[Signature (in existing old name)]

I hitherto known as SEEBO W/o GURDEV RAM, R/o Village Raju Majra, PO Adoana Tehsil Balachaur, Distt. SBS Nagar, Punjab, have changed my name and shall hereafter be known as PARMJEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

SEEBO  
[Signature (in existing old name)]

I hitherto known as SONIA D/o VIJAY KUMAR, R/o B-21/174, Ambey Valley, Hoshiarpur, Punjab, have changed my name and shall hereafter be known as SONIA CHOUDHARY.

It is certified that I have complied with other legal requirements in this connection.

SONIA  
[Signature (in existing old name)]

I hitherto known as HARIJOTI D/o SUCHA SINGH, R/o Village Chak Guru, PO Samundra, Tehsil Garhshankar, Distt Hoshiarpur, Punjab, have changed my name and shall hereafter be known as HARJOT KAUR.

It is certified that I have complied with other legal requirements in this connection.

HARIJOTI  
[Signature (in existing old name)]

I hitherto known as MANPREET SINGH MARWAHA S/o PARAMJIT SINGH, R/o H.No.1717/35A, St. No. 2, Near Gas Wali Gali, Mohalla G.T.B, Jagraon, Distt. Ludhiana, Punjab, have changed my name and shall hereafter be known as MANPREET SINGH.

It is certified that I have complied with other legal requirements in this connection.

MANPREET SINGH MARWAHA  
[Signature (in existing old name)]

I hitherto known as UMAKANT AGRAWAL alias UMESH AGRAWAL S/o SHYAM LAL AGRAWAL, R/o Makan No. 309, Jhanda Bazar, Raipura, Shahnagar, Panna, Madhya Pradesh- 488442, have changed my name and shall hereafter be known as UMESH KUMAR AGRAWAL.

It is certified that I have complied with other legal requirements in this connection.

UMAKANT AGRAWAL alias UMESH AGRAWAL  
[Signature (in existing old name)]

I, PARMJIT S/o BACHNA RAM, R/o Village Golewal, PO Rurki Khas, Tehsil Garhshankar, Distt. Hoshiarpur, Punjab, have changed the name of my minor daughter SIMRAN aged 12 years and she shall hereafter be known as SIMRAN KAUR.

It is certified that I have complied with other legal requirements in this connection.

PARMJIT  
[Signature of Guardian]

I hitherto known as VEENA DEVI wife of MAYA RAM, residing at H.No.19, Abadi Akalgarh Ka Majra, P.O Kanahri Kalan, Tehsil Jagadhri, Yamunanagar, Haryana-133103, have changed my name and shall hereafter be known as MEENA DEVI.

It is certified that I have complied with other legal requirements in this connection.

VEENA DEVI  
[Signature (in existing old name)]

I hitherto known as POOJA SETIA wife of RAJNISH KUMAR SETIA, residing at 47 Ganpati Colony, Back Side Water Works Mansa, Distt. Mansa, Punjab, have changed my name and shall hereafter be known MANJU BATRA.

It is certified that I have complied with other legal requirements in this connection.

POOJA SETIA  
[Signature (in existing old name)]

I hitherto known as RUPINDER KAUR W/o SARABJIT SINGH, R/o Vill. Hazipur, PO Kabirpur Tehsil Sultanpur, Distt. Kapurthala, Punjab, have changed my name and shall hereafter be known as KAUR RUPINDER.

It is certified that I have complied with other legal requirements in this connection.

RUPINDER KAUR  
[Signature (in existing old name)]

I hitherto known as NACHIKET KHARE S/o INDRAJIT CHATTOPADHYAY, R/o Tulip 702, Green Valley Apartment, Sector 41-42, Anangpur, Amar Nagar, Faridabad, Haryana-121003, have changed my name and shall hereafter be known as NACHIKET CHATTERJEE.

It is certified that I have complied with other legal requirements in this connection.

NACHIKET KHARE  
[Signature (in existing old name)]

I hitherto known as LOKESH S/o KAILASHI, R/o Bhagat Nagar, Hoshiarpur, Punjab, have changed my name and shall hereafter be known as LOKESH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

LOKESH  
[Signature (in existing old name)]

I, RAMNEEK W/o DEEPAK VERMA, R/o 2451, Sector 1, Near Tuli Properties, Sector 1, Rohtak, Haryana-124001, have changed the name of my minor son JIGYANSH VERMA aged about 5 years and he shall hereafter be known as RIHAAN PREET.

It is certified that I have complied with other legal requirements in this connection.

RAMNEEK  
[Signature of Guardian]

I hitherto known as PRADEEP S/o MISHRI LAL, R/o Khasra No. 248, Shanidev enclave, Girdharpur, Chhapraula, Ghaziabad, Near Shri Ram Temple, Gautam Buddha Nagar, Uttar Pradesh-201009, have changed my name and shall hereafter be known as PRADEEP VISHWAKARMA.

It is certified that I have complied with other legal requirements in this connection.

PRADEEP  
[Signature (in existing old name)]

I hitherto known as KEWAL RAM S/o AMAR CHAND, R/o Pandori Nijjran, Distt Jalandhar, Punjab-144102, have changed my name and shall hereafter be known as KEWALJIT.

It is certified that I have complied with other legal requirements in this connection.

KEWAL RAM  
[Signature (in existing old name)]

I hitherto known as BIKRAMJIT SINGH SANGAR son of SUKHDEV SINGH, residing at VPO Dhadde Tehsil and District, Amritsar-143504, Punjab, have changed my name and shall hereafter be known as BIKRAMJIT SINGH

It is certified that I have complied with other legal requirements in this connection.

BIKRAMJIT SINGH SANGAR  
[Signature (in existing old name)]

I hitherto known as HARPARTAP SINGH son of GURDAV SINGH, residing at Village Chhajjal Wadi, District Amritsar-143149 Punjab, have changed my name and shall hereafter be known as HARPREET SINGH.

It is certified that I have complied with other legal requirements in this connection.

HARPARTAP SINGH  
[Signature (in existing old name)]

I hitherto known as ANKUR S/o GIAN CHAND GUPTA, residing at House No.-1363 Sector-19, Faridabad Haryana- 121002, have changed my name and shall hereafter be known as ANKUR GUPTA.

It is certified that I have complied with other legal requirements in this connection.

ANKUR  
[Signature (in existing old name)]

I hitherto known as VIKASH CHAND son of BRAMH DUTT residing at VPO Dalepur Tehsil Kalanaur District Gurdaspur-143512, Punjab, have changed my name and shall hereafter be known as VIKASH SHARMA.

It is certified that I have complied with other legal requirements in this connection.

VIKASH CHAND  
[Signature (in existing old name)]

I hitherto known as MOHIT AGARWAL S/o Shree GOPAL AGARWAL, R/o D-30, Alka Kunj, Kamla Nagar, Agra, Uttar Pradesh-282005, have changed my name and shall hereafter be known as MAYANK AGARWAL.

It is certified that I have complied with other legal requirements in this connection.

MOHIT AGARWAL  
[Signature (in existing old name)]

I hitherto known as KUMAR RANI W/o MAHESH KUMAR, R/o H.No.-E-52, J.J Colony, Wazir Pur, North West Delhi, Delhi-110052, have changed my name and shall hereafter be known as UMA RANI.

It is certified that I have complied with other legal requirements in this connection.

KUMAR RANI  
[Signature (in existing old name)]

I hitherto known as RAJKISHOR S/o NEM SINGH, residing at 1623/A Railway Colony, Ratlam M.P.- 457001, have changed my name and shall hereafter be known as PAVNISH SINGH.

It is certified that I have complied with other legal requirements in this connection.

RAJKISHOR  
[Signature (in existing old name)]

I hitherto known as SHELLY GABA, W/o NISHANT GABBA, R/o 44, Sector-11, Huda (Phase-1), Panipat, Haryana-132103, have changed my name and shall hereafter be known as SHELLY GABBA.

It is certified that I have complied with other legal requirements in this connection.

SHELLY GABA  
[Signature (in existing old name)]

I hitherto known as GURPRIT SINGH S/o SHER SINGH, residing at VPO Kot Gangu Rai, Tehsil & District Ludhiana Punjab, Pin-141113, have changed my name and shall hereafter be known as GURPREET SINGH.

It is certified that I have complied with other legal requirements in this connection.

GURPRIT SINGH  
[Signature (in existing old name)]

I hitherto known as AMANJEET KAUR JASWANT SINGH SARAI daughter of JASWANT SINGH SARAI wife of SUKHPAL SINGH, residing at Vill. Jand, PO. Changla, Tehsil Dasuya, Distt. Hoshiarpur-144205, Punjab, India, have changed my name and shall hereafter be known as AMANJEET KAUR CHEEMA.

It is certified that I have complied with other legal requirements in this connection.

AMANJEET KAUR JASWANT SINGH SARAI  
[Signature (in existing old name)]

I, SHIVAM S/o ABHAY KISHORE PRASAD SINGH, R/o B-189, Amrapali Leisure Valley Villas, Near Panchmukhi Hanuman Mandir, Greater Noida Sector 1, Gautam Buddha Nagar, Uttar Pradesh- 201306, have changed the name of my minor Son KIYANSH SINGH aged about 2 years and he shall hereafter be known as NEEV SINGH.

It is certified that I have complied with other legal requirements in this connection.

SHIVAM  
[Signature of Guardian]

I hitherto known as SANDEEP KAUR wife of BHUPINDER SINGH, residing at VPO. Rahimpur, Tehsil Nakodar, Distt. Jalandhar-144623, Punjab, India, have changed my name and shall hereafter be known as KAUR SANDEEP.

It is certified that I have complied with other legal requirements in this connection.

SANDEEP KAUR  
[Signature (in existing old name)]

I hitherto known as HARWINDER KAUR W/o JASWINDER SINGH, residing at VPO Kangna, Tehsil Nakodar, District- Jalandhar, Punjab - 144701, have changed my name and shall hereafter be known as RAVINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

HARWINDER KAUR  
[Signature (in existing old name)]

I, SANDEEP KAUR wife of BHUPINDER SINGH, residing at VPO. Rahimpur, Tehsil Nakodar, Distt. Jalandhar-144623, Punjab, India, have changed the name of my minor son GURBAAZ SINGH aged 02 years and he shall hereafter be known as SINGH GURBAAZ.

It is certified that I have complied with other legal requirements in this connection.

SANDEEP KAUR  
[Signature of Guardian]

I, SANDEEP KAUR wife of BHUPINDER SINGH residing at VPO. Rahimpur, Tehsil Nakodar, Distt. Jalandhar-144623, Punjab, India, have changed the name of my minor son EKAMJEET SINGH aged 11 years and he shall hereafter be known as SINGH EKAMJEET.

It is certified that I have complied with other legal requirements in this connection.

SANDEEP KAUR  
[Signature of Guardian]

I, SHIV PRAKASH SINGH S/o RAJ NARAYAN SINGH, residing at Kharariyan Khas Bari, Kharawan, Varanasi, Uttar Pradesh-221201, have changed the name of my minor son DHRUVANSH SINGH aged 03 years and he shall hereafter be known as ATHARV SINGH.

It is certified that I have complied with other legal requirements in this connection.

SHIV PRAKASH SINGH  
[Signature of Guardian]

I hitherto known as GOPAL SONI S/o JAGANNATH RAMCHANDRA MAHESHWARY, R/o Flat No. C-805, Shyam Rachna, VIP Road Vesu, Surat City, Gujarat- 395007, have changed my name and shall hereafter be known as GOPAL JAGANNATH MAHESHWARY.

It is certified that I have complied with other legal requirements in this connection.

GOPAL SONI  
[Signature (in existing old name)]

I hitherto known as HANSHA DEVI alias HANSA DEVI, W/o NAVAL KISHOR SAHU, R/o H. No.-64, Ward Num-05, Shitlapara, Sakari-4, Chandi Bazar, Chhattisgarh- 493661, have changed my name and shall hereafter be known as HANSA DEVI SAHU.

It is certified that I have complied with other legal requirements in this connection.

HANSHA DEVI alias HANSA DEVI  
[Signature (in existing old name)]

I, SUNNY GARG S/o SHIV KUMAR, residing at Ward No.-11, Anaj Mandi Safidon, Safidon, Jind, Haryana-126112, have changed the name of my minor daughter DHRITI aged 10 years and she shall hereafter be known as VIDHI GARG.

It is certified that I have complied with other legal requirements in this connection.

SUNNY GARG  
[Signature of Guardian]

I, HARISH SINGH NEGI S/o JAGMOHAN SINGH NEGI, R/o B-115, Block B, Mu-1, Ghodi Bachheda, Ghori, Gautam Buddha Nagar, Uttart Pradesh- 201310, have changed the name of my minor daughter REHANSHI NEGI aged about 5 years and she shall hereafter be known as RADHIKA NEGI.

It is certified that I have complied with other legal requirements in this connection.

HARISH SINGH NEGI  
[Signature of Guardian]

I, DAULAT SINGH KHATI S/o THAKUR SINGH KHATI, R/o C-351/B, Sector-19, Noida, Gautam Buddha Nagar, Uttar Pradesh- 201301, have changed the name of my minor Son PRIYANSH KHATI aged about 7 years and he shall hereafter be known as PARANJAY KHATI.

It is certified that I have complied with other legal requirements in this connection.

DAULAT SINGH KHATI  
[Signature of Guardian]

I hitherto known as NEETA GUPTA W/o ASHOK KUMAR, R/o 421, G.T Road, Mahashay Ji Ka Ahata, Nyadar Ganj, Dadri, Gautam Buddha Nagar, Uttar Pradesh-203207, have changed my name and shall hereafter be known as NEETA GOEL.

It is certified that I have complied with other legal requirements in this connection.

NEETA GUPTA  
[Signature (in existing old name)]

I hitherto known as ARPITA RAUTARAY D/o ARUN KUMAR RAUTRAY, R/o Pallahat, Infort of Lokeswar Temple Khurda, Pallahat, Khordha Orissa-752056, have changed my name and shall hereafter be known as ARPITA RAUTARAY VERMA.

It is certified that I have complied with other legal requirements in this connection.

ARPITA RAUTARAY  
[Signature (in existing old name)]

I hitherto known as AISHWARYA G KOTABAGI D/o GAJENDRA V KOTABAGI, R/o 418, Vaastu Lavender Mylasandra Near Krishna Grden Rajrajeshwarinagar Rajrajeshwarinagar Bengaluru Karnataka - 560098, have changed my name and shall hereafter be known as AISHWARYA KONDIKOPPA.

It is certified that I have complied with other legal requirements in this connection.

AISHWARYA G KOTABAGI  
[Signature (in existing old name)]

I hitherto known as AMANPREET KAUR wife of JAGPREET SINGH BRAR, residing at, Near Govt. Primary School, Vill Chak Duhe Wala, PO Rupana, Barkandi Distt. Sri Muktsar Sahib, Punjab-152026, have changed my name and shall hereafter be known AMANPREET KAUR BRAR.

It is certified that I have complied with other legal requirements in this connection.

AMANPREET KAUR  
[Signature (in existing old name)]

I hitherto known as PARVINDER SINGH S/o HARPAL SINGH, R/o Village Poohli, District Bathinda Punjab, have changed my name and shall hereafter be known as PARMJEET SINGH.

It is certified that I have complied with other legal requirements in this connection.

PARVINDER SINGH  
[Signature (in existing old name)]

I hitherto known as KUMAR PANKAJ S/o SURENDER MOHAN, R/o B-49, G/F, Lajpat Nagar-1, South Delhi, Delhi-110024, have changed my name and shall hereafter be known as PANKAJ KUMAR.

It is certified that I have complied with other legal requirements in this connection.

KUMAR PANKAJ  
[Signature (in existing old name)]

I hitherto known as SUMITRA DEVI, W/o BALBIR SINGH, R/o Palri (70), Panipat, Haryana-132145, have changed my name and shall hereafter be known as SAVTRI.

It is certified that I have complied with other legal requirements in this connection.

SUMITRA DEVI  
[Signature (in existing old name)]

I hitherto known as GURNAM KAUR W/o MALOOK SINGH, R/o Vill. Khudadpur, PO Kutbanpur, Distt Patiala, Punjab-147101, have changed my name and shall hereafter be known as LAKHWINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

GURNAM KAUR  
[Signature (in existing old name)]

I hitherto known as PAMMI RANI W/o BALWANT RAM, R/o Ward No. 03, Phusmandi, Tehsil Sardulgarh, Distt Mansa Punjab, have changed my name and shall hereafter be known as PARMJEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

PAMMI RANI  
[Signature (in existing old name)]

I hitherto known as SUPINDER PAL SINGH S/o JAGTAR SINGH, R/o House No.720, JLPL, Sector-94, SAS Nagar, Punjab-160071, have changed my name and shall hereafter be known as SAPINDER PAL SINGH.

It is certified that I have complied with other legal requirements in this connection.

SUPINDER PAL SINGH  
[Signature (in existing old name)]

I hitherto known as MONIKA RANI PAL W/o AZAD RATN PAL, R/o House No. 99, Khasra No. 72/1, Maszid Wali Gali, Akbar Pur, Majra, North West Delhi, Delhi-110036, have changed my name and shall hereafter be known as MONIKA RANI.

It is certified that I have complied with other legal requirements in this connection.

MONIKA RANI PAL  
[Signature (in existing old name)]

I hitherto known as BABLI BAI W/o CHANDAN YADAV, residing at 225/1 Kailash Kuti, Talawali Chanda Mangaliya, Arniya, Manglia Indore, Madhya Pradesh- 453771, have changed my name and shall hereafter be known as JAMUNA BAI.

It is certified that I have complied with other legal requirements in this connection.

BABLI BAI  
[Signature (in existing old name)]

I hitherto known as PARVINDER KAUR W/o GURJANT SINGH, R/o Jawaharke, Distt. Mansa, Punjab, have changed my name and shall hereafter be known as PARMINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

PARVINDER KAUR  
[Signature (in existing old name)]

I hitherto known as JAMIL AKHTER S/o ALTAF HUSSAIN, R/o Dhokadhah, Hasanganj, Kathiar, Bihar-854337, have changed my name and shall hereafter be known as MD WAZIR.

It is certified that I have complied with other legal requirements in this connection.

JAMIL AKHTER  
[Signature (in existing old name)]

I hitherto known as SARBJIT S/o MOHINDER PAL, residing at Village Nano Mallian, PO Bhano Langa, Kapurthala, Punjab-144620, have changed my name and shall hereafter be known as SARBJIT SINGH.

It is certified that I have complied with other legal requirements in this connection.

SARBJIT  
[Signature (in existing old name)]

I hitherto known as SUMIT S/o DEVENDER, R/o Sanghi (83), Rohtak, Haryana- 124303, have changed my name and shall hereafter be known as SUMIT HOODA.

It is certified that I have complied with other legal requirements in this connection.

SUMIT  
[Signature (in existing old name)]

I, AMARJIT KAUR SANDHU W/o LAKHWINDERJEET SINGH SANDHU, resident of W. No. 07, Dharam Singh Nagar, Moga-142001, Punjab, have changed my name and shall hereafter be known as AMARJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

AMARJIT KAUR SANDHU  
[Signature of Guardian]

I hitherto known as GAGANDEEP S/o DILBAG SINGH, R/o Dagana Kalan, Hoshiarpur, Punjab-146022, have changed my name and shall hereafter be known as GAGANDEEP SINGH.

It is certified that I have complied with other legal requirements in this connection.

GAGANDEEP  
[Signature (in existing old name)]

I hitherto known as SANDEEP KUMAR son of LAKSHMIKANT MAHATO, R/o Sawlapur, Sawlapur, Sindri, Dhanbad, Jharkhand-828122, have changed my name and shall hereafter be known as SANDEEP KUMAR MAHATO.

It is certified that I have complied with other legal requirements in this connection.

SANDEEP KUMAR  
[Signature (in existing old name)]

I hitherto known as DIKSHA MEHRA D/o Late MANOHAR LAL, residing at Ward No-5, H. No. 1580, Mandir Mohalla Kangra, Tehsil and District-Kangra, Himachal Pradesh, have changed my name and shall hereafter be known as DIKSHA.

It is certified that I have complied with other legal requirements in this connection.

DIKSHA MEHRA  
[Signature (in existing old name)]

I hitherto known as PRABHJOT SINGH S/o KARANJEET SINGH, residing at B-22/5/376, Street No-5, Dagana Road, Ward No-8, Dashmesh Nagar, Hoshiarpur, Punjab-146001, have changed my name and shall hereafter be known as PRABHJOT SINGH POWAR.

It is certified that I have complied with other legal requirements in this connection.

PRABHJOT SINGH  
[Signature (in existing old name)]

I hitherto known as PRAKASH CHAND son of JAGARNATH, residing at Vill Rampur Sunran, Teh Phagwara, Distt. Kapurthala, Punjab-144407, have changed my name and shall hereafter be known as PRAKASH CHAND.

It is certified that I have complied with other legal requirements in this connection.

PRAKASH CHAND  
[Signature (in existing old name)]

I hitherto known as HARVINDER SINGH JOURA S/o AJIT SINGH, R/o H.No.806, W.No.9, Nanak Nagri, Moga-142001, Punjab, have changed my name and shall hereafter be known as HARVINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

HARVINDER SINGH JOURA  
[Signature of Guardian]

I hitherto known as PRAKASH KUMAR S/o MANOJ KUMAR, residing at Gram-Bedhna, Thana-Rafiganj, VTC: Jakhim, PO: Jakhim, Sub District: Rafiganj, District: Aurangabad, State: Bihar, Pin Code-824122, have changed my name and shall hereafter be known as RAVI PRAKASH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

PRAKASH KUMAR  
[Signature (in existing old name)]

I, MUSKAN W/o GAURAV KUMAR SUHAG, residing at VPO-Bishan (125), District-Jhajjar, Haryana-124201, have changed the name of my minor daughter SUMEDHA aged 08 years and she shall hereafter be known as OJASVI SUHAG

It is certified that I have complied with other legal requirements in this connection.

MUSKAN  
[Signature of Guardian]

I hitherto known as GURPRIT SINGH SRAN son of GURSEWAK SINGH, residing at Sekha Road, Near Power House, Smalsar, Moga, Punjab-142049, have changed my name and shall hereafter be known as GURPREET SINGH.

It is certified that I have complied with other legal requirements in this connection.

GURPRIT SINGH SRAN  
[Signature (in existing old name)]

I hitherto known as SANWAR TELI alias LOBH CHAND TELI S/o SUWA LAL TELI, residing at Ward 8, VTC: Ladoowas, PO: Laduwas, Sub District: Mandal, District: Bhilwara, State: Rajasthan, Pin Code-311403, have changed my name and shall hereafter be known as SANWAR TELI.

It is certified that I have complied with other legal requirements in this connection.

SANWAR TELI alias LOBH CHAND TELI  
[Signature (in existing old name)]

I hitherto known as BANDI RAYAMALLU alias KASARLA JANARDHAN REDDY S/o ELLAIAH alias MALLAREDDY residing at 2-20/1, Kandugula, Huzurabad Mandalam, Kandugula, Karimnagar, Telangana- 505101, have changed my name and shall hereafter be known as BANDI RAYAMALLU.

It is certified that I have complied with other legal requirements in this connection.

BANDI RAYAMALLU alias KASARLA  
JANARDHAN REDDY  
[Signature (in existing old name)]

I hitherto known as SAUMYA WADHWA D/o SUSHIL WADHWA residing at C 113 Shivalik VTC Malviya Nagar PO Malviya Nagar, Sub District Hauz Khas, District South Delhi, State Delhi-110017, have changed my name and shall hereafter be known as SAUMYA TALREJA.

It is certified that I have complied with other legal requirements in this connection.

SAUMYA WADHWA  
[Signature (in existing old name)]

I hitherto known as ARSHAD S/o AZIZ BASHA, R/o Suggappanamata, Hiluvalli Grama, Narasimharajapura Taluk, Narasimharajapura, Chikkamagaluru, Karnataka-577134, have changed my name and shall hereafter be known as ARSHAD AZIZ BASHA.

It is certified that I have complied with other legal requirements in this connection.

ARSHAD  
[Signature (in existing old name)]

I hitherto known as KULWINDER KAUR AKALI RAI W/o PARMJIT SINGH, residing at VPO Bhootan, Tehsil Banga, Distt. S.B.S Nagar-144512, Punjab, India, have changed my name and shall hereafter be known as KULWINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

KULWINDER KAUR AKALI RAI  
[Signature (in existing old name)]

I hitherto known as SHALINI D/o ANIL SHARMA W/o AMAN JOSHI, R/o H.No. 5381, Ward No. 16, Near Lappe Shah, Muhalla Berian Jagraon, Distt. Ludhiana-142026, Punjab, have changed my name and shall hereafter be known as SHALINI JOSHI.

It is certified that I have complied with other legal requirements in this connection.

SHALINI  
[Signature (in existing old name)]

I hitherto known as NAVDEEP KAUR KULAR wife of KARAMJIT SAHOTA, R/o Village Chak Sahbu, Tehsil Phillaur, Distt. Jalandhar-144416, Punjab, have changed my name and shall hereafter be known as NAVDEEP KAUR.

It is certified that I have complied with other legal requirements in this connection.

NAVDEEP KAUR KULAR  
[Signature (in existing old name)]



I hitherto known as MANDEEP SINGH JHYONT son of HARBANS SINGH, residing at House Number 28, Ward Number 08, Opposite HDFC Bank, Chandigarh Road, Samrala, Samrala, Ludhiana, Punjab-141114, have changed my name and shall hereafter be known as MUSA JHYONT.

It is certified that I have complied with other legal requirements in this connection.

MANDEEP SINGH JHYONT  
[Signature (in existing old name)]

I hitherto known as AMIT S/o ASHOK KUMAR BHALLA, R/o H. No. 1617, W. No. 6, Mohalla Sagan Adampur Doaba, Distt. Jalandhar Punjab, have changed my name and shall hereafter be known as AMIT KUMAR BHALLA.

It is certified that I have complied with other legal requirements in this connection.

AMIT  
[Signature (in existing old name)]

I hitherto known as VISHAL S/o AMARJIT SINGH, R/o Bassi Purani, Village Nandan, Distt. Hoshiarpur, Punjab, have changed my name and shall hereafter be known as VISHAL KUMAR.

It is certified that I have complied with other legal requirements in this connection.

VISHAL  
[Signature (in existing old name)]

I hitherto known as MEENU W/o GURDEV SINGH, R/o H. No. 174, Sector 4-A, Mandi Gobindgarh, Tehsil Amloh, Distt. Fatehgarh Sahib, Punjab, have changed my name and shall hereafter be known as BALJEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

MEENU  
[Signature (in existing old name)]

I hitherto known as VANDNA RANI wife of SANDEEP GARG, residing B-X/450, Patel Nagar, Gali No.1 Barnala Tehsil & Distt Barnala, Punjab, have changed my name and shall hereafter be known as BANDNA GARG.

It is certified that I have complied with other legal requirements in this connection.

VANDNA RANI  
[Signature (in existing old name)]

I hitherto known as INDERJIT S/o RAM PAL, R/o Village Jattpur, Distt. Hoshiarpur, Punjab, have changed my name and shall hereafter be known as INDERJIT KASHYAP.

It is certified that I have complied with other legal requirements in this connection.

INDERJIT  
[Signature (in existing old name)]

I hitherto known as PARAMJIT KAUR HERAN W/o SARBJEET SINGH HERAN, R/o H.No. 6, Block-D, Green City, Jagraon, Distt. Ludhiana, Punjab, have changed my name and shall hereafter be known as PARAMJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

PARAMJIT KAUR HERAN  
[Signature (in existing old name)]

I hitherto known as RAJINDER KAUR wife of BAHADUR SINGH GILL, residing at VPO Maksudra, Distt. Ludhiana, Punjab, have changed my name and shall hereafter be known as RAJWINDER KAUR GILL.

It is certified that I have complied with other legal requirements in this connection.

RAJINDER KAUR  
[Signature (in existing old name)]

I hitherto known as PAVINDER KAUR W/o AMRINDER SINGH, R/o Village Mamupur, Tehsil Kharar, District SAS Nagar Mohali, Punjab, have changed my name and shall hereafter be known as RAVINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

PAVINDER KAUR  
[Signature (in existing old name)]

I hitherto known as HINA D/o MANMOHAN LAL, residing at Village Koopur, PO Adda Kathar, Distt. Jalandhar-144106, Punjab, India have changed my name and shall hereafter be known as AVLEEN KAUR.

It is certified that I have complied with other legal requirements in this connection.

HINA  
[Signature (in existing old name)]

I hitherto known as NITIN SHARMA S/o LEKHRAJ SHARMA, residing at House No.-45A, Gali No.-11B, Ashok Vihar, Phase-3, Gurgaon, Haryana-122001, have changed my name and shall hereafter be known as NITIIN SHARMA.

It is certified that I have complied with other legal requirements in this connection.

NITIN SHARMA  
[Signature (in existing old name)]

I hitherto known as JAGBIR SINGH S/o JASBIR SINGH, R/o Lalayana Road, Near Nehri Kothi, Talwandi, Sabo, Bathinda, Punjab-151302, have changed my name and shall hereafter be known as JAGBIR SINGH MANN.

It is certified that I have complied with other legal requirements in this connection.

JAGBIR SINGH  
[Signature (in existing old name)]

I hitherto known as KAWAL SINGH S/o CHARAN SINGH, R/o H.No. 20, W.No. 03, Vishavkarma Road, Adarsh Nagar, Doraha Distt. Ludhiana, Punjab, have changed my name and shall hereafter be known as KEWAL SINGH.

It is certified that I have complied with other legal requirements in this connection.

KAWAL SINGH  
[Signature (in existing old name)]

I hitherto known as KULWINDER SINGH SAMRA S/o MOHINDER SINGH, R/o Village Ibban Kalan, Chabhal Road, Distt. Amritsar-143009, Punjab, have changed my name and shall hereafter be known as KULWINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

KULWINDER SINGH SAMRA  
[Signature (in existing old name)]

I hitherto known as LOVELEEN KAUR daughter of HANS RAJ W/o JAGJIT SINGH MAKKAR, R/o Ward No. 5, Bariwala, Tehsil Bariwala, Distt. Sri Muktsar Sahib, Punjab- 152025, have changed my name and shall hereafter be known as LOVELEEN KAUR MAKKAR.

It is certified that I have complied with other legal requirements in this connection.

LOVELEEN KAUR  
[Signature (in existing old name)]

I hitherto known as SUNITA PATIL W/o DATTATREY, residing at #62 Maha Laxmi Layout, Gokul Road Hubli, Gokul, Gokul Hubli Dharwad, Karnataka-580030, have changed my name and shall hereafter be known as SUNDARABAI D. PATIL.

It is certified that I have complied with other legal requirements in this connection.

SUNITA PATIL  
[Signature (in existing old name)]

I, SANDEEP KUMAR S/o DARA SINGH, residing at 467, Jatav Mohalla, Tugalkabad, Village Jait Pur, Jaitpur, South Delhi, Delhi-110044, have changed the name of my minor daughter DHRUVI aged 9 years and she shall hereafter be known as DHRUVI SINGH.

It is certified that I have complied with other legal requirements in this connection.

SANDEEP KUMAR  
[Signature of Guardian]

I hitherto known as GAGANDEEP S/o RAM LAL, R/o Sheikhpur, Shaheed Bhagat Singh Nagar, Punjab-144029, have changed my name and shall hereafter be known as GAGANDEEP DHANDA.

It is certified that I have complied with other legal requirements in this connection.

GAGANDEEP  
[Signature (in existing old name)]

I hitherto known as KANIZ FATHMA W/o MOHAMMED AAQUIB GHAZI, R/o 17,18,19 Hajjani Villa, Face A, Regency Priyadarshani Ring Road, Khajarana, VTC- Indore, PO-Indore, G.P.O. District-Indore, Madhya Pradesh-452001, have changed my name and shall hereafter be known as KANIZ FATHMA GHAZI.

It is certified that I have complied with other legal requirements in this connection.

KANIZ FATHMA  
[Signature (in existing old name)]

I hitherto known as MANSURI MO SHAFIK SALIMBHAI S/o SALIMBHAI MANSURI, residing at E/68, Ashiyana Park, VTC: Gorva, PO: Gorva, Sub-District: Padra, District: Vadodara, State: Gujarat-390003, have changed my name and shall hereafter be known as SHAFIK SALIM MANSURI.

It is certified that I have complied with other legal requirements in this connection.

MANSURI MO SHAFIK SALIMBHAI  
[Signature (in existing old name)]

I, LAKHVIR SINGH S/o RAM DASS, R/o VPO-Binjon, Tehsil Garhshankar, Distt. Hoshiarpur, Punjab, have changed the name of my minor daughter NAVJOT, aged 12 years and she shall hereafter be known as NAVJOT KAUR.

It is certified that I have complied with other legal requirements in this connection.

LAKHVIR SINGH  
[Signature of Guardian]

I, NEERAJ RATTI son of SUKHVIR KUMAR RATTI, residing at Flat No. 117, Tower No. 9, Alpine Residency, Zirakpur, SAS Nagar, Punjab, have changed the name of my minor son ARYANN RATTI, aged 17 years and he shall hereafter be known as TUSHAR RATTI.

It is certified that I have complied with other legal requirements in this connection.

NEERAJ RATTI  
[Signature of Guardian]

I hitherto known as NARINDER KAUR TAK W/o MANVINDER SINGH, R/o House No. 35, Mohalla Azad, Ward No. 13 Tanda, Tehsil Dasuya, Distt. Hoshiarpur, Punjab-144203, have changed my name and shall hereafter be known as NARINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

NARINDER KAUR TAK  
[Signature (in existing old name)]

I hitherto known as SUMAN D/o SARDARA, R/o VPO. Mahalon, Tehsil Nawanshahr, Distt. SBS Nagar, Punjab, have changed my name and shall hereafter be known as SUMAN RANI.

It is certified that I have complied with other legal requirements in this connection.

SUMAN  
[Signature (in existing old name)]

I hitherto known as GURBAKSH KAUR W/o GULSHAN KUMAR, residing at H.No. 11/246/2, Subhash Nagar, Banga, Distt. S.B.S. Nagar-144505, Punjab, India, have changed my name and shall hereafter be known as KUSUM BADYAL.

It is certified that I have complied with other legal requirements in this connection.

GURBAKSH KAUR  
[Signature (in existing old name)]

I hitherto known as DALJEET KAUR W/o MANJIT SINGH GHOTRA, R/o Vill. Bahadurpur, P.O. Talwandi Sallan, Tehsil Dasuya, Distt. Hoshiarpur, Punjab-144203, have changed my name and shall hereafter be known as KAUR DALJEET.

It is certified that I have complied with other legal requirements in this connection.

DALJEET KAUR  
[Signature (in existing old name)]

I hitherto known as SHAIL KUSHWAHA W/o R. K. PRASAD KUSHWAHA, R/o 538 K/1594, Triveni Nagar II, Sitapur Road, Nirala Nagar, Lucknow, Uttar Pradesh-226020, have changed my name and shall hereafter be known as AMLAWATI KUSHWAHA.

It is certified that I have complied with other legal requirements in this connection.

SHAIL KUSHWAHA  
[Signature (in existing old name)]

I hitherto known as NISHA W/o HARSH SAINI, R/o Back Side Shiv Mandir and Gurudwara, Sainchan, PO Adamwal, Distt. Hoshiarpur, Punjab, have changed my name and shall hereafter be known as NISHA SAINI.

It is certified that I have complied with other legal requirements in this connection.

NISHA  
[Signature (in existing old name)]

I hitherto known as MD RAHMAT alias MOHAMMED RAHMAT S/o ABDUL JABBAR, R/o Jhuggi Number-3, Under Zakhira Flyover, Near Daya Basti Railway Station, Ramesh Nagar, West Delhi, Delhi-110015, have changed my name and shall hereafter be known as MOHAMMAD RAHMAT.

It is certified that I have complied with other legal requirements in this connection.

MD RAHMAT alias MOHAMMED RAHMAT  
[Signature (in existing old name)]

I hitherto known as NIRMALA W/o VIJAY GAHLOT, R/o A1001, Block-A, NBCC Heights, Sector 89, Gurugram, Haryana-122505, have changed my name and shall hereafter be known as NIRMALA GAHLOT.

It is certified that I have complied with other legal requirements in this connection.

NIRMALA  
[Signature (in existing old name)]

I hitherto known as SANJEEV KUMAR alias SANJEEV S/o SHYAM SINGH, R/o House Number-128, Rasoolpur Jatan, Muzaffarnagar, Kakra, Uttar Pradesh-251318, have changed my name and shall hereafter be known as SANJEEV BALIYAN.

It is certified that I have complied with other legal requirements in this connection.

SANJEEV KUMAR alias SANJEEV  
[Signature (in existing old name)]

I hitherto known as SAWAN KUMAR KANDHARI S/o JANAK RAJ, R/o Gali Gurdwara, Baba Nika Singh, Pandori Gate Dharamkot, Tehsil-Dharamkot, District-Moga, Punjab-142042, have changed my name and shall hereafter be known as SAWAN KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SAWAN KUMAR KANDHARI  
[Signature (in existing old name)]

I hitherto known as SAILAJA JOSYLASARADA W/o NETI RAGHAVA KRISHNA, R/o Flat No. 102, B Block Sri Lakshmi Enclave, Opp Abhaya Veeranjanya Temple, Gopal Nagar Hyder Nagar, Kukatpally, Medchal-Malkajgiri, Telangana-500085, have changed my name and shall hereafter be known as SARADA SAILAJA JOSYULA.

It is certified that I have complied with other legal requirements in this connection.

SAILAJA JOSYLASARADA  
[Signature (in existing old name)]

I hitherto known as MAYURI LALITBHAI SURTI D/o LALITBHAI BABUBHAI SURTI W/o AMRITPAL VIRDI, R/o Village & Post Office Raipur Rasulpur, Distt. Jalandhar, Punjab, have changed my name and shall hereafter be known as MAYURI AMRITPAL VIRDI.

It is certified that I have complied with other legal requirements in this connection.

MAYURI LALITBHAI SURTI  
[Signature (in existing old name)]

I hitherto known as SITAMBAR S/o MAI RAM, R/o Village Katwara, PO Sanghi, Tehsil Rohtak, Distt. Rohtak, Haryana-124303, have changed my name and shall hereafter be known as ANAND.

It is certified that I have complied with other legal requirements in this connection.

SITAMBAR  
[Signature (in existing old name)]

I hitherto known as ANCHAL D/o CHANDER SHEKHAR, R/o VPO Barian Kalan, Distt. Hoshiarpur, Punjab, have changed my name and shall hereafter be known as ANCHAL KAUR.

It is certified that I have complied with other legal requirements in this connection.

ANCHAL  
[Signature (in existing old name)]

I hitherto known as TERSEM PAL S/o MANI RAM, R/o Mohan Nagar, Patwar Khane Wala Bazar, Verka, Distt. Amritsar-143501, Punjab, have changed my name and shall hereafter be known as TARSEM PAL SINGH.

It is certified that I have complied with other legal requirements in this connection.

TERSEM PAL  
[Signature (in existing old name)]

I hitherto known as JIMMI KUMAR alias JIMMI KUMAR PARMAR S/o VINOD KUMAR PARMAR, R/o Type-2-1-B Anu Kiran Colony, Rawatbhata, Rajasthan, have changed my name and shall hereafter be known as SHLOK PARMAR.

It is certified that I have complied with other legal requirements in this connection.

JIMMI KUMAR alias JIMMI KUMAR PARMAR  
[Signature (in existing old name)]

I hitherto known as KHUSHI D/o VIJAY GIRDHAR, R/o H.No. 364, Lane No. 9, Ekta Vihar, Kunjwani, Jammu City, PO Gangyal, Distt. Jammu and Kashmir, have changed my name and shall hereafter be known as SHREYA GIRDHAR.

It is certified that I have complied with other legal requirements in this connection.

KHUSHI  
[Signature (in existing old name)]

I hitherto known as PRIYANKA ARORA W/o VIKESH ARORA, R/o H.No. 22-C, Green Avenue, Tanga Colony, Distt. Amritsar-143001, Punjab, have changed my name and shall hereafter be known as MEENAKSHI.

It is certified that I have complied with other legal requirements in this connection.

PRIYANKA ARORA  
[Signature (in existing old name)]

I hitherto known as GURUMAN SINGH S/o JOGINDER SINGH, R/o Village Gujjapeer, PO Dhariwal, Distt Amritsar-143102, Punjab, have changed my name and shall hereafter be known as GURNAM SINGH.

It is certified that I have complied with other legal requirements in this connection.

GURUMAN SINGH  
[Signature (in existing old name)]

I hitherto known as SALINDER PAL alias SARINDER PAL S/o DASS RAM, residing at VPO Sandhwan, Tehsil Banga, Distt. S.B.S Nagar-144503, Punjab, India, have changed my name and shall hereafter be known as SURINDER PAL.

It is certified that I have complied with other legal requirements in this connection.

SALINDER PAL alias SARINDER PAL  
[Signature (in existing old name)]

I hitherto known as MANVINDER SINGH TAK S/o NASIB SINGH, R/o House No. 35, Mohalla Azad, Ward No. 13 Tanda, Tehsil Dasuya, Distt. Hoshiarpur, Punjab-144203, have changed my name and shall hereafter be known as MANVINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

MANVINDER SINGH TAK  
[Signature (in existing old name)]

I hitherto known as RAJNI W/o SANJEEV KUMAR, residing at H.No. 17A, New Guru Teg Bahadur Nagar, Distt. Jalandhar-144003, Punjab, India, have changed my name and shall hereafter be known as RAJESH KUMARI.

It is certified that I have complied with other legal requirements in this connection.

RAJNI  
[Signature (in existing old name)]

I hitherto known as BALA RANI W/o SURINDER SINGH, R/o Village Chadiala, PO Amlala, Dera Bassi, Distt SAS Nagar (Mohali), Punjab, have changed my name and shall hereafter be known as JAGMIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

BALA RANI  
[Signature (in existing old name)]

I hitherto known as BHUPINDER SINGH BHULLAR S/o SURJIT SINGH, R/o H.No. 225, Village Wazir Bhullar. P.O. Beas, Distt. Amritsar-143201, Punjab, have changed my name and shall hereafter be known as BHUPINDERSINGH SURJITSINGH BHULLAR.

It is certified that I have complied with other legal requirements in this connection.

BHUPINDER SINGH BHULLAR  
[Signature (in existing old name)]

I, JAGDEV SINGH S/o HUKAM SINGH, R/o House No. 1685 Ward No. 14, Khandera Pana, Village Tigrana, Tigrana (10), Bhiwani, Haryana-127031, have changed the name of my minor daughter SUNIDHI aged about 9 years and she shall hereafter be known as SUNIDHI TANWAR.

It is certified that I have complied with other legal requirements in this connection.

JAGDEV SINGH  
[Signature of Guardian]

I, JAGDEV SINGH S/o HUKAM SINGH, R/o House No. 1685 Ward No. 14, Khandera Pana, Village Tigrana, Tigrana (10), Bhiwani, Haryana-127031, have changed the name of my minor daughter ANUSKA aged about 11 years and she shall hereafter be known as ANUSKA TANWAR.

It is certified that I have complied with other legal requirements in this connection.

JAGDEV SINGH  
[Signature of Guardian]

I hitherto known as GURWINDER KAUR W/o NAHAR SINGH, R/o Meemsa, Dhuri, Sangrur, Punjab, have changed my name and shall hereafter be known as BALWINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

GURWINDER KAUR  
[Signature (in existing old name)]

I hitherto known as SEEMA DEVI W/o RAMESH CHAND, R/o Vill. Thappal, PO Jhinjri, Tehsil Sri Anandpur Sahib, Ropar, Punjab, have changed my name and shall hereafter be known as RAJINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

SEEMA DEVI  
[Signature (in existing old name)]

I, MANJIT KAUR W/o SUKHDEV SINGH, residing at VPO Kaleran, Tehsil Nawanshahr, Distt. S.B.S Nagar-144505, Punjab, India, have changed the name of my minor daughter SIMRAN aged 17 years and she shall hereafter be known as SIMRAN MALL.

It is certified that I have complied with other legal requirements in this connection.

MANJIT KAUR  
[Signature of Guardian]

I hitherto known as HARBHAJAN SINGH RANDHAWA S/o GAJJAN SINGH, R/o VPO Udho Nangal, Distt. Amritsar, Punjab, have changed my name and shall hereafter be known as HARBHAJAN SINGH.

It is certified that I have complied with other legal requirements in this connection.

HARBHAJAN SINGH RANDHAWA  
[Signature (in existing old name)]

I hitherto known as PALAK LAMBA D/o INDERJEET LAMBA W/o GAURAV MAGGU, residing at H.No. 300, Brahmपुरi, Lalheri Road, Khanna, District-ludhiana, Punjab-141401, have changed my name and shall hereafter be known as SANCHI MAGGU.

It is certified that I have complied with other legal requirements in this connection.

PALAK LAMBA  
[Signature (in existing old name)]

I hitherto known as NARINDER PAL KAUR D/o HARBHAJAN SINGH W/o SARBJIT SINGH, R/o Village Chella, Tehsil Patti, Distt. Tarn Taran, Punjab, have changed my name and shall hereafter be known as NARINDERJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

NARINDER PAL KAUR  
[Signature (in existing old name)]

I hitherto know as SHIVANI GUPTA D/o RAJENDRA PRASAD, R/o Village Kateya, PO Jai Govind Nagar (Makhara), PS- Jamhor, Kateya Aurangabad, Bihar-824124, have changed my name and shall hereafter be known as SHIVANI KUMARI.

It is certified that I have complied with other legal requirements in this connection.

SHIVANI GUPTA  
[Signature (in existing old name)]

I hitherto known as TAJINDER S/o OM PARKASH, R/o. Mohalla Cheema Bazar, VPO. Nurmahal, Teh. Phillaur (Jalandhar) Pincode-144039, Punjab, have changed my name and shall hereafter be known as TAJINDER KUMAR MEHRA.

It is certified that I have complied with other legal requirements in this connection.

TAJINDER  
[Signature (in existing old name)]

I hitherto known as SATISH RANI W/o KRISHAN KUMAR, R/o Royal Estate, Opp. Rampura Road, Bhawanigarh, Tehsil Bhawanigarh, Distt. Sangrur-148026, Punjab, have changed my name and shall hereafter be known as HIMANI GOYAL.

It is certified that I have complied with other legal requirements in this connection.

SATISH RANI  
[Signature (in existing old name)]

I hitherto known as RAJKAMAL PREET SINGH S/o AMARJIT SINGH, R/o H.No.763, Sector-127, Shivalik City, Kharar, Distt. SAS Nagar Mohali, have changed my name and shall hereafter be known as KAMAL PREET SINGH.

It is certified that I have complied with other legal requirements in this connection.

RAJKAMAL PREET SINGH  
[Signature (in existing old name)]

I hitherto known as DEVINDER PAL S/o DHARAM SHEEL, R/o H.No. 1071/6, B-1, Dev Nagar Bahadurpur, Distt. Hoshiarpur, Punjab, have changed my name and shall hereafter be known as DEVINDER PAUL SAINI.

It is certified that I have complied with other legal requirements in this connection.

DEVINDER PAL  
[Signature (in existing old name)]

I hitherto known as NITIN KUMAR S/o NARESH KUMAR, R/o Ward No. 22, VPO Piplanwala, Distt. Hoshiarpur-146001, Punjab, have changed my name and shall hereafter be known as KUMAR NITIN.

It is certified that I have complied with other legal requirements in this connection.

NITIN KUMAR  
[Signature (in existing old name)]

I, VIKASH ANAND SHARMA S/o GAURI SHANKAR SHARMA, R/o 31/B, P Block, Yashoda Nagar, Kanpur Nagar-208011, have changed my name and shall hereafter be known as VICKAAS AANAND SHARMA.

It is certified that I have complied with other legal requirements in this connection.

VIKASH ANAND SHARMA  
[Signature (in existing old name)]

I hitherto known as INDERJIT KAUR W/o SUKHDEV SINGH, R/o Patti Baba Boor Singh, VPO Baba Bakala, Tehsil Baba Bakala, Distt. Amritsar, Punjab, have changed my name and shall hereafter be known as MANJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

INDERJIT KAUR  
[Signature (in existing old name)]

I hitherto known as GURDAWAR S/o GURMAIL RAM, R/o Village Saalkiana, P.O. Dayalpur, Tehsil Phillaur, Distt. Jalandhar-144419, Punjab, have changed my name and shall hereafter be known as GURDAWAR RAM.

It is certified that I have complied with other legal requirements in this connection.

GURDAWAR  
[Signature (in existing old name)]

I hitherto known as SALINDER SINGH S/o SOHAN SINGH, R/o VPO Mand, Tehsil & Distt Jalandhar, Punjab-144024, have changed my name and shall hereafter be known as SINGH SALINDER.

It is certified that I have complied with other legal requirements in this connection.

SALINDER SINGH  
[Signature (in existing old name)]

I, SARWAN RAM S/o DHARAM CHAND, R/o Vill. Bhagtupur, Distt. Hoshiarpur, Punjab, have changed the name of my minor son JASKARAN aged 17 years and he shall hereafter be known as JASKARAN SINGH.

It is certified that I have complied with other legal requirements in this connection.

SARWAN RAM  
[Signature of Guardian]

I hitherto known as LOVEPREET SINGH S/o KARAMJIT SINGH, R/o Vill. Jallowal, PO. Jallowal, Khanoor Distt Hoshiarpur, Punjab, have changed my name and shall hereafter be known as SINGH LOVEPREET.

It is certified that I have complied with other legal requirements in this connection.

LOVEPREET SINGH  
[Signature (in existing old name)]

I hitherto known as KARAN S/o KULJIT KUMAR, R/o Moh. Lalgah Near Ravidass Nagar, Hoshiarpur, Punjab-146001, have changed my name and shall hereafter be known as KARAN KUMAR.

It is certified that I have complied with other legal requirements in this connection.

KARAN  
[Signature (in existing old name)]

I hitherto known as BALWINDER KAUR BRAR daughter of SANT SINGH wife of AMARJIT SINGH, R/o Near Water Works, Village Mallan, Post Office Malan, Tehsil Gidderbaha, Distt Sri Muktsar Sahib, Punjab, 152031, have changed my name and shall hereafter be known As BALWINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

BALWINDER KAUR BRAR  
[Signature (in existing old name)]

I hitherto known as SONIA W/o SAJAN SINGH, R/o H.No. 3082, Chiman Da Chabara, Sajan Suniara, Near Jaura Phatak, Guru Teg Bahadur Nagar, Distt Amritsar-143001, Punjab, have changed my name and shall hereafter be known as SONIA KAUR.

It is certified that I have complied with other legal requirements in this connection.

SONIA  
[Signature (in existing old name)]

I hitherto known as VARINDERPAL KAUR D/o BASANT SINGH W/o RANDHIR SINGH, employed as Master Cadre in Dr. Mohinder Brar Shabi Govt. Girls Senior Secondary School Faridkot, residing at Street No. 4, Opposite Police Line, New Harindra Nagar, Faridkot Distt. Faridkot, Pin-151203, have changed my name and shall hereafter be known as VARINDERPAL KAUR WANDER.

It is certified that I have complied with other legal requirements in this connection.

VARINDERPAL KAUR  
[Signature (in existing old name)]

I hitherto known as SAJAN KUMAR S/o JASBIR SINGH, R/o H. No. 3082, Chimana Da Chabara, Sajan Suniara, Near Jaura Phatak, Guru Teg Bahadur Nagar, Distt. Amritsar-143001, Punjab, have changed my name and shall hereafter be known as SAJAN SINGH.

It is certified that I have complied with other legal requirements in this connection.

SAJAN KUMAR  
[Signature (in existing old name)]

I hitherto known as AMRIK S/o KARNAIL SINGH, R/o Village Pal Qadim, PO Kang Jagir, Tehsil Phillaur, Distt. Jalandhar-144418, Punjab, have changed my name and shall hereafter be known as AMRIK SINGH.

It is certified that I have complied with other legal requirements in this connection.

AMRIK  
[Signature (in existing old name)]

I hitherto known as GURINDER SINGH SANDHU S/o SEWA SINGH, R/o VPO. Mari Kamboke, Distt. Tarn-Taran-143305, Punjab, have changed my name and shall hereafter be known as GURINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

GURINDER SINGH SANDHU  
[Signature (in existing old name)]

I hitherto known as VIMAL KAUR W/o MOHAN SINGH, resident of Phillaur Road, Rahon, Distt. Shaheed Bhagat Singh Nagar, Punjab-144517, have changed my name and shall hereafter be known as BIMAL KAUR.

It is certified that I have complied with other legal requirements in this connection.

VIMAL KAUR  
[Signature (in existing old name)]

I hitherto known as NEELAM KUMARI D/o KIRSHAN KUMAR SHARMA, residing at House No.-379, Sector-123, New Sunny Enclave, Kharar, District-S.A.S. Nagar (Mohali), Punjab-140301, have changed my name and shall hereafter be known as NEELAM KUMARI SHARMA.

It is certified that I have complied with other legal requirements in this connection.

NEELAM KUMARI  
[Signature (in existing old name)]

I hitherto known as SUKHDEV SINGH JOSAN S/o BUTA SINGH, R/o Village Bodal Kiri, PO Verowal, Tehsil Khadoor Sahib, Distt. Tarn Taran-143118, Punjab, have changed my name and shall hereafter be known as SUKHDEV SINGH.

It is certified that I have complied with other legal requirements in this connection.

SUKHDEV SINGH JOSAN  
[Signature (in existing old name)]

I hitherto known as RAJWANA PARVEEN W/o MOHAMMAD JUBAR, R/o H.No. F-21/1020, Sandhu Colony, Majitha Road, Distt. Amritsar-143001, Punjab, have changed my name and shall hereafter be known as REJWANA PARVEEN.

It is certified that I have complied with other legal requirements in this connection.

RAJWANA PARVEEN  
[Signature (in existing old name)]

I hitherto known as RAJNI W/o SHYAM SUNDER, residing at Sarawan (133), Yamuna Nagar, Haryana-133206, have changed my name and shall hereafter be known as RAJNISH.

It is certified that I have complied with other legal requirements in this connection.

RAJNI  
[Signature (in existing old name)]

I, REEMA DHIMAN W/o RAJEEV KUMAR, R/o H. No. 576/249, Lane No. 5, Block 30, Near Darshan Foundary, Sherpur Bye Pass, Kailash Nagar, Focal Point, Ludhiana, Punjab-141010, have changed the name of my minor son's ASEES, aged 17 years and he shall hereafter be known as MANVEER DHIMAN.

It is certified that I have complied with other legal requirements in this connection.

REEMA DHIMAN  
[Signature of Guardian]

I hitherto known as MANPREET S/o HARBANS LAL, residing at Vill.-Begumpur, PO-Phagwara, Kapurthala, Punjab-144401, have changed my name and shall hereafter be known as MANPREET BHATOY.

It is certified that I have complied with other legal requirements in this connection.

MANPREET  
[Signature (in existing old name)]



I hitherto known as MANPREET KAUR W/o VARINDER SINGH SANDHU, R/o VPO. Jandwala Mira Sangla, Distt. Fazilka-152123, Punjab, have changed my name and shall hereafter be known as CHARANJEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

MANPREET KAUR  
[Signature (in existing old name)]

I hitherto known as KUDEEP SINGH S/o AMRIK SINGH, R/o Vill. Chainpur Tehsil Ajnala, Amritsar-143101, have changed my name and shall hereafter be known as KULDEEP SINGH.

It is certified that I have complied with other legal requirements in this connection.

KUDEEP SINGH  
[Signature (in existing old name)]

I hitherto known as KAMAL NARENDER wife of NARENDER KUMAR HARIT, residing at Plot No-2, Sector-C, Pocket-2, Near Som Bajar Road, Vasant Kunj, Delhi-110070, have changed my name and shall hereafter be known as KAMLA BHARDWAJ.

It is certified that I have complied with other legal requirements in this connection.

KAMAL NARENDER  
[Signature (in existing old name)]

I hitherto known as CHANDER alias CHANDER MOHAN alias CHANDER CHOPRA S/o SIKANDER LAL CHOPRA, residing at H No. 243-L, Model Town, Jalandhar, Punjab-144001, have changed my name and shall hereafter be known as CHANDER MOHAN CHOPRA.

It is certified that I have complied with other legal requirements in this connection.

CHANDER alias CHANDER MOHAN alias CHANDER  
CHOPRA  
[Signature (in existing old name)]

I, SONI MISHRA W/o ALOK KUMAR, residing at Map 1/3, Air Force Station, Hindan, Ghaziabad, Uttar Pradesh-201004, have changed the name of my minor daughter PALAK aged 17 years and she shall thereafter be known as PALAK MISHRA.

It is certified that I have complied with other legal requirements in this connection.

SONI MISHRA  
[Signature of Guardian)]

I hitherto known as NITHYANANDA RAJASHREE D/o N NANDA KUMAR, R/o 36-91, Defence Colony, Opp Vineyard White Line, Sainikpuri, Hyderabad, Telangana-500094, have changed my name and shall hereafter be known as MEERA RAJASHREE.

It is certified that I have complied with other legal requirements in this connection.

NITHYANANDA RAJASHREE  
[Signature (in existing old name)]

I hitherto known as JAGAN NATH S/o PIARA LAL, R/o H. No. 540/1, New Santokhpura, Jalandhar, Punjab-144004, have changed my name and shall hereafter be known as VIJAY KUMAR.

It is certified that I have complied with other legal requirements in this connection.

JAGAN NATH  
[Signature (in existing old name)]

I hitherto known as JASWINDER KAUR W/o BALDEV SINGH, R/o VPO. Lalton Kalan, Ludhiana, Punjab, 142022, India, have changed my name and shall hereafter be known as JASVIR KAUR .

It is certified that I have complied with other legal requirements in this connection.

JASWINDER KAUR  
[Signature (in existing old name)]

I hitherto known as SONIA ARORA alias SONIA CHAUHAN W/o NARENDER SINGH residing at 636, Opp-GNDU Regional Campus, Karol Bagh, Jalandhar, Punjab-144009, have changed my name and shall hereafter be known as SONIA CHAUHAN.

It is certified that I have complied with other legal requirements in this connection.

SONIA ARORA alias SONIA CHAUHAN  
[Signature (in existing old name)]

I hitherto known as KAUR MANJIT PAL D/o MUKHTAR SINGH W/o AMRIT PAL SINGH, residence of Street No.6, Old Tanda Road, S.A.S. Nagar, Hoshiarpur, Punjab, have changed my name and shall hereafter known as MANJIT PAL KAUR.

It is certified that I have complied with other legal requirements in this connection.

KAUR MANJIT PAL  
[Signature (in existing old name)]

I hitherto known as HARPAL SINGH S/o SARBJIT SINGH, R/o Village Leel Kalan, Tehsil Batala, Distt. Gurdaspur, Punjab, have changed my name and shall hereafter be known as SINGH HARPAL.

It is certified that I have complied with other legal requirements in this connection.

HARPAL SINGH  
[Signature (in existing old name)]

I hitherto known as JYOTI D/o JAWAHAR LAL and W/o SACHIN KHANNA R/o #458 D, Community Street, Opp. Community Centre, Anand Nagar A, Tripuri, Patiala, Punjab-147001 have changed my name and hereafter be known as JYOTI KHANNA.

It is certified that I have complied with other legal requirements in this connection.

JYOTI  
[Signature (in existing old name)]

I hitherto known as KASHMIR SINGH HEYR S/o MOHINDER SINGH HEYR, residence of Vill. Littran, PO. Baich Baja, Hoshiarpur, Punjab, have changed my name and shall hereafter known as KASHMIR SINGH.

It is certified that I have complied with other legal requirements in this connection.

KASHMIR SINGH HEYR  
[Signature (in existing old name)]

I hitherto known as GURPREET KAUR W/o JAGDEV SINGH, residence of VPO. Gobindpur Khun Khun, Hoshiarpur, Punjab, have changed the name of my minor son JASVIR SINGH BADWAL aged 15 years he shall hereafter be known as JASVIR SINGH.

It is certified that I have complied with other legal requirements in this connection.

GURPREET KAUR  
[Signature of Guardian]

I, RANJEET SINGH S/o RAMPRAVESH SINGH, permanent, R/o Village-Kaupa, Post-Barauv Kala, Dharahara, Rohtas, Bihar-821306, and currently residing at H.N. Kakrala Khavaspur, Kakrala Khawaspur, Sector 80, P.S.-Phase-2 Noida, Tehsil-Dadri, Dist.-Gautam Buddha Nagar, Uttar Pradesh-201304, have changed the name of my minor son RAJA SINGH aged 15 years and he shall be hereafter known as PIYUSH SINGH.

It is certified that I have complied with other legal requirements in this connection.

RANJEET SINGH  
[Signature of Guardian]

I hitherto known as JEEVAN RAM CHOUDHARY alias JIWAN S/o CHHITAR, residing at Renwal Manji, 24 Patelo Ka Bas Renwal Manji, Renwal Manji, Chittora Renwal, Jaipur, Rajasthan-303904, have changed my name and shall hereafter be known as JIVAN RAM JAT.

It is certified that I have complied with other legal requirements in this connection.

JEEVAN RAM CHOUDHARY alias JIWAN  
[Signature (in existing old name)]

I hitherto known as JYOTI alias JYOTI KHETERPAL D/o LALIT KUMAR W/o GAURAV BATRA, R/o B-95, Pushpanjali Enclave, Pitam Pura, Delhi-110034, have changed my name and shall hereafter be known as SONAL BATRA.

It is certified that I have complied with other legal requirements in this connection.

JYOTI alias JYOTI KHETERPAL  
[Signature (in existing old name)]

I hitherto known as SHABANA AJAMI D/o MD IKRAMUL, W/o-MD KHUSHNOOR, residing at Ward No. 12, At-Mohiuddinpur, Post-Nayanagar, PS-Hasanpur, Dist-Samastipur, State-Bihar, Pin Code- 848208, have changed my name and shall hereafter be known as SHABANA AZMI.

It is certified that I have complied with other legal requirements in this connection.

SHABANA AJAMI  
[Signature (in existing old name)]

I hitherto known as SUKHJIT KAUR W/o GURMAIL SINGH, residing at Village Tut Sher Singh, Post office-Kanian Kalan, Tehsil -Shahkot, Distt- Jalandhar, Punjab-144703, have changed my name and shall hereafter be known as SUKHJEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

SUKHJIT KAUR  
[Signature (in existing old name)]

I hitherto known as KISHOR KUMAR son of GIRDHARI LAL, R/o 2589/9, Gali Pahilwan, Bhagtan wala Gate, Amritsar, Punjab, have changed my name and shall hereafter be known as KISHORE CHOUHAN.

It is certified that I have complied with other legal requirements in this connection.

KISHOR KUMAR  
[Signature (in existing old name)]

I hitherto known as CHANDA SINDRAM W/o HEM SINGH SINDRAM, R/o- Pratiksha Vihar, DP Law College Road, Budhadev Mandir, Kali Mandir, Ward No. 58, Rani Durgawati Nagar, Khamtarai, PO- South Eastern Coal Limited Bilaspur, Dist- Bilaspur, Chhattisgarh- 495006, have changed my name and shall hereafter be known as CHANDA BAI.

It is certified that I have complied with other legal requirements in this connection.

CHANDA SINDRAM  
[Thumb Impression]

I hitherto known as AJEET KUMAR S/o JAGDISH PRASAD, R/o Flat No.-601 C Block, Tulsiyana Residency, Main Road Nipania, Near Advanced Academy, Indore, Madhya Pradesh- 452010, have changed my name and shall hereafter be known as AJEET KUMAR BALIYAN.

It is certified that I have complied with other legal requirements in this connection.

AJEET KUMAR  
[Signature (in existing old name)]

I hitherto known as DALBINDER SINGH S/o HARDEV SINGH, R/o House No. 361, Greater Kailash, Jalandhar, Punjab-144008, have changed my name and shall hereafter be known as DALVINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

DALBINDER SINGH  
[Signature (in existing old name)]

I hitherto known as RAVI S/o MADAN LAL, residing at H.No.407/1, Ward No-1, Bhingarh Kheri Gurgaon, Haryana-122001, have changed my name and shall hereafter be known as VIJAY SANGWAN.

It is certified that I have complied with other legal requirements in this connection.

RAVI  
[Signature (in existing old name)]

I hitherto known as VEENA W/o JAGDISH CHAND ARORA, R/o 104, Shiv Puri Krishna Nagar, PO Krishna Nagar, East Delhi-110051, have changed my name and shall hereafter be known as VEENA ARORA.

It is certified that I have complied with other legal requirements in this connection.

VEENA  
[Signature (in existing old name)]

I hitherto known as KHALID SAIF ULLAH MAROOFI S/o SHAFI ULLAH, residing at 20, Pandey Khas, Gonda, Uttar Pradesh-271001, have changed my name and shall hereafter be known as KHALID SAIF ULLAH.

It is certified that I have complied with other legal requirements in this connection.

KHALID SAIF ULLAH MAROOFI  
[Signature (in existing old name)]

I hitherto known as SURINDER SHARMA alias SURINDER KUMAR SHARMA S/o GOBIND RAM, residing at H.No.-27 Ashok Gali Ward No-10, Opp. Power House 5, Mugrali Gate Dinanagar, Tehsil-Dinanagar, Distt-Gurdaspur, Punjab-143531, have changed my name and shall hereafter be known as SURINDER KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SURINDER SHARMA alias SURINDER KUMAR  
SHARMA  
[Signature (in existing old name)]

I hitherto known as ASHA VERMA W/o Late HARI SHYAM VERMA, residing at MM 307, Sector-D, Aliganj, Lucknow, Uttar Pradesh-226024, have changed my name and shall hereafter be known as PREMLATA VERMA.

It is certified that I have complied with other legal requirements in this connection.

ASHA VERMA  
[Signature (in existing old name)]

I hitherto known as ANJU DEVI D/o RAJENDER, R/o Guliana, PO: Guliyana Songri, Dist:Kaithal, Haryana-136027, have changed my name and shall hereafter be known as ANJU RAVISH.

It is certified that I have complied with other legal requirements in this connection.

ANJU DEVI  
[Signature (in existing old name)]

I hitherto known as GURMIT KAUR W/o GULZAR SINGH, residing at VPO Leel Kalan, Gurdaspur, Punjab-143516, have changed my name and shall hereafter be known as GURMEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

GURMIT KAUR  
[Signature (in existing old name)]

I hitherto known as BIJAY KRISHNA NANDI alias BIJOY KRISHNA NANDI S/o NARAYAN CHANDRA NANDI, residing at Nirala Apartments, Flat-D4 6-U K Dutta Road, Dum Dum (M), North 24 Parganas, West Bengal-700028, have changed my name and shall hereafter be known as BIJAY KRISHNA NANDI.

It is certified that I have complied with other legal requirements in this connection.

BIJAY KRISHNA NANDI alias BIJOY KRISHNA NANDI  
[Signature (in existing old name)]

I hitherto known as MEENU SHARMA D/o KULWANT RAI SHARMA and W/o KALLAY KALIA, residing at B-3-492, Ghati Wadehrian, Purana Bazar, Ludhiana, District Ludhiana, Punjab-141008, India, have changed my name and shall hereafter be known as MONA KALIA.

It is certified that I have complied with other legal requirements in this connection.

MEENU SHARMA  
[Signature (in existing old name)]

I hitherto known as RAMANAND S/o RAI SINGH, R/o VPO, Jaffar Pur Kalan, South West Delhi- 110073, have changed my name and shall hereafter be known as RAMANAND YADAV.

It is certified that I have complied with other legal requirements in this connection.

RAMANAND  
[Signature (in existing old name)]

I hitherto known as NITASHA JAIN W/o PANKAJ JAIN, residing at J-1/231, D D A Flats, Kalkaji, New Delhi-110019, have changed my name and shall hereafter be known as GUNJAN JAIN.

It is certified that I have complied with other legal requirements in this connection.

NITASHA JAIN  
[Signature (in existing old name)]

I hitherto known as YADWINDER KAUR GREWAL D/o MEHAR SINGH, R/o Village Narangwal, Ludhiana, Punjab-141203, India, have changed my name and shall hereafter be known as JASWINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

YADWINDER KAUR GREWAL  
[Signature (in existing old name)]

I hitherto known as MOHSIN BASHIR S/o BASHIR AHMAD SHEIKH, R/o Lawahind, Lawahend, PO- Pinjoora, Dist- Shupiyan, Shopian, Jammu and Kashmir- 192303, have changed my name and shall hereafter be known as SHEIKH MOHSIN BASHIR.

It is certified that I have complied with other legal requirements in this connection.

MOHSIN BASHIR  
[Signature (in existing old name)]

I hitherto known as GURNAAZ KAUR daughter of ALAMDEEP KAUR, residing at 1629, Phase 7, Near Dolphin Chowk, Sector 61, Mohali, District-S.A.S Nagar, Punjab-160062, have changed my name and shall hereafter be known as AVNI.

It is certified that I have complied with other legal requirements in this connection.

GURNAAZ KAUR  
[Signature (in existing old name)]

I hitherto known as DHARMINDER S/o NAIPAL, residing at VTC: Nanda Chaur, PO: Nandachaur, Sub District: Floshiarpur, District: Hoshiarpur, State: Punjab, Pin Code: 146114, have changed my name and shall hereafter be known as DHARMINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

DHARMINDER  
[Signature (in existing old name)]

I hitherto known as SHIRALI NILIMA SHASHIKANT alias NILIMA SHENAI D/o SHASHIKANT W/o SATISH SHENAI, R/o DK1/137, Defence Officers Enclave, Dhaula Kuan Part-1, Dhaula Kuan, Delhi-110010, have changed my name and shall hereafter be known as NILIMA SHENAI.

It is certified that I have complied with other legal requirements in this connection.

SHIRALI NILIMA SHASHIKANT  
alias NILIMA SHENAI  
[Signature (in existing old name)]

I hitherto known as GELAN SINGH S/o PURAN SINGH, R/o VPO Dharar, Tehsil & Distt. Amritsar-143115, Punjab, have changed my name and shall hereafter be known as GELLAN SINGH.

It is certified that I have complied with other legal requirements in this connection.

GELAN SINGH  
[Signature (in existing old name)]

I hitherto known as BARINDER SINGH MALHI son of PRITAM SINGH, residing at VPO Pakhi Kalan, Distt. Faridkot Punjab, have changed my name and shall hereafter be known as BARINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

BARINDER SINGH MALHI  
[Signature (in existing old name)]

I hitherto known as CHERUKU SINDHURA daughter of CHERUKU SATYANARAYANA REDDY, R/o Flat No 501, Plot No V12, Nitish Castillo, Narasimhapuri Colony, Kothapet, Saroornagar, K.V, Rangareddy, Telangana- 500035, have changed my name and shall hereafter be known as CHERUKU SINDHURA REDDY.

It is certified that I have complied with other legal requirements in this connection.

CHERUKU SINDHURA  
[Signature (in existing old name)]

I hitherto known as MANPREET KAUR DHAMI wife of SUKHJINDER SINGH GILL, residing at House No.398, VPO Thathi Bhai, District Moga, Punjab-142059, India, have changed my name and shall hereafter be known as MANPREET KAUR.

It is certified that I have complied with other legal requirements in this connection.

MANPREET KAUR DHAMI  
[Signature (in existing old name)]

I hitherto known as VIJAY RANI W/o SH. VIJAY KUMAR, Permanent R/O Ward No-15, House No-5, Shakti Nagar, Udhampur, J & K -182101 and Present R/o RZ-B 12/15, Flat No-9, Solanki Bhawan Mahavir Enclave, New Delhi-110045, have changed my name and shall hereafter be known as MADHU GUPTA.

It is certified that I have complied with other legal requirements in this connection.

VIJAY RANI  
[Signature (in existing old name)]

I hitherto known as PARMJEET KAUR wife of SATWINDER PAL, residing at H No-931, Near Khera Mandir, Preet Colony, Zirakpur, SAS Nagar (Mohali), Punjab-140603, have changed my name and shall hereafter be known as PARAMJEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

PARMJEET KAUR  
[Signature (in existing old name)]

I hitherto known as SAWPENA D/o HOSHIAR SINGH W/o SUMIT JAIN, residing at Flat No-71, Kamayani Kunj, I.P Extn, Patparganj, Delhi-110092, have changed my name and shall hereafter be known as SAPNA DANGI.

It is certified that I have complied with other legal requirements in this connection.

SAWPENA  
[Signature (in existing old name)]

I hitherto known as ASHISH VERMA S/o RAMESH CHAND VERMA, residing at Bisoi Khat, PO-kalsi, Dehradun, Uttarakhand-248158, have changed my name and shall hereafter be known as ASHISH ASWAL.

It is certified that I have complied with other legal requirements in this connection.

ASHISH VERMA  
[Signature (in existing old name)]

I hitherto known as BAKHSHISH SINGH son of MOHINDER SINGH, residing at VPO-Langroya, Distt.-SBS Nagar, Punjab-144514, have changed my name and shall hereafter be known as BAKHSHISH SINGH.

It is certified that I have complied with other legal requirements in this connection.

BAKHSHISH SINGH  
[Signature (in existing old name)]

I hitherto known as KUNAL S/o RAM NARESH PRASAD SINGH, residing at H 5/16 2nd Floor, Malviya Nagar, Near Mother Dairy, Delhi-110017, have changed my name and shall hereafter be known as KUNAL SINGH.

It is certified that I have complied with other legal requirements in this connection.

KUNAL  
[Signature (in existing old name)]

I hitherto known as T.NARESH S/o T NARASIMHAPPA, residing at No-14, Mallela, Gorantla, Anantapur, Andhra Pradesh-515231, have changed my name and shall hereafter be known as THALARI NARESH.

It is certified that I have complied with other legal requirements in this connection.

T.NARESH  
[Signature (in existing old name)]

I hitherto known as SURINDER W/o GURMAIL SINGH, residing at Mansoorpur, Jalandhar, Punjab-144102, have changed my name and shall hereafter be known as SURINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

SURINDER  
[Signature (in existing old name)]

\_\_\_\_\_

I hitherto known as GURMAIL S/o GULJARI RAM, residing at Mansoorpur, Jalandhar, Punjab-144102, have changed my name and shall hereafter be known as GURMAIL SINGH.

It is certified that I have complied with other legal requirements in this connection.

GURMAIL  
[Signature (in existing old name)]

\_\_\_\_\_

I hitherto known as MANOJ S/o SHALIK RAM, residing at H No-N.J.21, Malikan Mohalla, Jalandhar, Punjab-144001, have changed my name and shall hereafter be known as MANOJ SHUKLA.

It is certified that I have complied with other legal requirements in this connection.

MANOJ  
[Signature (in existing old name)]

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I hitherto known as SOVIT S/o. BISWAJIT ARYA, R/o. Type C-23, Ground Floor, South Block Donimalai Township, Ballari, Pin-583118, Karnataka, India, have changed my name and shall hereafter be known as SHOBHIT ARYA.

It is certified that I have complied with other legal requirements in this connection.

SOVIT  
[Signature (in existing old name)]

\_\_\_\_\_

I hitherto known as NAND LAL S/o CHANDER BHAN, residing at 380, Chetanya Bihar, Sunrakh Bangar, Mathura, Uttar Pradesh-281121, have changed my name and shall hereafter be known as NAWAL KISHOR.

It is certified that I have complied with other legal requirements in this connection.

NAND LAL  
[Signature (in existing old name)]

I hitherto known as SANDHYA W/o HARPREET KUMAR, residing at Vill. Kotrani, Po Satnampura, Teh Phagwara, Distt. Kapurthala, Punjab-144001, have changed my name and shall hereafter be known as SANDHYA KAUR.

It is certified that I have complied with other legal requirements in this connection.

SANDHYA  
[Signature (in existing old name)]

\_\_\_\_\_

I hitherto known as HARDEEP SINGH HAYER son of GURMAIL SINGH, R/o Vill-Badduwal, Tehsil-Dharamkot, District-Moga, Punjab-142042, have changed my name and shall hereafter be known as HARDEEP SINGH.

It is certified that I have complied with other legal requirements in this connection.

HARDEEP SINGH HAYER  
[Signature (in existing old name)]

\_\_\_\_\_

I hitherto known as MD BAZLUR RAHAMAN alias MOHAMMAD BAZLUR RAHAMAN alias BAZLUR RAHAMAN S/o MD SAMSUDDIN MILAH, R/o N0080, Gbantola (Part), Dakshin Jadupur (Angsha), Malda (Sadar), West Bengal-732103, have changed my name and shall hereafter be known as MD BAZLUR RAHMAN.

It is certified that I have complied with other legal requirements in this connection.

MD BAZLUR RAHAMAN alias MOHAMMAD  
BAZLUR RAHAMAN alias BAZLUR RAHAMAN  
[Signature (in existing old name)]

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I, SWATI AGARWAL W/o ABHISHEK AGARWAL, R/o 3103, 3rd Floor, Near Amity Global School, Sector-46, Jharsa, Gurgaon, Haryana- 122003, have changed the name of my minor daughter SIA AGARWAL, aged about 8 months and she shall hereafter be known as VAMIKAA AGARWAL.

It is certified that I have complied with other legal requirements in this connection.

SWATI AGARWAL  
[Signature of Guardian]

\_\_\_\_\_

I hitherto known as NANU DUGGAL alias NANU WADHAWAN alias SHEETAL DUGGAL D/o RAJIV WADHAWAN W/o SUNIL KUMAR DUGGAL, residing at H.No-362, New Jawahar Nagar, Jalandhar, Punjab-144001, have changed my name and shall hereafter be known as SHEETAL DUGGAL.

It is certified that I have complied with other legal requirements in this connection.

NANU DUGGAL alias NANU WADHAWAN  
alias SHEETAL DUGGAL  
[Signature (in existing old name)]

I hitherto known as ANITA D/o PAVITAR LAL, residing at Khera Colony, Kapurthala, Punjab-144632, have changed my name and shall hereafter be known as ANITA KAUR.

It is certified that I have complied with other legal requirements in this connection.

ANITA  
[Signature (in existing old name)]

I hitherto known as KAMAL KUMAR S/o GURNAM DASS, residing at Jasso Mazara, Shaheed Bhagat Singh Nagar, Punjab-144501, have changed my name and shall hereafter be known as KAMALJIT SINGH.

It is certified that I have complied with other legal requirements in this connection.

KAMAL KUMAR  
[Signature (in existing old name)]

I hitherto known as KAVITA KAKWANI D/o MANOHAR KAKWANI W/o SUBHASH KEWALRAMANI, R/o A-31/E, DDA Flats, Munirka, South west, Delhi-110067, have changed my name and shall hereafter be known as KIRAN KEWALRAMANI.

It is certified that I have complied with other legal requirements in this connection.

KAVITA KAKWANI  
[Signature (in existing old name)]

I hitherto known as ANURAG CHANDER alias ANURAG CHANDER SHARMA son of PUNEEL CHANDER, employed as Director (Personal and Finance) in the Himachal Pradesh, State Electricity Board Ltd. residing at Village Chakol, Tehsil Baijnath, District Kangra, Himachal Pradesh, have changed my name and shall hereafter be known as ANURAG CHANDER SHARMA.

It is certified that I have complied with other legal requirements in this connection.

ANURAG CHANDER alias ANURAG CHANDER  
SHARMA  
[Signature (in existing old name)]

I hitherto known as DEVRAJ LINKA son of RAGHUNATH LENKA residing at H. No. Type III/TS/M-07, Kirandul (Dantewada) have changed my name and shall hereafter be known as DEVRAJ LENKA.

It is certified that I have complied with other legal requirements in this connection.

DEVRAJ LINKA  
[Signature (in existing old name)]

I hitherto known as GUNADHAR MANDAL S/o GOPAL MANDAL, residing at H.No 1042, Gali no 2, Phase 2, Laxman Vihar, Gurgaon, Haryana-122001, have change my name and shall hereafter be known as GANESH MANDAL.

It is certified that I have complied with other legal requirements in this connection.

GUNADHAR MANDAL  
[Signature (in existing old name)]

I, SUKHJIT KAUR W/o ATMA RAM, Village Kabul Pur, PO. Jandu Singha, Jalandhar Punjab-144025, have changed my name and shall hereafter be known as SUKHJEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

SUKHJIT KAUR  
[Signature of Guardian]

I hitherto Known as DAVINDER SINGH S/o GURNAM SINGH, R/o VPO. Paddi Sura Singh Tehsil Garhshankar, Hoshiarpur Punjab-144529, have changed my name and shall hereafter be known as SINGH DAVINDER.

It is certified that I have complied with other legal requirements in this connection.

DAVINDER SINGH  
[Signature (in existing old name)]

I hitherto known as GULJAR SINGH S/o AJAIB SINGH, residing at VPO Leel Kalan Groaya, Gurdaspur, Punjab-143516, have changed my name and shall hereafter be known as GULZAR SINGH.

It is certified that I have complied with other legal requirements in this connection.

GULJAR SINGH  
[Signature (in existing old name)]

I hitherto known as MEENA KUMARI W/o SURINDER KUMAR, R/o H.No. BX-1284, Lamba Pind, PO. Chogitti, Jalandhar, Punjab-144009, have changed my name and shall hereafter be known as KUMARI MEENA.

It is certified that I have complied with other legal requirements in this connection.

MEENA KUMARI  
[Signature (in existing old name)]

I hitherto known as DOLLY CHAWLA D/o BHAWAN DAS CHAWLA, R/o Phasri Bali Gali, Dabra, Gwalior, Madhya Pradesh-475110, have changed my name and shall hereafter be Known as KIRTI TIWARI.

It is certified that I have complied with other legal requirements in this connection.

DOLLY CHAWLA  
[Signature (in existing old name)]

I hitherto known as KULVINDER KAUR W/o DALJEET VERMA, residing at H.No. 26265, Street No. 3, Amarpura Basti, Bathinda, Punjab-151001, have changed my name and shall hereafter be known as SANGITA VERMA.

It is certified that I have complied with other legal requirements in this connection.

KULVINDER KAUR  
[Signature (in existing old name)]

I hitherto known as AVDHESH KUMAR MITTAL S/o BANSI DHAR, residing at 3/3718 Paper Mill Road, New Kapil Vihar, Nakur, Saharanpur, Uttar Pradesh-247001, have changed my name and shall hereafter be known as AVDHESH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

AVDHESH KUMAR MITTAL  
[Signature (in existing old name)]

I hitherto known as CHASFEED AHMAD BHAT S/o MOHAMMAD JAMAL BHAT, residing at Mukdam Mohallah, Sozeth Gori Pora, Beerwah, Badgam, Jammu And Kashmir-193411, have changed my name and shall hereafter be known as MUHAMMAD IRFAN BHAT.

It is certified that I have complied with other legal requirements in this connection.

CHASFEED AHMAD BHAT  
[Signature (in existing old name)]

I, SATISH S/o JEET SINGH, residing at 316, Satguru Enclave, Near Maruti Gate No. 1, Sector-22, Molahera (65), Gurgaon, Haryana-122015, have changed the name of my minor daughter TANNU, aged 15 years and she shall thereafter be known as TANNU DAKSH.

It is certified that I have complied with other legal requirements in this connection.

SATISH  
[Signature of Guardian]

I hitherto known as BIKASH BEHERA S/o LAXMIDHAR BEHERA, R/o Kundi, ADA, Similia, Baleswar, Odisha -756134, have changed my name and shall hereafter be known as SAROJ KUMAR BEHERA.

It is certified that I have complied with other legal requirements in this connection.

BIKASH BEHERA  
[Signature (in existing old name)]

I hitherto known as AMARJIT KAUR W/o JAGTAR SINGH, R/o Village Manoharpur, P.O. Massanian, Distt.-Gurdaspur, Punjab, have changed my name and shall hereafter be known as HARJINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

AMARJIT KAUR  
[Signature (in existing old name)]

I hitherto known as BAGICHA SINGH S/o JAGIR SINGH, residing at Vill.-Basti Game Wali, Tindwan, PO. Malloke, Distt: Ferozepur, Punjab-142047, have changed my name and shall hereafter be known as BAGEECHA SINGH.

It is certified that I have complied with other legal requirements in this connection.

BAGICHA SINGH  
[Signature (in existing old name)]

I hitherto known as ZAKARIYA S/o MOHAMMED AMJAD RAZZACK, residing at 8-1-364/19, Deluxe Colony, Towlichowki, Hyderabad, Golconda, Andhra Pradesh-500008, have changed my name and shall hereafter be known as ZAKARIYA MOHAMMED ABDUL RAZZACK.

It is certified that I have complied with other legal requirements in this connection.

ZAKARIYA  
[Signature (in existing old name)]

I hitherto known as MOHIT KUMAR S/o KASHMIR LAL, R/o VPO Mahal, Tehsil Phillaur, Jalandhar, Punjab-144409, have changed my name and shall hereafter be known as KUMAR MOHIT.

It is certified that I have complied with other legal requirements in this connection.

MOHIT KUMAR  
[Signature (in existing old name)]



I hitherto known as JASWINDER KAUR W/o SUKHMINDER SINGH DHILLON, residing at Panjgrain Road, Kothe Mahal Wale, Dhilwan Kalan Teh. Kotkapura Distt. Faridkot, Punjab, have changed my name and shall hereafter be known as SUKHWINDER KAUR

It is certified that I have complied with other legal requirements in this connection.

JASWINDER KAUR  
[Signature (in existing old name)]

I hitherto known as ANITA GUPTA W/o KAMAL PRABH JINDAL, residing at Gaushalla Road, Mansa, Ward No.11, VTC: Mansa, PO: Mansa, Mansa, Punjab-151505, have changed my name and shall hereafter be known as ANITA RANI.

It is certified that I have complied with other legal requirements in this connection.

ANITA GUPTA  
[Signature (in existing old name)]

I hitherto known as MUKESH KUMAR S/o KHUSHIRAM, residing at Ubrikheda Makrant, Sultanpur, Singhirampur, Farrukhabad, Singhirampur, Uttar Pradesh-209724, have changed my name and shall hereafter be known as KAMALKANT.

It is certified that I have complied with other legal requirements in this connection.

MUKESH KUMAR  
[Signature (in existing old name)]

I hitherto known as GOPAL LAL SHARMA S/o MURLIDHAR SHARMA, R/o Ward No. 38, Taigore Bal Niketan Ke Samne, Radhakishanpura, Sikar, Rajasthan-332001, have changed my name and shall hereafter be known as GOPAL LAL VASHISTHA.

It is certified that I have complied with other legal requirements in this connection.

GOPAL LAL SHARMA  
[Signature (in existing old name)]

I, KAPIL KUMAR BANSAL S/o R. C. BANSAL, R/o 142, Hauz Khas Apartments, Hauz Khas, Delhi-110016, have changed the name of my minor daughter AASHVI BANSAL, aged 04 Years and she shall hereafter be known as DIA K BANSAL.

It is certified that I have complied with other legal requirements in this connection.

KAPIL KUMAR BANSAL  
[Signature of Guardian]

I hitherto known as SAHIL S/o PAVITAR LAL, residing at Khera, Kapurthala, Punjab-144632, have changed my name and shall hereafter be known as SAHIL JHAMAT.

It is certified that I have complied with other legal requirements in this connection.

SAHIL  
[Signature (in existing old name)]

I hitherto known as SUNDAR K S/o KANNAN MANOHARAN, R/o DR No-32A, 1 No. 16, Gokulam Colony 4th Street, Coimbatore North, PO-Pappanakenpudur, Coimbatore, Tamil Nadu-641041, have changed my name and shall hereafter be known as SUNDAR MK.

It is certified that I have complied with other legal requirements in this connection.

SUNDAR K  
[Signature (in existing old name)]

I hitherto known as KARAMJIT KAUR daughter of PIARA SINGH, residing at Village Kotla Chahal, Naushera Majja Singh, Gurdaspur-143518, Punjab, India, have changed my name and shall hereafter be known as KARMJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

KARAMJIT KAUR  
[Signature (in existing old name)]

I hitherto known as KHUSHBOO D/o NAVAL KISHOR, R/o H. No. 64, Ward No-05, Sitlapara, Sakari-4, Raipur, Chhattisgarh- 493661, have changed my name and shall hereafter be known as KHUSHBOO SAHU.

It is certified that I have complied with other legal requirements in this connection.

KHUSHBOO  
[Signature (in existing old name)]

I hitherto known as BHAVLEEN S/o ASHOK KUMAR, residing at Village Kohja, PO. Kotla, Distt. Jalandhar, Punjab 144106, have changed my name and shall hereafter be known as BHAVLEEN PAL SINGH.

It is certified that I have complied with other legal requirements in this connection.

BHAVLEEN  
[Signature (in existing old name)]

I hitherto known as RAZAAK MOHMD alias RAZZAK MOHMMAD S/o BHOLU KHAN, R/o House No. D-15, Gali No.G-36, Mahendra Park, North West Delhi, Delhi-110033, have changed my name and shall hereafter be known as RAZZAK MOHMMAD.

It is certified that I have complied with other legal requirements in this connection.

RAZAAK MOHMD alias RAZZAK MOHMMAD  
[Signature (in existing old name)]

I hitherto known as SANGITA W/O HEERA, R/o Begowal, Kapurthala, Punjab-144621, have changed my name and shall hereafter be known as SANGITA KAUR.

It is certified that I have complied with other legal requirements in this connection.

SANGITA  
[Signature (in existing old name)]

I hitherto known as MEHARBAN S/o BHAJAN, R/o Village Maman, Distt. Gurdaspur-143511, Punjab, have changed my name and shall hereafter be known as MEHARBAN MASIH. I have changed my name not my religion.

It is certified that I have complied with other legal requirements in this connection.

MEHARBAN  
[Signature (in existing old name)]

I hitherto known as PRINCE S/o KAMALJIT SINGH, R/o VPO Nangal Khurd, Distt. Hoshiarpur-146101, PUNJAB have changed my name and shall hereafter be known as PRINCE KUMAR.

It is certified that I have complied with other legal requirements in this connection.

PRINCE  
[Signature (in existing old name)]

I hitherto known as SIMRANJIT D/o RAM TIRATH R/o VPO Bakhaur, Sub Tehsil Aur (Nawanshahr) Distt. S.B.S Nagar, Punjab-144422, have changed my name and shall hereafter be known as SIMRANJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

SIMRANJIT  
[Signature (in existing old name)]

I hitherto known as AAYUSHI alias AKSHA PRIYADARSHNI D/o NISHANT RANJAN, R/o Mohalla-Atardah Sarriya, Sadullahapur, Muzaffarpur, Bihar- 842001, have changed my name and shall hereafter be known as AKASHA PRIYADARSHNI.

It is certified that I have complied with other legal requirements in this connection.

AAYUSHI alias AKSHA PRIYADARSHNI  
[Signature (in existing old name)]

I hitherto known as SIBANI SARKAR W/o BIKASH CHANDRA BISWAS, residing at Mrigi Natunpara, VTC-Mrigr, PO-Mrigr, Sub District-Tehatta-I, District-Nadia, State-West Bengal, Pin Code 741165, have changed my name and shall hereafter be known as SIBANI BISWAS.

It is certified that I have complied with other legal requirements in this connection.

SIBANI SARKAR  
[Signature (in existing old name)]

I hitherto known as RAHUL S/o BAL KRISHAN, R/o VTC-Baghaura, PO-Nangal Khurd, District-Hoshiarpur, Punjab-146101, have changed my name and shall hereafter be known as RAHUL BANGER.

It is certified that I have complied with other legal requirements in this connection.

RAHUL  
[Signature (in existing old name)]

I hitherto known as NEETU ARORA alias SIMRANJIT KAUR daughter of MANOHAR LAL and wife of AJIT SINGH resident of VPO Qadian Wali, Distt-Jalandhar, Punjab, India-144020, have changed my name and shall hereafter be known as SIMRANJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

NEETU ARORA alias SIMRANJIT KAUR  
[Signature (in existing old name)]

I hitherto known as PARMJEET KAUR W/o DEEPAK SAINI, residing at Vill-Bassi Maroof Siala PO. Bagpur, Hoshiarpur, Punjab-146001, have changed my name and shall hereafter be known as KAUR PARMJEET.

It is certified that I have complied with other legal requirements in this connection.

PARMJEET KAUR  
[Signature (in existing old name)]

I hitherto known as RAMCHANDER SEJWAL SINGH S/o HOSHIAR SINGH, R/o F-130, Turkana Gali, Lado Sarai, South Delhi, Delhi-110030, have changed my name and shall hereafter be known as RAM CHANDER.

It is certified that I have complied with other legal requirements in this connection.

RAMCHANDER SEJWAL SINGH  
[Signature (in existing old name)]

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I hitherto known as PRAVESH W/o PRAMOD KUMAR, R/o 1/3492, C Ram Nagar, Loni Road, Delhi-110032, have changed my name and shall hereafter be known as KUSUM.

It is certified that I have complied with other legal requirements in this connection.

PRAVESH  
[Signature (in existing old name)]

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I hitherto known as RESHU D/o RAJESH KUMAR W/o RAHUL NAIN, R/o Mahmudpur (28), Sonipat, Haryana-131301, have changed my name and shall hereafter be known as RESHU NAIN.

It is certified that I have complied with other legal requirements in this connection.

RESHU  
[Signature (in existing old name)]

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I hitherto known as KUNAL SANJAYKUMAR PATEL S/o. SANJAYKUMAR MANGI, residing at House No. 2-369-12-1, Simar Naida, Diu, Diu, Pin code: - 362520 (U.T DNH & DD), have changed my name and shall hereafter be known as KUNAL SANJAYKUMAR.

It is certified that I have complied with other legal requirements in this connection.

KUNAL SANJAYKUMAR PATEL  
[Signature (in existing old name)]

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I hitherto known as SUKHBIR alias SUKHBIR SINGH S/o JAGE RAM, R/o Village Khatiwas, Post Office Samaspur, District Charkhi Dadri, Haryana- 127306, have changed my name and shall hereafter be known as SUKHBIR SINGH.

It is certified that I have complied with other legal requirements in this connection.

SUKHBIR alias SUKHBIR SINGH  
[Signature (in existing old name)]

I hitherto known as ANU AGGARWAL W/o MUKESH AGGARWAL, R/o Flat No 234, Kamal Vihar Apartment, Plot No. 5, Sector-7, Dwarka, New Delhi, South West Delhi-110075, have changed my name and shall hereafter be known as ANOU AGARWAAL.

It is certified that I have complied with other legal requirements in this connection.

ANU AGGARWAL  
[Signature (in existing old name)]

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I hitherto known as RAFIQ AHMAD S/o BABU KHAN, R/o House 30, Chahar Majra, SAS Nagar (Mohali), Punjab-160014, have changed my name and shall hereafter be known as RAFIKUL DIN.

It is certified that I have complied with other legal requirements in this connection.

RAFIQ AHMAD  
[Signature (in existing old name)]

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I hitherto known as HAMANT KUMAR SONI S/o RAM BABU SWARNKAR, R/o Kamasin Road, Manorath Adarsh Shishu Mandir Gate, Baberu, Banda, Uttar Pradesh- 210121, have changed my name and shall hereafter be known as HEMANT KUMAR SWARNKAR.

It is certified that I have complied with other legal requirements in this connection.

HAMANT KUMAR SONI  
[Signature (in existing old name)]

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I hitherto known as VIJAY LAKSHMI SHRIVASTAVA W/o MUKESH, R/o H. No. 55, Adampur, P.S. - Saraikhawaja, Tehsil - Jaunpur Sadar, Dist - Jaunpur, Uttar Pradesh - 222001, have changed my name and shall hereafter be known as NILAM MUKESHCHAND SHRIVASTAV.

It is certified that I have complied with other legal requirements in this connection.

VIJAY LAKSHMI SHRIVASTAVA  
[Signature (in existing old name)]

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I hitherto known as SATNAM SINGH S/o BHAG SINGH, residing at VPO Bheen, Distt. SBS Nagar - 144512, Punjab, India, have changed my name and shall hereafter be known as SANT BABA SATNAM SINGH.

It is certified that I have complied with other legal requirements in this connection.

SATNAM SINGH  
[Signature (in existing old name)]

I hitherto known as CHETAN SAREEN alias CHETAN SARIN son of Late Shri MOHINDER KUMAR SARIN, Resident of C024, Tower C, AIPL Peaceful Homes, Sector 70 A, Sohna Road, Gurgaon, Haryana-122101, have changed my name and shall hereafter be known as CHETAN SAREEN.

It is certified that I have complied with other legal requirements in this connection.

CHETAN SAREEN alias CHETAN SARIN  
[Signature (in existing old name)]

I hitherto known as SHASHANK SINGH YADAV S/o SADANAND SINGH YADAV, residing at 42, Gram. Ichwal, Post. Rampur, VTC: Rampur, PO: Rampur, Sub District: Saidpur, District: Ghazipur, State: Uttar Pradesh, PIN Code: 233223, have changed my name and shall hereafter be known as PANKAJ.

It is certified that I have complied with other legal requirements in this connection.

SHASHANK SINGH YADAV  
[Signature (in existing old name)]

I, YUGAL KISHOR SINGH S/o GAUTAM SINGH, R/o House No-329-A, Chopal Wali Gali, Shalimar Village, Shalimar Bagh, North West Delhi, Delhi-110088, have changed the name of my minor Son SARTHAK GARG aged about 13 years and he shall hereafter be known as SARTHAK SINGH.

It is certified that I have complied with other legal requirements in this connection.

YUGAL KISHOR SINGH  
[Signature of Guardian]

I, YOGESH SUHAG S/o RANDHAWA SUHAG, R/o 4D, 4th Floor, Vine Street, Malibu Towne, Sector 47, South City-II, Gurgaon, Haryana- 122018, have changed the name of my minor daughter YASHIKA SINGH aged about 2 years and she shall hereafter be known as SHREYA SINGH.

It is certified that I have complied with other legal requirements in this connection.

YOGESH SUHAG  
[Signature of Guardian]

I hitherto known as GORLY GEORGE S/o GEORGE, R/o Pattulliyil 237, Rajakumari South, Idukki, South Kerala-685619, have changed my name and shall hereafter be known as GEORLY GEORGE.

It is certified that I have complied with other legal requirements in this connection.

GORLY GEORGE  
[Signature (in existing old name)]

I hitherto known as RAMAUTAR alias RAM AVTAR S/o HARI SINGH, R/o Kaluwas Road, Gali No.-03 Yadav Nagar, Rewari, Haryana-123401, have changed my name and shall hereafter be known as RAM AVTAR.

It is certified that I have complied with other legal requirements in this connection.

RAMAUTAR alias RAM AVTAR  
[Signature (in existing old name)]

I hitherto known as VIPIN SETH S/o O P SETH, R/o 247, Deepali, Pitam Pura, Saraswati Vihar, North West Delhi-110034, have changed my name and shall hereafter be known as VIPAN SETH.

It is certified that I have complied with other legal requirements in this connection.

VIPIN SETH  
[Signature (in existing old name)]

I hitherto known as SHIVANI PURI daughter of B R PURI, residing at D3/29 A, Kunwar Singh Nagar, Nangloi, Delhi - 110041, have changed my name and shall hereafter be known as ALISHA .

It is certified that I have complied with other legal requirements in this connection.

SHIVANI PURI  
[Signature (in existing old name)]

I hitherto known as RAJVEER KAUR BRAR D/o AMARJEET SINGH W/o JASMEET SINGH, Residing at Village Roran Wala, P.O Sohargarh, Rohurianwali District Sri Muksar Sahib, Punjab-152026, Have changed my name and shall hereafter be known as RAJVEER KAUR.

It is certified that I have complied with other legal requirements in this connection.

RAJVEER KAUR BRAR  
[Signature (in existing old name)]

I hitherto known as RICHA DHIMAN D/o RAKESH KUMAR DHIMAN, Permanent R/o H.No-160/4, Ward No-5, Tehsil Paonta Sahib, Shamsherpur (117), Sirmaur, Himachal Pradesh-173025, have changed my name and shall hereafter be known as RITISHA DHIMAN.

It is certified that I have complied with other legal requirements in this connection.

RICHA DHIMAN  
[Signature (in existing old name)]

I hitherto known as MOHIT S/o KRISHAN KUMAR, R/o 296, Gaon Alipur, North West Delhi, Delhi-110036, have changed my name and shall hereafter be known as MOHIT PARCHA.

It is certified that I have complied with other legal requirements in this connection.

MOHIT  
[Signature (in existing old name)]

I hitherto known as ASHWANI KUMAR BARPAGA S/o AMAR NATH, R/o VPO- Bajrawar, Tehsil & District-Hoshiarpur, Punjab-146104, have changed my name and shall hereafter be known as ASHWANI KUMAR.

It is certified that I have complied with other legal requirements in this connection.

ASHWANI KUMAR BARPAGA  
[Signature (in existing old name)]

I, AKSHAY LAL GORE Son of RAM KRISHNA GORE, residing at Halisahar, Jetia Natun Para, VTC: Jetia, PO- Jetia, Sub District- Barrackpore-I, District- North 24 Parganas, West Bengal, Pin-743135, have changed the name of my minor son ANIL KUMAR GORE aged 16 years and he shall hereafter be known as ANIL GOND.

It is certified that I have complied with other legal requirements in this connection.

AKSHAY LAL GORE  
[Signature of Guardian]

I, PANKAJ W/o RAJESH KUMAR, R/o F-2/22 Pipal Chowk Gali No-10, Nawada, Mohan Garden, West Delhi-110059, have changed the name of my minor son ANIKET aged 14 years and he shall hereafter be known as PRANSH.

It is certified that I have complied with other legal requirements in this connection.

PANKAJ  
[Signature of Guardia]

I hitherto known as NIDHI ARORA alias NIDHI MADAN D/o BALDEV RAJ ARORA W/o SAMEER MADAN, R/o 19/14, East Punjabi Bagh, New Delhi-110026, have changed my name and shall hereafter be known as NIDHI MADAN.

It is certified that I have complied with other legal requirements in this connection.

NIDHI ARORA alias NIDHI MADAN  
[Signature (in existing old name)]

I, ANTU OJHA S/o SADANAND OJHA, R/o G-130, Delta-2, Greater Noida, Uttar Pradesh-201310, have changed my name and shall hereafter be known as RAGHVENDRA OJHA.

It is certified that I have complied with other legal requirements in this connection.

ANTU OJHA  
[Signature (in existing old name)]

I hitherto known as SADAB S/o Shri MOHD WAKEEL, residing at H. No. 52, Arish Mohalla, Soraon, Prayagraj (U.P.), have changed my name and shall hereafter bne known as MOHD SHADAB.

It is certified that I have complied with other legal requirements in this connection.

SADAB  
[Signature (in existing old name)]

I hitherto known as SANJU W/o AKASH SAXENA, R/o L-2/194, Sector-9, Vijay Nagar, Ghaziabad, Uttar Pradesh-201009, have changed my name and shall hereafter be known as SANJANA SAXENA.

It is certified that I have complied with other legal requirements in this connection.

SANJU  
[Signature (in existing old name)]

I hitherto known as RAJA RAM S/o NEKASU LAL, R/o Plot No.-2, Khasra No-645, Balvir Vihar, Kirari Suleman Nagar, North West Delhi-110086, have changed my name and shall hereafter be known as RAJ KUMAR CHOUDHARY.

It is certified that I have complied with other legal requirements in this connection.

RAJA RAM  
[Signature (in existing old name)]

I hitherto known as SUNDER SINGH S/o CHARAN SINGH, residing at VPO Badli (Churan), Badli (72), Jhajjar, Haryana-124105, have changed my name and shall hereafter be known as SURENDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

SUNDER SINGH  
[Signature (in existing old name)]

I hitherto known as ANIL KUMAR DIXIT alias ANIL DIXIT S/o S C DIXIT, residing at B - 63, Manavsthal Apartments, Vasundhra Enclave, East Delhi, Delhi-110096, have changed my name and shall hereafter be known as ANIL DIXIT.

It is certified that I have complied with other legal requirements in this connection.

ANIL KUMAR DIXIT alias ANIL DIXIT  
[Signature (in existing old name)]

I hitherto known as BHAWNA MITRA alias BHAWNA CHAWLA D/o ATAM PARKASH MITRA W/o SHEKHAR CHAWLA, R/o House No.2150, Second Floor, Faridabad, Sector-8, Faridabad Sector 7, Faridabad, Haryana-121006, have changed my name and shall hereafter be known as BHAWNA CHAWLA.

It is certified that I have complied with other legal requirements in this connection.

BHAWNA MITRA alias BHAWNA CHAWLA  
[Signature (in existing old name)]

I, VIJAY PRATAP SINGH S/o NARENDER PAL SINGH, R/o B-352 A, Aman Vihar, Kirari Suleman Nagar, Delhi-110086, have changed the name of my minor son RANNVIJAY SINGH alias RANNVIJAY SINGH ADIG aged 14 Years and he shall hereafter be known as RANNVIJAY SINGH ADIG.

It is certified that I have complied with other legal requirements in this connection.

VIJAY PRATAP SINGH  
[Signature of Guardian]

I hitherto known as HAPPY S/o BALWINDER, R/o VPO-Daduwal, Tehsil-Phillaur, Distt-Jalandhar Punjab-144032, have changed my name and shall hereafter be known as HAPPY HEER.

It is certified that I have complied with other legal requirements in this connection.

HAPPY  
[Signature (in existing old name)]

I hitherto known as DEEPANSHU alias DEEPANSHU KATHPALIA S/o MAHESH CHANDRA, R/o 1/2014, Street No-24, East Ram Nagar, Shahdara, Delhi-110032, have changed my name and shall hereafter be known as DEEPANSHU KATHPALIA.

It is certified that I have complied with other legal requirements in this connection.

DEEPANSHU alias DEEPANSHU KATHPALIA  
[Signature (in existing old name)]

I hitherto known as KAJAL KUMARI D/o NARESH CHAND, R/o I-366, Ansari Nagar East, NDMC, South West Delhi, Delhi-110029, have changed my name and shall hereafter be known as KAJAL GAHLOT.

It is certified that I have complied with other legal requirements in this connection.

KAJAL KUMARI  
[Signature (in existing old name)]

I, SANJEET KUMAR S/o SHRI SUKHDEV PRASAD Permanent, R/o Ashanagar, Talabpar, Saraia, Nalanda, Bihar-803112 and Present, R/o C-203, Tower C, Moti Residency, Raj Nagar, Extn., Morta Ghaziabad, UP-201003, have changed the name of my minor Daughter SAANVI SINHA aged 3 years and she shall hereafter be known as SIYANSHI RAJ.

It is certified that I have complied with other legal requirements in this connection.

SANJEET KUMAR  
[Signature (in existing old name)]

I hitherto known as RAJVANSH KAUR D/o MAKHAN SINGH, R/o H- No-B-105, Uday Vihar, Chander Vihar, Nilothi Extention, Delhi-110041, have changed my name and shall hereafter be known as KIANA KALSI.

It is certified that I have complied with other legal requirements in this connection.

RAJVANSH KAUR  
[Signature (in existing old name)]

I hitherto known as RAJIV KUMAR S/o SHRI KAILASH CHAND, R/o B-1/66, Phase-II, Ashok Vihar, North West, Delhi-110052, have changed my name and shall hereafter be known as RAJIV KUMAR GOEL.

It is certified that I have complied with other legal requirements in this connection.

RAJIV KUMAR  
[Signature (in existing old name)]

I hitherto known as BANTI alias KAILASH S/o Braham Pal, R/o 125/1, Raipur Bangar-2 Greater Noida Industrial Development Authority Dadri, Gautam Budh Nagar, Uttar Pradesh-201310, have changed my name and shall hereafter be known as KAILASH.

It is certified that I have complied with other legal requirements in this connection.

BANTI alias KAILASH  
[Signature (in existing old name)]

I hitherto known as DANIAL DAS S/o CHIRANJI LAL, R/o B-4079, Gali No-108, Sant Nagar Burari Delhi, Badar Pur Majra Burari, North Delhi, Delhi-110084, have changed my name and shall hereafter be known as DANIEL DAS.

It is certified that I have complied with other legal requirements in this connection.

DANIAL DAS  
[Signature (in existing old name)]

I, SEEMA CHHIKARA W/o SANJAY KUMAR, R/o A-55, 1st Floor, Sarai Pipalthala Extn. Adarsh Nagar, North West Delhi-110033, have changed the name of my minor Daughter JASMINE aged 12 years and she shall hereafter be known as JASMINE CHHIKARA.

It is certified that I have complied with other legal requirements in this connection.

SEEMA CHHIKARA  
[Signature (in existing old name)]

I hitherto known as ANTIMA KUMARI W/o PAPPU SINGH, R/o A-264, Gali No-9, Karan Vihar, Kirari Suleman Nagar, Sultanpuri, C Block, North West Delhi-110086, have changed my name and shall hereafter be known as RINKI DEVI.

It is certified that I have complied with other legal requirements in this connection.

ANTIMA KUMARI  
[Signature (in existing old name)]

I hitherto known as RAUSHAN RAJ alias HEMANT RAJ S/o RAJ KUMAR SINGH, R/o RZ-25B/10, 2nd Floor, Gali No- 09, Indria Park, Palam Colony, South West Delhi, Delhi-110045, have changed my name and shall hereafter be known as HEMANT RAJ.

It is certified that I have complied with other legal requirements in this connection.

RAUSHAN RAJ alias HEMANT RAJ  
[Signature (in existing old name)]

I hitherto known as MYDHILI PADMANABHAN D/o PADMANABHAN KALYANSUNDARAM, residing at B202, Mahindra Windchimes, Arekere, Bannerghatta Road, Opposite BPL Software, Bangalore South, PO: Bannerghatta, Road, Dist: Bengaluru, Karnataka, 560076, have changed my name and shall hereafter be known as MIRAA SUKU PADMANABHAN.

It is certified that I have complied with other legal requirements in this connection.

MYDHILI PADMANABHAN  
[Signature (in existing old name)]

I hitherto known as CHAND BABU JAIN alias C B JAIN S/o MUNNA LAL JAIN, R/o 147 -B, Pocket -F, Mayur Vihar Phase -II, Delhi, have changed my name and shall hereafter be known as CHAND BABU JAIN.

It is certified that I have complied with other legal requirements in this connection.

CHAND BABU JAIN alias C B JAIN  
[Signature (in existing old name)]

I hitherto known as MOUSMI W/o DHRAMBIR, R/o H.No-261, Near Shitla Mata Mandir, Khanda (9-R), Sonipat, Khanda, Haryana-131402, have changed my name and shall hereafter be known as MASUMI DEVI.

It is certified that I have complied with other legal requirements in this connection.

MOUSMI  
[Signature (in existing old name)]

I hitherto known as MANISH KUMAR S/o SURAJ SHARMA, R/o C-349, Inder Enclave Phase 1, Kirari Suleman Nagar, Delhi-110086, have changed my name and shall hereafter be known as MANISH SHARMA.

It is certified that I have complied with other legal requirements in this connection.

MANISH KUMAR  
[Signature (in existing old name)]

I hitherto known as MADHAV JEE JHA S/o ARUN KUMAR JHA, currently posted as Senior Translation Officer in 4 Base Repair Depot, Air Force Station Chakeri, Kanpur-08 and resident of H. No. 111, Near Koshi Colony Gate, Kaithinia, Madhubani (Bihar)-847 403, have changed my name and shall hereafter be known as MADHAV JHA.

It is certified that I have complied with other legal requirements in this connection.

MADHAV JEE JHA  
[Signature (in existing old name)]

I hitherto known as VEENA MEHTA D/o BEHARI LAL W/o DEVENDRA KUMAR MEHTA, R/o H.No-1/6773, East Rohtash Nagar, Shahdara Delhi Near Ludhiyana Building, East Delhi-110032, have changed my name and shall hereafter be known as VEENA KUMARI MEHTA.

It is certified that I have complied with other legal requirements in this connection.

VEENA MEHTA  
[Signature (in existing old name)]

I, BULESH KUMARI W/o RAM NIWAS, R/o Plot No-B97, First Floor, KH No. 22/1, Block-B, Matiala Extn, Uttam Nagar, Matiala, West Delhi, Delhi-110059, have changed the name of my minor son PARIKET alias PARTH CHOUDHARY, aged 10 years and he shall hereafter be known as PARTH CHOUDHARY.

It is certified that I have complied with other legal requirements in this connection.

BULESH KUMARI  
[Signature of Guardian]

I hitherto known as SHRUTI GUPTA W/o SANDEEP GUPTA D/o PIYUSH KUMAR MAHESHWARI, R/o H. No.-616, Sector-7B, Faridabad, Haryana-121006, have changed my name and shall hereafter be known as SHRUTI MAHESHWARI.

It is certified that I have complied with other legal requirements in this connection.

SHRUTI GUPTA  
[Signature (in existing old name)]

I hitherto known as RAVI S/o OMVEER, R/o Kharak Ramji(68), Jind, Haryana-126102, have changed my name and shall hereafter be known as RAVI DHANDA.

It is certified that I have complied with other legal requirements in this connection.

RAVI  
[Signature (in existing old name)]

I, NIKAS KUMAR S/o SANSAR PAL, R/o 76, Yusufpur Manota, Muradnagar, Ghaziabad, Uttar Pradesh-201206, have changed the name of my minor daughter SIDDHI SEHRAWAT, aged 09 years and she shall hereafter be known as PRANIKA SEHRAWAT.

It is certified that I have complied with other legal requirements in this connection.

NIKAS KUMAR  
[Signature of Guardian]

I, VIPIN KUMAR SHARMA S/o SHRI OM PRAKASH employed as HEAD CONSTABLE in the I.T.B.P, Presently attached With Prime Minister's Office, South Block, New Delhi-110011, R/o E-37, E-Block, Vishwas Park, Uttam Nagar, New Delhi-110059, have changed the name of my minor daughter SRISHTI, aged 12 years and she shall hereafter be known as SRISHTI SHARMA.

It is certified that I have complied with other legal requirements in this connection.

VIPIN KUMAR SHARMA  
[Signature of Guardian]

I hitherto known as NARESH YADAV S/o RAM BRAT SINGH, R/o Gali No. 30B, Swatantra Nagar, Narela, North West Delhi, Delhi-110040, have changed my name and shall hereafter be known as ARJUN SINGH.

It is certified that I have complied with other legal requirements in this connection.

NARESH YADAV  
[Thumb Impression]

I hitherto known as SANTOSH KUMARI SHARMA alias SANTOSH SHARMA D/o AMIN CHAND SHARMA W/o RAMESH KUMAR SHARMA, R/o B-118, Dev Kunj, Street No-8, Raj Nagar-II, Palam Colony, New Delhi-110077, have changed my name and shall hereafter be known as SANTOSH SHARMA.

It is certified that I have complied with other legal requirements in this connection.

SANTOSH KUMARI SHARMA alias SANTOSH SHARMA  
[Signature (in existing old name)]

I hitherto known as J. K. MITTAL S/o LATE SH. MANGE RAM MITTAL, R/o A-136, Third Floor, Priyadarshini Vihar, Laxmi Nagar, Delhi-110092, have changed my name and shall hereafter be known as JAI KUMAR MITTAL.

It is certified that I have complied with other legal requirements in this connection.

J. K. MITTAL  
[Signature (in existing old name)]

I hitherto known as SHRUTI JAIN W/o UMESH KAPOOR, residing at A-26, 3rd Floor, Opp-patel Park, West Patel Nagar, Delhi-110008, have changed my name and shall hereafter be known as SHRUTII JAIN.

It is certified that I have complied with other legal requirements in this connection.

SHRUTI JAIN  
[Signature (in existing old name)]

I hitherto known as GUDDI DEVI W/o S. C. POKHRIYAL, R/o C-32, STC Colony, Adchini, South Delhi-110017, have changed my name and shall hereafter be known as GUDDI POKHRIYAL.

It is certified that I have complied with other legal requirements in this connection.

GUDDI DEVI  
[Signature (in existing old name)]



I hitherto known as NEETIKA MITTAL D/o Late SHRI AJAI KUMAR MITTAL R/o House No.80A, Pocket One, Mayur Vihar Phase One, Delhi -110091, have changed my name and shall hereafter be known as NEETIKAA MITHAL.

It is certified that I have complied with other legal requirements in this connection.

NEETIKA MITTAL  
[Signature (in existing old name)]

I, ARUN KUMAR S/o SURESH KUMAR SHARMA, residing at 99-C, Street No-2, Near Railway Station, Anand Garden, Gurgaon, Haryana-122001, have changed the name of my minor son DUSHYANT BHARDWAJ, aged 12 years and he shall thereafter be known as DAIVIK BHARDWAJ.

It is certified that I have complied with other legal requirements in this connection.

ARUN KUMAR  
[Signature of Guardian]

I hitherto known as GAURAV CHAUDHARY S/o SH. VIJAY CHAUDHARY, R/o 128, Ram Rattan Farm, Main Road, Asola Fatehpur Beri, New Delhi-110074, have changed my name and shall hereafter be known as BUDHSINGH CHAUDHARY.

It is certified that I have complied with other legal requirements in this connection.

GAURAV CHAUDHARY  
[Signature (in existing old name)]

I, JAI SHEKHAR SINGH S/o MATA PRASAD SINGH R/o Block-F, H.No-389, Karampura, Delhi, Delhi-110015, have changed the name of my minor son SHAURYA SINGH, aged 14 years and he shall hereafter be known as SHAURYA SHEKHAR SINGH.

It is certified that I have complied with other legal requirements in this connection.

JAI SHEKHAR SINGH  
[Signature of Guardian]

I hitherto known as PURAN CHANDER ARYA S/o GOVIND CHANDER ARYA, R/o House No-2380, Nangla Enclave Part-1, Near Prem Gali, NIT, Sector-22, Faridabad, Haryana-121005, have changed my name and shall hereafter be known as PREM RAM.

It is certified that I have complied with other legal requirements in this connection.

PURAN CHANDER ARYA  
[Signature (in existing old name)]

I hitherto known as LOKINORA KUMAR SINGH SIROHI alias LOKENDER KUMAR alias LOKENDER SINGH S/o JAIKISHAN SINGH, R/o House No 146, Gali No-4, Bank Colony, Mandoli, Delhi, North East, Delhi-110093, have changed my name and shall hereafter be known as LOKANDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

LOKINORA KUMAR SINGH SIROHI alias LOKENDER KUMAR alias LOKENDER SINGH  
[Signature (in existing old name)]

I hitherto known as Sr. SOUMYA HANSDAK alias SR SOUMYA HANSDAK D/o BRENTIUS HANSDAK, R/o 31/41 West Punjabi Bagh New Delhi-110026, have changed my name and shall hereafter be known as JAYA SUBHASINI HANSDAK.

It is certified that I have complied with other legal requirements in this connection.

Sr. SOUMYA HANSDAK alias SR SOUMYA HANSDAK  
[Signature (in existing old name)]

I hitherto known as ARUN S/o KAPTAN SINGH, R/o Gaon- Chillar, Chillar (259), Rewari Haryana-122502, have changed my name and shall hereafter be known as ARUN SINGH.

It is certified that I have complied with other legal requirements in this connection.

ARUN  
[Signature (in existing old name)]

I hitherto known as ANIL MITTAL S/o LALTA PRASAD, R/o N1/68, 1st Floor Flat No-109, Phase-1, Budh Vihar, North West Delhi-110086, have changed my name and shall hereafter be known as RAM SHANKAR.

It is certified that I have complied with other legal requirements in this connection.

ANIL MITTAL  
[Signature (in existing old name)]

I hitherto known as JITENDER YADAV S/o RAGHUNATH YADAV, residing at House No. 101, Gali No. 3, Sangam Vihar, Jharoda Majraa, PO - Burari, Dist. North Delhi, Delhi -110084, have changed my name and shall hereafter be known as KASHI RAM YADAV.

It is certified that I have complied with other legal requirements in this connection.

JITENDER YADAV  
[Signature (in existing old name)]

I, MUKESH KUMAR S/o SANWAL DASS, R/o House No.-B-11A, Sanwal Nagar, Andrews Ganj, South Delhi-110049, have changed the name of my minor son RISABH BINDORIA, aged 10 years and he shall hereafter be known as RISHAB BINDORIA.

It is certified that I have complied with other legal requirements in this connection.

MUKESH KUMAR  
[Signature of Guardian]

I hitherto known as MASTER MANVER SINGH alias MANOJ SINGH NEGI S/o LATE SH. NANDAN SINGH NEGI, R/o Plot No-129/62, Vipin Garden, Dwarka Mor, Mohan Garden, Uttam Nagar, New Delhi-110059, have changed my name and shall hereafter be known as MANOJ SINGH NEGI.

It is certified that I have complied with other legal requirements in this connection.

MASTER MANVER SINGH alias MANOJ SINGH NEGI  
[Signature (in existing old name)]

I hitherto known as VIMLA W/o JAGMOHAN SINGH, R/o H. No. 322, H-Block, Nanakpura, Chanakya Puri, New Delhi, Delhi-110021, have changed my name and shall hereafter be known as VIMALA.

It is certified that I have complied with other legal requirements in this connection.

VIMLA  
[Signature (in existing old name)]

I, CHANDRAPRAKASH SATI S/o BISHAN DATT SATI, R/o H. No. 1055, Ward-2, Near Sunaron Wala Mandir, Gurgaon, Haryana-122001, have changed the name of my minor daughter SIMRAN SATI, aged 15 years and she shall hereafter be known as RIYA SATI.

It is certified that I have complied with other legal requirements in this connection.

CHANDRAPRAKASH SATI  
[Signature of Guardian]

I hitherto known as POOJA D/o Late Shri RAJA RAM, residing at E-255, Inderpuri, J J Colony, Inderpuri, I.a.r.i, Central Delhi, Delhi-110012, have changed my name and shall hereafter be known as POOJA GAHARWAR.

It is certified that I have complied with other legal requirements in this connection.

POOJA  
[Signature (in existing old name)]

I hitherto known as SONU W/o MUKESH KUMAR, residing at E-255, Inder Puri, Central Delhi, Delhi-110012, have changed my name and shall hereafter be known as SONU BAINS.

It is certified that I have complied with other legal requirements in this connection.

SONU  
[Signature (in existing old name)]

I hitherto known as VIKRAM S.PATEL alias VIKRAM SHANKAR PATEL S/o VIRENDER PATEL, R/o WZ-536-C, 4Th Floor, Sri Nagar, Shakurbasti, Saraswati Vihar, North West Delhi-110034, have changed my name and shall hereafter be known as VIKRAM PATEL.

It is certified that I have complied with other legal requirements in this connection.

VIKRAM S.PATEL alias VIKRAM SHANKAR PATEL  
[Signature (in existing old name)]

I hitherto known as ROMA PATEL alias HEMA D/o RAM SINGH NEPALI W/o VIKRAM PATEL, R/o H. No.- WZ 536-C, 4th Floor Sri Naagar, Shakurbasti, North West Delhi-110034, have changed my name and shall hereafter be known as ROMA PATEL.

It is certified that I have complied with other legal requirements in this connection.

ROMA PATEL alias HEMA  
[Signature (in existing old name)]

I hitherto known as ASHISH S/o PARAS RAM SHARMA, R/o 107, Camp No-5, Jwala Puri, Sunder Vihar, So West Delhi, Delhi-110087, have changed my name and shall hereafter be known as ASHU.

It is certified that I have complied with other legal requirements in this connection.

ASHISH  
[Signature (in existing old name)]

I, SANDEEP S/o DHARAM VEER SINGH, R/o H. No.-285 Village Chaura Sadatpur Sector-22 Noida District Gautam Budh Nagar, Uttar Pardesh-201301, have changed the name of my minor son TANMAY VERMA, aged 12 years and he shall hereafter be known as TANMAY SINGH.

It is certified that I have complied with other legal requirements in this connection.

SANDEEP  
[Signature of Guardian]

I, RAJNEESH S/o VISHNU DUTT, R/o Bhankhari, Teh. Narnaul, Distt. M/Garh, Narnaul, Mahendragarh-123001, have changed the name of my minor son MUDIT SHARMA alias MADHAV DUTT PANDEY, aged 7 years and he shall hereafter be known as MADHAV KAUSHIK.

It is certified that I have complied with other legal requirements in this connection.

RAJNEESH  
[Signature of Guardian]

I hitherto known as RAJ BABU alias RAJ BABU GUPTA S/o RAM SWAROOP, R/o H. No.-54, Street No-1, A-block Near Sardar Patel School, Kamal Vihar, Karawal Nagar, North East Delhi-110094, have changed my name and shall hereafter be known as RAJ BABU GUPTA.

It is certified that I have complied with other legal requirements in this connection.

RAJ BABU alias RAJ BABU GUPTA  
[Signature (in existing old name)]

I, SACHIN KUMAR SINGH S/o DHARAM VIR SINGH, R/o H.No-285 Village Chaura Sadatpur Sector-22 Noida District Gautam Budh Nagar, Uttar Pradesh-201301, have changed the name of my minor daughter MAYERA VERMA aged 07 years and she shall hereafter be known as MAYERA SINGH.

It is certified that I have complied with other legal requirements in this connection.

SACHIN KUMAR SINGH  
[Signature of Guardian]

I hitherto known as RAJENDAR KUMAR S/o JAGDISH, R/o H.No-105, Second Floor, Pocket-13, Sector-20, Rohini, Delhi-110086, have changed my name and shall hereafter be known as RAJENDAR KUMAR ROOHIL.

It is certified that I have complied with other legal requirements in this connection.

RAJENDAR KUMAR  
[Signature (in existing old name)]

I, JAGDISH PRASAD S/o KHINWA RAM, R/o 237, 2nd Floor, Pocket -9, Sector-21, Rohini, Delhi-110086, have changed the name of my minor daughter GITIKA aged 14 years and she shall hereafter be known as GITIKA CHOUDHARY.

It is certified that I have complied with other legal requirements in this connection.

JAGDISH PRASAD  
[Signature of Guardian]

I, PARVESH KUMAR S/o DHARAM VIR SINGH, R/o H.No-285 Village Chaura Sadatpur, Sector-22 Noida District Gautam Budh Nagar, Uttar Pradesh-201301, have changed the name of my minor son MAYANK VERMA aged 12 years and he shall hereafter be known as MAYANK SINGH.

It is certified that I have complied with other legal requirements in this connection.

PARVESH KUMAR  
[Signature of Guardian]

I, PARVESH KUMAR S/o DHARAM VIR SINGH, R/o H.No-285 Village Chaura Sadatpur Sector-22 Noida District Gautam Budh Nagar, Uttar Pradesh-201301, have changed the name of my minor son PUNEET VERMA aged 9 years and he shall hereafter be known as PUNEET SINGH.

It is certified that I have complied with other legal requirements in this connection.

PARVESH KUMAR  
[Signature of Guardian]

I hitherto known as GULSHAN D/o DALIP KUMAR W/o DHARAM SINGH, R/o 1335, Bagichi Tansukh Rai, Chowk Shah Mubarak, Ajmari Gate, Chandni Chowk, North Delhi-110006, have changed my name and shall hereafter be known as SONI.

It is certified that I have complied with other legal requirements in this connection.

GULSHAN  
[Signature (in existing old name)]

I hithertoknown as DINESH KUMAR SONI S/o RAGBIR SINGH, R/o D-283, 3rd Floor, Sarvodaya Enclave, Malviya Nagar, South Delhi, Delhi-110017, have changed my name and shall hereafter be known as DINESH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

DINESH KUMAR SONI  
[Signature (in existing old name)]

I hitherto known as JENA SHASHWAT KUMAR JEETENDRA son of JEETENDRA KUMAR JENA, R/o Flat No. UG 1 First Floor, Block C-16/17, Pul Pahladpur, Vishwakarma Colony, Pul Pehlad, Delhi-110044, have changed my name and shall hereafter be known as SHASHWAT KUMAR JENA.

It is certified that I have complied with other legal requirements in this connection.

JENA SHASHWAT KUMAR JEETENDRA  
[Signature (in existing old name)]

I hitherto known as MADHAV CHAUDHARY alias MADHAV S/o NARENDRA KUMAR, R/o Mohalla-Ramleela Town Jhalu, Distt-Bijnor, Uttar Pradesh-246728, have changed my name and shall hereafter be known as MADHAV CHAUDHARY.

It is certified that I have complied with other legal requirements in this connection.

MADHAV CHAUDHARY alias MADHAV  
[Signature (in existing old name)]

I hitherto known as NISHU S/o SURENDER SINGH R/o H.No-68, Kheri Taluka Patoda (251), Jhajjar, Haryana-124108, have changed my name and shall hereafter be known as SUMIT.

It is certified that I have complied with other legal requirements in this connection.

NISHU  
[Signature (in existing old name)]

I hitherto known as PARAMJEET KAUR wife of Sh. BALVINDER SINGH, residing at H.No. 191, Ward No. 2, Mubarkabad, PO Bastara, Karnal, 132114, Haryana, have changed my name and shall hereafter be known as PARMJEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

PARAMJEET KAUR  
[Signature (in existing old name)]

I hitherto known as SONA SHARMA alias GEETA SHARMA D/o PESHKAR SHARMA, R/o H-20, Ravi Enclave, Sector-87, Naya Gaon, Noida, Phase-2, Distt. Gautam Buddha Nagar-UP-201305, have changed my name and shall hereafter be known as SONA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

SONA SHARMA alias GEETA SHARMA  
[Signature (in existing old name)]

I hitherto known as LAKHVIR S/o JOGINDER PAL, residing at VPO. Sasoli, Tehsil & Distt. Hoshiarpur, Punjab-146104, India, have changed my name and shall hereafter be known as LAKHVIR SAROYA.

It is certified that I have complied with other legal requirements in this connection.

LAKHVIR  
[Signature (in existing old name)]

I hitherto known as PARMOD SOI S/o MOHINDER PAL, resident at Ward No. 11, Banian Mohalla, Mukerian, Hoshiarpur-144211, Punjab, India, have changed my name and shall hereafter be known as PARMOD.

It is certified that I have complied with other legal requirements in this connection.

PARMOD SOI  
[Signature (in existing old name)]

I hitherto known as HARJIT KAUR GILL W/o GURVINDER SINGH, R/o Vill. Gurditi Wala, Tehsil Zira, Distt. Ferozepur-152021, have changed my name and shall hereafter be known as HARJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

HARJIT KAUR GILL  
[Signature (in existing old name)]

I hitherto known as NIDHI W/o RAJEEV KUMAR MUNJAL, resident at H.No. 136, Shaheed Udham Singh Nagar, Jalandhar-1, Jalandhar City-144001, Punjab, India, have changed my name and shall hereafter be known as NIDHI MUNJAL.

It is certified that I have complied with other legal requirements in this connection.

NIDHI  
[Signature (in existing old name)]

I hitherto known as SUMIT KUMAR S/o PRADEEP KUMAR, R/o H.No. 637, Sector-21C Faridabad, Haryana-121001, have changed my name and shall hereafter be known as SUMIT KUMAR AGGARWAL.

It is certified that I have complied with other legal requirements in this connection.

SUMIT KUMAR  
[Signature (in existing old name)]

I hitherto known as DEVENDRA KUMAR S/o PRAHLAD RAI, R/o D-701, Vidisha Apartment, Plot No. 79, Patparganj, I P Extension, East Delhi-110092, have changed my name and shall hereafter be known as DEVENDRA KUMAR GARG.

It is certified that I have complied with other legal requirements in this connection.

DEVENDRA KUMAR  
[Signature (in existing old name)]

I hitherto known as HARSHDEEP S/o BAKHSHISH SINGH, R/o Basti Nizamdin Wali, Ferozepur City, Punjab-152002, have changed my name and shall hereafter be known as HARSHDEEP SINGH.

It is certified that I have complied with other legal requirements in this connection.

HARSHDEEP  
[Signature (in existing old name)]

I hitherto known as MANJEET SINGH GURU S/o OM PARKASH R/o Village-Ghataron, Tehsil-Nawanshahr, District-Shahid Bhagat Singh Nagar, Punjab-144421, have changed my name and shall hereafter be known as MANJEET GURU.

It is certified that I have complied with other legal requirements in this connection.

MANJEET SINGH GURU  
[Signature (in existing old name)]

I hitherto known as PRAGYA MALHOTRA D/o CHANDER PRAKASH, R/o House No. C-113 F/F, Ganesh Nagar, Tilak Nagar, West Delhi, Delhi-110018, have changed my name and shall hereafter be known as AYESHA.

It is certified that I have complied with other legal requirements in this connection.

PRAGYA MALHOTRA  
[Signature (in existing old name)]

I hitherto known as ASHISH KUMAR S/o SURJEET KUMAR, residing at Mirzapur(125), Distt-Sirsa, Haryana-125102, have changed my name and I shall hereafter be known as AJAYVEER SINGH.

It is certified that I have complied with other legal requirements in this connection.

ASHISH KUMAR  
[Signature (in existing old name)]

I hitherto known as MADIHA KHAN D/o FARDEEN KHAN W/o VISHAL KUMAR ANKIT, R/o H-7, 3rd Floor, Vijay Chowk, Laxmi Nagar, Delhi-110092, have changed my name and shall hereafter be known as ANVIKA YADAV.

It is certified that I have complied with other legal requirements in this connection.

MADIHA KHAN  
[Signature (in existing old name)]

I hitherto known as IMRAN ALI S/o NIJAMUDDIN R/o 53, Near Shani Dev Mandir, Fatehpur Chandila, Faridabad, Haryana-121001, have changed my name and shall hereafter be known as SHIV KUMAR.

It is certified that I have complied with other legal requirements in this connection.

IMRAN ALI  
[Signature (in existing old name)]

I hitherto known as FARHEEN KHAN D/o NARENDER NATH BHUYAN W/o USMAN KHAN, R/o H.No11-C, Dichaon Kalan Road, Laxmi Vihar, Najafgarh, New Delhi-110043, have changed my name and shall hereafter be known as PREETI BHUYAN.

It is certified that I have complied with other legal requirements in this connection.

FARHEEN KHAN  
[Signature (in existing old name)]

I hitherto known as LALIT S/o GANGA PRASAD PATEL, R/o 92 Sainik Farm, Eastern Avenue, Near Ram Mandir, Khanpur, Devli, South Delhi, Delhi-110080, have changed my name and shall hereafter be known as HAMZA.

It is certified that I have complied with other legal requirements in this connection.

LALIT  
[Signature (in existing old name)]

I hitherto known as SHIKHA GUPTA D/o VINOD KUMAR GUPTA, R/o AE-194, Shalimar Bagh, Delhi-110088, have changed my name and shall hereafter be known as DARAKHSHA.

It is certified that I have complied with other legal requirements in this connection.

SHIKHA GUPTA  
[Signature (in existing old name)]

#### CHANGE OF RELIGION

I, PRAGYA MALHOTRA D/o CHANDER PRAKASH, R/o House No. C-113 F/F, Ganesh Nagar, Tilak Nagar, West Delhi, Delhi-110018, declare that I have embraced ISLAM Religion and renounced HINDU Religion w.e.f. 23.01.2024.

It is certified that I have complied with other legal requirements in this connection.

PRAGYA MALHOTRA  
[Signature]

I, ASHISH KUMAR S/o SURJEET KUMAR, residing at Mirzapur(125), Distt-Sirsa, Haryana-125102, do hereby solemnly affirm and declare that I have embraced SIKHISM and renounced HINDUISM with effect from 04/04/2021.

It is certified that I have complied with other legal requirements in this connection.

ASHISH KUMAR  
[Signature]

I, IMRAN ALI S/o NIJAMUDDIN R/o 53, Near Shani Dev Mandir, Fatehpur Chandila, Faridabad, Haryana-121001, have embraced HINDU Religion and renounced ISLAM Religion w.e.f. 12/12/2023.

It is certified that I have complied with other legal requirements in this connection.

IMRAN ALI  
[Signature]

I, MURALA VIJAYA W/o SIVA KUMAR, R/o H.No. 21-106, Enamalakuduru, Krishna (DT)-520007, Andhra Pradesh, do hereby solemnly affirm and declare that I have embraced CHRISTIANITY and renounced HINDUISM with effect from 16.05.2016, I have changed my religion only not my name.

It is certified that I have complied with other legal requirements in this connection.

MURALA VIJAYA  
[Signature]

I, MADIHA KHAN D/o FARDEEN KHAN W/o VISHAL KUMAR ANKIT, R/o H-7, 3rd Floor, Vijay Chowk, Laxmi Nagar, Delhi-110092, declare that I have embraced HINDU Religion and renounced ISLAM Religion w.e.f. 06.04.2024.

It is certified that I have complied with other legal requirements in this connection.

MADIHA KHAN  
[Signature]

I, LALIT S/o GANGA PRASAD PATEL, R/o 92 Sainik Farm, Eastern Avenue, Near Ram Mandir, Khanpur, Devli, South Delhi, Delhi-110080, do hereby solemnly affirm and declare that I have embraced ISLAM Religion and renounced HINDUISM with effect from 07th Nov 2023.

It is certified that I have complied with other legal requirements in this connection.

LALIT  
[Signature]

I, SHIKHA GUPTA D/o VINOD KUMAR GUPTA, R/o AE-194, Shalimar Bagh, Delhi-110088, do hereby solemnly affirm and declare that I have embraced ISLAM Religion and renounced HINDUISM with effect from 3-10-2023.

It is certified that I have complied with other legal requirements in this connection.

SHIKHA GUPTA  
[Signature]

I, SAMMETA USHA SRI W/o SRINIVASA RAO, R/o H.No. 21-25, Bhagath Sing Nagar, VTC: Yanamalakuduru, Krishna (Dt) -520007, Andhra Pradesh, do hereby solemnly affirm and declare that I have embraced CHRISTIANITY and Renounced HINDUISM with effect from 16-01-2024. I have changed my RELIGION only, Not my NAME.

It is certified that I have complied with other legal requirements in this connection.

SAMMETA USHA SRI  
[Signature]

#### PUBLIC NOTICE

1. I, SWATI RANI D/o Sh. BRIJ PAL R/o H.No. 145/4, Gurudwara Basti, Ward No.-4, Gurdwara, Jakhhal (210), Fatehabad, Haryana-125133, hereby undertake that I, SWATI RANI want to change my name to SOHAM ADIWALIA and gender as MALE.

2. I SWATI RANI henceforth be known as SOHAM ADIWALIA S/o Sh. BRIJ PAL.

3. The above statement made by me is true & correct to the best of my knowledge and belief. If any legal issue arises in this regard at any stage, I will be personally responsible for the same and, the Department of Publication will not be liable for any consequences arising therefore.

It is certified that I have complied with other legal requirements in this connection.

I, FARHEEN KHAN D/o NARENDER NATH BHUYAN W/o USMAN KHAN, R/o H.No. 11-C, Dichaon Kalan Road, Laxmi Vihar, Najafgarh, New Delhi-110043, do hereby solemnly affirm and declare that I have embraced HINDUISM and renounced ISLAM religion with effect from 17/01/2024.

It is certified that I have complied with other legal requirements in this connection.

FARHEEN KHAN  
[Signature]

SWATI RANI  
[Signature]

1. I, ABDUL AJIJ MOLLA son of ANARUL MOLLA, residing at Karigarpara, Raghunathpur, North 24 Parganas, WB, India-743428, hereby undertake that I, ABDUL AJIJ MOLLA want to change my name to PAKHI JAHAN and gender as Female.

2. ABDUL AJIJ MOLLA henceforth be known as PAKHI JAHAN D/o ANARUL MOLLA.

3. The above statement made by me is true & correct to the best of my knowledge and belief. If any legal issue arises in this regard at any stage, I will be personally responsible for the same and, the Department of Publication will not be liable for any consequences arising therefrom.

It is certified that I have complied with other legal requirements in this connection.

ABDUL AJIJ MOLLA  
[Signature]

I, SIMRANJIT SINGH S/o GURDEV SINGH, residing at Patti Pallah Butala, Butala, Amritsar, Punjab-143203, do hereby undertake that I want to change my name to SIMRAN BAL and gender as Female.

I, SIMRANJIT SINGH henceforth be known as SIMRAN BAL D/o GURDEV SINGH.

The above statement made by me is true and correct to the best of my knowledge and belief. I will be personally responsible for the same and, the Department of Publication will not be liable for any consequences arising therefrom.

It is certified that I have complied with other legal requirements in this connection.

SIMRANJIT SINGH  
[Signature]

1. I, RANA RABIDAS son of SANJAY RABIDAS, residing at Asura Krishna Bati, Jalghar, Dakshin Dinajpur, WB, India-733102, hereby undertake that I, RANA RABIDAS want to change my name to ROSHNI RABIDAS and gender as Female.

2. I, RANA RABIDAS henceforth be known as ROSHNI RABIDAS D/o SANJAY RABIDAS.

3. The above statement made by me is true & correct to the best of my knowledge and belief. If any legal issue arises in this regard at any stage, I will be personally responsible for the same and, the Department of Publication will not be liable for any consequences arising therefrom.

It is certified that I have complied with other legal requirements in this connection.

RANA RABIDAS  
[Signature]

1. I, RUCHI GUPTA D/o NIRMAL GUPTA, assigned as Female at the time of birth Permanent residing at Main Road Suhag Nagar Firojabad, Uttar Pradesh-283203 and Presently residing at F-380 Budh Nagar, Inder Puri, New Delhi-110012, hereby undertake that I, RUCHI GUPTA want to change my name to AADI GUPTA and Gender as Male.

2. I, RUCHI GUPTA henceforth be known as AADI GUPTA S/o NIRMAL GUPTA.

3. The above statement is made by me is true and correct to the best of my knowledge and belief. If any legal issue arises in this regard at any stage, I will be personally responsible for the same and the department of publication will not be liable for any consequences arising therefrom.

It is certified that I have complied with other legal requirements in this connection.

RUCHI GUPTA  
[Signature]

1. I, KUSUM MEHRA D/o SHIV PRASAD MEHRA, R/o 22, Barkat Nagar, Jhalar Baori, Chittorgarh, Rajasthan-323307, hereby undertake that I, KUSUM MEHRA want to change my name to KIYANSH MEHRA and gender as Male.

2. I, KUSUM MEHRA henceforth be known as KIYANSH MEHRA son of SHIV PRASAD MEHRA.

3. The above statement made by me is true & correct to the best of my knowledge and belief. If any legal issue arises in this regard at any stage, I will be personally responsible for the same and, the Department of Publication will not be liable for any consequences arising therefrom.

It is certified that I have complied with other legal requirements in this connection.

KUSUM MEHRA  
[Signature]

It is for general information that I, MOHINI BHARGAVA, D/o Sh. HARISH KUMAR BHARGAVA, Ex. wife of SIDDHARTH KALA, resident of C-457, Sarita Vihar, New Delhi-110076, declare that I got divorce from my husband vide Court Decree No. HMA No.3423/23 dated 10.11.2023. Further I have changed the name of my minor son RUDRA KALA aged 3 years and he shall hereafter be known as RUDRA BHARGAVA.

It is certified that I have complied with other legal requirements in this connection.

MOHINI BHARGAVA  
[Signature]

It is for general information I, GEETIKA SHERA Daughter of RAMESHWAR DAYAL, Ex wife of NARESH KUMAR GUPTA S/o Sh. OM PRAKASH GUPTA, R/o H-163, Third Floor, H-Block, Vikas Puri, Delhi-110018, declare that I got divorce from my Ex. Husband Sh. NARESH KUMAR GUPTA vide court decree HMA No. 532/2020, dated 04/03/2020. Further I, re-married to RAJEEV KUMAR BANGA son of Late Sh. SHIV RAM BANGA on 30.01.2022 vide marriage certificate No. 90730000186041 dated 19/01/2024. Henceforth I have changed the name of mine and my minor son namely KIYAAN GUPTA age 11 years and we shall hereafter be known as LAKSHITTA BANGA and KIYAAN BANGA, respectively and also name of the father of my minor son may be known as RAJEEV KUMAR BANGA in future for all purposes.

It is certified that I have complied with other legal requirements in this connection.

GEETIKA SHERA  
[Signature]

It is for general information that I, MEGHA TANWAR D/o JAI KISHAN TANWAR, Ex. W/o Sh. YASHU BAGRI, R/o D-103, Anand Lok CGHS, Mayur Vihar Phase-1, East Delhi, Delhi-110091, declare that I got divorce from my husband vide court Decree HMA No. 689/20, dated 28-09-2020. Further have changed the name of my minor Son VIJYANSH BAGRI aged 9 years and he shall hereafter be known as VIJYANSH TANWAR.

It is certified that I have complied with other legal requirements in this connection.

MEGHA TANWAR  
[Signature]

It is for general information that I, MANYA BAJAJ D/o ANIL POPTANI, Ex-wife of AMAN BAJAJ, residing at 402, SLN Nilaya, beside Sri Laxmi Nilaya, 18th cross, NGR Layout, Roopena Agrahara, Bommanahalli, Bengaluru-560068, do hereby solemnly affirm and declare that I got a divorce from my husband Vide Court Case No. RCSHM/196/2021 Dated 06/09/2021. Further I have changed my name MANYA BAJAJ and shall hereafter be known as CHETNA POPTANI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MANYA BAJAJ  
[Signature]

I, SUCHA SINGH S/o JASSA SINGH, R/o Ram Nagar Colony, Islamabad, Amritsar, Punjab, Do Hereby Declare that my son PARTAP SINGH has been adopted by PAL SINGH S/o JASSA SINGH, Resident of D7/6605, Gali No. 6, Ward No. 61, Islamabad, Ram Nagar Colony, Amritsar,

Punjab Vide sub Registrar Amritsar Registration No. 2023-24/89/4/1186 Dated 11/07/2023.

SUCHA SINGH  
[Signature of Natural Guardian]

I, PAL SINGH S/o JASSA SINGH, R/o D7/6605, Gali No. 6, Ward No. 61, Islamabad, Ram Nagar Colony, Amritsar, Punjab, Do Hereby Declare that I have Adopted PARTAP SINGH as stated with Effect From 11/07/2023.

PAL SINGH  
[Signature of Adopting Guardian]

I, MUKESH DEVI W/o ASHOK KUMAR, R/o H. No.-873, Sector 18, Urban Estate, Kaithal, Haryana-136027, do hereby declare that my son ANURAG aged 16 years has been adopted by MAHENDER SINGH S/o MOMAN RAM R/o H.No-93, HUDA Sector-18, Kaithal, Haryana-136027, Vide Sub. Registrar No. 136 dated 22-8-2022 Book No-4, Vol No-334, Page No. 75 to 76.

MUKESH DEVI  
[Signature of Natural Guardian]

I, KRISHANA KUMARI W/o MAHENDER SINGH, R/o H.No.-93, HUDA Sector-18, Kaithal, Haryana-136027, do hereby solemnly affirm and declare that I have adopted ANURAG as stated above with effect from 22-08-2022. I have changed the name of my minor adopted son as ANURAG aged 16 years and he shall hereafter be known as ANURAG AGGARWAL.

It is certified that I have complied with other legal requirements in this connection.

KRISHANA KUMARI  
[Signature of Adopting Guardian]

It is for general information that I, MANOJ KUMAR TYAGI son of Shri JAIDEO SINGH TYAGI, residing at 1038, Pragma Kunj, Sector 4C, Vasundhra, Ghaziabad, Uttar Pradesh-201014, declare that name of mine has been wrongly written as MANOJ TYAGI in my minor son's namely SHOURYA TYAGI aged 17 years in his 10th educational documents.

The actual name of mine is MANOJ KUMAR TYAGI which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MANOJ KUMAR TYAGI  
[Signature]



It is for general information that I, RAM GULAM SAH S/o MOHAN SAH, R/o E-601, Metro Vihar, Delhi Metro, Mukundpur Depot, Arihant Marg, Model Town, Delhi-110033, declare that name of my minor son has been wrongly written as ANSHUMAN in my minor son ANSHUMAN SAH aged 15 years in his School Record. The actual name of my minor son is ANSHUMAN SAH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAM GULAM SAH  
[Signature]

It is for general information that I, GOVIND SINGH BISHT S/o NATHU SINGH BISHT, R/o H.No.-32, Mahadev Road, New Delhi G.P.O. Delhi, Delhi-110001, declare that name of my minor son has been wrongly written as JAGDISH in my minor son JAGDISH SINGH aged 16 years in 10th class Educational Documents. The actual name of mine is JAGDISH SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

GOVIND SINGH BISHT  
[Signature]

It is for general information that I, SUKHRANI W/o GULJARI LAL, R/o P-932, T-Huts Near MC Block, Primary School Sultan URI, Sultanpuri C Block, North West Delhi-110086, declare that name of mine has been wrongly written as SUKHARANI in my 10th class educational documents. The actual name of mine is SUKHRANI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SUKHRANI  
[Signature]

It is for general information that I, DARSHAN W/o DHARMESH, R/o H. No.-117, R Block, Near Holi Chowk, Near Roshan Pura, Najafarh, South West Delhi, Delhi-110043, declare that name of mine and my husband has been wrongly written as DARSHNA and DARMESH in my minor daughter KOMAL aged 13 years in her school records. The actual name of mine and my husband are DARSHAN and DHARMESH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DARSHAN  
[Signature]

It is for general information that I, MOHD FAIYAZ ALAM S/o ABDUL NAYEEM SIDDIQUE, R/O H.No-68-A, J-Block, Mobin Manzil, Abul Fazal Enclave Part-1, Jamia Nagar, Okhala, New Delhi-110025, declare that name of mine and my father has been wrongly written as MOHAMMAD FAIYAZ ALAM and ABDUL NAYEEM SIDIQI in my 10th class educational documents. The actual name of mine and my father are MOHD FAIYAZ ALAM and ABDUL NAYEEM SIDDIQUE respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOHD FAIYAZ ALAM  
[Signature]

It is for general information that I, BIKAN SAH S/o Shri RAMSEWAK SAH, residing at A-284, Gali No. 6, Naina Devi Marg North, West Vinod Nagar, Shakar Pur, Baramad, Gandhi Nagar, East Delhi, Delhi-110092, declare that name of mine and my Father has been wrongly written as BIKAN SAHU and Shri RAM SEWAK SAHU in my service record and name of mine and my Father has been wrongly written as BIKAN SAHU and Sh. R S SAHU in my Driving Licence No. P-97031564. The actual name of mine and my Father are BIKAN SAH and RAMSEWAK SAH respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BIKAN SAH  
[Signature]

It is for general information that I, UJJWAL S/O JAGJEET R/o 1262/21 Haffed Chowk, Prem Nagar, Rohtak, Haryana-124001, declare that name of my father and my mother has been wrongly written as J.S HOODA and MUNESH HOODA in my 10th and 12th Class Educational documents. The actual name of my father and my mother are JAGJEET and MUNESH respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

UJJWAL  
[Signature]

It is for general information that I, SURJEET KUMAR S/o Sh. AMAR CHAND, R/o Vill Bahni, PO: Kathog, Teh: Jawalamukhi, Chakban Kalidhar, Jawalamukhi-II(674), Kangra, Himachal Pradesh-176031, declare that name of mine and my father has been wrongly written as K SURJEETKUMAR and K AMARCHAND in my 10th class marks-sheet, certificate and continuous discharge certificate cum seafarer's identify document. The actual name mine and my father are SURJEET KUMAR and AMAR CHAND, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SURJEET KUMAR  
[Signature]

It is for general information that I, YASHURAJ S/o NAVEEN KUMAR, R/o H.No-288/5, Plot No-26/6/5, 1st Floor Gali No-5, B-block Shree Enclave, Pansali, Pehlad Pur Bangar, North West Delhi-110042, declare that name of my father and my mother has been wrongly written as NAVEEN and KIRAN in my 10th class educational documents. The actual name of my father and my mother are NAVEEN KUMAR and KIRAN DEVI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

YASHURAJ  
[Signature]

It is for general information that I, SIMRAN SINHA D/o YOGENDRA KUMAR SINHA, R/o H.No-F23/7B, Shatabdi Enclave Barola, Sector-49, Noida, Gautam Buddha Nagar, Uttar Pradesh-201301, declare that name of my mother has been wrongly written as JYOTI SINHA in my 10th /12th Class Educational Documents. The actual name of my mother is SUMAN SINHA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SIMRAN SINHA  
[Signature]

It is for general information that I, SATBIR SINGH S/o MAWASI RAM, R/o Abhepur (173), Gurgaon, Haryana-122102, declare that name of mine has been wrongly written as SATYABIR SINGH in my PPO No. 233199800297. The actual name of mine is SATBIR SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SATBIR SINGH  
[Signature]

It is for general information that I, HEMANT KUMAR S/o CHHAGAN LAL, R/o 173, S F Gali No-5, Block BE, Hari Nagar, South West Delhi-110064, declare that name of my mother has been wrongly written as MADHUMATI in my 10th class educational documents. The actual name of my mother is METI DEVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

HEMANT KUMAR  
[Signature]

It is for general information that I, AKASH S/o RAJENDER MAHTO, R/o R-128, F Floor, J J Colony, Raghbir Nagar, 25 SQ Yds., Tagore Garden, West Delhi, Delhi-110027, declare that name of my father has been wrongly written as RAJENDER MEHTO in my 10th Class Educational Documents. The actual name of my father is RAJENDER MAHTO respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AKASH  
[Signature]

It is for general information that I, KRITIKA SINGH D/o SHASHI PRAKASH YADAV, R/o RZ-24, Gali No-2, Subhash Park Extn-2, Uttam Nagar West Delhi, Mohan Garedn, Dwarka, Delhi-110059, declare that the names of mine and my father have been wrongly written as POONAM KUMARI and SUKHNANDAN KUMAR in my all educational documents. That actual names of mine and my father are KRITIKA SINGH and SHASHI PRAKASH YADAV, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KRITIKA SINGH  
[Signature]

It is for general information that I, ABIDA D/o M I FAROOQUI, W/o VED PRAKASH, R/o D4/24, 2nd Floor, E1 DDA Flats Cluster 3, Vasant Kunj, South West Delhi, Delhi-110070, declare that name of mine has been wrongly written as ABIDA SHUKLA in my Service Record. The actual name of mine is ABIDA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ABIDA  
[Signature]

It is for general information that I, MOHAMMAD SHAAN JAIRAJPURI S/o REHAN AZIM, R/o 274, Aslam Manzil, Flat No.B-204, Okhla Village, Jamia Nagar, New Delhi-110025, declare that name of my mother has been wrongly written as RAFAT in my 10th & 12th Class Educational Documents. The actual name of my mother is RAFAT NAIYAR which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOHAMMAD SHAAN JAIRAJPURI  
[Signature]

It is for general information that I, MOHD. AFZAL S/o MOHD. IQBAL, R/o 5858/41, Basti Harphool Singh, Sadar Bazar, Delhi-110006, declare that name of mine has been wrongly written as AFZAL in my OBC Caste Certificate No. OBC/01/12/3703/1/7/2010/9021005064. The actual name of mine is MOHD. AFZAL, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOHD. AFZAL  
[Signature]

It is for general information that I, TAHIR ALI S/o KASIM ALI SHEIKH, residing at H.No-E-21, Johri farm, Noor Nagar Extn., Jamia Nagar, Okhla, South Delhi, Delhi-110025, declare that name of my father and my mother has been wrongly written as QASIM ALI and TAHIRA BIBI in my 10th and 12th class educational document. The actual name of my father and my mother are KASIM ALI SHEIKH and TAHIRA BEGM respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

TAHIR ALI  
[Signature]

It is for general information that I, ASHFAQUE KHAN S/o VAKIL KHAN, R/o A-65, JJ Colony, Bawana, Delhi-110039, declare that name of mine has been wrongly written as ASHFAQUE in my educational documents. The actual name of mine is ASHFAQUE KHAN which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ASHFAQUE KHAN  
[Signature]

It is for general information that I, ANIL SHARMA S/o RAM GOPAL SHARMA, R/o C-167, Vandana Vihar, Nangloi, West Delhi-110041, declare that name of mine has been wrongly written as TEJRAM in my minor son's, namely MUKESH, aged 14 years in his school record. The actual name of mine is ANIL SHARMA which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ANIL SHARMA  
[Signature]

It is for general information that I, AZAM ALI KHAN S/o IBRAHIM KHAN, R/o H.No.-E-5/16, Nand Nagari, North East, Delhi-110093, declare that name of my father has been wrongly written as IBRAHEEM KHAN in my 10th class educational documents. The actual name of my father is IBRAHIM KHAN which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AZAM ALI KHAN  
[Signature]

It is for general information that I, NAVED AHMAD S/o ATIQ AHAMAD, R/o H.No.-S-72/B, Street No-23, Near Abdula Masjid, Brahampuri, Seelam Pur, North East Delhi-110053, declare that name of mine and my minor daughter has been wrongly written as AYAZ AHMED and HIFZA SIDDIQUI in my minor daughter namely HIFZA aged 17 years in her 10th class educational documents. The actual name of mine and my minor daughter are NAVED AHMAD and HIFZA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NAVED AHMAD  
[Signature]

It is for general information that I, MANISH S/o RAKESH KUMAR, R/o H No.-390, C-2- Block, Sultan Puri, North West Delhi, Delhi-110086, declare that name of my father has been wrongly written as RAKESH in my 12th class educational documents. The actual name of my father is RAKESH KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MANISH  
[Signature]

It is for general information that I, YOGESH DHIMAN S/o RAJESH KUMAR, R/o 437, Near Devi Mandir, Guru Nanak Pura Colony, Shahbad, Kurukshetra, Haryana-136135, declare that name of my father and my mother has been wrongly written as RAJESH DHIMAN and NEELAM DHIMAN in my 10th and 12th Class Educational Documents. The actual name of my father and my mother are RAJESH KUMAR and NEELAM respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

YOGESH DHIMAN  
[Signature]

It is for general information that I, NEERAJ RAJA THAKUR S/o SH. SUDHIR PAL, R/o H.No. 61, Vasundhra Apartment, Rohini Sector-9, North West Delhi, Delhi-110085, declare that name of mine has been wrongly written as NEERAJ THAKUR in my minor daughter MAHIRAA THAKUR aged 17 years in her 10th class marks-sheet and certificate. The actual name of mine is NEERAJ RAJA THAKUR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NEERAJ RAJA THAKUR  
[Signature]

It is for general information that I, AADESH KUMAR SHARMA S/o NARESH KUMAR SHARMA, residing at H. No.-214, Gali No.-3, Roshan Vihar, Karawal Nagar, North East Delhi, Delhi-110094, declare that name of mine has been wrongly written as AADESH SHARMA in my Driving Licence No.-DL520180001277. The actual name of mine is AADESH KUMAR SHARMA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AADESH KUMAR SHARMA  
[Signature]

It is for general information that I, SURAJ KUMAR S/o SHRI SATYENDER PRASAD, R/o F-II, 142 Madangir, Phase-II, Dr. Ambedkar Nagar, Sector-04, Delhi-110062, declare that name of mine has been wrongly written as SURAJ in my 12th Class Marksheet in my NCC Certificate and in my Graduation records and name of my father has been wrongly mentioned as SATYENDRA in my all educational documents and in my NCC certificate No. DEL/C CERT/ARMY/23/3826 and in another NCC B CERT No. 9345. The actual name of mine and my father is SURAJ KUMAR and SATYENDER PRASAD respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SURAJ KUMAR  
[Signature]

It is for general information that I, VEENA SINGH W/o PRITAM SINGH, R/o C-448A, Sushant Lok-1, Gurgaon-122009, Haryana-122009, declare that name of mine has been wrongly written as VEENA in my CGHS Card No-80188903273000998771. The actual name of mine is VEENA SINGH which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VEENA SINGH  
[Signature]

It is for general information that I, TANYA SINHA D/o YOGENDRA KUMAR SINHA, R/o H.No-F23/7B, Shatabdi Enclave Barola, Sector-49, Noida, Gautam Buddha Nagar, Uttar Pradesh-201301, declare that name of my mother has been wrongly written as JYOTI SINHA in my 10th and 12th Class Educational Documents. The actual name of my mother is SUMAN SINHA respectively which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

TANYA SINHA  
[Signature]

It is for general information that I, YASHAWANT SINGH S/o SURYABHAN SINGH, R/o B-37-A, Fifth Floor, Gali No. 5, Mandawali Fazalpur, East Delhi, Delhi 110092, declare that name of mine has been wrongly written as JASHAWANT SINGH in my 10th class educational documents. The actual name of mine is YASHAWANT SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

YASHAWANT SINGH  
[Signature]

It is for general information that I, ANKIT S/o BHIM SINGH, R/o H.No.-333, Ward No-4, Dinod, Dinod (26), PO Dinod, Distt-Bhiwani-127111, declare that name of my mother has been wrongly written as BALA DEVI in my all educational documents. The actual name of my mother is SAROJBALA which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ANKIT  
[Signature]

It is for general information that I, ANJUM KHANAM W/o UMMED HASAN, R/o 171, D.M Road, Charyar, Maukhera, Bulandshahr, UP-203001, declare that name of mine has been wrongly written as ANJUM in my minor daughter namely GULFISHA KHAN aged 16 years in her 10th class educational documents. The actual name of mine is ANJUM KHANAM which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ANJUM KHANAM  
[Signature]

It is for general information that I, EKTA CHOUDHARY D/o BALRAM CHOUDHARY, R/o H.No.-109, Gali No-2, West, Karawal Nagar, North East Delhi-110094, declare that name of my father has been wrongly written as BALRAM in my all educational documents. The actual name of my father is BALRAM CHOUDHARY which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

EKTA CHOUDHARY  
[Signature]

It is for general information that I, RAJINDER SINGH BISHT S/o MANGAL SINGH BISHT, R/o 76, Type-II, 1st Floor, Delhi Cantt Police Station, Delhi Cantt. South West Delhi, Delhi-110010, declare that name of mine and my father has been wrongly written as RAJINDER SINGH BISTH and MANGAL SINGH BISTH in my 10th Class Educational Documents and as RAJINDER SINGH BISTH and MANGAL SINGH in my Service Records. The actual name of mine and my father are RAJINDER SINGH BISHT and MANGAL SINGH BISHT respectively which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAJINDER SINGH BISHT  
[Signature]

It is for general information that I, FAIZ AALAM S/o MD SARWAR ALAM, residing at 4929 H-3, Gali No.2, Sartaj Mohalla, Gandhi Nagar, PO: Gandhi Nagar, Dist: East Delhi, Delhi, 110031, declare that name of my father and my mother has been wrongly written as SARVAR and SAIRA BANO in my 10th and 12th class marksheet and certificate. The actual name of my father and my mother are MD SARWAR ALAM and SAIRA KHATOON respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

FAIZ AALAM  
[Signature]

It is for general information that I, AJAY KUMAR son of Shri RAM LAL, residing at 342, Block-18, Dakshin Puri Ext., Dr. Ambedkar Nagar, Delhi-110062, declare that name of mine has been wrongly written as AJAY in my minor son namely SPANDAN aged 14 years in his School Record. The actual name of mine is AJAY KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AJAY KUMAR  
[Signature]

It is for general information that I, SATIRAM SAHANI S/o SH. MATELU RAM SAHANI, R/o P.O. Padri Bazar, Jangl Hakeem No. 2, Jangle Salikram, Gorakhpur, Uttar Pradesh-273014, declare that name of mine has been wrongly written as S R SAHANI in my minor son ABHAY RAM SAHANI aged 16 years in his 10th class marks-sheet and certificate. The actual name of mine is SATIRAM SAHANI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SATIRAM SAHANI  
[Signature]

It is for general information that I, MD. GUFRAN S/o MOHAMMAD SARFOODDIN, R/o L-2, H.No-76, Gali No-2, Sangam Vihar, Near Sai Mandir, Pushpa Bhawan, S.O South Delhi, Delhi-110062, declare that name of my father has been wrongly written as SARFUDDIN in my 10th and 12th Class Educational Documents. The actual name of my father is MOHAMMAD SARFOODDIN respectively which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MD. GUFRAN  
[Signature]

It is for general information that I, MOHD. SHADAN S/o MOHD. RIYAZ ALI, R/o Mansoor Colony, Gali No-8, Saharanpur, Uttar Pradesh-247001, declare that name of my father and my mother has been wrongly written as RIYAZ and AABIDA in my 10th and 12th Class Educational Documents. The actual name of my father and my mother are MOHD RIYAZ ALI and AABIDA PARVEEN respectively which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOHD. SHADAN  
[Signature]

It is for general information that I, ARVIND KUMAR SRIVASTAVA S/o ANANT PRASAD SRIVASTAVA, residing at Village Tulapur, VTC: Mukundpur, PO Mukundpur, Sub District Soraon, District Allahabad, State Uttar Pradesh, PIN Code: 212503, declare that name of mine has been wrongly written as ARVIND KUMAR SRIVASTV in my service records. The actual name of mine is ARVIND KUMAR SRIVASTAVA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ARVIND KUMAR SRIVASTAVA  
[Signature]

It is for general information that I, S SHAMIULLA S/o S KHASIM SAHEB, residing at 27-824/2, Janakar Palli, Chittoor, Andhra Pradesh-517001, declare that the name of mine and my father have been wrongly written as D K SHAMIULLA and D KHASIMSAAHEB in my class 10th and 12th Marksheets Educational Documents and as SHAMIULLA D K and D KHASIM SAHEB in my Driving Licence No. AP00320160003704 and as D K SHAMIULLA and D KHASIM SAHEB in my Voter Id Card No. XRX0883828 and as D K SHAMIULLA and DUDAKULA KHASIMSAAHEB in my PAN Card No. EZEPS7536G and name of mine has been wrongly written as D K SHAMIULLA in my B.SC. Marksheet and as DK SHAMIULLA in my MBA Marksheet. The actual name of mine and my father are S SHAMIULLA and S KHASIM SAHEB respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

S SHAMIULLA  
[Signature]

It is for general information that I, MANOHAR SINGH S/o GORTHEN SINGH, R/o 3, Kathir Nagar Extn 8th Street, Kangeyam Road, Triuppur, Tamil Nadu- 641604, declare that name of mine and my minor son has been wrongly written as M MANOHAR SINGH and M AYASH SINGH in my minor son AYUSH KUMAR, aged about 16 years, in his 10th Class Certificate . The actual name of mine and my minor son are MANOHAR SINGH and AYUSH KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MANOHAR SINGH  
[Signature]

It is for general information that I, ANISH CHAUHAN S/o NARENDER CHAUHAN, residing at Amin (33), Kurukshetra, Haryana-136038, declare that name of my mother has been wrongly written as REENA CHAUHAN in my CBSE Class 10th Educational Documents. The actual name of my mother is RINA RANI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ANISH CHAUHAN  
[Signature]

It is for general information that I, SHAMIL ELAVANAL BALACHANDRAN S/o BALACHANDRAN ALAVANAL KUNHANACHARI, R/o Elavanal House, Near SH Convent, Embate, Pariyaram Medical College, Kannur, Kerala- 670503, declare that name of mine and my father has been wrongly

written as SHAMIL and ELAVANAL BALACHANDRAN in my PAN Card-CVNPS3992M . The actual name of Mine and My Father are SHAMIL ELAVANAL BALACHANDRAN and BALACHANDRAN ALAVANAL KUNHANACHARI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHAMIL ELAVANAL BALACHANDRAN  
[Signature]

It is for general information that I, PAYAL D/o HUSAN NATH, R/o H.No-307, Gali No-02, Lotin (325), PO-Jalbehra, Distt-Kurukshetra, Haryana-136129, declare that name of my father has been wrongly written as HUSAN in my 12th class marksheet and certificate. The actual name of my father is HUSAN NATH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PAYAL  
[Signature]

It is for general information that I, ANUJ KUMAR S/o RAMDEV KAAMAT, residing at H No.-F-85, Harijan Basti, Mahipalpur, Delhi-110037. declare that name of my father has been wrongly written as RAMDEV KAMAT in my CBSE Class 12th Educational Documents and B.Com Educational Documents. The actual name of my father is RAMDEV KAAMAT, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ANUJ KUMAR  
[Signature]

It is for general information that I, DHRUV SHARMA S/o SANJAY KUMAR SHARMA, residing at 623, Baba Farid Puri, West Patel Nagar, Patel Nagar, Delhi-110008, declare that the name of my father and my mother have been wrongly written as SANJAY SHARMA and SUNITA SHARMA in my class 10th educational documents. The actual name of my father and my mother are SANJAY KUMAR SHARMA and SUNITA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DHRUV SHARMA  
[Signature]

It is for general information that I, RAMNIKLAL RAJO S/o RAJO BHAGVANE, residing at 3516/1, Kotda Sir Aerodrome, Nagoa, Diu, Daman and Diu-362520, declare that the name of my father and mother have been wrongly written as RAJO BAGOANE and IRUBAI RAJO in my Marriage Certificate No. 283/2005. The actual name of my father and mother are RAJO BHAGVANE and IRUBAI RAMA respectively which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAMNIKLAL RAJO  
[Signature]

It is for general information that I, KAMAL VITTHAL KARVANDE D/o VITTHAL BHIMAJI KARVANDE, employed as High Skilled-I in Ammunition Factory Khadki, Pune-411003, is residing at Sr. No. 20/2A/1, Bhalekar Nagar, Opp. Ganpati Temple, Pimple Gurav, Pune-411027, declare that name of mine has been wrongly written as KARWANDE KAMAL VITTHAL in my service book. The actual name of mine is KAMAL VITTHAL KARVANDE which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KAMAL VITTHAL KARVANDE  
[Signature]

It is for general information that I, AADITYA AGRAWAL S/o ARVIND AGRAWAL, R/o 06, Shriji Kachnar, Ward No- 46, Amlidih, Raipur, Chhattisgarh- 492006, declare that name of mine has been wrongly written as AADITYAC AGRAWAL in my 12th class certificate. The actual name of mine is AADITYA AGRAWAL, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AADITYA AGRAWAL  
[Signature]

It is for general information that I, ALOK KUMAR S/o RAMASHRAY PRASAD, R/o Ward No-09, Ashram Road Jagmohan Nagar, Raxaul, PO: Raxaul, East Champaran, Bihar-845305, declare that name of my father has been wrongly written as RAMESHWAR PRASAD in my 10th Class Certificate . The actual name of my father is RAMASHRAY PRASAD which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ALOK KUMAR  
[Signature]

It is for general information that I, GURMUKH SINGH S/o MASSA SINGH, R/o. Village Biharipur, District Kapurthala, Punjab-144620, declare that name of mine has been wrongly written as GURMAKH SINGH in my Passport No.E1951635. The actual name of mine is GURMUKH SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

GURMUKH SINGH  
[Signature]

It is for general information that I, RAMPAL S/o AMAR SINGH, residing at Bocharia, Ateli (Rural) (21), Mandi Ateli, Mahendragarh, Haryana-123021, declare that the name of my minor son has been wrongly written as YASHPAL in my minor son YASHPAL YADAV aged 17 years in his CBSE Class 10th Educational Documents. The actual name of my minor son is YASHPAL YADAV, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAMPAL  
[Signature]

It is for general information that I, CHERUMANDANDA SUBBAIAH GANGAMMA W/o Late B P KAVERIAPPA, residing at No 151 D S Max Sankalp Manor Kane Road Kalkere Horamavu Agara, Bangalore, Karnataka-560043, declare that the name of mine has been wrongly written as GANGAMMA alias SHARADA in husband's PPO No. 834199700158. The actual name of mine is CHERUMANDANDA SUBBAIAH GANGAMMA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

CHERUMANDANDA SUBBAIAH GANGAMMA  
[Signature]

It is for general information that I, RINKU S/o RAMOTAR, residing at 1029 PO-Lonhara, Vill-Naira, Kachhauna, Hardoi, Uttar Pradesh-241126, declare that the name of mine and my father have been wrongly written as JITENDRA KUMAR and MAHENDRA KUMAR in my PAN Card No. DUOPK2099N. The actual name of mine and my father are RINKU and RAMOTAR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RINKU  
[Signature]

It is for general information that I, ASHISH MASIH S/o IVAN ASIM, residing at H.No.-1079/A, WArD No-1, 1st Floor Rare Postion, Near Shahidi Gurudwara, Mehrauli, Delhi-110030, declare that name of my father has been wrongly written as IVEN MASIH in my Passport No. R5638629. The actual name of my father is IVAN ASIM respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ASHISH MASIH  
[Signature]

It is for general information that I, MAHABIR SINGH S/o BAWA SINGH, R/o Shamsheer Pur Gurdaspur Fatehgarh Churian Road Punjab, declare that name of my father has been wrongly written as SAHIB SINGH in my Aadhar Card No.2373 5578 7781. The actual name of my father is BAWA SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MAHABIR SINGH  
[Signature]

It is for general information that I, KABIR KAUNDILYA S/o SHEO KUMAR, R/o Sihi, Near Hanuman Mandir, P.O- Sihi, P.S.- Dulhin Bazaar, Patna, Bihar -801102, declare that name of mine has been wrongly written as VIKASH KUMAR in my PAN Card No.-EGXPK3966A. The actual name of mine is KABIR KAUNDILYA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KABIR KAUNDILYA  
[Signature]

It is for general information that I, VANGAVEETI HEMALATHA D/o VANGAVEETI SANTHAN KUMAR, R/o 6/225, Fire Station Road, Vuyyuru Village, PO, Krishna District, Andhra Pradesh-521165, declare that name of my mine and my father and my mother has been wrongly written as KAGITHA HEMALATHA and KAGITHA NACHARAI AH and KAGITHA BHAVANI in all my educational documents. The actual name of mine and my father and my mother are VANGAVEETI HEMALATHA and VANGAVEETI SANTHAN KUMAR and VANGAVEETI BHAVANI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VANGAVEETI HEMALATHA  
[Signature]

It is for general information that I, RIDDHI ARORA D/o ASHOK ARORA, R/o C-68, Gali No-9, Near Mini Stadium, Rajgarh Colony, Gandhi Nagar, East Delhi, Delhi-110031, declare that name of my mother has been wrongly written as RADHIKA ARORA in my 10th Class Certificate, 12th Class Certificate, Graduation Certificate and Post Graduation Certificate. The actual name of my mother is MONIKA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RIDDHI ARORA  
[Signature]

It is for general information that I, RIHAN K S/o KALPATH K, R/o No.542 543 28th Pallivasal Back Steet, Shanthi Nagar, Palayamkottai, Tirunelveli, Tamilnadu-627002, declare that name of mine has been wrongly written as RIHAAN in my birth certificate The actual name of mine is RIHAN K respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RIHAN K  
[Signature]

It is for general information that I, DOUZI USAMA KHAN S/o DAUGI JAMIL KHAN, R/o 8/10631-03, BSNL Quarter Street, White Building Ground Floor, Almaspet Circle, Kadapa, Y.S.R., Andhra Pradesh-516001, declare that name of my father and my mother has been wrongly written as DOUZI MUSTAK ALI KHAN and DOUZI HAJEERA KHANAM in my 10th class & 12th class educational documents. The actual name of my father and my mother are DAUGI JAMIL KHAN and DOUGI HAZEERA FATHIMA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DOUZI USAMA KHAN  
[Signature]

It is for general information that I, ARYANS CHANDRA S/o ABINASH CHANDRA BHATTACHARYA, R/o Vill-Muradpur Hujra, PO-Baidrabad, Arwal, Bihar-804402, declare that name of mine has been wrongly written as ARYANSH CHANDRA in my Birth Certificate. The actual name of mine is ARYANS CHANDRA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ARYANS CHANDRA  
[Signature]



It is for general information that I, PRAMOD KUMAR TYAGI S/o BALBIR SARAN TYAGI, R/o KH.No. 476, H.No. 7-B, Surya Apartment, Near Shalimar Palace, Burari, Delhi-110084, declare that name of mine and my father have been wrongly written as PRAMOD KUMAR and BALAVIR SARAN in my 10th class certificate and PRAMOD KUMAR and BALBIR SARAN TYAGI in my 12th class certificate and name of mine has been wrongly written as PRAMOD KUMAR in my graduation degree and name of mine and my father have been wrongly written as PARMOD KUMAR and BALBIR SARAN in my Bachelor of Laws degree. The actual name of mine and my father are PRAMOD KUMAR TYAGI and BALBIR SARAN TYAGI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PRAMOD KUMAR TYAGI  
[Signature]

It is for general information that I, NARENDER KUMAR son of Shri KANWAR LAL, R/o Ward No. 19, Near Civil Hospital, Radaur, Tehsil Radaur, Distt. Yamuna Nagar, Haryana, India, declare that name of mine and my wife have been wrongly written as NARENDER and SUDESH in my minor daughter namely ALKA, aged 17 in her 10th Class educational Certificate. The actual name of mine and my wife are NARENDER KUMAR and SUDESH KUMARI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NARENDER KUMAR  
[Signature]

It is for general information that I, SURENDRA MANDAL S/o CHARAN MANDAL, R/o 5/2, Pkt-12, Sec.-82, Noida, Salarpur, Gautam Buddha Nagar, Uttar Pradesh-201304, declare that name of mine and my father have been wrongly written as SURENDER MANDAL and CHANDER MANDAL in my Pan Card No.-AQGPM4954R. The actual name of mine and my father are SURENDRA MANDAL and CHARAN MANDAL respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SURENDRA MANDAL  
[Signature]

It is for general information that I, PREETI D/o JOGINDER SINGH, R/o Garhi Patti, Rajound, PO: Rajound, Kaithal, Haryana-136044, declare that name of my father and my mother have been wrongly written as JOGINDER and SHEELA in my 10th and 12th Class Certificate. The actual

name of my father and my mother are JOGINDER SINGH and SHEELA DEVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PREETI  
[Signature]

It is for general information that I, CHAMAN LAL DHAR son of JAGER NATH DHAR, residing at Flat No. FH-401, Excel Appartment, 180GT Road, Near IME College, Sahibabad, Ghaziabad, Uttar Pradesh-201005, declare that name of mine and my son have been wrongly written as CHAMAN LAL and CATTE in my Identity Card of Jammu & Kashmir Migrants Registration No. 8798 issued in 1990-91. The actual name of mine and my son are CHAMAN LAL DHAR and CHETAN DHAR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

CHAMAN LAL DHAR  
[Signature]

It is for general information that I, PATAN JANI PASHA S/o PATAN RASUL KHAN, R/o H.No.-1-102, SC Colony, Mahmada Puram, Penpahad, Suryapet, Telangana-508213, declare that name of mine and my father have been wrongly written as SHAIK JOHNNY PASHA, SHAIK RASOOL KHAN in SSC, Intermediate, SHAIK JANIPASHA, RASUL KHAN in Bachelor of Pharmacy. The actual name of mine and my father are PATAN JANI PASHA and PATAN RASUL KHAN respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PATAN JANI PASHA  
[Signature]

It is for general information that I, PIRTPAL SINGH PAWAR S/o Late SURJIT SINGH, residing at H. No. 176, Jhaneri, Vill.- Jhaneri, P.O.- Batriana, Teh.- Bhawanigarh, Distt.- Sangrur-148026, Punjab, declare that name of my father has been wrongly written as JIT SINGH in my passport No. H9313125. The actual name of my father is SURJIT SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PIRTPAL SINGH PAWAR  
[Signature]

It is for general information that I, SNEH ARVINDKUMAR SINGH D/o SINGH ARVIND KUMAR BAIJNATH, R/o Room No. 12, Kalina Church Donger, Batli Wala Chwal, Santacruz P and T Colony, Andheri, Mumbai, Maharashtra-400029, declare that name of mine & my father and my mother have been wrongly written as SNEH SINGH & ARVIND KUMAR SINGH and SANGEETA SINGH in my 10th and 12th Class Certificate. The actual name of mine & my father and my mother are SNEH ARVINDKUMAR SINGH & SINGH ARVIND KUMAR BAIJNATH and SANGITA ARVINDKUMAR SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SNEH ARVINDKUMAR SINGH  
[Signature]

It is for general information that I, PRASHANT MARIO DSOUZA S/o EDWARD DSOUZA, R/o 335, Christion Colony, Civil Lines, Pratapgarh, Uttar Pradesh-230001, declare that name of mine and my father have been wrongly written as PRASHANT DESUJA and ADWARD DESUJA in my 10th Class Certificate. That the name of mine and my father have been wrongly written as PRASANT DISUJA and EDWARD DISUJA in my 12th Class Certificate. That name of mine and my father have been wrongly written as PRASHANT D'SOUZA and EDWARD D'SOUZA in my Graduation Certificate. The actual name of mine and my father are PRASHANT MARIO DSOUZA and EDWARD DSOUZA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PRASHANT MARIO DSOUZA  
[Signature]

It is for general information that I, GEETA SOLANKI W/o YOGENDER SINGH, R/o House No.-127, Auchandi Road Village, Bawana, North West Delhi, Delhi-110039, declare that name of mine has been wrongly written as GEETA in my Service Records. The actual name of mine is GEETA SOLANKI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

GEETA SOLANKI  
[Signature]

It is for general information that I, VIJAY KUMAR S/o GAURI SHANKAR PRASAD, R/o Vill.- Kawai, PO- Semari, Semri, Rohtas Bihar- 802211, declare that name of mine and my father have been wrongly written as VIJAY

GAURI PRASAD and GAURI SHAH in my PAN Card No.- CVPPP3772A. The actual name of mine and my father are VIJAY KUMAR and GAURI SHANKAR PRASAD respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VIJAY KUMAR  
[Signature]

It is for general information that I, POOJA YADAV D/o RAM DEV, R/o Gali No. 29B, Swatantra Nagar, Mamoor Pur, Narela, North West Delhi, Delhi-110040, declare that the name of my father has been wrongly written as NIRANJAN YADAV in my all Educational documents. The actual name of my father is RAM DEV, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

POOJA YADAV  
[Signature]

It is for general information that I, MUKUL S/o BALWINDER, R/o VPO Damla, Tehsil Jagadhri, Distt. Yamuna Nagar, Haryana-135001, India, declare that name of my mother has been wrongly written as SEETA DEVI in my Passport No. W4426126. The actual name of my mother is SHITAL DEVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MUKUL  
[Signature]

It is for general information that I, PRANJAL KUMAR S/o YOGENDRA KUMAR SHARMA, R/o House No.- 1331, Maghad Colony Road No.-12, Gaya, Post Chandoti, VTC-Gaya, PO-Gaya, Sub-District-Gaya, District-Gaya, Bihar-823001, declare that name of my father has been wrongly written as JOGENDRA KUMAR SHARMA in my 10th and 12th CBSE Marksheets and certificate. The actual name of my father is YOGENDRA KUMAR SHARMA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PRANJAL KUMAR  
[Signature]

It is for general information that I, YASHI GUPTA D/o AMIT KUMAR GUPTA, R/o Nehru Nagar, Saurikh, Kannauj, Uttar Pradesh, declare that name of my father has been wrongly written as AMIT KUMAR in my Senior Secondary School Examination Mark Statement-cum-Certificate. The actual name of my father is AMIT KUMAR GUPTA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

YASHI GUPTA  
[Signature]

It is for general information that I, MUHAMMAD NOORUDDIN SAIF S/o M. ISLAMUDDIN, R/o 3088, Atoara Road, Gali No.-13, Mohalla Kalyan Singh, Mawana, Meerut-250401, Uttar Pradesh, declare that name of mine and my father have been wrongly written as MUHAMMAD NOORUDDIN and ISLAMUDDIN in my Passport No. K7318831 and as MU NOORUDDIN and ISLAMUDDIN in my educational documents. The actual name of mine and my father are MUHAMMAD NOORUDDIN SAIF and M. ISLAMUDDIN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MUHAMMAD NOORUDDIN SAIF  
[Signature]

It is for general information that I, HAMDAN ALI KHAN S/o AIJAZ ALI KHAN, R/o 180/10, Gali No.7, Zakir Nagar, Jamia Nagar, Okhla, New Delhi-110025, declare that name of mine has been wrongly written as HUMDAN ALI in my Senior School Examination Mark Statement-cum-Certificate and BBA Semester-01, 02, 03 & 04. The actual name of mine is HAMDAN ALI KHAN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

HAMDAN ALI KHAN  
[Signature]

It is for general information that I, SYED THASADIK HUSSAIN S/o TAJUMUL HUSSAIN, Permanent residence Plot No. 508, Royal Residency, Nallpadu, VTC: Nallpadu, PO: Ankireddypalem, District: Guntur, Andhra Pradesh-522005, Presently residing at Flat No.1104, 11th Floor, Ajnara Integrity, Raj Nagar Extension, Ghaziabad, U.P.-201017, declare that name of mine and my father has been wrongly written as SYED TASIDIGGI and TAJUMUL HUSSAIN SYED in my PAN Card No. AIAPT8118L and SYED THASADIK and SYED HUSSAIN in my Trade Test Sheet and name of

mine has been wrongly written as SAYYED TASIDIGGI in my Ghost Sheet and name of my father has been wrongly written as SYED HUSSAIN in my Transfer Certificate. The actual name of mine and my father are SYED THASADIK HUSSAIN and TAJUMUL HUSSAIN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SYED THASADIK HUSSAIN  
[Signature]

It is for general information that I, JAGDAMBIKA PRATAP SHAHI S/o VINAY KUMAR SHAHI, R/o Belghat, Gorakhpur, Uttar Pradesh- 273404, declare that name of my mother has been wrongly written as ASHA SHAHI in my 10th and 12th Class Certificate. The actual name of my mother is BEENA SHAHI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

JAGDAMBIKA PRATAP SHAHI  
[Signature]

It is for general information that I, MANAN KRISHNA S/o VIKRANT AKRE, residing at Jawahar Novodaya Vidyalaya, Titram, Kaithal, Haryana-136027, declare that the name of my mother has been wrongly written as ANUPAMA in my CBSE Class 10th Educational Documents. The actual name of my mother is ANUPMA SRIVASTAVA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MANAN KRISHNA  
[Signature]

It is for general information that I, MANOJ KUMAR S/o SISH RAM, R/o 705, Sarai Allawardi, New Palam Vihar, Allawardi(56), Gurgaon, Railway Road, Haryana-122006, declare that name of mine & my wife and my minor daughter have been wrongly written as MANOJ SWAMI & RANJANA and KHUSHI in my minor Daughter KHUSHI SWAMI, aged about 14 years in her Birth Certificate. The actual name of mine & my wife and my minor daughter are MANOJ KUMAR & RANJANA KUMARI and KHUSHI SWAMI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MANOJ KUMAR  
[Signature]

It is for general information that I, RAJENDRA BHARDWAJ S/o RAMBALI BHARDWAJ, residing at Ward No. 30, Saraswati Nagar, in front of Ashok Vidhya Peeth, Balaghat, Balaghat, Balaghat, Madhya Pradesh-481001, declare that name of mine and my father has been wrongly written as RAJENDRA KUMAR YADOV and SRI RAMBALI YADOV in my old metric (11th) marksheet documents and as RAJENDRA KUMAR YADAV and RAMBALI YADAV in my M.Sc documents and service record and as RAJENDRA and RAMBALI in my election Card. The actual name of mine and my father are RAJENDRA BHARDWAJ and RAMBALI BHARDWAJ respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAJENDRA BHARDWAJ  
[Signature]

It is for general information that I, NADIMINTY SAI DEEPAK SHARMA, S/o SHYAM SUNDAR SWAMY NADIMINTY, R/o H. No. 506, Marams GL Heavens 2, Central Bank Colony, Mansoorabad, Rangareddy-500068, Telangana, declare that the name of mine, my father and my mother has been wrongly written as N S DEEPAK SHARMA, N SHYAM SUNDAR SWAMY and N BHAVANI in all my Educational Certificates; The name of mine has been wrongly written as N S DEEPAK SHARMA in my PAN Card. The actual names of mine, my father and my mother are NADIMINTY SAI DEEPAK SHARMA, SHYAM SUNDAR SWAMY NADIMINTY and BHAVANI NADIMINTY respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NADIMINTY SAI DEEPAK SHARMA  
[Signature]

It is for general information that I, RAKESH DEVI W/o Late HARENDRA KUMAR, R/o Rajpur Kalan, Gautam Buddha Nagar, Gurukul Sikandrabad, Uttar Pradesh-203202, declare that name of my husband has been wrongly written as HARINDER KUMAR in his service record. The actual name of my husband is HARENDRA KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAKESH DEVI  
[Signature]

It is for general information that I, GOURI W/o RAJESH KUMAR, R/o RZ 10 Sainik Enclave Part 2, Jharoda Kalan New Delhi-110072, declare that name of mine has been wrongly written as SONIA DEVI in my minor daughter's namely VANSHIKA aged 16 years in her 10th class educational documents and school records. The actual name of mine is GOURI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

GOURI  
[Signature]

It is for general information that I, KULDEEP KUMAR S/o VIJAYPAL SINGH, R/o 209B, Village Khera, PO Pilkhuwa, Distt.-Hapur, Uttar Pradesh-245304, declare that name of mine has been wrongly written as KULDEEP TOMAR in my minor son namely PRASHANT TOMAR, aged 16 years in his 10th class educational documents. The actual name of mine is KULDEEP KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KULDEEP KUMAR  
[Signature]

It is for general information that I, KAMAL ARORA S/o Late SIKANDER LAL ARORA, R/o IX/7449, Pandit Chander Hass Gali Gandhi Nagar, Delhi-110031, declare that name of mine and my father has been wrongly written as K K ARORA and Sh. S L ARORA in my driving License No. DL13 19920020984. The actual name of mine and my father are KAMAL ARORA and SIKANDER LAL ARORA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KAMAL ARORA  
[Signature]

It is for general information that I, VIKASH KAUSHIK S/o MUKESH KUMAR, R/o Near Post Office, H.No. 642, Landa Para, Burari, North Delhi, Delhi-110084, declare that name of mine has been wrongly written as VIKAS KAUSHIK in my Driving Licence No.-DL01 20160232035. The actual name of mine is VIKASH KAUSHIK, respectively which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VIKASH KAUSHIK  
[Signature]

It is for general information that I, RIPUN RAJVANSHI S/o PITAM LAL, R/o Hardoi Chungi Kamla Nagar Sitapur, UP-261001 declare that name of my father has been wrongly written as PRITAM in my 10th and 12th class educational documents. The actual name of my father is PITAM LAL which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RIPUN RAJVANSHI  
[Signature]

It is for general information that I, NARESH KUMAR S/o Sh. KANHAIYA LAL, residing at N-490, J.J Colony, Raghbir Nagar, Tagore Garden, West Delhi New Delhi-110027, declare that name of mine has been wrongly written as NARESH in my daughter's HANSA RANI Aged about 17 years high school (10th class) educational documents. The actual name of mine is NARESH KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NARESH KUMAR  
[Signature]

It is for general information that I, DEEPIKA BANSAL W/o RAVINDRA PRATAP SINGH, R/o 149, Pragati Apartment, Paschim Vihar, New Delhi-110063, declare that name of mine has been wrongly written as DEEPIKA BANSAL SINGH in my minor daughter SHREEYA SINGH aged 13 years in her school records. The actual name of mine is DEEPIKA BANSAL, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DEEPIKA BANSAL  
[Signature]

It is for general information that I, NIKHAT PARVEEN D/o ISTIYAK AHMAD, R/o D-82, Gali No. 12, Dharm Puri, Ravi Nagar Ext., Dist: West Delhi, Delhi-110018, declare that name of my father and mother has been wrongly written as ISHTIYAK and MANOVAR in my all educational documents. That actual name of my father and mother are ISTIYAK AHMAD and MANAWAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NIKHAT PARVEEN  
[Signature]

It is for general information that I, DEEPANSHU SINGH S/o SURENDRA SINGH, R/o 275, Gali Number-2, Samadhi Ke Pichhe, Ramanagar, Kanker Khera, Meerut, Meerut Cantt, Uttar Pradesh-250001, declare that name of my father has been wrongly written as SURENDER SINGH in my all educational documents. The actual name of my father is SURENDRA SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DEEPANSHU SINGH  
[Signature]

It is for general information that I, YUKTI SHARMA, D/o MUKESH KUMAR, residing at Durga Nagar, C-23, Bareilly, Uttar Pradesh-243006, declare that name of my mother has been wrongly written as RAJNI BALA in my 10th class educational documents. The actual name of my mother is RAJNI SHARMA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

YUKTI SHARMA  
[Signature]

It is for general information that I, DEVIDAS S/o LAKHAN LAL, R/o H.No.-441, F-1 Block, Street No-05, Near Shiv Mandir, Sunder Nagri, North-East, Delhi-110093, declare that name of my father has been wrongly written as LAKHAN in my 10th Class Educational Documents. The actual name of my father is LAKHAN LAL respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DEVIDAS  
[Signature]

It is for general information that I, JYOTI KUMARI D/o PREM SAGAR, R/o Type-1-33/391, Panchuan Road, Goal Market, New Delhi, Delhi-110001, declare that name of my father has been wrongly written as PREM CHAND SAGAR in my all Educational Documents. The actual name of my father is PREM SAGAR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

JYOTI KUMARI  
[Signature]

It is for general information that I, SUSHMA SHARMA W/o HARISH KUMAR SHARMA, R/o L-2/16A, Blcok L-2, Near Raghubeer Singh School Mohan Garden Uttam Nagar, D.k Mohan Garden, West Delhi-110059, declare that name of mine has been wrongly written as SUSMA SHARMA in my minor daughter namely GEET SHARMA aged 13 years in her birth certificate No. 887. The actual name of mine is SUSHMA SHARMA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SUSHMA SHARMA  
[Signature]

It is for general information that I, PANKAJ TOMAR S/o NARENDRA TOMAR, R/o H.No.-D-38, Gali No.-9, Near Laddu Chowk Gagan Vihar, Bhopura Sahibabad, Ghaziabad, Uttar Pradesh-201001, declare that name of mine and my wife has been wrongly written as PANKAJ and MEENASHI TOMAR in my minor son's namely MAYANK TOMAR aged 13 years in his school record. The actual name of mine and my wife are PANKAJ TOMAR and MEENAKSHI TOMAR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PANKAJ TOMAR  
[Signature]

It is for general information that I, SUMAN W/o BALVINDER, R/o Ward No.-8, 654 RD, Beharwala Kalan, Tibbi, Hanumangarh, Rajasthan-335525, declare that name of mine has been wrongly written as SUMAN DEVI in my minor son namely MAYANK aged 17 years in his 10th class educational documents. The actual name of mine is SUMAN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SUMAN  
[Signature]

It is for general information that I, VINAY KUMAR S/o BHAGWAN DASS, R/o B-42, R.S.T. Enclave, Kardam Farm, Johri Pur, Dayalpur, North East Delhi, Delhi-110094, declare that name of my wife has been wrongly written as VEDIKA in my minor sons' namely DHRUV SAHU aged 14 years and JAYESH SAHU aged 09 years in their Birth Certificates Nos. 15657 and 76917 respectively, and name of my wife has been wrongly written as VEDIKA SAHU in their School Records. The actual name of my wife is SAPNA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VINAY KUMAR  
[Signature]

It is for general information that I, ZAFAR JAMAL S/o SYED MUZAFFAR HUSSAIN, R/o H.No.-84/4, Hauz Rani, Malviya Nagar, New Delhi, Delhi-110017, declare that name of mine has been wrongly written as SYED ZAFAR JAMAL in my minor son namely SYED AMAAN ZAFAR aged 14 years in his school record. The actual name of mine is ZAFAR JAMAL, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ZAFAR JAMAL  
[Signature]

It is for general information that I, RANJIT GUPTA S/o Late R. N GUPTA, R/o 17/277, Gali No-17, Near Shiv Mandir Wazirabad, Timarpur, North Delhi, Delhi-110054, declare that name of my minor son has been wrongly written as DHRUV in my minor son namely DHRUV GUPTA aged 17 year in his OBC Caste Certificate No. OBC/02/928/9236/16/2/2015/90509281095387/8658. The actual name of my minor son is DHRUV GUPTA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RANJIT GUPTA  
[Signature]

It is for general information that I, DAKSH S/o HANS RAJ, R/o H.No.-325/2, Firoz Gandhi Colony-2, Gurugram, Haryana-122001, declare that name of my father and my mother has been wrongly written as HANSRAJ and SASHI in my 10th class educational documents. The actual name of my father and my mother are HANS RAJ and SHASHI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DAKSH  
[Signature]

It is for general information that I, PARVEEN CHAND S/o KANTI PRASHAD, R/o T-Huts No-77, B/537, Sawan Park Extension, Ashok Vihar, North West Delhi-10052, declare that name of mine has been wrongly written as PRAVEEN KUMAR in my minor daughter's namely MONIKA aged 16 years in her 10th class educational documents. The actual name of mine is PARVEEN CHAND, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PARVEEN CHAND  
[Signature]

It is for general Information that I, DIPIKA D/o SAJJAN SINGH, R/o Neerpur, Mahendragarh, Haryana-123001, declare that name of my father has been wrongly written as SAJJAN in my 10th class and 12th class educational documents. The actual name of my father is SAJJAN SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DIPIKA  
[Signature]

It is for general information that I, BHAGWAN DAS SAVITA S/o SHRI JAGDISH PRASAD SAVITA, R/o D-Block, Krishna Vihar Colony, Hurawali, Morar, Gwalior-474006, declare that name of mine has been wrongly written as BHAGWAN DAS in my service record. The actual name of mine is BHAGWAN DAS SAVITA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BHAGWAN DAS SAVITA  
[Signature]

It is for general information that I, VISHAL KUMAR S/o VIJAY KUMAR, R/o 348, Pocket-2, Paschim Puri, Paschim Vihar, West Delhi, Delhi-110063, declare that name of mine and my father has been wrongly written as VISHAL and VIJAY KHANNA in my 10th and 12th Class Educational Documents. The actual name of mine and my father are VISHAL KUMAR and VIJAY KUMAR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VISHAL KUMAR  
[Signature]

It is for general information that I, BESII ELAA W/o ASHIKHO KAIHRII, R/o 51/3A, Sector-2 Diz Area, Near B.S.N.L. Park, Kali Bari Marg, New Delhi, G.P.O., Po: New Delhi G.P. Dist: New Delhi, Delhi-110001, declare that name of mine has been wrongly written as BESII ELA-A KAIHRII in my service record. The actual name of mine is BESII ELAA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BESII ELAA  
[Signature]

It is for general information that I, SHIV KUMAR DUBEY S/o VISHNU SWAROOP DUBEY, R/o Baghau Post Harsinghpur Gova Tah Kaimganj, Shukrulla Pur, Farrukhabad, Uttar Pradesh-207504, declare that name of mine and my father has been wrongly written as SHIV KUMAR DWIVEDI and VISHNU SWAROOP DWIVEDI in my 10th class educational documents. The actual name of mine and my father are SHIV KUMAR DUBEY and VISHNU SWAROOP DUBEY respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHIV KUMAR DUBEY  
[Signature]

It is for general information that I, PRAMOD KUMAR KUSHWAHA S/o LT RAM KISHAN KUSHWAHA, R/o H. No-15/12, Railway Colony, Sarojini Nagar, South West Delhi-110023, declare that name of mine and my wife has been wrongly written as PRAMOD KUSHWAHA and JAY DEVI KUSHWAHA in my minor son namely MIKESH SINGH KUSHWAHA aged 9 years in his school record. The actual name of mine and my wife are PRAMOD KUMAR KUSHWAHA and JAI DEVI KUSHWAHA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PRAMOD KUMAR KUSHWAHA  
[Signature]

It is for general information that I, OM PRAKASH RATAWAL S/o MURLI DHAR, R/o 5272/1, 3rd Floor Street No-7, Krishan Nagar, Karol Bagh, New Delhi-110005, declare that name of mine has been wrongly written as OM PRAKASH in my SC Caste Certificate No. 104241. The actual name of mine is OM PRAKASH RATAWAL, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

OM PRAKASH RATAWAL  
[Signature]

It is for general information that I, DEEPAK KUMAR S/o SHRI CHAND, residing at I-22 FF Old Double Storey Nirmal Puri, Lajpat Nagar-4, New Delhi, Delhi-110024, declare that the name of mine and my father have been wrongly written as DEEPAK and SHRI CHAND KALRA in my PAN CARD NO. BXYPD4237L. The actual name of mine and my father are DEEPAK KUMAR and SHRI CHAND respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DEEPAK KUMAR  
[Signature]

It is for general information that I, ANKIT KUMAR PEHWAL S/o AVDESH KUMAR, R/o B-120/10, A-Block, Chattarpur Enclave, Chattar Pur, Distt South Delhi-110074, declare that name of mine has been wrongly written as ANKIT PEHWAL in my SC Caste Certificate No. 90510000524211. The actual name of mine is ANKIT KUMAR PEHWAL, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ANKIT KUMAR PEHWAL  
[Signature]

It is for general information that I, SONAL Son of SURENDER KUMAR, R/o H.No-795, Near Gurudawara, Krishanpura, Panipat, Haryana-132103, declare that name of my father and my mother has been wrongly written as SURENDER GABA and MANISHA GABA in my 10th class educational documents. The actual name of my father and my mother are SURENDER KUMAR and MANISHA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SONAL  
[Signature]

It is for general information that I, MANOJ KUMAR JAIN S/o SATISH JAIN, R/o 3994, Gali Ahiran Pahari Dheeraj, Delhi Sadar Bazar, North Delhi-110006, declare that name of my father has been wrongly written as SURESH KUMAR JAIN in my Pan Card No. ADRPJ4801E and Voter ID No. MMX0684407. The actual name of my father is SATISH JAIN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MANOJ KUMAR JAIN  
[Signature]

It is for general information that I, SURESH KUMAR S/o SURAJ PAL, R/o H. No-2, Near Udaseen Mandir, Aram Bagh, Jhandewalan, Central Delhi-110055 declare that name of mine has been wrongly written as SURESH in my minor daughter namely KHUSHI aged 17 years in her 10th class educational documents. The actual name of mine is SURESH KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SURESH KUMAR  
[Signature]

It is for general information that I, GOPALA RAM KEELKA S/o NANU RAM, R/o House No-475, Shiv Kuti Ram Lila Maidan, Raghubar Pura, Gandhi Nagar, Delhi-110031, declare that name of mine has been wrongly written as GOPAL RAM in my minor son ROHIT KEELKA aged 13 years in his school record and name of mine and my minor son has been wrongly written as GOPALA RAM and ROHIT KILKA in his Birth Certificate No-O8102004860025500051. The actual name of mine and my minor son are GOPALA RAM KEELKA and ROHIT KEELKA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

GOPALA RAM KEELKA  
[Signature]

It is for general information that I, GOPALA RAM KEELKA S/o NANU RAM, R/o House No-475, Shiv Kuti, Ram Lila Maidan, Raghubar Pura, Gandhi Nagar, Delhi-110031, declare that name of mine has been wrongly written as GOPAL RAM in my minor son RAHUL KEELKA aged 14 years in his school record and as name of mine and my minor son has been wrongly written as GOPALA RAM and RAHUL in his birth certificate No-18 The actual name of mine and my minor son are GOPALA RAM KEELKA and RAHUL KEELKA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

GOPALA RAM KEELKA  
[Signature]

It is for general information that I, DATTATRAY SURYAVENSHI S/o SHRI VAMAN SHANKAR, R/o H/14/46, Ofm Estate, Muradnagar, Ghaziabad-UP-201206, declare that name of mine has been wrongly written as DULTATRAY SURYAVANSHI in my service record. The actual name of mine is DATTATRAY SURYAVENSHI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DATTATRAY SURYAVENSHI  
[Signature]



It is for general information that I, SAGAR S/o ASHOK, R/o 130-A, Gali No-3, East Moti Bagh, Sarai Rohilla, Padam Nagar, Malka Ganj, North Delhi, Delhi-110007, declare that name of mine and my father has been wrongly written as SAGAR KUMAR and ASHOK KUMAR in my OBC Caste Certificate No-90500000085119. The actual name of mine and my father are SAGAR and ASHOK respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SAGAR  
[Signature]

It is for general information that I, NARAYAN SINGH S/o HAYAT SINGH, R/o Quarter No-275, 1st Floor, Type-2, Krishi Kunj, Inderpuri, Central Delhi, Delhi-110012, declare that name of mine and my father has been wrongly written as NARAIN SINGH and AYAT SINGH in my Service Records and name of my father has been wrongly written as HAYAAT SINGH in my Pan Card-DMNPS8706M. The actual name of mine and my father are NARAYAN SINGH and HAYAT SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NARAYAN SINGH  
[Signature]

It is for general information that I, BIRAJMAN TIRKEY S/O ROBERT TIRKEY, R/o House No-443/1, Gali No-1, Nai Basti, Devli Gaon, Devli, South Delhi, Delhi-110062, declare that name of mine and my minor son has been wrongly written as BRIJMAN TIRKEY and GILCHRIST in my minor son GILCHRIST TIRKEY aged 17 years in his 10th Class Educational Documents and name of my minor son has been wrongly written as GILCRIST TIRKEY in his Birth Certificate No-MCDOLR07066076. The actual name of mine and my minor son are BIRAJMAN TIRKEY and GILCHRIST TIRKEY respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BIRAJMAN TIRKEY  
[Signature]

It is for general information that I, SUNITA W/o Late ROOP RAM, R/o House No.-1547, Block-A, Jahangir Puri, N.S Mandi, North West Delhi, Delhi-110033, declare that name of mine and my husband has been wrongly written as SUNITA CHAUHAN and ROOP RAM CHAUHAN in my minor daughter REEMA aged 17 years in her 10th Class Educational Documents. The actual name of mine and my husband are SUNITA and ROOP RAM respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SUNITA  
[Signature]

It is for general information that I, FAIZ ALAM S/o MD RUSTAM ALAM, R/o F-33, Shaheen Bagh, Abul Fazal Enclave Part-2, Jamia Nagar, Okhla, New Delhi-110025, declare that name of my mother has been wrongly written as RUSTAM ALAM and YASMIN BEGAM in 10th and 12th class educational documents. The actual name of mine and my father and my mother are MD RUSTAM ALAM and YASMIN BEGUM respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

FAIZ ALAM  
[Signature]

It is for general information that I, SAHIL HUSSAIN S/O ARSHAD HUSSAIN, residing at Akediya House, Ward No 01, Bisru Road, Near Mewat Model School, Punahana, Mewat, Haryana- 122508, declare that name of my mother has been wrongly written as SAHINA BANO in my 10th class marksheet and certificate. The actual name of my mother is SAHINA HUSSAIN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SAHIL HUSSAIN  
[Signature]

It is for general information that I, SHIVANSH DHIMAN S/O RATTAN LAL DHIMAN, residing at Village Bah, PO-Gahar, Distt. Bilaspur, Himachal Pradesh, Pin Code-174027, declare that name of my father has been wrongly written as RATAN LAL DHIMAN in my educational documents. The actual name of my father is RATTAN LAL DHIMAN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHIVANSH DHIMAN  
[Signature]

It is for general information that I, SONU S/o HIRA LAL, R/o Pana Modiya, Murthal, Sonipat-131027, declare that name of mine has been wrongly written as SONU KUMAR in my 8th class educational documents. The actual name of mine is SONU, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SONU  
[Signature]

It is for general information that I, HIMANSHU SINGHAL S/O SATISH KUMAR, R/O SAMASPUR MAJRA (227), JHAJJAR, HARYANA-124109, declare that name of mine and my father has been wrongly written as HIMANSHU and SATISH SINGH in my 10th class educational documents. The actual name of mine and my father are HIMANSHU SINGHAL and SATISH KUMAR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

HIMANSHU SINGHAL  
[Signature]

It is for general information that I, VIJENDER PAL SINGH S/o BANWARI LAL, R/o H.No-469, O-Block, Mangolpuri, Delhi-110083, declare that name of mine has been wrongly written as VIJENDER PAL in my Driving License No. DL11 20100115522. The actual name of mine is VIJENDER PAL SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VIJENDER PAL SINGH  
[Signature (in existing old name)]

It is for general information that I, AJAY PAL S/o HARCHARAN PAL, R/o House No-3/17, Gali No-3, Vashisht Park, Sagarpur, South West Delhi, Delhi-110046, declare that name of my minor daughter has been wrongly written as ANJALI in my minor daughter ANJANA PAL aged 12 years in her School Record. The actual name of my minor daughter is ANJANA PAL, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AJAY PAL  
[Signature]

It is for general information that I, SHIVANGI DHIMAN D/o RATTAN LAL DHIMAN, R/o Village Bah, Gahar (310), PO. Gahar, Distt. Billaspur, Himachal Pradesh-174027, declare that name of my father has been wrongly written as RATAN LAL DHIMAN in my all educational documents. The actual name of my father is RATTAN LAL DHIMAN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHIVANGI DHIMAN  
[Signature (in existing old name)]

It is for general information that I, SYED MOHAMMAD ZEN S/o MOHD PERVAIZ QURESHI, residing at 2596, 5th Floor, Kucha Chelan, Darya Ganj, Central Delhi, Delhi-110002, declare that name of mine has been wrongly written as MOHD ZEN in my OBC Certificate No.-OBC/02/927/7358/11/6/2014/90509271064482. The actual name of mine is SYED MOHAMMAD ZEN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SYED MOHAMMAD ZEN  
[Signature]

It is for general information that I, KAJAL SHRIVASTAVA D/o Sri SHARWAN KUMAR SRIVASTAVA, residing at House No. 299/43, Street No.1, Brahampuri, Seelampur, North-East Delhi, declare that my name is wrongly written as KAJAL and my father's name has been wrongly written as SHRAWAN KUMAR in my CBSE records (10th and 12th). The actual name of mine is KAJAL SHRIVASTAVA and my father's name is SHARWAN KUMAR SRIVASTAVA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KAJAL SHRIVASTAVA  
[Signature]

It is for general information that I, AAKASH YADAV S/o AMBRISH KUMAR YADAV, R/o 55, Swayam Sewa Group Housing Society, Jhilmil Colony, Jhilmil, PO: Jhilmil, Distt. East Delhi, Delhi-110095, declare that name of my father has been wrongly written as AMBRISH KR YADAV in my 10th class educational documents. The actual name of my father is AMBRISH KUMAR YADAV, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AAKASH YADAV  
[Signature]

It is for general information that I, SUNIL KUMAR S/o BALBIR SINGH, R/o V.P.O. Bohar, Part (68), Rohtak, Haryana-124021, declare that name of mine, my wife and my minor son have been wrongly written as SUNIL, ASHA and BHAVYA in my minor son BHAVYA NANDAL aged 17 years in his 10th Educational Documents. That actual name of mine, my wife and my minor son are SUNIL KUMAR, ASHA RANI and BHAVYA NANDAL, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SUNIL KUMAR  
[Signature]

It is for general information that I, RUMA PARVEEN D/o MOHAMMAD FAIZAN, R/o 39, Jail Line, Meerut City, Uttar Pradesh-250002, declare that name of my father has been wrongly written as FAZAN in my 10th Class Certificate. The actual name of my father is MOHAMMAD FAIZAN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RUMA PARVEEN  
[Signature]

It is for general information that I, TWINKLE RANA S/o DILDAR SINGH, R/o Village and Post Office Bathu, Bathu(475), Tehsil Haroli, Una, Himachal Pradesh-174301, declare that name of my mother has been wrongly written as HEENA RANI in my 10th and 12th Class Educational Documents. The actual name of my mother is RAJ RANI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

TWINKLE RANA  
[Signature]

It is for general information that I, GURLEEN KAUR D/o GURDIP SINGH, R/o Mallu Pota, Malopota, Shaheed Bhagat Singh Nagar, Punjab-144505, declare that name of my father has been wrongly written as GURDEEP SINGH in my 10th Class Certificate. The actual name of my father is GURDIP SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

GURLEEN KAUR  
[Signature]

It is for general information that I, PREETINDER HUNJAN D/o SARAVJIT HUNJAN, R/o House number 8212/31/1 B, Street Number-11/7, Daba Road, Kabir Nagar, Millerganj, Ludhiana, Punjab-141003, declares that my mother name is wrongly written as PINKI in my CBSE 10th class mark sheet cum certificate the correct name of my mother is PINKI RANI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PREETINDER HUNJAN  
[Signature]

It is for general information that I, ASHA RANI W/o Late CHAMAN LAL, R/o H.No.-228, Vijay Nagar, Babyal Road, Ambala Cantt. Ambala, Haryana-133001, declare that name of mine has been wrongly written as ASHA in my Husband's PPO No.-AB3953A. The Actual Name of mine is ASHA RANI which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ASHA RANI  
[Signature]

It is for general information that I, KUMARI RENU KUMARI W/o OMPRAKASH YADAV D/o JAWAHAR LAL SINGH, residing at gopal nagar chakiya, post-central jail, VTC: Buxar, PO: Buxar Jail, Sub District: Barhampur, District: Buxar, State: Bihar, Pin Code-802102, declare that name of mine has been wrongly written as RENU KUMARI in 10th class marksheet and certificate and name of mine has been wrongly written as KM RENU KUMARI in my 12th class marksheet and certificate. The actual name of mine is KUMARI RENU KUMARI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KUMARI RENU KUMARI  
[Signature]

It is for general information that I, BEANT SINGH S/o SAMPURAN SINGH, R/o Village Matoi, Tehsil and District Malerkotla, Punjab-148023, declare that name of mine has been wrongly written as BEANT SINGH BATTH in my minor daughter's namely GURPREET KAUR BATTH aged about 17 year in her CBSE 10th class Marksheets cum Certificate. The actual name of mine is BEANT SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BEANT SINGH  
[Signature]

It is general information that I, JEESHAN ALI ANSARI S/o INTZAR ALI, residing at 418 B-Block, Panki Kanpur, Pankabahadur Nagar, Panki Ganga Ganj, Kanpur Nagar, Uttar Pradesh-208020, declare that name of my father and my mother have been wrongly written as INTZAR ALI ASHARI and ANISH FATMA in my U P Board High School Certificate -Cum -Marks sheet and National Trade Certificate ( Fitter ) and as INTZAR ALI ANSARI and ANISH FATMA in my U P Board Intermediate Certificate-Cum-Marks sheet and as INTZAR ALI ANSARI and ANISH FATIMA ANSARI in my Bachelor of Commerce ( B.Com ) Statement of Marks, and name of my father has been wrongly written as INTZAR ALI ASHARI in my I T I Year -1 & Year-2 ( Annual examination ) Statement of Marks for A I T T. The actual name of my father and my mother are INTZAR ALI and ANISH FATIMA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

JEESHAN ALI ANSARI  
[Signature]

It is for general information that I, SHAHIN JAHAN D/o INTZAR ALI, residing at 418 B Block, Vishnu Narayan Nagar, Thana Panki Kanpur, Pankabahadur Nagar, Kanpur Nagar, Uttar Pradesh-208020, declare that name of mine and my mother have been wrongly written as KM. SHAHIN JAHAN and ANISH FATMA in my U P Board High School Marksheet & Certificate and as KM. SHAHIN JAHAN and ANISH FHATIMA in my U P Board Intermediate Marksheet & Certificate. The actual name of mine and my mother are SHAHIN JAHAN and ANISH FATIMA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHAHIN JAHAN  
[Signature]

It is for general information that I, NEHA TIWARI W/o GANESH CHANDRA PANDEY, R/o H.No. D-5/577, Sangam Vihar, Hamdard Nagar, South Delhi, Delhi-110062, declare that name of mine has been wrongly written as NEHA PANDEY in school record of my minor daughter PRATISHTHA PANDEY aged 13 years. The actual name of mine is NEHA TIWARI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NEHA TIWARI  
[Signature]

It is for general information that I, HAFEEZ FAROOQI S/o MOHD UMAR, R/o Mohalla Araiyan, Malerkotla, Sangrur, Punjab-148023, declare that name of my father has been wrongly written as UMAR FAROOQI in my Passport No.-U6516409. The actual name of my father is MOHD UMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

HAFEEZ FAROOQI  
[Signature]

It is for general information that I, SHAGUN PAUL W/o ATUL PAUL, R/o House No.-518, Sector-15A, Escorts Nagar, Faridabad, PO-Escorts Nagar, Faridabad, District-Faridabad, Haryana-121007, declare that name of my minor daughter has been wrongly written as AARIYAANA PAUL in my minor daughter AARIANA PAUL aged about 11 years in her Birth Certificate No-16959. The actual name of my daughter is AARIANA PAUL, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHAGUN PAUL  
[Signature]

It is for general information that I, SONIKA DEVI W/o AJIT SINGH, R/o Birohar (145), Jhajjar, Haryana-124106, declare that name of mine has been wrongly written as SONIKA in my minor son ISHU, aged about 16 years in his 10th Class Certificate. The actual name of mine is SONIKA DEVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SONIKA DEVI  
[Signature]

It is for general information that I, DIKSHA SAINI D/o Sh. VIJAY KUMAR, R/o H.No. 13/10, Street No. 12, Sanjay Gandhi Nagar, Jalandhar (Punjab), declare that name of my mother has been wrongly written as SUNITA DEVI in my 10th Class Mark Sheet No. 1661852. The actual name of my mother is SUNITA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DIKSHA SAINI  
[Signature]

It is for general information that I, ROHIT S/o SHANKAR LAL PASWAN, residing at B-5/5, DDU Hospital Residential Complex, Hari Nagar, Delhi-110064, declare that name of my father and my mother has been wrongly written as SHANKAR LAL and POONAM KUMARI in my 10th, 12th, Graduation Mark sheet and Aadhar Card (9152 0238 3758) and Pan Card (EHTPR8162N). The actual name of my father and my mother are SHANKAR LAL PASWAN and PUNAM KUMARI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ROHIT  
[Signature]

It is for general information that I, AMEY LOKHANDE S/o KETAN KUMAR, R/o Quarters No.-15/C, Street-4, Infront of Rambhandra Seva Mandal, Sector-02, Bhilai 1, Durg, Chhattisgarh-490001, declare that name of my father has been wrongly written as KETAN LOKHANDE in my 10th Class Certificate that name of my father has been wrongly written as KETAN K LOKHANDE in my 12th Class Certificate. The actual name of my father is KETAN KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AMEY LOKHANDE  
[Signature]

It Is For General Information That I, SATISH KUMAR S/o PRITAM SINGH, R/o Near Peer Baba, Guldehra(54) Kurukshetra, Haryana-136030, declare that name of my mother has been wrongly written as PREMOM in my 12th class certificate. The actual name of my mother is BIMLA DEVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SATISH KUMAR  
[Signature]

—————  
CORRIGENDA

In the Gazette of India, Part-IV, Issue No. 10 (March 9-March 15, 2024), Page No.-934, 1st Column, father's name of applicant TASHI in 1st Line of Gazette Notification may be read as ADETYA POONIA instead of ADETRA POONIA.

Sd/-ILLEGIBLE  
For Assistant Controller (Business)

In the Gazette of India, Part-IV, Issue No. 15 (April 13-April 19, 2024), Page No.-1441, 2nd Column, the actual name of minor daughter of applicant OMENDER KUMAR in 6th & 8th line of gazette notification may be read as KHUSHI PITHLEADA instead of KHUSHI PATHLEADA.

Sd/-ILLEGIBLE  
For Assistant Controller (Business)

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In the Gazette of India, Part-IV, Issue No. 48 (December 2-December 8, 2023), Page No.-4444, 1st Column, the actual name of father of the applicant INDERJIT in 6th line of gazette notification may be read as DARSHAN RAM instead of DARSHAM RAM.

Sd/-ILLEGIBLE  
For Assistant Controller (Business)

पावरग्रिड रामगढ़ II ट्रांसमिशन लिमिटेड  
(पावर ग्रिड कॉरपोरेशन ऑफ इंडिया लिमिटेड की 100% पूर्ण स्वामित्व वाली सहायक कम्पनी)  
बी-9, कुतुब इंस्टिट्यूशनल एरिया, कटवारिया सराय, नई दिल्ली-110016  
CIN: U40300DL2020GOI365214

### सार्वजनिक सूचना

पावरग्रिड रामगढ़ II ट्रांसमिशन लिमिटेड (पावर ग्रिड कॉरपोरेशन ऑफ इंडिया लिमिटेड की 100% पूर्ण स्वामित्व वाली सहायक कम्पनी) जिसका पंजीकृत कार्यालय बी-9, कुतुब इंस्टिट्यूशनल एरिया, कटवारिया सराय, नई दिल्ली-110016 है: विधुत अधिनियम के लिये धारा 164 के तहत इलेक्ट्रिक लाईनों या विधुत संयंत्र के रखरखाव के लिये या टेलीफोनिक या टेलीग्राफिक संचार के उद्देश्य के लिये आवश्यक विधुत अधिकार अधिनियम, 2003 की धारा 164 के तहत सभी शक्तियों को प्रदान करने के लिये भारत सरकार को आवेदन करना चाहता है। सरकार द्वारा स्थापित या रखरखाव किये गये टेलीग्राफ के उद्देश्य के लिये टेलीग्राफ अधिनियम और पदों को रखने के सम्बन्ध में टेलीग्राफ प्राधिकरण के पास टेलीग्राफ एक्ट 1885 के तहत टेलीग्राफ प्राधिकरण के कार्यों का समुचित समन्वय है या सर्वेक्षण या रखरखाव किया जाएगा और सर्वेक्षण निर्माण, स्थापना, निरीक्षण, निर्माण और कमीशनिंग, ऑपरेशन, रखरखाव करेगा।

पारेषण योजना का नाम: "राजस्थान में नवीनीकरणीय ऊर्जा क्षेत्र से (20 गीगावाट) पावर की निकासी के लिए टैरिफ आधारित प्रतिस्पर्धी बोली (टीवीसीबी) मार्ग के माध्यम से चरण III-भाग C-1 के तहत" निम्नलिखित कार्य के साथ कार्य क्षेत्र:—

1. रामगढ़ में 2X1500 एमवीए, 765/400 केवी और 2X500 एमवीए 400/220 के.वी पूलिंग स्टेशन के साथ 2X240 एमवीएआर (765 केवी) बस रिएक्टर और 2X125 एमवीएआर (420 केवी) बस रिएक्टर की स्थापना

765/400 केवी 1500 एमवीए आईसीटी 2 नं. (एक अतिरिक्त इकाई सहित 7X500 एमवीए)।

765 केवी आईसीटी बे - 2 नं.

400/220 के.वी, 500 एमवीए आईसीटी - 2 नं.

400 केवी आईसीटी बे - 4 नं.

220 केवी आईसीटी बे - 2 नं.

400 केवी लाइन बे - 1 नं.

220 केवी लाइन बे - 2 नं.

765 केवी लाइन बे -2 नं.

240 एमवीएआर बस रिएक्टर - 2 नं. (7X80 एमवीएआर, एक अतिरिक्त इकाई सहित)

765 केवी रिएक्टर बे - 2 नं.

125 एमवीएआर, 420 के.वी बस रिएक्टर-2 नं.

420 केवी रिएक्टर बे - 2 नं.

400 केवी सेक्शनलाइजेशन बे: 1 सेट

भविष्य के प्रावधान: के लिए जगह बे सहित 765/400 केवी आईसीटी: 5 नं.

स्विचेबल लाइन रिएक्टर के साथ 765 केवी लाइन बे: 2 नं.

765 केवी बस रिएक्टर बे सहित: 2 नं.

बे सहित 400/220 केवी आईसीटी 8 नं.

स्विचेबल लाइन रिएक्टर के साथ

400 केवी लाइन बे: 4 नं.

400 केवी लाइन बे: 3 नं.

400 केवी बस रिएक्टर बे सहित: 2 नं.

400 केवी सेक्शनलाइजेशन बे: 2 सेट

220 केवी लाइन बे: 13 नं.

220 केवी सेक्शनलाइजेशन बे: 2 नं.

2. रामगढ़ पीएस -भडला-3 पीएस 765 केवी डी/सी लाइन, साथ में 240 एमवीएआर स्विचेबल लाइन रिएक्टर, रामगढ़ पीएस के रामगढ़ छोर पर प्रत्येक सर्किट पर भडला-3 पीएस 765 केवी डी/सी लाइन 765 केवी, 240 एमवीएआर स्विचेबल लाइन रिएक्टर-2765 के.वी, 240 एमवीएआर स्विचेबल लाइन रिएक्टर -2 के लिए स्विचिंग उपकरण

3. भदला-3 पीएस पर 765 केवी लाइन बे: 765 केवी लाइन बे - 2 नं.

4.  $\pm 2 \times 300$  एमवीएआर स्टेटकॉम,  $4 \times 125$  एमवीएआर एमएससी,  $2 \times 125$  एमवीएआर एमएसआर 2 नं. के साथ रामगढ़ पीएस में 400 के.वी बे

5. रामगढ़ PS- भादला III PS 765 केवी डी/सी लाइन.

लाईन रामगढ़ PS- भादला III PS 765 केवी डी/सी लाइन.

इस योजना के तहत कवर की गई ट्रांसमिशन लाईन निम्नलिखित गांवों, कस्बों, और शहरों के ऊपर, आसपास और बीच से गुजर कर जायेगी।

राज्य: राजस्थान

गावों के नाम	तहसील	जिला
खिरार बेरी, राघवा, टिबरेवालाटीबा, सुवा, रैमाला, सधन	रामगढ़	जैसलमेर
बाड़ा सुल्ताना, 4-5 सीएसएम 2पीटीएम, देगा,बिली, सुल्ताना, सुथर मंडी, बाहला, ददूरेवाला, रोहिरोवांला, भरेवाला, मोहरोवांला, मालासर, रिचंडवाला, जलूवाला, करनेवाला	मोहनगढ़	जैसलमेर
खेरुवाला, तावारिवाला, पन्ना, *बोडाना, तलरिया	पोखरण	जैसलमेर
बीकमपुर	बजू	बीकानेर

\* बोडाना और तलरिया नवगठित फलोदी जिले की बाप तहसील के अधिकार क्षेत्र में आएंगे।

मार्ग संरेखण की प्रति अधोहस्ताक्षरी के कार्यालय में उपलब्ध है। इस नोटिस के प्रकाशन की तिथि से दो महीने के भीतर प्रस्तावित पारेषण प्रणाली पर अधोहस्ताक्षरी के कार्यालय को लिखित में अवलोकन/प्रतिनिधित्व करने के लिए सामान्य जनता को नोटिस दिया गया है। आगे के विवरण और स्पष्टीकरण के लिए कृपया सम्पर्क करें: श्री आई. बी. प्रसाद, परियोजना प्रमुख, पावरग्रिड, रामगढ़-II ट्रांसमिशन लिमिटेड, बी-9, कुतुब इंस्टिट्यूशनल एरिया, कटवारिया सराय, नई दिल्ली-110016, ई मेल: prt1@powergrid.co.in, ibprasad@powergrid.in

श्री आई.बी.प्रसाद  
परियोजना प्रमुख

### नीमराना II कोटपुतली ट्रांसमिशन लिमिटेड

कॉर्पोरेट कार्यालय: डीएलएफ साइबर पार्क टॉवर-बी, 9वीं मंजिल, सेक्टर 20, उद्योग विहार, फेज-3,  
गुरुग्राम-122008 हरियाणा, भारत  
सीआईएन: U42201DL2023GOI415846 फोन नंबर: 0124-4562000

### सार्वजनिक सूचना

नीमराना II कोटपुतली ट्रांसमिशन लिमिटेड, जिसका पंजीकृत कार्यालय डीएलएफ साइबर पार्क टॉवर-बी, 9वीं मंजिल, सेक्टर 20, उद्योग विहार, फेज-3, गुरुग्राम-122008 हरियाणा, भारत में है, भारत सरकार से नीमराना II कोटपुतली ट्रांसमिशन लिमिटेड को विद्युत के ट्रांसमिशन के लिए विद्युत लाइनें बिछाने या विद्युत संयंत्र लगाने के लिए या टेलीफोनिक या टेलीग्राफिक संचारों के उद्देश्य से, जो कि कार्यों के उपयुक्त समन्वय के लिए आवश्यक है, विद्युत अधिनियम, 2003 के धारा 164 के अंतर्गत वे सभी शक्तियाँ प्रदान करने हेतु आवेदन करना चाहता है, जो शक्तियाँ टेलीग्राफ प्राधिकरण शासन द्वारा टेलीग्राफ की स्थापना या प्रबंधन करने या स्थापित एवं प्रबंधित किए जाने के उद्देश्य से टेलीग्राफ लाइनें बिछाने और खंभों को लगाने के संबंध में भारतीय टेलीग्राफ अधिनियम 1885 के अंतर्गत रखता है और उसके द्वारा निम्नांकित ट्रांसमिशन

योजनाओं के लिए सर्वेक्षण, निर्माण, संस्थापन, निरीक्षण, स्तंभन एवं अन्य कार्य तथा आगे प्रवर्तन, परिचालन, रखरखाव एवं अन्य कार्य किए जाएंगे -

ट्रांसमिशन संबंधी योजना का नाम: राजस्थान आरईजेड चरण-चार (भाग-1) (बीकानेर परिसर): भाग-बी से विद्युत निकासी हेतु ट्रांसमिशन प्रणाली.

योजनान्तर्गत आच्छादित कार्य:

क्र.सं.	ट्रांसमिशन अवयव का नाम
1.	नीमराना के निकट उपयुक्त स्थान पर 2x330 एमवीएआर (765 केवी) बस रिएक्टर (110 एमवीए की एक अतिरिक्त इकाई के साथ) और 2x125 एमवीएआर (420 केवी) बस रिएक्टर के साथ 765/400 केवी, 4x1500 एमवीए (500 एमवीए की एक अतिरिक्त इकाई के साथ) नीमराना- II एस/एस की स्थापना. <ul style="list-style-type: none"> <li>765/400 केवी 1500 एमवीए आईसीटी-4 नंबर (13x500 एमवीए सहित एक अतिरिक्त इकाई )</li> <li>330 एमवीएआर बस रिएक्टर-2 नंबर (7x110 एमवीएआर, एक अतिरिक्त इकाई सहित)</li> <li>765 केवी रिएक्टर बे-2 नंबर</li> <li>125 एमवीएआर, 420 केवी बस रिएक्टर-2 नंबर</li> <li>420 केवी रिएक्टर बे -2 नंबर</li> <li>765 केवी आईसीटी बे-4 नंबर</li> <li>400 केवी आईसीटी बे-4 नंबर</li> <li>400 केवी लाइन बे-6 नंबर (4 नंबर गुड़गांव-सोहना रोड डी/सी लाइन लीलो के लिए और 2 नंबर कोटपुतली डी/सी लाइन के लिए)</li> </ul> भविष्य की व्यवस्था: निम्नांकित के लिए स्थान <ul style="list-style-type: none"> <li>765/400 केवी आईसीटी बे के साथ -2 नंबर</li> <li>765 केवी लाइन बे स्विचेबल लाइन रिएक्टर्स के साथ -12 नंबर</li> <li>765 केवी बस रिएक्टर बे के साथ -1 नंबर</li> <li>400 केवी लाइन बे स्विचेबल लाइन रिएक्टर्स के साथ -6 नंबर</li> <li>400 केवी बस रिएक्टर बे के साथ -1 नंबर</li> <li>400 केवी अनुभागीकरण बे-2 सेट</li> </ul>
2.	नीमराना-II-कोटपुतली 400 केवी डी/सी लाइन (क्वाड)
3.	2 नंबर के 400 केवी लाइन बे कोटपुतली में
4.	400 केवी गुड़गांव (पीजी)-सोहना रोड(जीपीटीएल) डी/सी लाइन (क्वाड)का लीलो नीमराना-II एस/एस में

ध्यान दीजिए:

- शॉर्ट सर्किट लेवल सीमित करने के लिए नीमराना- II एस/एस पर 400 केवी लेवल पर उपयुक्त अनुभागीकरण व्यवस्था रखी जाएगी.
- पावरग्रिड द्वारा कोटपुतली एस/एस में 2 नंबर 400 केवी लाइन बे के लिए स्थान उपलब्ध कराया जाएगा.

उपरोक्त ट्रांसमिशन योजना को विद्युत मंत्रालय, भारत सरकार द्वारा पत्र दिनांक 27.09.2023, विद्युत अधिनियम, 2003 की धारा 68 (1) के अंतर्गत अनुमोदित किया गया है.

इस योजना के अंतर्गत आवरित ट्रांसमिशन लाइनें निम्नांकित तहसीलों, तालुकाओं, मंडलों, ब्लॉकों, गाँवों, कस्बों और शहरों से होकर, उनके ऊपर से, आसपास से और बीच से होकर गुजरेगी

- नीमराना II - कोटपुतली 400 केवी डी/सी लाइन (क्वाड)

क्रमांक	गाँवों के नाम	तहसील	जिला	राज्य/संघ राज्य/ राज्य क्षेत्र
1.	कोठीवाली ढाणी, छतरीवाली ढाणी, गोपाली की ढाणी, वागोरी की ढाणी, फतेहपुरा,फतेहपुरा खुर्द,बेरी, खेलेनो,खेलना, खाखली की ढाणी, गुजरों की ढाणी, भोनावास, राडा की ढाणी, मनियावाली की ढाणी, कूनेड,	पावटा	कोटपुतली- बहरोड़	



क्रमांक	गाँवों के नाम	तहसील	जिला	राज्य/संघ राज्य/ राज्य क्षेत्र
	झावाली ढाणी, श्यामेवाली ढाणी, पावटा, लालू सिंह की ढाणी, माथावाली ढाणी, रूपावाली ढाणी, टोडावाली ढाणी, तांतलावाली ढाणी, कालोदा की ढाणी, कल्याणपुरा, नाथावाली ढाणी, ढाणी बुर्जा, प्रागपुरा, रघुनाथपुरा, किरारोध(किराडोद), जोधपुरा, मगराला की ढाणी, रामजालरा की ढाणी, जवाहरसिंह की ढाणी, डाबरियो की ढाणी, पथरेरी, पाथरेडी, ढाणी बांसवाली, कीरतपुरा, जाटावाली ढाणी, सालियासिंह की ढाणी, राजनौता, भीमजी की ढाणी, झीड़ागढ़, हीर की बावड़ी, अवधपुरी, चौबाला, रूपपुरा, हीरापुरा, लाडाकाबास, बागावास, तलियारा, गुढा, तुलसीपुरा, दुले सिंह का बास, गंगुपुरा, शिवनगर, अंबेडकरनगर, बड़नगर, वीर तेजाजी नगर, भांकरी, दादा का बास, मंढा, कैरोड़ी, सल्लाजी, बिन्दाजी, जटाला राजपूत, राजनौता, खेम साहब नगर, भीवजी			राजस्थान
2.	दादुका, पेजूका, जाहिवपुरा, हंसियावास, भालोजी, बिलासवाली ढाणी, बसई, नांगल पण्डितपुरा, ढाणी जाटवाल, टमोरीवास, ढाणी मल्लावाली, रामनगर, चतुर्भुज, तिरयाला, ढाणी, बामनवास, गोपीपुरा, नांगरीवास.	कोटपूतली	कोटपूतली- बहरोड़	राजस्थान
3.	मीना की ढाणी, तुराना	नारायणपुर	कोटपूतली- बहरोड़	राजस्थान
4.	कौथल, कोथल, लोयती, मीरापुर, गूता, देव नगर, खरखड़ा, खरखड़ा की ढाणी, रसनाली, दुल्लई की ढाणी, ढाणी सरदारसिंह, रामपुर, चांदाली की ढाणी, चांदाली, कांकरिया, कानपुरा, ढाणी दौलतसिंह, मौजी की ढाणी, आलमपुर, सांथलपुर, डाबरिया ढाणी, स्वामियों की ढाणी, नागल भावसिंह, मोरोड़ी, महनपुर, ढाकला, चेचली की ढाणी, ऊंचपुर, ऊँछपुर, ओसपुर, शाहपुर, कोठल की ढाणी, मीरापुर, मुगलपुर, बाबरिया, छाबड़ीवास, बबेड़ी, इसरा का बास, वालवाली ढाणी, डाबर की ढाणी, खागोली की ढाणी, मांची, दौराता का बास, खीवाहेडी, बालपुरा, खेड़ा, बाढ़ धूंधला, बुटेरी, भूरी डूंगरी, नांगल भावसिंह, बानसूर, डाबरिया, चौधानी, बबेरा, परसाकाबास, मांची, झीड़ा, खटौटी, देवसन, माजराढाकोड़ा.	बानसूर	कोटपूतली- बहरोड़	राजस्थान

(ii) 400 केवी गुड़गांव (पीजी) -सोहना रोड (जीपीटीएल) डी/सी लाइन (क्वाड)का लीलो

नीमराना-11 एस/एस में

क्रमांक	गाँवों के नाम	तहसील	जिला	राज्य/संघ राज्य/ राज्य क्षेत्र
1.	मीरापुर, मांची, वालवाली ढाणी, बबेड़ी, इसरा का बास, खगोली की ढाणी, डाबर की ढाणी, छाबड़ीवास, दौराता का बास, मुगलपुर, बाबरिया, ढाणी किशना, माजरा ढकोड़ा, माजराढकोड़ा, नांगल, सायबा की ढाणी, आलमपुर, रायली, मीना की ढाणी, देवसरन, देवसन, खटौटी, देव नगर, झीड़ा, भग्गू का बास, भग्गूकाबास, बसईचौहान, मल्लुवास, रायली, जग्गूवास, जग्गूकाबास	बानसूर	कोटपूतली- बहरोड़	राजस्थान
2.	तेजपुरा, जीवनसिंहपुरा, जीवनसिंह की ढाणी, समदा, चूरला की ढाणी, चिरानी, चिरूनी, चूरला, चुडला, झझारपुर, कोकाबास, हट्टंडी, मवेरन की ढाणी, कालूका, भिवाड़ा का बास, भीमावास, भिवाड़ा, भिनवाड़ा, मऊ, सूरजपुरा, पीपली, सियाखोह, मुंडिया खेड़ा, मूण्डियाखेड़ा भीकाबास, भीखावास, चान्दपुर, शेखावास, उलाहेड़ी, इलाहेड़ी, मुनपुर, कालूका, बिरसांगवास, गोलाहेड़ा, गोगावाड़ा, नागलरानिया, बूसंगवास, राजवाड़ा,	मुण्डावर	खैरथल-तिजारा	राजस्थान

क्रमांक	गाँवों के नाम	तहसील	जिला	राज्य/संघ राज्य/ राज्य क्षेत्र
	नयागांव, गोलाहेड़ा जार, गुसाइयों की ढाणी, सरायकलां, टोडरपुर, टोडरपुर की ढाणी, खानपुर अहीर ढाणी, खानपुरअहीर, अमरोह, अमोठ, नाहरखेड़ा, मँढा, जोगावाड़ा, जागीवाड़ा, जगीवराह, जोगावर, जगीवाड़ा भनोट, भानोत, माजरा, सुंदरवारी, सुन्दरवाडी, सहाली कलां, सिहालीकलां, सहाली खुर्द, सिहालीखुर्द, दरबारपुर, हाडाहेड़ी, हाडादेड़ी, अलीपुर, अलीपुर की ढाणी, सांचौड़, सांचोद, सांचोद की ढाणी, बासनी, क्यारा, टेहड़का, जालपिवास, भजनावास, सोडावास, झझारपुर, गोपीपुरा, श्रीकृष्ण नगर, मुंडावर, मैनपुर, चिरुनी, हटुण्डी, धोकल नगर, रामबास, सरूप सराय, जसाई, शेखावास, नांगलऊदिया, सराय कलां, गांधी नगर, बल्लुवास, माजरा, सिरौड़खुर्द, नाहर खेड़ा, गढ़ी, अजरका, दरबारपुर, भगोला अहीर, भगोलाजाट, सील गांव, शील गाँव खुर्द, शीलगाँव छोटा			
3.	अहिरवासना, अहिर वासना, नांगलसालिया, खोरा ठाकुरान, खोहराठाकरान, मंघा का माजरा, माघाकामाजरा, खेड़ा जोनल, कानी, जोनल, जौनाल, धीरधोका, माघा का माजरा, खोहरा ठाकरान, ठेठर वासना	हरसोली	खैरथल-तिजारा	राजस्थान
4.	खेड़ी, मूनपुर ठाकरान, मूनपुरठाकरान, जालाका, खानप, खानपुर, कानपुर अहीर, खानपुर अहीर, चाचियावास, पुर, कैरवा, खैराल, ठाठका, मोधुपुर, जहाँपुरी, सनोदा, बडसरा, घीकाका, नटों की ढाणी, गंगापुरी, गधेरील, लाडपुर, मेवली, बेगमपुर, रानियावास, कोट कासिम, कोटकासिम, डाइका, चौकीम, चौकी, बैरास, दौलतपुर, जोरियन, जोडिया, तुर्कीवास, तुर्कवास, कुतुबपुर, नासोपुर, मीरपुर, कायमपुर, जोखावास, माजरी, गोकलपुर, गोकुलपुर, शेरपुर, मैनावास, ढाणी जमालपुर, डोमेरा की ढाणी, डोमेरा, डूमहेड़ा, बैरावास, कला, बैरावासकला, चाओंदी अहीरवाली, चावण्डी, टेऊवास, डालावास, मातावास, मतलवास, भौकर, भामूवास, बघाना, कासिमपुर, कान्हडका, अनाका, सिलपटा, जमालपुर, नारुकी, माजरी, भामूवास, बूढीबावल	कोटकासिम	खैरथल-तिजारा	राजस्थान
5.	गैलपुर, हसनपुर, मसीत, धीरियाबास, नौगांव, मिठियावास, लबेदार, जखोपुर, बूबकाहेड़ा, बसई, झुण्डपुरी, ढेरियावास की ढाणी, कमालपुर, लादमका, मुसारी, मिरचूनी, नखनौल, निम्बाहेड़ी, खोहारी खुर्द, खोहारीखुर्द, खोहरी कला, खोहरीकला, गुवाल्दा, टपूकड़ा, गंधोला, खोरी कलां की ढाणी, फकरुदीनका, पथरेड़ी, चौपानकी (चेलांकी), चौपानक, इन्दौर, गंडवा, सारेखुर्द, सारेकलाँ, सारे कलाँ, खरखड़ी, चुहड़पुर, कुलावट, उधनवास, खेड़ी, हुसेपुर, माटावास, जगमल हेड़ी, भामड़ाका, जखोपुर, बुट का हेरा, बुरेहेड़ा, धोली पहाड़ी, दागनहेड़ी, लादिया, मायापुर, खातीवास, झिवाणा, जोरियामी, बंदपुर, चौपानकी, रुध इंदौर, लाडपुरी, महन्दीका, हुसेपुर, कारेन्डा, बन्दापुर, चूहड़पुर, सारे खुर्द, बहादरी, कारेन्डी, गाडपुर, अमलाकी, शाहडोद	टपूकड़ा	खैरथल-तिजारा	राजस्थान
6.	पलडी, पाल्ला, नलहड, गहवर, सोखं, बिवां, सांदाई, रहना, टपकन, दुर्गापुर, बडका अलामुद्दीन	नूह	नूह	हरियाणा
7.	नूरपुर, सून्ध, सीलखोह, थाना आलमपुर (ढिलमकी), थाना आलम मसीत, थाना आलम उर्फ मसीत, सैदपुर, मन्डारका, भोगीपुर, रानियाकी, नाहरपुर, दिलम, नानूका, कांगरका, चिलावली, छारौडा, चीला, चीला की ढाणी, भाजलाका, पंचगांव, बुराका, बुराका तावडू, गुरनावर, बाबला, भारंगपुर, बारंगपुर, बैरंगपुर, नाई की ढाणी, गुंवारका, तावडू, सालाहका, शिकारपुर, शेखपुर, राहडी, खरखड़ी, गोयला, मलहाका, धुलावट, गोगजाका, खातीवास, धानीमाली, पढैनी, बिधुवास, छज्जूपुर, कालियाका, मढला, डालावास, चाहलका, बामडौली, सोलनघेरी, जफराबाद, नन्दूकी, भंगोह, दादू, खडक,	तावडू	नूह	हरियाणा

क्रमांक	गाँवों के नाम	तहसील	जिला	राज्य/संघ राज्य/राज्य क्षेत्र
	खडक सोहना, डावला, पति, दोपरवाली, सराय, कोटा खन्डेवला, गँगानी, मोहम्मदपुर अहीर, डालाका, धुलावट, सहसोला, शिकारपुर, सुबासेड़ी, भोगीपुर, मिलकपुर, नहारपुर, निजामपुर तावडु, फतहपुर, जौरासी, झाम्वास, तावडुरुरल, डीगँरहेडी, खरक तावडु, सूटाका, सैनीपुरा, डीढारा, घुडाका, गुडी, हसनपुर तावडु, बेरी निस्फी तावडु, जलालपुर, जलालपुर सोहना, सबरस, हसनपुर, सोनिका, सायनिका, अतीतका, चूंदिका, सेवका, सुनारी, कालरपुरी, जौरासी, फतहपुर, कलवाडी, पाडा, बिस्सर, अकबरपुर, भोगीपुर, सेवका, निजामपुर, रंगाला, जौरासी, स्यानिका, गोरखपुर, शेखपुर, नन्दूकी सून्ध, बेरीनिस्फी तावडू, बेरीनिस्फी सोहना, बिस्सर अकबरपुर			
8.	रायसीना, सोहना, मोहमदपुर गुजर, सांपकी नंगली, भौन्डसी, घामडोज	सोहना	गुरुग्राम	हरियाणा
9.	पांडाला, बारगुजर, बार गुजर, शिकोहपुर, नौरंगपुर, नैनवाल, खेडकी, मानेसर	मानेसर	गुरुग्राम	हरियाणा
10.	गैरतपुर, गैरतपुर बास, टीकली, टीकरी, अकलीमपुर, सकतपुर, हसनपुर	बादशाहपुर	गुरुग्राम	हरियाणा

मार्ग संरेखण की प्रति अधोहस्ताक्षरकर्ता के कार्यालय में उपलब्ध है। एतद्वारा आम जनता को इस नोटिस के प्रकाशन की तिथि से दो महीने के भीतर अधोहस्ताक्षरी के कार्यालय में लिखित रूप से प्रस्तावित ट्रांसमिशन का अवलोकन / प्रतिवेदन अधोहस्ताक्षरकर्ता के कार्यालय में कर सकते हैं और अधिक विस्तृत जानकारी एवं स्पष्टीकरण के लिए, कृपया यहाँ संपर्क करें:

नाम: श्री टी.अमरेंद्र नाथ रेड्डी

पदनाम: प्रमुख-व्यवसाय एवं नियामकीय

कार्यालय का पता:डीएलएफ साइबर पार्क टॉवर-बी, 1 वीं मंजिल, सेक्टर 20, उद्योग विहार, फेज-3, गुरुग्राम-122008 हरियाणा, भारत.

इ-मेल अड्रेस: tan.reddy@sterlite.com

इ-मेल अड्रेस: फोन नं: sangeet.attri@sterlite.com/8745915399

#### पब्लिक नोटिस

मेसर्स आईनॉक्स ग्रीन एनर्जी सर्विसेज लिमिटेड जिसका पंजीकृत कार्यालय सर्वे नं. 1837 और 1834, मोजे में: जेतलपुर, एबीएस टॉवर, दूसरी मंजिल, जूना पादरा रोड, वडोदरा, गुजरात, भारत -390007। जो विद्युत अधिनियम 2003 की धारा 164 के तहत उन्हें सभी शक्ति प्रदान करने के लिए भारत सरकार को आवेदन करना चाहते हैं, जिसके तहत वे बिजली या टेलीफोन के प्रसारण के लिए विद्युत लाइनें बिछाने या विद्युत संयंत्रों की स्थापना कर सकते हैं और समन्वय और टेलीग्राफ के प्रयोजनों के लिए टेलीग्राफिक संचार समीचीन और आवश्यक हो सकता है, भारतीय टेलीग्राफ अधिनियम 1885 के तहत प्राधिकरण टेलीग्राफ लाइनों को बिछाने और टेलीग्राफ उद्देश्यों के लिए पदों की स्थापना और उसके रखरखाव जैसे कार्यों को पूरा करता है। कंपनी द्वारा या सरकार द्वारा किया जाता है, और सर्वेक्षण, निर्माण, स्थापना, निरीक्षण और अन्य कार्य जैसे काम सौंपना, संचालन, रखरखाव और अन्य कार्य नीचे उल्लिखित संचरण योजना में अर्थ के कार्य बने रहेंगे।

संचरण योजना का नाम:- आईजीईएसएल पवन ऊर्जा संयंत्र (जनरेशन स्विचयार्ड ग्राम समंडा, तालुका अबडासा, जिला भुज (कच्छ), गुजरात में स्थित) - भुज-II (आईएसटीएस) पीएस 220 केवी एस/सी लाइन (डी-सी और एमसी टॉवर) का उत्पादन स्टेशन लाइन बे से जुड़ा है।

योजना के अंतर्गत आने वाले कार्य - 220KV सिंगल सर्किट लाइन के माध्यम से IGESL (कच्छ) से भुज-II PSS तक योजना के अंतर्गत आने वाले कार्य - IGESL (जनरेशन स्विचयार्ड ग्राम समंडा, तालुका अबडासा, जिला भुज (कच्छ), गुजरात में स्थित है)- भुज -II PSS 220KV सिंगल सर्किट लाइन (ON D/C और M/C टॉवर) के साथ-साथ जनरेटिंग स्टेशन पर संबंधित लाइन बे(Bays) के साथ जुड़ा हुआ है ॥

इस योजना के अंतर्गत आने वाली पारेषण लाइनें निम्नलिखित गांवों, कस्बों और शहरों के बीच से होकर, ऊपर से, आसपास और बीच से गुजरेंगी।

अनुक्रमांक	ग्राम का नाम	तहसील	जिला
1	जड़ोदर कोटडा	नखत्राणा	कच्छ
2	समंडा	अबडासा	कच्छ

मार्ग संरेखण की एक प्रति अधोहस्ताक्षरी के कार्यालय से प्राप्त की जा सकती है। इस सूचना द्वारा जनता को सूचित किया जाता है कि उपर्युक्त प्रस्तावित पारेषण प्रणाली के निरीक्षण के लिए प्रस्तुतियाँ इस नोटिस के प्रकाशन के दो महीने के भीतर की जा सकती हैं। मतलब प्रकाशन के दो महीने के भीतर तक निम्न कार्यालय में लिखित रूप से किया जा सकता है। अधिक जानकारी और स्पष्टीकरण के लिए नीचे संपर्क करें।

नाम : दक्षेश शाह

पद : सहायक महाप्रबंधक

कार्यालय का पता : मेसर्स आईनॉक्स ग्रीन एनर्जी सर्विसेज लिमिटेड

सर्वे नं. 1837 और 1834, मोजे में: जेतलपुर, एबीएस टॉवर, दूसरी मंजिल,

जूना पादरा रोड, वडोदरा, गुजरात, भारत -390007

ईमेल पता: daxesh.shah@inoxwind.com

फोन नंबर/फैक्स नंबर: +91 8200470905

एजेंसी : मैसर्स श्री समर्थ इलेक्ट्रिकल प्राइवेट लिमिटेड

नाम : मिलन नकुम (Mo -9909973335) नाम : डांगर जगदीश (Mo - 9909924571)

ईमेल पता: it@samarthgrps.com

POWERGRID RAMGARH II TRANSMISSION LIMITED  
(A 100% wholly owned subsidiary of Power Grid Corporation of India Ltd.)  
B-9, Qutab Institutional Area, Katwaria Sarai, New Delhi, India -110016  
CIN: U40300DL2020GOI365214

#### PUBLIC NOTICE

POWERGRID RAMGARH II TRANSMISSION LIMITED (a 100% wholly owned subsidiary of Power Grid Corporation of India Ltd) having its registered office at B-9, Qutab Institutional Area, Katwaria Sarai, New Delhi, India-110016, intends to apply to the Government of India to confer upon him all the powers under section 164 of the Electricity Act, 2003 for the placing of Electric lines or Electrical Plant for the transmission of electricity or the purpose of telephonic or telegraphic communications necessary for the proper coordination of works which telegraph authority possess under the Indian Telegraph act 1885, with respect to the placing of telegraph lines and posts for the purpose of a telegraph established or maintained, by the Government or to be so established or maintained and will undertake the survey, construction, installation, inspection, erection and other works to be followed by commissioning, operation, maintenance and other works for the following transmission schemes.

Name of the Transmission Scheme: "Transmission System for Evacuation of Power from REZ in Rajasthan (20 GW) under phase III part C1 under TBCB Project" With following scope of work:

Work covered under this scheme

1. Establishment of 2x1500 MVA, 765/400 kV & 2x500 MVA 400/220 kV pooling station at Ramgarh along with 2x240 MVA (765 kV) Bus Reactor & 2x125 MVA (420 kV) Bus Reactor

765/400 kV 1500 MVA ICTs: 2 nos. (7x500 MVA including one spare unit)

765 kV ICT bays-2 nos.

400/220 kV, 500 MVA ICT -2 nos.

400 kV ICT bays-4 nos.

220 kV ICT bays-2 nos.

400 kV Line bays-1 no

220 kV Line bays-2 nos

765 kV Line bays-2 nos.

240 MVA Bus Reactor-2 nos. (7x80 MVA, including one spare unit)

765 kV Reactor bays-2 nos.

125 MVA, 420 kV Bus Reactor-2 nos.

420 kV Reactor bays- 2 nos.

400 kV Sectionalization bay-1 set

Future Provision: space for

765/400 kV ICTs along with bays: 5 nos.

765 kV Line bays alongwith switchable Line Reactor: 2 nos.

765 kV Bus Reactor alongwith bays: 2 nos.

400/220 kV ICTs alongwith bays: 8 nos.

400 kV Line Bays alongwith switchable Line Reactor: 4 nos.

400 kV Line bays: 3 nos.

400 kV Bus Reactor alongwith bays: 2 nos.

400 kV Sectionalization bays: 2 sets

220 kV line bays: 13 nos.

220 kV Sectionalization bays: 2 nos.

2. Ramgarh PS-Bhadla-3 PS 765 kV D/C line alongwith 240 MVAR switchable line Reactor at each circuit at Ramgarh end of Ramgarh PS-Bhadla -3 PS 765 kV D/C line 765 kV, 240 MVAR Switchable line Reactor-2

Switchable equipment for 765 kV 240 MVAR switchable line Reactor-2

3. 765 kV line bays at Bhadla -3 PS

765 kV line bays – 2 nos.

4.  $\pm$  2x300 MVAR STATCOM, 4x125 MVAR MSC, 2x125 MVAR MSR alongwith 2nos. of 400 kV bays at Ramgarh PS.

The transmission line covered under the scheme will pass through, over, around, and between the following villages, towns and cities

State : Rajasthan

Villages Name	Tehsil	District
Khitar Beri, Raghwa, Tibarewala Tiba, Seuwa, Raimala Seuwa, Sadhan	Ramgarh	Jaisalmer
Bada, Sultana 4-5 CSM 2PTM, Deega, Buili Sultana, Sutar Mandi, Bahla, Dadoorewala Rohironwala, Bharewala, Moharonwala, /Akal ka Tala, Malasor, Raishandwala, Jaloowala, Karnewala	Mohangarh	Jaisalmer
Kheroowala, Tawariwala, Panna, *Badona, Talriya	Pokhran	Jaisalmer
Bikampur	Bajju	Bikaner

\* Badona and Talriya will come under Jurisdiction of Bap Tehsil of Newly formed Phalodi district.

Copy of the route alignment is available in the office of the undersigned. Notice is hereby given to the general public to make observation / representation on the proposed transmission system route within two months from the date of publication of this notice to the office of the undersigned in writing. For further particulars and clarifications, please contact Sh. I. B. Prasad, Project Incharge, POWERGRID RAMGARH II TRANSMISSION LIMITED, B-9, Qutab Institutional Area (POWERGRID, NR-1HQ), Katwaria Sarai, New Delhi, India-110016, E mail- prt1@powergrid.co.in, ibprasad@powergrid.in

SH. I.B. PRASAD  
Project In-charge

#### NEEMRANA II KOTPUTLI TRANSMISSION LIMITED

Registered office at DLF Cyberpark, Tower -B ,9<sup>th</sup> Floor Udyog Vihar, Phase III, Sector -20, Gurugram, Haryana  
CIN : U42201DL2023GOI415846 I Ph. No : 0124-4562000

#### PUBLIC NOTICE

Neemrana II Kotputli Transmission Limited having its registered office at DLF Cyberpark, Tower -B ,9<sup>th</sup> Floor Udyog Vihar, Phase III, Sector -20, Gurugram, Haryana, India, intends to apply to the Government of India to confer upon him all the powers under Section 164 of the Electricity Act, 2003 for the placing of electric lines or electrical plant for the transmission of electricity or for the purpose of telephonic or telegraphic communications necessary for the proper

coordination of works which telegraph authority possess under the Indian Telegraph Act, 1885 with respect to the placing of telegraph lines and posts for the purpose of a telegraph established or maintained, by the Government or to be so established or maintained and will undertake the survey, construction, installation, inspection, erection and other works to be followed by commissioning, operation, maintenance and other works for the following transmission schemes.

Name of the transmission scheme: Transmission system for evacuation of power from Rajasthan REZ Ph-IV (Part-1) (Bikaner Complex): PART-B

Works covered under the scheme:

S.No.	Name of Transmission Element
1.	<p>Establishment of 765/400 kV, 4x1500 MVA (along with one spare unit of 500 MVA) Neemrana-II S/s along with 2x330 MVar (765 kV) Bus Reactor (along with one spare unit of 110 MVar) &amp; 2x125 MVar (420kV) Bus Reactor at a suitable location near Neemrana</p> <ul style="list-style-type: none"> <li>• 765/400 kV 1500 MVA ICTs – 4 nos. (13x500 MVA including one spare unit)</li> <li>• 330 MVar Bus Reactor-2 nos. (7x110 MVar, including one spare unit)</li> <li>• 765 kV reactor bays- 2 nos.</li> <li>• 125 MVar, 420kV bus reactor - 2 nos.</li> <li>• 420 kV reactor bays - 2 nos.</li> <li>• 765 kV ICT bays – 4 nos.</li> <li>• 400 kV ICT bays – 4 nos.</li> <li>• 400 kV line bays - 6 nos. (4 nos. for LILO of Gurgaon -Sohna Road D/c line &amp; 2 nos. for Kotputli D/c line)</li> </ul> <p>Future provisions: Space for</p> <ul style="list-style-type: none"> <li>• 765/400 kV ICT along with bays-2 nos.</li> <li>• 765 kV line bays along with switchable line reactors-12 nos.</li> <li>• 765 kV Bus Reactor along with bay-1 no.</li> <li>• 400 kV line bays along with switchable line reactor-6 no.</li> <li>• 400 kV Bus Reactor along with bay-1 no.</li> <li>• 400 kV Sectionalization bays-2 sets</li> </ul>
2.	Neemrana-II -Kotputli 400 kV D/c line (Quad)
3.	2 No. of 400 kV line bays at Kotputli
4.	LILO of both ckts of 400 kV Gurgaon (PG) - Sohna Road (GPTL) D/c line (Quad) at Neemrana-II S/s

Note:

- (i) Provision of suitable sectionalization shall be kept at Neemrana-II S/s at 400kV level to limit short circuit level.
- (ii) POWERGRID to provide space for 2 nos. of 400 kV line bays at Kotputli S/s.

The above transmission project has been accorded approval by the Government of India, Ministry of Power vide its letter dated 27.09.2023 under section 68(1) of the Electricity Act, 2003.

The transmission lines covered under the scheme will pass through, over, around and between the following villages, town and cities.

- (i) Neemrana-II -Kotputli 400 kV D/c line (Quad)

S. No.	Name of Villages	Tehsil	District	State
1	Kothiwal dhani, Chhatariwal dhani, Gopali ki dhani, Wagori ki dhani, Fatehpura, Fatehpura khurd, Wauri, Khelena, Khelna, Khakhali ki dhani, Gujaron ki dhani, Bhonawas, Rada Ki Dhani, Maniyawali Ki Dhani, Kuner, Jhawali Dhani, Shyamewali Dhani, Pawata, Paota, Lalu Singh Ki Dhani, Mathawali Dhani, Rupawali Dhani, Todawali Dhani, Tantlawali Dhani, Kaloda Ki Dhani, Kalyanpura, Nathawali Dhani, Dhani burja, Pragpura, Kirarodh(Kiradod), Raghunathpura, Jodhpura, Magrala Ki Dhani, Ramjalra Ki Dhani, Jawaharsingh Ki Dhani,	Paota	Kotputli-Behror	Rajasthan

S. No.	Name of Villages	Tehsil	District	State
	Dabriyo Ki Dhani, Pathreri, Pathredi, Dhani Banswali, Kiratpura, Jatanwali Dhani, Saliyasingh Ki Dhani, Rajnauota, Bhimji Ki Dhani, Jheedagarh, Heer ki baori, Heer ki bawdi, Avadhपुरी, Chobala, Rooppura, Heerapura, Ladakawas, Bagawas, Taliyara, Gudha, Tulsipura, Dule singh ka bass, Gangupura, Shivnagar, Ambedkarnagar, Badnagar, Veer tejaji nagar, Bhankhari, Dada ka bass, Mandha, Karaudi, Sallaji, Bindaji, Jatala rajpoot, Rajnauta, Khem sahab nagar, Bheevji			
2.	Daduka, Pejooka, Jahidpura, Jahadpura, Hansiyawas, Hasiyawas, Bhaloji, Bilaswali Dhani, Basai, Nangol Pandatpura, Dhani Jatawall, Tamoriwas, Dhani Mallawali, Ramnagar, Chatar Bhuj, Tiryala, Dhani, Bamanwas, Gopipura, Nangriwas	Kotputli	Kotputli-Behror	Rajasthan
3.	Mina Ki Dhani, Turana	Narayanpur	Kotputli-Behror	Rajasthan
4.	Kauthal, Kothal, Loyati, Meerapur, Gonta, Gunta, Goonta, Deo Nagar, Dev nagar, Kharkhara, Kharkhara Ki Dhani, Rasnali, Dullai Ki Dhani, Dhani Sardarsingh, Rampur, Chandwali Ki Dhani, Chandwali, Chandali, Kankariya, Kanpura, Dhani Daulatsingh, Mauji Ki Dhani, Alampur, Satalpur, Santhalpur, Dabariya Dhani, Swamiyon Ki Dhani, Nagal Bhawsingh, Morodi, Mahanpur, Dhakala, Dhakla, Chechali Ki Dhani, Unchpur, Unchhupur, Ospur, Auspur, Shahpur, Kothl Ki Dhani, Mirapur, Mughalpur, Babariya, Chhabriwas, Baberi, Isra qa Bas, Walwali Dhani, Dabar ki dhani, Khagoli ki dhani, Manchi, Daurata ka bas, Kheewaheri, Balpura, Khera, Barh dhoondhala, Buteri, Bhoori Doongri, Nangal bhaosingh, Bansur, Dabariya, Chaudhani, Babera, Parsakabas, Manchi, Jheera, Khatauti, Deosan, Majradhakoda.	Bansur	Kotputli-Behror	Rajasthan

(ii) LILO of both ckts of 400 kV Gurgaon (PG) - Sohna Road (GPTL) D/c line (Quad) at Neemrana-II S/s

S. No.	Name of Villages	Tehsil	District	State
1.	Mirapur, Manchi, Walwali Dhani, Baberi, Isra Ka Bas, Khagoli ki dhani, Dabar ki dhani, Chhabriwas, Daurata ka Bas, Mughalpur, Mugalpur, Babariya, Dhani Kishna, Majra Dhakoda, Majradhakora, Majradhakoda, Nangal, Saiba Ki Dhani, Alampur, Rayali, Rayli, Mina ki dhani, Devsaran, Devsan, Deosan, Khatauti, Dev Nagar, Deo nagar, Jheera, Bhaggo ka bas, Bhagu ka bas, Bhaggukabas, Basaichauhan, Malloobas, Raili, Jaggoowas, Jaggokawas	Bansur	Kotputli-Behror	Rajasthan
2.	Tejpura, Jeevansinghpura, Jiwansingh Ki Dhani, Samda, Shamda, Churla ki Dhani, Chirani, Chiruni, Churla, Chudla, Jhajharpur, Kokabas, Hatundi, Maweran Ki Dhani, Kaluka, Bhiwara Ka Bas, Bhimawas, Bhiwara, Bhinwada, Bheenwada, Mau, Surajpura, Pipli, Peepli, Siyakhoh, Mundiya Khera, Mundiakheda, Bhikabas, Bhikhawas, Chandpur, Shekhawas, Shekhawas, Ulaheri, Ilahedi, Munpur, Kalooka, Birsangwas, Gola Hera, Gogawada, Nangalrania, Nagalraniya, Birsinghwas, Brisangwas, Rajbarah, Rajwada, Nayagaon, Golahera Jar, Gusaiyon ki dhani, SaraiKalan, Sarai kalan, Todarpur, Todarpur Ki Dhani, Khanpur ahir Dhani, Khanpur aheer, Khanpurahir, Amroh, Amoth, Naharkhera,	Mundawar	Khairthal-tijara	Rajasthan

S. No.	Name of Villages	Tehsil	District	State
	Naharkheda, Mandha, Jogawar, Jogawad, Jogwada, Jagiwarah, Jagiwada, Jagiwara, Bhanot, Bhanat, Majra, Sundarwari, Sunderwadi, Sahali Kalan, Sihalikalan, Sahali Khurd, Sihalikhurd, Darbarpur, Hadaheri, Hadadedi, Alipur, Alipur Ki dhani, Sanchond, Sanchod, Sachond ki dhani, Basni, Qyara, Tehadka, Jalpiwas, Bhajanwas, Sodawas, Jhajharpur, Gopipura, Shreekrishan nagar, Mundawar, Menpur, Cheeruni, Hatoondi, Dhokal nagar, Rambas, Swaroop sarai, Jasai, Shekhawas, Nagaludiya, Gandhi nagar, Balloowas, Majra, Sirodkhurd, Nahar khera, Garhi, Ajarka, Darbarpur, Bhagola aheer, Bhagolajat, Seel gaon, Seel gaon khurd, Silgaon Chhota			
3.	Aheer Basna, Ahirvasna, Ahir Basna, Nangalsalia, Nangalsaliya, Khora thakuran, Khohrathakran, Khohra thakran, Mangha Ka Majra, Maghakamajra, Khera Jonal, Kani, Jonal, Jaunal, Dhirdhoka, Magha ka majra, Thethar basna	Harsoli	Khairthal-tijara	Rajasthan
4.	Kheri, Khedi, Munpur Thakuran, Moonpurthakaran, Jalaka, Khanp, Khanpur, Kanpur Ahir, Khanpur Ahir, Chachiaswas, Pur, Kerwa, Kairwa, Khairal, Thatka, Thathka, Modhopur, Madhupur, Jahanpuri, Sanoda, Badsara, Ghikaka, Gheekaka, Naton Ki Dhani, Gangapuri, Gadheril, Ladpur, Meoli, Mevali, Begampur, Raniawas, Kot Qasim, Kotkasim, Daika, Chaukim, Chowki, Bairas, Daulatpur, Jorian, Jodia, Turkiwas, Turkvas, Qutabpur, Kutubpur Nasopur, Mirpur, Qaimpur jhokawas, Majri, Gokalpur, Gokulpur, Sherpur, Minawas, Minavas, Dhani jamalpur, Domerah ki dhani, Domerah, Doomheda, Bherawas Kalan, Bairavaskala, Chaondi Ahirwali, Chawandi, Teowas, Teuvas, Dalawas, Matawas, Matalwas, Bhonkar, Bhoukar, Bhamuwas, Bhamuvas, Baghana, Kasimpur, Kanharka, Anaka, Silpata, Jamalpur, Narooki, , Majri, Bhamoowas, Burhibawal	Kotkasim	Khairthal-tijara	Rajasthan
5.	Gelpur, Gailpur, Hasanpur, Masit, Maseet, Dheriawas, Dhiriabas, Naugaon, Naugawan, Mithiawas, Mithiyawas, Meethiwas, Labedar, Jakhopur, Bubkahera, Boobkahera, Bassai, Basai, Jhundpuri, Dheriawas ki dhani, Kamalpur, Ladamka, Masari, Musari, Mirchoni, Mirchuni, Nakhnaul, Nibaheri, Nimbaheri, Khori Khurd, Khoharikhurd, Khori Kalan, Khohrikala, Guwalda, Guvalda, Tapukrah, Tapukada, Tapookra, Tapukara, Gandhola, Khori Kalan Ki Dhani, Fakhruddinka, Fakrudinka, Pathareri, Pathredi, Chaupanki(Chelanki), Chaupank, Indaur, Indore, Gandwa, Sarekhurd, Saarekalan, Sare Kalan, Kharkhari, Choharpur, Chuhadpur, Kulawat, Kulavat, Udhanwas, Kheri, Khedi, Husepur, Metawas, Jajmal heri, Bhamraka, Jakhopur, But ka hera, Burhera, Dholi pahari, Nibheri, Daganheri, Ladiya, Mayapur, Khatiwas, Jhiwana, Joriyamey, Bandhapur, Chaupanki, Rudh indor, Ladpuri, Maahandika, Husainpur, Karenda, Bandapur, Choharpur, Sare khurd. Bahaduri, karenda, gadpur, amlaki, shahrod	Tapukara	Khairthal-tijara	Rajasthan
6.	Palri, Palla, Nalhar, Gehbar, Sonkh, Biwan, Sadain, Rahna, Rehna, Tapkan, Durgapur, Badka Alimudin	Nuh	Nuh	Haryana
7.	Nurpur, Noorpur, Sundh, Sondh, Silkhoh, Thana Alampur (Dhilamki), Thana alam masit, Thana alam urf masit, Saidpur, Madarka, Mandarka, Bhogipur, Raniaki, Raniyaki, Naharpur, Dilam, Nanuka, Kankarka, Kangarka, Chilaoli, Chilawali, Chilwali, Chharaura, Chharoda, Chharora, Chila, Chila ki dhani, Bhajlaka, Pachganwan, Panchhgaon, Buraka, Buraka tauru, Gurnawat, Gurnawar, Baola, Bawala, Bawla, Bharangpur,	Tauru (Taoru)	Nuh	Haryana



S. No.	Name of Villages	Tehsil	District	State
	Barangpur, Nai Ki Dhani, Guarka, Gawarka, Taoru, Tauru, Tapru, Salaka, Salhaka, Shikarpur, Sheikhpur, Raheer, Kharkhari, Goela, Malhaka, Malahka, Dhulawat, Gogjaka, Khatiwas, Dhanimali, Padhaini, Padheni, Bidhuwas, Chhajjupur, Chhajupur, Kaliaka, kuliaka, Mendla, Dalawas, Chahalka, Chehalka, Bamrauli, Bamroli, Solangheri, Jafarabad, Jafrabad, Nanduki, Bhangoh, Bhangoh, Dadu, Kharak, Kharak sohna, Dawla, Pati, Doparwali, Sarai, Kota Khandeola, Kota khandewala, Gangani, Mohmmadpur Ahir, Dalaka, Sehsola, Sikarpur, Subasheri, Subhasheri, Bhogipur, Milakpur, Nijampur tauru, Fatehpur, Jorasi, Jhamuwas, Taorurural, Deengarheri, Dingerheri, Dingalheri, Kharak Taoru, Sunthaka, Sutaka, Sainipura, Didhara, Ghudaka, Ghoraka, Guddhi, Gudhi, Gudha, Hassanpur tauru, Beri nisfi tauru, Jalalpur, Jalalpur Sohna, Sabras, Hasanpur, Sonika, Sayanika, Atitka, Chundhika, Sewka, Sunari, Kalapuri, Jaurasi, fathepur, Kalwari, Hassanpur Taoru, Para, Bissar Akbarpur, Bhogpur, Seoka, Nizampur, kalarpuri, Rangala, Sianika, Gorakhpur, Nihalpur, Shekhpur, Nanduki Sundh, Bernisfi Taoru, Berinisfi Sohna, Biswar Akbarpur			
8.	Raisina, Raiseena, Sohna, Mohammadpur Gujar, Sanpki Nagli, Bhondsi, Ghamroj	Sohna	Gurugram	Haryana
9.	Pandala, Badgular, Bar gujar, Shikohpur, Naurangpur, Nainwal, Kherki, Manesar	Manesar	Gurugram	Haryana
10.	Gairatpur, Gairatpur Bas, Tikli, Tikri, Iqlimpur, Aklimpur, Sakatpur, Hassanpur	Badshahpur	Gurugram	Haryana

Copy of the route alignment is available at the office of the undersigned. Notice is hereby given to the general public to make observation/representation on the proposed transmission system within two months from the date of publication of this notice to the office of the undersigned in writing. For further particulars and clarification please contact:

Name: Mr. T. Amarendra Nath-Reddy

Designation: Chief-Business & Regulatory

Office Address: DLF Cyberpark, Tower -B ,9<sup>th</sup> Floor Udyog Vihar, Phase III, Sector-20, Gurugram, Haryana

Email Address: tan.reddy@sterlite.com

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#### PUBLIC NOTICE

M/s INOX GREEN ENERGY SERVICES LTD. having its registered office at Survey no. 1837 & 1834, At Moje : Jetalpur, ABS Towers, Second Floor, Old Padra Road, Vadodara, Gujarat, India-390007, intends to apply /has applied to the Government of India to confer upon him all the powers under Section 164 of the Electricity Act, 2003 for the placing of electric lines or electrical plant for the transmission of electricity or for the purpose of telephonic or telegraphic communications necessary for the proper coordination of works which telegraph authority possess under the Indian Telegraph Act, 1885 with respect to the placing of telegraph lines and posts for the purpose of a telegraph established or maintained, by the Government or to be so established or maintained and will undertake the survey, construction, installation, inspection, erection and other works to be followed by commissioning, operation, maintenance and other works for the following transmission schemes.

Name of the transmission scheme - INOX Green Energy Services Limited Wind Power Plant (generation switchyard located in Village Samanda, Tehsil Abadasa, District Bhuj (Kutch), Gujarat) - Bhuj-II (ISTS) PS 220 kV S/c line.

Works covered under the scheme – IGESL Wind Power Plant (generation switchyard located in Village Samanda, Tehsil Abadasa, District Bhuj (Kutch), Gujarat) - Bhuj-II (ISTS) PS 220 kV S/c line (On D/C & M/C Tower) along with associated line bay at Generating Station.

The transmission lines covered under the scheme will pass through, over, around, and between the following villages, towns, and cities.

Sr. No.	Village Name	Taluka	Distt.
1	Jadodar Kotda	Nakhtrana	Kutch
1	Samanda	Abadasa	Kutch

Copy of the route alignment is available in the office of the undersigned. Notice is hereby given to the general public to make observation/ representation on the proposed transmission system within two months from the date of publication of this notice to the office of the undersigned in writing. For further particulars and clarifications please contact:

Name : DAXESH SHAH  
Designation : Assistant General Manager  
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